LOK SABHA DEBATES (English Version)

Sixth Session (Thirteenth Lok Sabha)



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LOK SABHA

Monday, April 16, 2001/Chaitra 26, 1923 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

[English]

OBITUARY REFERENCES

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of two of our esteemed former colleagues, Sarvashri Jagadish Bhattacharyya and Devi Lal.

Shri Jagadish Bhattacharyya was a Member of the Fifth Lok Sabha from 1971 to 1977 representing Ghatal Parliamentary Constituency of West Bengal.

An able parliamentarian, Shri Bhattacharyya took keen interest in ventilating the grievances of the poor in the House. He was a Member of the Railway Convention Committee from 1973 to 1977 and a Member of the Committee on Government Assurances during 1974-75 and 1975-76.

A teacher by profession, Shri Bhattacharyya was associated with various educational organisations. An active social worker, Shri Bhattacharyya worked relentlessly for the development of rural areas.

Shri Jagadish Bhattacharyya passed away on 9th March, 2001 at Kolkata, West Bengal, at the age of 87.

Shri Devi Lal was a Member of the Seventh Lok Sabha from 1980 to 1982 representing Sonepat Parliamentary Constituency of Haryana and the Ninth Lok Sabha from 1989 to 1991 representing Sikar Parliamentary Constituency of Rajasthan. He was a sitting Member of Rajya Sabha.

Shri Devi Lal served as Deputy Prime Minister and Union Minister of Agriculture and Tourism from 1989 to 1991. An active parliamentarian, Shri Devi Lal was a Member of the Committee on Agriculture.

Earlier. Shri Devi Lal was a member of the undivided Punjab Legislative Assembly from 1952 to 1967 and was also its Leader of Opposition in 1963. After the creation of Haryana State, he was a member of the Haryana State Legislative Assembly from 1974 to 1980 and from 1987 to 1989. He also adorned the office of Chief Minister of Haryana twice from 1977 to 1979 and from 1987 to 1989.

A veteran freedom fighter, Shri Devi Lal joined the freedom struggle at an early age of 15 years responding to the call of Mahatma Gandhi and actively participated in Civil Disobedience and Quit India Movement.

Hailing from an agriculturist family, Shri Devi Lal was a firm believer in the Gandhian philosophy of uplifting rural masses. He was a champion of the cause of farmers and actively participated in Mujara agitation of landless farmers in 1946-48; Kisan Movement in 1972; and Haryana Bachao agitation in 1985.

In the sad demise of Shri Devi Lal, the nation has not only lost a popular political leader but also a true son of the soil. Shri Devi Lal passed away on 6th April, 2001 at New Delhi at the age of 87 after a brief illness.

We deeply mourn the loss of these friends and I am sure the House would join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed souls.

(The Members then stood in silence for a short while.)

[English]

WRITTEN ANSWERS TO QUESTIONS

Expension of Fleet of Air India

*401. SHRI M.V. CHANDRASHEKARA MURTHY: SHRI N. JANARDHANA REDDY:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether due to delay in implementation of Air India's fleet expansion plans, the airlines in suffering losses;

(b) if so, the details thereof;

(c) the extent of loss suffered as a result thereof; and

(d) the corrective steps taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (d) Due to limited fleet. Air India has not been able to optimally utilise all its revenue earning opportunities. The extent of losses specifically on account of this cannot be isolated as there are several other causes for losses. It is, however, a fact that Air India did pursue a policy of fleet expansion from 1992 onwards both by acquiring new aircraft as also taking wet lease aircraft upto 1996-97 when it had to take urgent measures to reduce its losses. Air India acquired 6 new aircraft between 1993-96 to operate on the prestigious India-US, India-Europe and India-UK routes. It also acquired aircraft on wet lease between 1994-97. This lease, however, had to be terminated prematurely as the wet lease operations did not produce expected revenue, due to which Air India had to suffer losses. Thereafter, for three years from 1997 to 2000, Air India, because of this set back, and due to its poor financial health, put on hold its expansion projects so as to first consolidate its existing operations. Air India had already taken corrective measures by taking two aircraft on dry lease and by signing lease agreement for two more aircraft that are expected to be delivered in the month of May, 2001.

Cargo handling facilities at Airports

*402. SHRI ADHIR CHOWDHARY: SHRI NARESH PUGLIA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government have decided to tone up the cargo handling facilities at various airports in the country in view of WTO agreement to remove restrictions on exports/imports;

(b) if so, the details thereof;

(c) the total expenditure incurred by the Government to renovate the cargo units at various airports during the last one year; and

(d) the extent to which the capacity of such cargo units has been increased to handle exports/imports?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (d) Improvement and modernisation of cargo handling facilities at various airports is a continuous process keeping in view the demand for such facilities and availability of resources. Airports Authority of India (AAI) has created Integrated Cargo Terminal facilities for quick processing of export and import cargo under a single roof at the four metro airports at Kolkata, Mumbai, Chennai and Delhi. These arrangements, which include Computerisation, cold storage facilities, cargo apron for freighters, etc., have significantly upgraded and streamlined the cargo handling at these airports.

AAI has also created modest cargo terminal facilities at Nagpur, Guwahati and Lucknow airports. Further, international cargo handling facilities at Bangalore, Hyderabad, Ahmedabad, Jaipur, Varanasi, Pune, Calicut and Trivandrum are provided through the cargo terminals owned and operated by the concerned State Government undertakings.

AAI has incurred an expenditure of Rs. 14.11 crores for upgradation of cargo terminal facilities at the airports during the financial year 2000-01.

The upgradation of the facilities and concurrent systemic improvements in the terminal processing have augmented the handling capacity by approximately 50% at the Cargo Terminals of the four metro airports.

Protection and Development of Forests

*403. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have received any representation for development and conservation of forests in association with the tribals and forest dependent people;

(b) if so, the details thereof during the last three years and as on date; and

(c) the details of steps taken by the Government on such representations?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) Yes Sir. The Government has received a representation from Dr. P. Pulla Rao regarding the problems of Medara Communities in Andhra Pradesh and for formulating proposals for the benefit of tribals living in or near forests.

(b) and (c) In this regard, officers of the Central Government have attended the meeting of the Medara Communities organised by Dr. P. Pulla Rao in West Godavari District, Andhra Pradesh and also visited the Papikonda Wildlife Sanctuary. The State Government of Andhra Pradesh was requested to look into the problems being faced by the Medara Communities favourably and to take necessary action in the matter since most of the problems of the Medara Community who largely depend on bamboo for their livelihood can be addressed by the State Government. The Central Government would consider providing financial assistance for Papikonda Wildlife Sanctuary under the Centrally Sponsored Schemes if proposals are received from the State Government for Central assistance.

Meanwhile, the Central Government has formulated a Centrally Sponsored Scheme "Association of Scheduled Tribes and Rural Poor in Regeneration of Degraded Forests on Usufruct Sharing Basis" which is being implemented in Andhra Pradesh, Arunachal Pradesh, Chhattisgarh, Gujarat, Jammu & Kashmir, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Nagaland, Orissa, Rajasthan, Tripura and West Bengal. Under this Scheme, 100% central assistance is provided to the State Governments under 8th and 9th Plans.

The Objectives of the Scheme are:

- 1. To improve forest based biomass resource base in degraded forest lands and to manage it on a sustained basis for the domestic needs of the identified communities.
- 2. To involve local Scheduled Tribes and other rural poor in protection and rehabilitation of degraded forests for maintenance of ecology of the area and for sustenance of local communities.
- 3. To provide gainful employment and sustainable economic base to Scheduled Tribes and other rural poor in the vicinity of their habitation.

The total outlay for the IX Plan is Rs. 1500 lakhs for rehabilitation of an area of 15667 hectares. The allocation and expenditure during the last three years are given below:

| Year | Allocation (Rs. in lakhs) | Expenditure (Rs. in lakhs) |
|-----------|------------------------------|-------------------------------|
| 1998-1999 | 197.05 | 146. 86 |
| 1999-2000 | 398.33 | 276.95 |
| 2000-2001 | 538.40 | 355.66 |

Though the Scheme is doing well in some States, non receipt of the proposals from some State Governments and non receipt of the utilisation certificates ere some of the important reasons for the not so satisfactory performance of the Scheme in some of the States.

[Translation]

Mobile Telephone Equipment Contract

*404. SHRI RADHA MOHAN SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Bharat Sanchar Nigam Limited (BSNL) has recently awarded a contract to a foreign company the "Lucent Technology INC";

(b) whether it is also a fact that this company was awarded a contract of Rs. 2000 crores by the MTNL which is being investigated by the CBI at present; and

(c) if so, the reasons for awarding the new contract to this company by the BSNL?

THE MINISTER OF COMMUNICATIONS (SHRI RAM VILAS PASWAN): (a) to (c) BSNL has not awarded any contract to the company for procuring Mobile Telephone equipment.

The purchase orders for cellular mobile systems placed on M/s. ITI by MTNL was worth Rs. 82 crores for Delhi and Mumbai units. M/s. ITI was the bidder on behalf of a consortium comprising of M/s. ITI and M/s. Lucent Technologies World Services Inc. The matter has not been referred to CBI.

[English]

High Speed Data Network

*405. SHRI SUBODH MOHITE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have accorded approval to any proposal to set up high speed data network Sankhya Vahini;

(b) if so, the details thereof;

(c) whether Foreign Direct Investment is being allowed in the project;

(d) if so, the details thereof; and

(e) the time by which the network is likely to be made operational?

THE MINISTER OF COMMUNICATIONS (SHRI RAM VILAS PASWAN): (a) to (e) Government had approved the proposal for formation of Sankhya Vahini India Limited (SVIL), a Joint Venture Company to be formed by the then Department of Telecom Services, Ministry of

Information Technology, certain education institutions in India and IUNet, a foreign company. The equity of the foreign partner, IUNet, is proposed to be kept at 49%.

In view of the changed situation on account of corporatisation of the Department of Telecom Services and formation of Bharat Sanchar Nigam Limited (BSNL), it was suggested that the matter may again be placed before the Government. Further action will be taken after a decision is taken in this regard.

[Translation]

Maintenance of National ParRi/Sanctuaries

*406. SHRI SURESH RAMRAO JADHAV: SHRI RAMDAS RUPALA GAVIT:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of recognised and unrecognised
National Zoological Parks/Sanctuaries/forest reserves in
the country at present, State-wise;

(b) the details of guidelines issued by the Central Zoo Authority for their maintenance and upkeep;

(c) whether some of these parks/sanctuaries/forest reserves are in bad shape;

(d) if so, the details thereof;

(e) whether the Government have received any schemes/proposals from different States for development

and maintenance of sanctuaries/National Parks etc. during the last three years and current year; and

(f) if so, the details thereof, State-wise and the steps being taken to clear these schemes?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) The list of recognised and unrecognised Zoological Parks in the attached Statement-I. The list of National Parks and Sanctuaries is in the attached Statement-II. There are a very large number of reserve forests in the country and these are identified and managed by the State Governments. The Central Government does not maintain by consolidated list in this regard.

(b) Government of India has laid down standards and norms for the maintenance and upkeep of zoo animals under Recognition of Zoo (Rules) 1992. These Rules were notified vide Gazette Notification No. GSR No. 711(E) New Delhi dated 4th August, 1992.

(c) and (d) The Central Zoo Authority has carried out a rapid evaluation of all the large, medium and small zoos recently. The list of zoos in bad shape is in the attached Statement-III.

(e) and (f) The details of proposals for grant of financial assistance received from various State Governments and the amount of financial assistance sanctioned by the Central Government for development of National Parks and Sanctuaries during the last three years are in the attached Statement-IV. No proposals have been received during the current financial year.

Statement-I

| S. No. | Name of the State | Name of the Zoo | Location |
|-----------|-------------------|-------------------------------|---------------|
| 1 | 2 | 3 | 4 |
| 1. | A & N Islands | Haddo Zoo* | Port Blair |
| 2. | Andhra Pradesh | Indira Gandhi Zoological Park | Vishakapatnam |
| 3 | Andhra Pradesh | Nehru Zoological Park | Hyderabad |
| 4. | Andhra Pradesh | Sri Venkateswara Zoo | Tirupati |
| 5. | Andhra Pradesh | Alisagar Deer Park | Alisagar |

List of Recognized Zoos by CZA

9

| 2 | 3 | 4 |
|--|---|--|
| Andhra Pradesh | Deer Park | Chitoor |
| Andhra P radesh | Deer Park, Kandalveru | Nellore |
| Andhra P rades h | Deer Park Kesoram Cements | Besant Nagar |
| Andhra Pradesh | Municipal Deer Park, Rajahmundry | Rajahmundry |
| . Andhra Pradesh | Deer Park, NFCL, Kakinada | Kakinada |
| Andhra Pradesh | Mini Zoo, Himayat Sagar | Himayat Sagar |
| . Andhra Pradesh | Deer Park, Jawahar Lake Tourist Complex, Shamirpet | Shamirpet |
| Andhra P rades h | Deer Park, GVK Industries | Jegrupadu |
| Andhra Pradesh | Deer Park, Kinnerasari | Paloncha |
| . Andhra P radesh | Mrugayani Deer Park | Chilkur |
| . Andhra P radesh | Deer Park, Satyam Technology Centre | Hyderabad |
| . Andhra Pradesh | Deer Park, Harina Vanasthali | Hyderabad |
| Andhra Pradesh | Deer Park, Pillamari | Mahbub Nagar |
| Andhra Pradesh | Deer Park, Pakhal | Warangal |
| Arunachal Prade | sh Zoological Park | Itanagar |
| Arunachal Prade | ih Mini Zoo, Roing# | Roing |
| Arunachal Prade | sh Mini Zoo, Miao# | Miao |
| Assam | Assam State Zoo cum Botanical Garden | Guwahati |
| Bihar | Sanjay Gandhi Biological Park | Patna |
| Ch attisgarh | Maitribagh Zoo | Bhilai St ee l Plant, Bhilai |
| Chattisgarh | Mini Zoo, Kanan Pandari | Bilaspur |
| . D adra & Naga r Haveli | Deer Park, Satm aliya | Satmaliya |
| Daman & Diu | Deer Park, Daman | Daman |
| Delhi | National Zoological Park | New Delhi |
| D elh i | Deer Park, Hauz Khas | New Delhi |
| Goa | Bondia Zoo | Usgao |
| Gujarat | Kamla Neru Zoological Garden | Ahmedabad |
| Gujarat | Sakkarbaug Zoo | Junagarh |
| Gujarat | Sayajibaug Zoo | Vadodara |
| . Gujarat | Indroda Nature Park | Gandhinagar |

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| 1 | 2 | 3 | 4 |
|-------------|-------------------|--------------------------------------|------------------------------|
| 36. | Gujarat | Rajkot Municipal Zoo | Rajkot |
| 37 . | Gujarat | Deer Park, Fertilizer Nagar | Vadodara |
| 38 | Gujarat | Nature Education Centre | Jamnagar |
| 39 . | Gujarat | Sundervan Nature Discovery Centre | Ahmedabad |
| 40 . | Gujarat | Nature Park* | Surat |
| 1 1. | Haryana | Tilayar Zoo | Rohtak |
| 2. | Haryana | Hissar Deer Park | Hissar |
| 3. | Haryana | Mini Zoo, Bhiwani | Bhiwani |
| 4. | Haryana | Mini Zoo, Pipli | Pipli |
| 5. | Himachal Pradesh | Himalayan Nature Park | Kufri |
| 6 . | Himachal Pradesh | Dhauladhar Nature Park # | Gopalpur |
| 7. | Himachal Pradesh | Pheasantry and Musk Deer Farm | Sarahan |
| 8. | Himachal Pradesh | Pheasantry at Chail | Chail |
| 9 . | Himachal Pradesh | Renuka Zoo/Lion Safari, Sirmur | Sirmur |
| 0. | Himachal Pradesh | Rewalsar Zoo, Mandi | Mandi |
| 1. | Jharkhand | Jawaharlal Nehru Biological Park | Bokaro Steel City, Bokaro |
| 2. | Jharkhand | Bhagwan Birsa Biological Park | Ranchi |
| 3. | Jharkhand | Tata Steel Zoological Park | Jamshedpur |
| 4. | Jharkhand | Satsang Zoo for Children Education | Deoghar |
| 5. | Jharkhand | Birsa Mrig Vihar | Kalamati, Ranchi |
| 6. | Jharkhand | Deer Park, Chandrapura | Chandrapura |
| 7. | Karnataka | Sri Chamarajendra Zoological Gardens | Mysore |
| 8 . | Karnataka | National Park, Bannerghatta | Bangalore |
| 9 . | Karnata ka | Lion and Tiger Safari, Thyyarekoppa | Shimoga |
| 0. | Karnataka | Deer Park, Bhutanal | Bijapur |
| 1. | Karn ataka | Mini Zoo, Gadag | Gadag |
| 2. | Karnataka | Deer Park Kadri Hills | Mangalore |
| 3. | Karnataka | Deer Park, Jijihal R.F. Jajikalguda | Bellary |
| 4. | Karnataka | Deer Park, Kempambudi | Bangalore |
| 5. | Karnataka | Mini Zoo, Kitturarani | Belgaum |
| 6. | Karnataka | Mini Zoo, Kudremukh | Kudremukh |
| 7. | Kamataka | Mini Zoo, A.M. Gudi Balvana | Chitradurga |
| | | Chitradurga | |

| | 2 | 3 | 4 |
|-------------|----------------|-------------------------------------|--------------------|
| 68. | Karnataka | Childrens Park Zoo # | Bellary |
| 69 . | Karnataka | Mini Zoo, Gulbarga | Gu lbarga |
| 0. | Karnataka | Mini Zoo, Gendenkatte | Hassan |
| 71. | Karnataka | Deer Park, Namadachilume | Tumkur |
| 72. | Kamataka | Mini Zoo,Tungabhadra | Bellary |
| '3 . | Karnataka | Indira Priyadarshini Sangrhalaya | Davangere |
| 4. | Kerala | Trivandrum Zoo | Trivandrum |
| 7 5. | Kerala | State Museum & Zoo* | Thrissur |
| 6. | Kerala | Deer Park, Ponrnudid | Ponmudi |
| 7. | Kerala | Deer Park, Hill Palace | Tripunithura |
| 78. | Kerala | Lion Safari, Nayyar Dam | Nayyar Dam |
| '9 . | Kerala | Deer Park, Carmelia Havens | Thekkady |
| 30 . | Kerala | Snake Park, Malampuzha | Malampuzha |
| 81. | Madhya Pradesh | Gandhi Zoologial Park | Gwalior |
| 32 . | Madhya Pradesh | Van Vihar National Park | Bhopal |
| 33. | Madhya Pradesh | Kamla Nehru Prani Sangrahalaya# | Indore |
| 34. | Madhya Pradesh | Deer Park, Tata International | Dewas |
| 35 . | Madhya Pradesh | Deer Park, Pachmari | Pachmari |
| 36 . | Madhya Pradesh | Deer Park at NCI HQS, Singrauli | Singrauli |
| 37. | Maharashtra | Veermata Jijabai Bhosle Udyan & Zoo | Mumbai |
| 38 . | Maharashtra | Aurangabad Municipal Zoo | Aurangabad |
| 89 . | Maharashtra | Maharajbaug Zoo# | Nagpur |
| 90. | Maharashtra | Rajiv Gandhi Zoological Park | Pune |
| 91. | Maharashtra | Sanjay Gandhi National Park | Borivilli,- Mumbai |
| 92. | Maharashtra | Dadasaheb Vagre Snake Park# | Yeotmal |
| 93. | Maharashtra | Nature Park, Karanja | INS Tunir, Mumbai |
| 94. | Maharashtra | Deer Park, Gangapur | Nasik |
| 95. | Maharashtra | Mahara Shahji Chatrapati Zoo | Kolhapur |
| 96 . | Maharashtra | Mahatma Gandhi Rashtriya Udyan | Solapur |
| 97. | Maharashtra | Pal Wildlife Orphanage | Jalgaon |
| 98. | Maharashtra | Deer Park, Chandrapur | Chandrapur |
| 99 . | Maharashtra | Deer Park, Seminery Hills | Nagpur |

| 1 | 2 | 3 | 4 |
|---------------|----------------|--|--|
| 1 00 . | Maharashtra | Snake Park & Aviary, Pimpri Chinchawad | Pune |
| 101. | Maharashtra | Snake Park, Shikshan Mandal | Kolhapur |
| 102. | Maharashtra | Somnath Prakalpa Zoo | Chandrapur |
| 103. | Maharashtra | Vasant Smiriti Mrih Vihar | Yeotmal |
| 104. | Maharashtra | Suruchi Deer Park | Panvel, Raigad |
| 105. | Manipur | Manipur Zoological Gardens | Imphal |
| 106. | Meghalaya | Lady Hydari Park* | Shillong |
| 107. | Mizoram | Aizwal Zoo* | Bethlehem, Aizwal |
| 1 08 . | Mizoram | Deer Park, Thenzawal* | Thenzawal |
| 1 09 . | Nagaland | Zoological Park, Kohima* | Kohima |
| 110. | Orissa | Nadankanan Biological Park | Bhubneswar |
| 111. | Ori ssa | Gandhamardan Deer Park | Bolangir |
| 112. | Ori ssa | Gharial Research Unit | Tikarpara |
| 13. | Orissa | HAL Deer Park, Sunabeda | Koraput |
| 14. | Orissa - | Indira Gandhi Zoo | Rourkela Steel Plant, Rourkela |
| 15. | Orissa | Kapilash Zoo | Dhenkanal |
| 16. | Orissa | Kuanria Deer Park | Nayagarh |
| 17. | Ori ssa | Motijharan Deer Park | Sambalpur |
| 118. | Punjab | M.C. Zoological Park | Chhatbir, Dist. Patiala (approx 20 Km. from Chandigarh) |
| 119. | Punjab | Deer Park, Bir Moti Bagh | Patiala |
| 120 . | Punjab | Deer Park, Bir Talab | Bhatinda |
| 21. | Punjab | Neelon Deer Park | Samala |
| 22 . | Punjab | Tiger Safari, Ludhiana | Ludhiana |
| 23 . | Rajasthan | Jaipur Zoo, Rambagh | Jaipur |
| 24. | Rajasthan | Umed Bagh Zoo | Jodhpur |
| 25 . | Rajasthan | Udaipur Zoo | Udaipur |
| 26 . | Rajasthan | Bikaner Zoo | Bikaner |
| 27. | Rajasthan | Deer Park, Shri Goverdhan Trust | Udaipur |
| 28 . | Rajasthan | Panchvati Deer Park | Pilani |
| 29 . | Rajasthan | Haridasji Ki Magri Deer Park | Udeipur |

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| | 2 | 3 | 4 |
|---------------|------------------------|--|---------------------|
| 30 . | Sikkim | Himalayan Zoological Park | Bulbuley, Gangtok |
| 31. | Sikkim | Rustomji Deer Park | Gangtok |
| 32. | Tamil Nadu | Arignar Anna Zoological Park | Vandalur, Chennai |
| 3 3. | Tamil Nadu | Chennai Snake Park | Guindy, Chennai |
| 34. | Tamil Nadu | Children's Corner Zoo | Guindy, Chennai |
| 35 . | Tamil Nadu | Madras Crocodile Bank | Mamallapuram |
| 36 . | Tamil Nadu | V.O.C. Park Zoo | Coimbatore |
| 37. | Tamil Nadu | Amridhi Mini Zoo | Vellore |
| 38 . | Tamil Nadu | Deer Park, Udhagai | Ooty |
| 39 . | Tamil Nadu | Gangai Kondan Deer Park, Kattabomman | Tirunetveli |
| 4 0. | Tamil Nadu | Hogainakkal Mini Zoo | Dhar mapur i |
| 41. | Tamil Nadu | Kurumbapatti Zoological Park | Salem |
| 42 . | Tamil Nadu | Shivganga Mini Zoo | Thanjavur |
| 43 . | Tamil_Nadu | VOC Park Mini Zoo | Erode |
| 44. | Tripura | Sepahijala Zoo | Agartala |
| 45 . | Tripura | Deer Park, Patichari | Patichari |
| 46 . | Uttar Pradesh | Kanpur Zoological Park | Kanpur |
| 47. | Uttar Pradesh | Prince of Wales Zoological Gardens | Lucknow |
| 48 . | Uttar Pradesh | Deer Park, Aranya Bhavan | Bulandshahar |
| 49 . | Uttar Pradesh | Ban Devi Mini Zoo | Mau |
| 50 . | Uttar Pradesh | Deer Park, Moradabad | Moradabad |
| 51. | Uttar Pradesh | Deer Park, Aonia, IFFCO, Bareilly | Bareilly |
| 152. | Uttar Pradesh | Deer Park, Hindalco Industries | Sonbhadra |
| 153. | Uttar Pradesh | Deer Park, Kukrail | Lucknow |
| 154. | Uttar Pradesh | Gharial Rehabilitation Centre, Kukrail | Lucknow |
| 155. | Uttar Pradesh | Indira Manoranjan Van | Lakhimpur |
| 56 . | Uttar Pradeşh | Nawabganj Deer Park | Unnao |
| 157. | Uttar Pra ges h | Samath Deer Park | Varanasi |
| 1 58 . | Uttar Pradesh | Van Prani Udyan, IVRI | Bareilly |
| 159. | Utt a r Pradesh | Vinod Van Mini Zoo | Gorakhpur |
| 1 60 . | Úttar Pradesh | Cheetal Park, Khatoli | Muzafamagar |
| 161. | Uttranchal | Pt. Govind Ballabh Pant High Altitude Zoo | Nainital |

| 1 | 2 | 3 | 4 |
|---------------|---------------------|--|-------------------------|
| 162. | Uttranchal | Malsi Deer Park | Dehradun |
| 163. | Uttranchal | Deer Park, Narain Tiwari, Dewal | Almora |
| †6 4. | Uttranchal | Musk Deer Breeding Centre, Kanchula Kharak | Chamoli |
| 165 | Uttranchal | Rampur Mandi Deer Park, Kalsi | Chakrata |
| 1 66 . | West Bengal | Zoological Garden, Alipore | Kolkata |
| 167. | West Bengal | Calcutta Snake Park | Badu, 24 Pargana (N) |
| 1 68 . | West Bengal | Padmaja Naidu Himalayan Zoo | Darjeeling |
| 169. | West Bengal | Marble Palace Zoo | Kolkata |
| 170. | West B engai | Deer Park, Jhargram | Jhargram |
| 171. | West Bengal | Kumari Kangsabuti Deer Park, Bonkapuria, | Bankura |
| 172. | West Bengal | Mini Zoo, Science City | Kolkata |
| 173. | West Bengal | West Bengal Snake Park & Laboratory | Badu, 24 Pargana(N) |
| 174. | West Bengai | Deer Park, Garamandharan | Chinsurah, Hoogly |
| 175. | West Bengal | Deer Park, Dow Hill | Kurseong |
| 176. | West Bengal | Jogmaya Corporation Park Zoo | Howrah |
| 177. | West Bengal | Garhcumuk Deer Park | Ulughata, Howrah |
| 1 78 . | West Bengal | Bellilius Park Zoo | Howrah |

Note: * To be relocated to a new site.

Recognition withheld.

| List of | Dereco | ognized | Zoos |
|---------|--------|---------|------|
|---------|--------|---------|------|

| 2 | 3 | |
|------------------|--|--|
| Andhra Pradesh | Sabari Mini Zoo, Prathipadu, Minerva Nagar | |
| Gujarat | Balbhavan, Rajkot | |
| Himachal Pradesh | Mini Zoo, Kalapul, Dharamsala | |
| Himachal Pradesh | Nehru Pheasantry, Manali | |
| Haryana | Deer Park, Chandi Mandir | |
| Haryana | Mini Zoo, Abu Shahar | |
| Haryana | Chinkara Breeding Centre, Kairu | |
| Haryana | Mini Zoo, Jind | |
| Haryana | Deer Park, NFL, Panipat | |

| 1 | 2 | 3 |
|-------------|-------------|---|
| 10. | Karnataka | Antharagange Children Park, Kolar |
| 11. | Karnataka | Children's Park Sirsi Division, Sirsi |
| 12. | Karnataka | Children's Mini Zoo, Dharwad |
| 13. | Karnataka | Deer Park, Haliyal Town, Uttar Kannada District |
| 14. | Karnataka | Deer Park, NMDCL Ltd., Bellary |
| 15. | Karnataka | Kaiwara Tapowana Chintamani Taluk, Kolar |
| 16. | Karnataka | Kempgowda Vanadhana Savandurge, Magadi Taluk |
| 17. | Karnataka | Mini Zoo, Induval Nature Park (P <mark>rakruti Vana), Mandya</mark> |
| 18. | Karnataka | Mini Zoo at Kon daji Deer Park, Chitradurga |
| 19. | Karnataka | Mini Zoo at Minakanagurkai. Kolar |
| 20. | Karnataka | Sorkayalahalli Children & Deer Park, Kolar |
| 21. | Kerala | Crocodile Farm at Nayyar Dam. Thiruvananthapuram |
| 22. | Kerala | Parassinikkadu Snake Park, Kannur |
| 23. | Kerala | Crocodile Farm, Kozhikode |
| 24. | Maharashtra | Amte's Animal Park & Orphanage cum Rescue Home, Gadchiroli, Allapalli |
| 25. | Maharashtra | Hutatma Bag Prani Sangrahalaya, Solapur |
| 26. | Maharashtra | Jawaharlal Nehru Van Udyan, Pandalvlene, Nasik |
| 27. | Maharashtra | Nehru Garden, Sangammer |
| 28. | Maharashtra | Samir Udyan Zoo, Sakarwadi, Ahmednagar |
| 29. | Maharashtra | Malhar Smruti Mandir Zoo. Dewas |
| 30. | Maharashtra | Vikram Vatika, M.C. Ujjain, Ujjain |
| 31. | Maharashtra | SFRI Zoo, Jabalpur |
| 32 . | Meghalaya | Tura Zoo, Tura |
| 33. | Orissa | Chilka Deer Park, Puri |
| 34. | Orissa | Harishankar Deer Park, Bolangir |
| 35. | Orissa | Panthanivas Deer Park, Chandipur, Balasore |
| 36. | Orissa | Deer Park, Behrampur |
| 37. | Orissa | Deer Park, Papadabaudi, Nawrangpur |
| 38 . | Orissa | Municipality Deer Park, Cuttack |
| 39 . | Orissa | Palm Beach, Gopalpur Ganjam |
| 40 | Orissa | Regional Science Centre, Bhbvaneshwar |

| 1 | 2 | 3 |
|-------------|---------------|---|
| 41. | Orissa | Taptapani Deer Park, Parlakhemundi |
| 42. | Punjab | Agarsar Athanve Nature Park, Patiala Cantt. |
| 43. | Punjab | Guest House Mini Deer Park, Thermal Colony, Bhatinda |
| 44. | Punjab | Mini Zoo, Bansar Bagh, Sangrur |
| 45. | Punjab | Mini Zoo, Aram Bagh, Amritsar |
| 46 . | Rajasthan | Kota Zoo, Kota |
| 47. | Tamil Nadu | St. Joseph's Mini Zoo, Coonoor |
| 48. | Tamil Nadu | Mini Zoo, Courtallarm |
| 49 . | Tamil Nadu | Mont Fort School Mini Zoo, Yercaud |
| 50. | Uttar Pradesh | Chetna Kendra, Ridhani Range, Meerut |
| 51. | Uttar Pradesh | Indra Park, Bijnor |
| 52 . | Uttar Pradesh | Mrig Vihar Van Chetana Kendra, Moth, Jhansi |
| 53. | Uttar Pradesh | Van Chetana Kendra, Massorie (Ghaziabad) |
| 54 . | Uttar Pradesh | Vanya Janti Vihar. Dak Pathar, Dehradun |
| 55. | Uttar Pradesh | Wynduum Fall Mini Zoo, Mirzapur |
| 56 . | Uttar Pradesh | Deer Park, Air Force, Memora |
| 57. | Uttar Pradesh | Van Chetana Kendra, Faizabad |
| 58 . | Uttar Pradesh | Van Vihar, Jaunpur |
| 59. | West Bengal | Deer Park, Belari Sri Ram Krishnar Ashram, Howrah |
| 60. | West Bengal | Deer Research Centre, Salt Lake, Calcutta |
| 61. | West Bengal | Garmandaran Hooghly Zila Parishad, Hooghly |
| 62 . | West Bengal | Ramakrishna Mission Vidyalaya, Student Home, Narendrapur |
| 63 . | West Bengal | Snake Park Reptile Research & Snake Bit Treatment, Digha, Midnapore |
| 64. | West Bengal | Deer Park at Rapheal Academic & Vocational School, Darjeeling |

Statement-II

List of National Parks

| S. No. | Name | District | Area (Sq. Km.) |
|-----------|--------------|----------|-------------------|
| 1 | 2 | 3 | 4 |
| And | aman | | |
| 1 | Campbell Bay | Nicobar | 426.23 |
| 2. | Gallathea | Nicobar | 110 |

| 1 | 2 | 3 | 4 |
|--------------|------------------------------------|---------------------|----------|
| 3. I | Mahatma Gandhi Marine | Andamans | 281.5 |
| 4. I | Middle Button | Andamans | 0.44 |
| 5. I | Mount Harriet | Andamans | 46.62 |
| 6. I | North Button | Andamans | 0.44 |
| 7. | Rani Jhansi Marine | Andaman | 256.142 |
|). <u>(</u> | Saddle Peak | Andamans | 32.536 |
|). (| South Button | Andamans | 0.03 |
| | | | 1153.938 |
| ndhra | a Pradesh | | |
| . 1 | Kasu Brahma Reddy | Hyderabad | 1.42 |
| 2. 1 | Mahavir Harina V anast hali | Ranga Reddy | 14.59 |
| 3 . I | Mrugavani | Ranga Reddy | 3.6 |
| l. : | Sri Venkateshwara | Chittoor & Cuddapah | 353.62 |
| | | | 373.23 |
| runad | chal Pradesh | | |
| . I | Mouling | East Siang | 483 |
| | Namdapha Tiger | Tirap | 1985.23 |
| I | Reserve | | 2468.23 |
| | | | 2709.23 |
| ssam | ı Kaziranga | Jorhat | 430 |
| | | Jorhat | 43.78 |
| | 1 Addition | Jorhat | 6.47 |
| | III Addition | Jorhat | 0.69 |
| | IV Addition | Jorhat | 0.89 |
| | V Addition | Jorhat | 1.15 |
| | VI Addition | Jorhat | 376 |
| | Manas (Tiger Reserve) | Kanmup-Golapara | 500 |
| | Nameri | | 200 |
| | Dibru Saikhowa | | 340 |
| | Orang | | 78.808 |
| - | 5 | | 1977.788 |

| 1 | 2 | 3 | 4 |
|------------|---------------------------|----------------|---------|
| Bihar | | | |
| 1. | Valmiki Tiger Reserve | Palamau | 335.6 |
| | | | 335.6 |
| Chatt | isgarh | | |
| 1. | Indravati (Tiger Reserve) | Bastar | 1258.37 |
| 2. | Kanger Valley | Bastar | 200 |
| l. | Sanj a y | Sidhi, Sarguja | 1471.13 |
| | | | 2929.5 |
| Goa | | | |
| ۱. | Bhagwan Mahavir | Goa | 107 |
| | | | 107 |
| Guja | rat | | |
| Ι. | Gir | Junagadh | 258.71 |
| 2. | Marine | Jamnagar | 162.89 |
| J . | Vansda | Valsad | 23.99 |
| ŧ. | Velavadar | Bhavnagar | 34.08 |
| | | | 479.67 |
| lary | ana | | |
| ۱. | Sultanpur | Gurgaon | 1.43 |
| | | | 1.43 |
| lima | ichal Pradesh | | |
| | Great Himalayan | Kullu | 754.4 |
| 2. | Pin Valley | Lahaul-spiti | 675 |
| | | | 1429.4 |
| lamr | nu & Kashmir | | |
| Ι. | City Forest | Srinagar | 907 |
| 2. | Dachig a m | Srinagar | 141 |
|) . | Hemis High Altitude | Leh | 3350 |
| . | Kishtwar | Kishtwar | 310 |
| | | | 4708 |
| hark | hand | | |
| Ι. | Betla (Palamau) | Palamau | 231.67 |
| | | | 231.67 |

| | 2 | 3 | 4 |
|-------|-----------------------|------------------|-----------------|
| ataka | ı | | |
| Ans | hi | Uttarakanada | 250 |
| Ban | dipur (Tiger Reserve) | Mysore | 874.2 |
| Ban | nerghatta | Bangalore | 104.27 |
| Kud | remukh | South Kanada & | 600.32 |
| | | Chickmagalur | |
| Nag | arhole | Mysore Kodagu | 643.39 |
| | | | 2472.18 |
| 8 | | | |
| Erav | /ikulam | ldukki | 97 |
| Peri | yar (Tiger Reserve) | ldukki | 350 |
| Siler | nt Valley | Palghat | 89.52 |
| | | | 536 .52 |
| ya P | ra desh | | |
| Band | dhavgarh | Shahdol | 448.85 |
| Foss | sil | Mandia | 0.27 |
| Kani | ha Tiger Reserve | Madia Balaghat | 9.40 |
| Mad | hav | Shivpuri | 375.22 |
| Panr | na | Panna, Chatarpur | 542.67 |
| Pend | ch | Seoni | 292.85 |
| Satp | oura | Hoshangabad | 585.17 |
| Van | Vihar | Bhopal | 4.45 |
| Sanj | ау | Sidhi, Sarguja | 466.87 |
| | | | 3656.35 |
| rasht | ra | | |
| Guga | amal (Tiger | Amravati | 361.28 |
| Rese | erve) | | |
| Nave | egaon | Bhandara | 133.88 |
| Pena | ch | Nagpur | 257.26 |
| Sanj | jay Gandhi | Bombay Thane | 86.96 |
| Tado | oba (TR) | Chandrapur | 116.55 |
| | | | 955 .9 3 |

.,

| Ieni | | | |
|------|---|-------------------------------|---------------|
| | pur | | |
| l. | Keibul L amja o | Imphal Bishenpur | 40 |
| | | | 40 |
| leg | halaya | | |
| | Balphakram | West Garo Hills | 220 |
| | Nokrek | West Garo Hills | 47.48 |
| | | | 267.48 |
| izo | ram | | |
| | Blue Mountain (Ph <mark>awngpui</mark>) | Chhimtpuri'E' | 50 |
| | Murien | Champai | 150 |
| | | | 200 |
| aga | aland | | · |
| | Intanki | Kohima | 202.02 |
| | | | 202.02 |
| 18 | 58 | | |
| | North Simlimpal (Tiger Reserve) | Mayurbhanj | 845.7 |
| | Bhitar Kanika | Cuttack | 145 |
| | | | 99 0.7 |
| 8 | sthan | | |
| | Sariska Tiger Reserve | Alwar | 276.14 |
| | Ranthambore | Sawai Madhopur | 392 .5 |
| | Keoladeo NP | Bharatpur | 28.73 |
| | Desert National Park | Jaisalmer | 3162 |
| | | | 3859.37 |
| (ki | m | | |
| | Khan gchendzonga | North Sikkim | 1784 |
| | | | 1784 |
| mi | l Nadu | | |
| | Guindy | Madras | 2.82 |
| | Indira Gandhi | Coimbatore | 117.1 |
| | Gulf of Mannar Marine | Tuticorin & Ramanathapuram | 6.23 |

| | 2 | 3 | 4 |
|---------------|-----------------------|------------------------------|---------|
| | Mudumalai | Nilgris | 103.23 |
| | Mukurthi | Nilgiris | 78.46 |
| | | | 307.84 |
| ttar | Pradesh | | |
| | Dudhwa Tiger Reserve | Lakhimpur Kheri | 490.1 |
| | | | 490.1 |
| t ra i | nchal | | |
| | Corbett Tiger Reserve | Garhwal Nanital | 521 |
| | Gangotri | Uttar Kashi | 1552.73 |
| | Nanda Devi | Chamoli | 630 |
| | Valley of Flowers | Chamoli | 87.5 |
| | Rajaji | Dehradun-Haridwar | 820 |
| | Govind Pashu Villar | Uttar Kashi | 472.08 |
| | | | 4083.31 |
| est | Bengal | | |
| | Neora Valley | Darjeeling | 88 |
| | Singalila | Darjeeling | 78.6 |
| | Sunderbans (TR) | 24 Paraganas | 1330.1 |
| | Buxa (TR) | Jalpaigun | 117.1 |
| | Gurumara | Jalpaiguri | 79.45 |
| | | | 1693.25 |
| | | List of Wildlife Sanctuaries | |
| nda | man | | |
| | Arial | Andaman | 0.05 |
| | Bamboo | Andaman | 0.05 |
| | Barren | Andaman | 8.1 |
| | Battimalve | Nicobar | 2.23 |
| | Belle | Nicobar | 0.08 |
| | Benette | Nicobar | 3.46 |
| | Bingham | Nicobar | 0.08 |
| | Bliter | Nicobar | 0.26 |
| | Bluff | Nicobar | 1.14 |
| 0. | Bondovile | Nicobar | 2.55 |
| 1. | Brush | Nicobar | 0.23 |
| 2 | Buchanan | Nicobar | 9.33 |
| | | Nicobar | 0.13 |

| 1 | 2 | 3 | 4 |
|------------|--------------------------------|------------------|-------|
| 4. | Cinque | Nicobar | 9.51 |
| 5. | Cithbert Bay | Andaman | 5.82 |
| 6. | Clyde | Nicobar | 0.54 |
| 7. | Cone | Nicobar | 0.65 |
| 8. | Curlew | Nicobar | 0.03 |
| 9. | Curlew (B.P.) | Nicobar | 0.16 |
| 0. | Defence | Andaman | 10.49 |
| 1. | Dot | Andaman | 0.18 |
| 2. | Dottrel | Andaman | 0.13 |
| 3. | Duncan | Andaman | 0.73 |
| 4. | East | Andaman | 6.11 |
| 5. | East of Inglis | Andaman | 3.55 |
| 6. | Egg | Andaman | 0.05 |
| 7. | Elat | Andaman | 9.36 |
| 3 . | Enterance | Andaman | 0.96 |
|). | Galathea Bay | Nicobar | 11.44 |
| | Gander | Andaman | 0.05 |
| | Goose | Nicobar | 0.01 |
| • | Gurjan | Nicobar | 0.16 |
| 3 . | Hump | Nicob a r | 0.47 |
| I. | Interview | Nicobar | 133.8 |
| 5 . | James | Nicobar | 2.1 |
| 6. | Jungle | Nicobar | 0.57 |
| 7 | Kwangtung | Nicobar | 0.57 |
| 3. | Kyd | Nicobar | 8 |
| €. | landfall | Nicobar | 29.48 |
|). | Latouch e | Nicobar | 0.96 |
| • | Lohabarrack Crocodile Sanc. | Nicobar | 100 |
| 2. | Mangrove | Nicobar . | 0.39 |
| 3. | Mask/Bask? | Nicobar | 0.78 |
| 4. | Мауо | Nicobar | 0.1 |
| 5. | Megapode | Nicobar | 0.12 |

37 Written Answers

| | 2 | 3 | 4 |
|------------|-------------------|---------|-------|
| 6. | Montogemery | Nicobar | 0.21 |
| 7. | Narcondum | Nicobar | 6.812 |
| 8 | North | Nicobar | 0.49 |
| 9 . | North Brother | Nicobar | 0.75 |
| 0. | North Reef | Nicobar | 3.484 |
| 1. | Oliver | Nicobar | 0.16 |
| 2. | Orchid | Nicobar | 0.1 |
| 3. | Ox | Nicobar | 0.13 |
| 4. | Oyster | Nicobar | 0.21 |
| 5. | Oyster | Nicobar | 0.08 |
| 6. | Paget | Nicobar | 7.36 |
| 7. | Parki nson | Nicobar | 0.34 |
| B . | Passage | Nicobar | 0.62 |
| 9 . | Patric | Nicobar | 0.13 |
|) . | Peacock | Nicobar | 0.62 |
| 1. | Pitman | Nicobar | 1.37 |
| 2. | Point | Nicobar | 3.07 |
| 3. | Potanma | Nicobar | 0.16 |
| 4. | Ranger | Nicobar | 4.26 |
| 5. | Reef | Nicobar | 1.74 |
| 6. | Roper | Nicobar | 1.46 |
| 7. | Rose | Nicobar | 0.01 |
| 8 . | Rowe | Nicobar | 0.01 |
| 9 . | Sandy | Nicobar | 1.58 |
| 0. | Ses Serpent | Nicobar | 0.78 |
| 1. | Shearme | Nicobar | 7.85 |
| 2. | Sir Huge Rose | Nicobar | 1.06 |
| 3. | Sister | Nicobar | 0.36 |
| 4. | Snake | Nicobar | 0.03 |
| 5. | Snake | Nicobar | 0.73 |
| 6 | Snark | Nicobar | 0.6 |
| 7 | South Brother | Nicobar | 1.24 |

| l | 2 | 3 | 4 |
|-------------|-------------------|--------------------------|-------------------|
| 78. | South Reef | Nicobar | 1.17 |
| 79. | South Sentienal | Nicobar | 1.612 |
| 30. | Spike | Nicobar | 11.7 |
| 31. | Spike | Nicobar | 0.42 |
| 32. | Stoat | Nicobar | 0.44 |
| 33 . | Surat | Nicobar | 0.31 [,] |
| 34 . | Swamp | Nicobar | 4.09 |
| 85. | Table (Delgrano) | Nicobar | 2.29 |
| 36 . | Table (Excelsior) | Nicobar | 1.69 |
| 17. | Talabaicha | Nicobar | 3.21 |
| 8. | Temple | Nicobar | 1.04 |
| 19. | Ti∤enchong | Nicobar | 16.83 |
| 0. | Tree | Nicobar | 0.03 |
| 1. | Trilby | Nicobar | 0.96 |
| 2. | Turf | Nicobar | 0.29 |
| 3. | Turtle | Nicobar | 0.39 |
| 4. | West | Nicobar | 6.4 |
| 5. | Wharf | Nicobar | 0.11 |
| 6. | White Cliff | Nicobar | 0.47 |
| ndi | hra Pradesh | | 466.218 |
| | Coringa | East Godavan | |
| | Eturnagaram | Warangal | 235.7 |
| | Gundia | Kurnool/Prakasham | 803 |
| | Brahameshwaram | | 1194 |
| | Kaun dinya | Chittoor | 357.6 |
| | Kawal | Adilabad | 892.23 |
| | Kinnersani | Khammam | 635.4 |
| | Kolleru | West Godavari | 308.55 |
| | Krishna | Krishna/Guntur | 194.81 |
| | Lanjamadugu | Adilabad (Karimnagar) | 29.81 |
|). | Manjira | Medak | 20 |

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| | 2 | 3 | 4 |
|--------------|-----------------------|------------------------------|----------------|
| 1. | Nagarjunasagar | Gunt, Park Kurn, Meh. Nal | 3568.09 |
| 2. | Nelapattu | Nellore | 4.59 |
| 3 . | Pakhal | Warangal | 860 |
| 4. | Papikonda | E&W Godavari, Khammam | 591 |
| 5. | Pocharam | Medak/Nizamabad | 130 |
| 6. | Pranathita | Adilabad | 136.02 |
| 7. | Pulicat | Nellore | 500 |
| B . | Rollapadu | Kurnool/Prakasham | 614.19 |
| 9. | Sri Lankamalleswara | Cuddapah | 464.42 |
|) . | Sri Penusila Narsimba | Cuddapah/Nellore | 1030.85 |
| 1. | Sri Venkateswara | Chittoor/Cuddapah | 525.97 |
| | | | 13096.23 |
| run | achal Pradesh | | |
| | Dibang | Dibang Valley | 4149 |
| | Eagle Nest | East Kamang | 217 |
| | ltan aga r | Papum Pare | 140.3 |
| | Kamlang | Lohit | 783 |
| | Kane | West Siang | 55 |
| | Lali (D'ering) | East Siang | 190 |
| | Mehao | Dibang Valley Lohit | 281.5 |
| | Pakhuri | East Kamang | 861.95 |
| | Sessa Orchid | West Kamang | 100 |
|) . | Tale Valley | | 337 |
| 1. | Yordi Supse Rabse | | 491.615 |
| | | | 7606.365 |
| \$ 58 | m | | |
| | Barnadi | Darang | 26.22 |
| | Barodebum Beelmukh | Laksmipur/Deemaji | 11.2 48 |
| | Burachapori | Sompur | 49.05 |
| • | Chakrashila | Dubri | 45.568 |
| | Deepar Beel | | 4.14 |
| | Garampani | Sibsagar | 6.05 |

| 1 | 2 | 3 | 4 |
|------|--------------------------------------|--------------------|---------|
| 7. | Gibbon | Jorhat | 20.98 |
| 3. | Laokhowa | Naogaon | 70.13 |
|). | Pabitora | Napgapur | 38.8 |
| 0. | Padumani Bergen Borajan | Teen Sukha | 7.28 |
| 1. | Panidihing | Sh <u>ivsag</u> ar | 33.93 |
| 2. | Sonai Rupa | Sonipur | 220 |
| 13. | East Karbi Anglong | Karbi Anglong | 221.81 |
| 4. | Karbi Anglong | Karbi Anglong | 96 |
| 5. | Nambor | Karbi Anglong | . 37 |
| liha | r | | 888.216 |
| | , Bareila Jheel Bird Sanctuary | | 1.95 |
| • | Bhimbandh | Monghyr | 681.99 |
| | Gautam Budha | Gaya | 259.5 |
| | Kaimur | Rohtas | 1342 |
| | Kanwar Lake | Begusarai | 63.11 |
| • | Nagi Dam | Monghyr | 1.91 |
| • | Nakti Dam | Monghyr | 3.32 |
| | Rajgir | Nalanda | 35.84 |
| | Udaipur | Champaran | 8.87 |
| 0. | Valmiki(TR) | Champaran | 544.67 |
| 1. | Vikramsila Gangetic Dolphin | Bhagalpur | 50 |
| han | digarh | | 2993.16 |
| | Chandigarh City Bird | Chandigarh | _ |
| | Sukha | Chandigarh | 0.029 |
| | | onanaiyan | 25.98 |
| hatt | isgarh | | 26.009 |
| • | Achanakmar | Bilaspur | 551.55 |
| | Badalkhol | Raigarh | 104.45 |

| 1 | 2 | 3 | 4 |
|---------------|---------------------------|--------------------|----------------|
| 3. B | Barnawapara | Ruipur | 244.66 |
| 4. B | Bhair amgar h | Bastar | 138.95 |
| 5. G | Gomarda | Rajgarh | 277.91 |
| 6. P | Pamed | Bastar | 262.12 |
| 7. S | Semarsot | Sarguja | 430.35 |
| 8 S | Sitnadi | Raipur | 553. 36 |
| 9. T | amor Pingla | Sarguja | 608 .51 |
| 10. U | Jdanti Wild Buffalo | Taipur | 247.6 |
| | | | 3419.46 |
| Daman | & Diu | | |
| 1. F | Fudam | Diu | 2.18 |
| | | | 2.18 |
| Dadra I | Nagar Haveli | | |
| I. C | Dadranagarhaveli WLS | | 92 |
| | | | 92 |
| Delh i | | | |
| I. B | Bhatti | Delhi | 8.76 |
| 2. ir | ndira Priyadarshini | Delhi | 9 |
| | | | 17.76 |
| Goa | | | |
| 1. E | Bhagvan Mahavir | Goa | 133 |
| 2. E | Bondla | Goa | 8 |
| 3. C | Charao (Dr Salim Ali) | Goa | 1. 78 |
| 4. C | Cotigao | Goa | 85.65 |
| 5. N | Mad ie | Goa | 208.48 |
| 5. N | Netraveali | Goa | 211.05 |
| | | | 647.96 |
| Gujarat | t | | |
| 1. E | Balaram Ambaji | Banaskantha | 542.081 |
| 2. E | Barda | Junagadh, Jamnagar | 192.31 |
| 3. C | Dhumkhal (Shoolpaneshwar) | Rajpipla, Bhaurch | 607.7 |
| 4. (| Gaga (GIB) | Jamnagar | 3.33 |

| l | 2 | 3 | 4 |
|------------|---------------------|---------------------------------|----------------------------|
| 5. | Gir | Junagadh | 1153.42 |
| 5. | Hingolgadh | Rajkot | 6.64 |
| . | Jambughoda | Panchmahal | 130. 38 |
| • | Jessore | Banaskantha | 180.66 |
| | Kachch Desert | Kachch | 7506.22 |
| 0. | Khijadiy a | Jamnagar | 6.05 |
| 1. | Rutch Bustard | Kutch | 2.03 |
| 2. | Marine | Jamnagar | 457.93 |
| 3. | Naisarov a r | Ahmedabad & Surendranagar | 120. 82 |
| 4. | Narayan Sarovar | Kachch | 442.91 |
| 5. | Paniya | Amreli | 39.63 |
| 6 . | Porbandar | Junagadh | 0.09 |
| 7. | Purna | Dangs | 160.84 |
| B . | Rampura | Rajkot | 15.01 |
| ₿. | Ratanmahal | Panch-Mahal | 55.65 |
|). | Thol | Mehsana | 6.99 |
| | Wild Ass | S. Nagar B. Kantha, RK ot, Msan | 4953.7 16584.391 |
| Bry | /ana | | |
| | Abubsher | Sirsa | 115.3 |
| | Bhindwas | Rohtak | 4.12 |
| • | Bir Baraban | Jind | 4.19 |
| | Bir Shikargarh | Ambala | 6.67 |
| | Chhilchhila | Kurushetra | 0.29 |
| | Kalesar | | 109.28 |
| | Khaparwas | | 0.83 |
| | Nahar | Rohtak | 2.11 |
| | Saraswati | Kurushetra | 44.53 |
| _ | achal Pradesh | | 287.32 |
| im. | | | |
| lim: | Bandli | Mandi | 41.32 |

| 1 | 2 | 3 | 4 |
|---------------|-------------------------|--------------|-----------------|
| 3. Cł | hurdhar | Sirmaur | 56.15 |
| 4. Da | aranghati I & II | Shimla | 167.4 |
| 5. Da | arlaghat | Solan | 6 |
| . Dł | hauladhar Sanctuary | Kangra | 944 |
| . Ga | amgul Siya-Behi | Chamba | 108.85 |
| Go | obindsagar | Bilaspur | 100.34 |
| . Ka | alatop & Khajjar | Chamba | 69.26 |
| 0. Ka | anawar | Kullu | 60.7 |
| 1. Ki | as | Kullu | 14.19 |
| 2. Ki | ibber | Lahaul-Spiti | 1400.5 |
| 3. Ki | ugti | Chamba | 378.86 |
| 4. Lij | ppa Asrang | Kannaur | 30.89 |
| 5. M i | ajathal Hasarang | Solan | 39.38 |
| 6. M | anali | Kullu | 31.8 |
| 7. Na | ainadevi | Bilaspur | 122.68 |
| B. Na | argu | Mandi | 278.37 |
| 9. Po | ong Dam Lake | Kangra | 307.29 |
| D. Ra | aksham Chitkul (Sangla) | Kinnaur | 650 |
| 1. R | enuka | Sirmaur | 4.02 |
| 2. R | upi Bhaba | Kinnaur | 269.14 |
| 3. Sa | achu Tuan Nala | Chamba | 102.95 |
| 4. Sa | ainj | Kullu | 90 |
| 5. SI | hikari Devi | Mandi | 72 |
| :6. SI | hilli | Losan | 2.13 |
| 7. SI | hokhan | Kullu | 14.05 |
| 8 . Si | imbalbara | Sirmaur | 19.03 |
| 9. Si | imla Water Catchment | Shimla | 10.25 |
| A | rea | | |
| 80. Ta | alra | Shimla | 40.49 |
| 31. Ti | irthan | Kullu | 61.12 |
| 32. Ti | undah | Chamba | 64.22 |
| | | | 566 5.92 |

1868.31

| 1 | 2 | 3 | 4 |
|------------|--------------------------|-------------------|-----------------|
| Jam | mu & Kashmir | | |
| 1. | Baltal (Thajwas) | Srinagar | 203 |
| 2. | Changthang | Leh | 4000 |
| 3. | Gulmarg | Baramulla | 186 |
| J. | Hirapora | Srinagar | 110 |
| 5. | Hokersar | Srinagar | 10 |
| 5 . | Ja srota | Jammu | 4 |
| 7 . | Karakoram | Kargil | 5000 |
| 3 . | Thaj was | | |
| 9 . | Lachi pora | Baramulia | 80 |
| 0. | Limber | Baramulla | 26 |
| 1. | Nandani | Jammu | 33.34 |
| 2. | Overa | Srinagar | 32 |
| 3 . | Overa-Aru | Srinagar | 425 |
| 4. | Surin sar Ma nsar | Jammu | 39.13 |
| 5. | Tirkuta | Jammu | 3 |
| 6 . | Ramn aga r Rakha | Jammu | 12.2 |
| | | | 10163.67 |
| har | khand | | |
| • | Dalma | Singhbhum | 193.22 |
| | Hazaribagh | Hazaribagh | 1 86 .25 |
| • | Koderma | Hazaribagh & Gaya | 177.35 |
| | Lawalong | Hazaribagh | 207 |
| | Mahuadandanar | Palamau | 63.25 |
| | Palamau (Betla) | Palamau | 794.33 |
| | Palkot | Gumla | 183.18 |
| • | Parasnath | Hazaribagh | 49.33 |
| • | Topchachi | Dhanbad | 8.75 |
|) . | Udhwa | Sahebganj | 5.65 |

Karnataka

| 1 | Adichunchunagiri | Mandi | 0.84 |
|---|------------------|--------|------|
| 2 | Arabithittu | Mysore | 13.5 |

| 2 | 3 | 4 |
|--------------------------------|---------------------------|----------|
| Attiveri | Uttar Kanada & Dharwad | 2.226 |
| Bhadra | Shimoga & Chikmaglur | 492.46 |
| Biligiri Ranga Swamy Temple | Mysore | 539.52 |
| Brahmagiri | Madikeri | 181.29 |
| Cauvery | Mysore, Mandya, Bangalore | 510.51 |
| Dandeli | Uttara Kanada | 834.16 |
| Doraji Bear Sanctuary | Bellary | 55.873 |
| Ghataprabha | Belgaum | 29.78 |
| Gudavi | Shimoga | 0.73 |
| . Melkote Temple | Dakshina Kannada | 49.82 |
| Mookambika | Mandya | 247 |
| Nugu | Mysore | 30.32 |
| Pushapagiri | Kodagu | 102.92 |
| Ranebennur | Dharwad | 119 |
| Ranganthittu | Mysore | 0.67 |
| Sharavathi Valley | Shimoga | 431.23 |
| Shettihally | Shimoga | 395.6 |
| Someshwara | Dakshina Kannada | 88.4 |
| Talakaveri | Kodagu | 105.59 |
| | | 4231.439 |
| rala | | |
| Aralam | Cannanore | 55 |
| Chimmony | Trichur | 85 |
| China | ldukki | 90.44 |
| Idukki | ldukki | 70 |
| Neyyar | Trivandrum | 128 |
| Parambikulam | Palghat | 285 |
| Peechi Vazhani | Trichur | 125 |
| Peppara | Trivandrum | 53 |
| Peppara Periyar (TR) | ldukki | 427 |
|). Shenduruny | Trivandrum | 100.32 |
| Thattekad | ldukki | 25 |
| 2. Wayanad | Calicut & Wayanad | 344.44 |
| | | |

| 1 | 2 | 3 | 4 |
|------------|---------------------------------|-------------------------------------|---------------|
| Mahi | arashtra | | |
| 1. | Ambab arwa | | 127.11 |
| 2. | Andheri | Chandrapur | 509.27 |
| 3. | Aner Dam | Dhule | 82.94 |
| 4 | Bhamragad | | 104.36 |
| 5. | Bhimashankar | Pune/Thane | 130.78 |
| 6 . | Bor | Wardha | 61.1 |
| 7. | Chandoli | Sagli Satara, Ratnagiri/Kolhapur | 308.97 |
| B . | Chaprala | Gadchiroli | 134.78 |
| 9 . | Deulgaon Rehekari | Ahmednagar | 2.17 |
| 10. | Dhyanganga | | 205.23 |
| 11. | Gautala Autramghat | Aurangabad/Jalgaon | 260.61 |
| 12. | Great Indian Bustard (Nanag) | Solapur/Ahmednagar | 8496.44 |
| 3. | Jayakwadi | Aurangabad | 341.05 |
| 4. | Kalsubai Harish Chandragarh | Ahmednagar | 361.71 |
| 5. | Karnala | Rajgarh | 4.48 |
| 6 . | Katepurna | Akola | 52.69 |
| 7 . | Koyna | Satara | 423.55 |
| 8 . | Malvan (Marine) | Sindhudurg | 29.12 |
| 9. | Mayu res hwarsupe | | 5.145 |
| 20. | Melghat (TR) | Amravati | 1150.03 |
| 1. | Nagzira | Bhandara | 152.81 |
| 2. | Naigaon Mayur WLS | | 29.89 |
| 3 . | Nandur Madmeshwar | Nasik | 100.12 |
| 4. | Namala | | 12.35 |
| 5. | Paing anga | Yavatmal/Nanded | 324.62 |
| 6 . | Phansad | Rajgarh | 69.79 |
| 7. | Radhan agar i | Kolhapur | 351.16 |
| 8 . | Sagareshwar | Sangli | 10. 87 |
| 9. | Tansa | Thane | 304.81 |

57 Written Answers

| | 2 | 3 | 4 |
|----|-----------------------------------|--------------------------|----------------|
| 0. | Tippeshwar | | 148.63 |
| 1. | Wan | | 211 |
| 2. | Yawai | Jalgaon | 177.52 |
| • | Yedshi Ramalinghat | | 22.38 |
| | | | 14707.485 |
| be | hya Pradesh | | |
| | Bagdara | Sidhi | 478 |
| | Bori | Hoshangabad | 485.72 |
| | Fen | Mandia | 110.74 |
| | Gandhi Sagar | Mansasaur | 368.62 |
| | Gangau | Gwalior | 68.14 |
| | Ghatigaon Great Indian Bustard | Gwalior | 512.33 |
| | Karera Great Indian Bustard | Shivpuri | 202.21 |
| | Ken Gharial | Panna Chattarpur | 45.2 |
| | Kheoni | Dewas | 122.7 |
| | Narsin gar h | Raigarh | 57.18 |
| | National Chambal | Morena | 435 |
| | Neoradehi | Sagar Damoh, Narsinghpur | 1194.67 |
| | Orcha | Timamgarh | 44.91 |
| | Pachmarhi | Hoshangabad | 417.78 |
| | Palpur (Kuno) | Morena | 344.68 |
| | Panpatha | Shahdol | 245.84 |
| | Pench | Seoni/Chhindwara | 118.47 |
| | Ralamandal | Indore | 2.34 |
| | Ratapani | Raisen | 823. 84 |
| | Sailana | Ratlam | 12.96 |
| | Sanjay Dubri | Sidhi | 364.59 |
| | Sardarpur | Dhar | 348.12 |
| • | Singhori | Raisen | 287.91 |
| | Son gharial | Sidhi, Satna, Shahdol | 83.6 |
| • | Veerangana | Damoh | 23.97 |
| | | | 7199.52 |

| 2 | 3 | 4 |
|--------------------------|------------------|----------------|
| lanipur | | |
| . Bunning | Tamenglorg | 150.85 |
| . Jiri Mafru | Tamenglorg | 198 |
| . Kaihlam | Churachandpur | 151.8 |
| Yangoupokpi Lokchao | Chandi | 184.85 |
| . Zeilad | Tamenglorg | 21 |
| | | 706.5 |
| eghalaya | | |
| Baghmara (Pitcher Plant) | West Gero Hills | 0.027 |
| Nongk hyllem | East Khasi Hills | 29 |
| Sijju | West Garo Hills | 5.18 |
| | | 34.207 |
| izoram | | |
| Dampa (TR) | Aizawal | 500 |
| Khawnglung | Thenzwal | 35 |
| Lengteng | Champhai | 80 |
| Ngenpui | Ngenpui | 110 |
| Tawi | | 50 |
| | | 775 |
| agaland | | |
| Fakim | Tuensang | 6.42 |
| Puliebadze | Kohima | 9.23 |
| Rangapahar | Kohima | 4.7 |
| | | 20.35 |
| rissa | | |
| Baisipalli | Nayagarh | 168.35 |
| Balukhand-Konark | Puri | 71.72 |
| Bhitarkanika | Kendra para | 672 |
| Chandka-Dampara | Khurda, Cuttack | 175. 79 |
| Chilka | Puris | 15.53 |
| Debrigarh | Bargarh | 346.91 |
| Gahirmatha Marine | Kendrapara | 1435 |
| Hadgarh | Keonjar | 191.6 |

| | 2 | 3 | 4 |
|------------|----------------------|----------------|---------|
| • | Karlapat | Kalahandi | 147.66 |
| 0. | Khal asun i | Sambalpur | 116 |
| 1. | Kotgarh | Phulbani | 399.05 |
| 2. | Kuldiha | Balasore | 272.75 |
| 3. | Lakhari Valley | Gajapati | 185.87 |
| 4. | Nandankanan | Khurda | 14.16 |
| 5. | Satkosia Gorge | Angul | 745.52 |
| 6. | Simlipal | Mayurbhanj | 2200 |
| 7. | Sun abeda | Nuapada | 500 |
| 3. | Ushakothi(Badrama) | Sambalpur | 304.03 |
| | | | 7961.94 |
| unj | ab | | |
| | Abohar | Ferozepur | 186.5 |
| | Bir Aishwan | Sangrur | 4.67 |
| | Bir Bhadson | Patiala | 10.22 |
| | Bir Bunerheri | Patiala | 6.5 |
| | Bir Do sanj h | Patiala | 1.23 |
| | Bir Gurdialpura | Patiala | 6.2 |
| | Bir Maheshwala | Patiala | 5.17 |
| | Bir Motibag | Patiala | 6.4 |
| | Harike Lake | Ferozepur | 86 |
|) . | Takhani Rehampur | Hoshiarpur | 3.82 |
| | | | 316.71 |
| aja | sthan | | |
| | Bandha Baretha | Bharatpur | 199.5 |
| | Bassi | Chittorgarh | 138.69 |
| | Bhensroadgarh | Chittorgarh | 229.14 |
| | Darra | Kota | 274.41 |
| • | Jaisamand | Rajsamand | 52.34 |
| i. | Jamwa Ramgarh | Jaipur | 300 |
| 7 . | Jawahar Sagar | Kota | 153.41 |
| 3 . | Kela de vi | Sawai Madhopur | 676.4 |
| 9 . | Kesarbagh | Dholpur | 14.76 |

| 1 | 2 | 3 | 4 |
|------------|---------------------------------------|----------------|----------------|
| 0. | Kumbhalgarh | Udaipur | 608.57 |
| 1. | Mt. Abu | Sirohi | 112 .98 |
| 2. | Nahargarh | Jaipur | 50 |
| 3 . | National Chambal | Kota | 280 |
|) . | Phulwar-Ki-Nai | Udaipur & Pali | 492.68 |
| . | Ramgarh Visdhari | Bundi | 252.79 |
| i . | Ram saga r | Dholpur | 34.4 |
| • | Sajjangarh | Udaipur | 5.19 |
| 3. | Sarisk a (TR) | Alwar | 281.36 |
|). | Sawai Mansingh | Sawai Madhopur | 127.76 |
|). | Shergarh | Kota | 98.7 |
| ۱. | Sita Mata | Chittorgarh | 422.94 |
| 2. | Tal Chappar | Churu | 7.19 |
| 3. | Todgarh Rawli | Ajmer | 463.03 |
| • | Van Vihar | Dholpur | 25.6 |
| | | | 5301.84 |
| (k | lim | | |
| | Barsey (Rhododendron) | Gyalsing | 104 |
| | Fambungla | East Sikkim | 51.76 |
| | Kyongnosla Alpine | Rongneck Chu | 31 |
| | Maenam | South Sikkim | 35.34 |
| | Shinba (Rhododendron) | Yamthang | 43 |
| | | | 265.1 |
| m | il Nadu | | |
| | Anamalai (Indira Gandhi) | Coimbatore | 841.49 |
| | Chitrangudi | Ramanathapuram | 0.47 |
| | Kalakad Tiger Reserve | Tirunelveli | 223.58 |
| | Kanjirankulam | Chengai Anna | 1.04 |
| | Karaivetti | Perambalur | 4.53 |
| | Karikili | Chengalpattu | 0.61 |
| | Koonthankulam/Kandankulam Bird | Tirunelveli | 1.29 |
| | Melasanuvannor- Kilaselvanoor Bird | Ramanathapuram | 5.93 |

| 2 | 3 | 4 |
|------------------------------------|-------------------------|--------|
| Mudumalai | Nilgiris | 217.76 |
| . Mundanthurai Tiger Reserve | Tirunelveli | 567.38 |
| . Point Calimere | Nagapattinam | 17.26 |
| . Pulicat Bird | Tiruvellore | 153.67 |
| Scivilliputhur Grizzeld | Virudhunagar | 485.2 |
| Squirrel | | |
| . Udayamarthandapuram Bird B326 | Tiruvarur | 0.45 |
| . Vaduvoor | Tiruvarur | 1.28 |
| . Vallanadu Black Buck | Tuticorin | 16.41 |
| . Vedanthangal Bird | Chengalpattu | 0.3 |
| . Vellode Bird WLS | Erode | 0.77 |
| . Vettangudi | Sivaganga | 0.38 |
| . Vettangudipatti | Ramanthapuram | 1.9 |
| | | 2541.7 |
| pura | | |
| Gumti | South Tripura | 389 |
| Roa | North Tripura | 0.85 |
| Sepahijala | West Tripura | 18.53 |
| Trishna | South Tripura | 194.7 |
| tar Pradesh | | 603.08 |
| Bakhira | Basti | 29 |
| Chandra Prabha | Varanasi | 78 |
| Hastinapura | Meerut, Almoranasi, | 2073 |
| Kaimur | Maharajganj Mirzapur | 501 |
| Katemiaghat | Bahraich | 400 |
| Kishanpur | Lakhimpur Kheri | 227 |
| Lakh Bahosi | Farukhabad | 80 |
| Mahavir Swami | Lalitpur | 5 |
| National Chambal | Agra/Etawah | 635 |

| | 2 | 3 | 4 |
|-----|----------------------|---------------|--------|
| D. | Nawabganj | Unnao | 2 |
| 1. | Okhla | Ghaziabad | 4 |
| 2. | Parvatiarga | Gonda | 10.84 |
| 3. | Patna | Eta | 1.09 |
| 4. | Ranipur | Banda | 230 |
| 5. | Saman | Mainpuri | , 5 |
| 6. | Samaspur | Rae Bareily | 8 |
| 7 | Sandi | Gardiu | 3 |
| 3. | Soh agibarwa | Maharajganj | 428 |
| 9. | Soh elwa | Gorakhpur | 452 |
| 0. | Surahatal | Balia | 0.32 |
| 1. | Sursarovar | Agra | 4.03 |
| 2. | Turtle | Varanasi | 7 |
| 3. | Vijay Sagar | Hamirpur | 2.62 |
| | | | 5185.9 |
| tar | anchai | | |
| | Askot | Pithoragarh | 600 |
| | Binsar | Almora | 46 |
| | Govind Pashu Vihar | Uttarkashi | 953 |
| | Kedarnath | Chamoli | 957 |
| | Mussoorie | Dehradun | 11 |
| | Sonanadi | Pauri Garhwal | 301 |
| | | | 2868 |
| est | Bengal | | |
| | Ballavpur | Birbhum | 2 |
| | Bethuadahari | Nadia | 1.21 |
| | Buxa (Tiger Reserve) | Jalpaiguri | 386.99 |
| | Chapramari | Jalpaiguri | 9.49 |
| | Halliday | 24-Parganas | 5.95 |
| | Jaldapara | Jalpaiguri | 216.51 |
| | Jorepokhri | Darjeeling | 0.04 |
| | Lothian Island | 24 Parganas | 38 |

| 1 | 2 | 3 | 4 |
|-----|--------------------------------------|-------------------------|---------|
| 9. | Mahananda | Darjeeling | 159.86 |
| 10. | Narendrapur | 24 Parganas | 0.1 |
| 11. | Bibhutibh ushan (Parmadan) | Nadia, 24 Parganas | 0.6 |
| 12. | Raiganj | West Dinajpur | 1.3 |
| 13. | Ramnabagan | Burdwan | 0.14 |
| 14. | Sajnakhali | 24 Parganas | 362.4 |
| 15. | Senchal | Darj eel ing | 38.88 |
| | | | 1223.47 |

Statement-III

Maintenance of National Parks/Sancturies

List of Zoos which are in Bad shape

| SI. No. | Name of the Zoo |
|------------|--|
| 1. | State Museum Zoo, Thrissur, Kerala |
| 2. | Maharaj Baug Zoo, Nagpur, Maharashtra |
| 3 . | Kamla Nehru Prani Sangrahalaya, Indore, Madhya Pradesh |
| 4. | Lady Hydary Park, Shillong, Meghalaya |
| 5 . | Udaipur Zoo, Udaipur, Rajasthan |
| 6 . | Bikaner Zoo, Bikaner, Rajasthan |
| 7 . | Kota Zoo, Kota, Rajasthan |
| 8 . | Children's Zoo Bellary, Karnataka |
| 9 . | Marble Palace Zoo, Kolkata, West Bengal |
| 10. | Haddo Zoo, Port Blair, Andaman & Nicobar |
| 11. | Surat Zoo, Surat, Gujarat |
| 12. | Rajkot Zoo, Rajkot, Gujarat |
| 13. | Peshwe Park, Pune, Maharashtra |
| 14. | Aizawi Zoo, Mizoram |
| 15. | Jaipur Zoo, Jaipur, Rajasthan |
| 16. | Kohima Zoo, Kohima, Nagaland |
| 17. | Jodhpur Zoo, Jodhpur, Rajasthan |

18. Sayaji Bag, Vadodara, Gujarat

Statement-IV

Year-wise and State-wise Releases Under CSS "Development of National Parks and Sanctuaries"

(Rs. in Lakhs)

| | 1998-99 | | | | 1999-2000 | | | | 2000-01 | | | |
|-------------------|-----------------------|--------------|-----------------------|--------|-----------------------|---------------|-----------------------|---------|-----------------------|--------------------|-----------------------|---------|
| State | Proposals Received | | Proposals Approved | | Proposals Received | | Proposals Approved | | Proposals Received | | Proposals Approved | |
| | No. | Amount | No. | Amount | No. | Amount | No. | Amount | No. | Amount | No. | Amount |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| Andhra Pradesh | 14 | 152.16 | 12 | 50.72 | 13 | 167 | 12 | 87.54 | 12 | 202.98 | 11 | 186.07 |
| Arunachal Pradesh | 10 | 173.73 | 8 | 57.91 | 11 | 157.7 | 8 | 50.983 | 10 | 270.27 | 9 | 121.12 |
| Assam | 5 | 290.25 | 1 | 58.05 | 16 | 99 | 10 | 53.44 | 18 | 605.78 | 18 | 317.205 |
| Bihar | 8 | 115 | 0 | 0 | 11 | 204.358 | 7 | 27.85 | 2 | 27.69 | 2 | 21.02 |
| Goa | 5 | 66.42 | 4 | 11.07 | 7 | 165.7 | 4 | 21.305 | 6 | 278.29 | 1 | 10.5 |
| Gujarat | 9 | 68.8 | 4 | 13.8 | 9 | 107 | 6 | 22.1 | 11 | 337.2 | 3 | 65.27 |
| Haryana | 4 | 111.6 | 3 | 37.2 | 4 | 69.39 | 1 | 21.55 | 5 | 72.89 | 2 | 28.35 |
| Himachal Pradesh | 22 | 149.4 | 17 | 49.8 | 19 | 307.58 | 10 | 47.46 | 23 | 473.45 | 8 | 165.3 |
| Jammu & Kashmir | 8 | 79 .7 | 1 | 7 | 8 | 206.92 | 1 | 5.55 | 0 | 0 | 0 | 0 |
| Karnataka | 18 | 252.36 | 14 | 84.12 | 25 | 1517 | 12 | 100.319 | 25 | 628.8 | 12 | 307.18 |
| Kerala | 13 | 148.05 | 11 | 49.35 | 13 | 428 | 12 | 59.975 | 13 | 300.24 | 9 | 102.62 |
| Madhya Pradesh | 21 | 251.51 | 8 | 35.93 | 28 | 1421.43 | 21 | 152.203 | 30 | 832.47 | 17 | 182.195 |
| Maharashtra | 20 | 194.481 | 11 | 27.783 | 22 | 93.86 | 12 | 123.43 | 8 | 223.16 | 4 | 90.96 |
| Manipur | 2 | 78.56 | 2 | 19.64 | 2 | 30 | 2 | 13.28 | 2 | 63.48 | 2 | 41.784 |
| Meghalaya | 5 | 121 | 0 | 0 | 3 | 47.85 | 0 | NIL | 5 | 405. 64 | 3 | 66.36 |
| Mizoram | 5 | 42.25 | 3 | 8.45 | 5 | 38.0 3 | 4 | 12.3 | 7 | 163.36 | 7 | 102.31 |
| Nagaland | 2 | 55 | 1 | 9 | 2 | 18.7 | 1 | 9.7 | 4 | 655.46 | 3 | 31.85 |
| Orissa | 9 | 274.92 | 4 | 68.73 | 9 | 182.4 | 9 | 94.74 | 8 | 202.15 | 1 | 35 |
| Punjab | 6 | 51.9 | 6 | 8.65 | 8 | 98.05 | 3 | 11.57 | 8 | 51. 95 | 3 | 26.39 |
| Rajasthan | 15 | 268.56 | 10 | 89.52 | 9 | 242 | 7 | 66.54 | 12 | 742.99 | 4 | 116 |
| Sikkim | 5 | 68 | 2 | 11 | 3 | 56.29 | 1 | 12 | 6 | 311.9 | 6 | 97.45 |
| Tamil Nadu | 19 | 233.89 | 14 | 74.63 | 13 | 80 | 13 | 61.18 | 19 | 268.38 | 10 | 89.83 |
| Tripura | 3 | 119.82 | 0 | 0 | 3 | 204 | 2 | 19.97 | 3 | 169.52 | 2 | 21.9 |
| Uttar Pradesh | 23 | 447.85 | 13 | 89.57 | 24 | 345.5 | 16 | 117.81 | 24 | 58 0.78 | 13 | 144.6 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
|-----------------------|-----|--------|-----|---------|-----|-------------|-----|----------|-----|--------|-----|---------|
| West Bengal | 6 | 331.2 | 6 | 72.96 | 7 | 118.95 | 7 | 55.2 | 7 | 213.32 | 6 | 90.22 |
| Andaman & Nicobar | _ | | | NIL | 4 | 89 | 3 | 22 | 5 | 70.65 | 5 | 50 |
| Chandigarh | | — | | NIL | 1 | 43.2 | 1 | 28 | 0 | 0 | 0 | 0 |
| Dadra and Nagar Havel | i — | | _ | NIL | - | | _ | NIL | _ | | _ | |
| Daman & Diu | | - | - | NIL | | | _ | NIL | - | | | |
| Delhi | - | _ | _ | NIL | _ | | _ | NIL | - | | | |
| Lakshdweep | - | | | NIL | _ | | | NIL | - | | — | |
| Pondicherry | | — | | NIL | | — | - | NIL | - | _ | - | |
| Total | 257 | 4136.4 | 158 | 934.883 | 279 | 40736.48 | 185 | 1297.995 | 273 | 8152.8 | 161 | 2479.98 |

Training to Women Labourers

*407. SHRI SHIVAJI VITHALRAO KAMBLE: Will the Minister of LABOUR be pleased to state:

(a) whether the number of women labourers is increasing in the country;

(b) if so, whether the Government propose to make a provision for imparting compulsory skill training to women labourers;

(c) if so, the details thereof;

(d) the details of proposals approved for setting up of special training schools for women labourers in various States particularly in Maharashtra during the last year; and

(e) the number of women labourers likely to be enrolled in these schools. State-wise?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) (a) Yes, Sir.

- (b) No, Sir.
- (c) Does not arise.

(d) There is no proposal with the Central Government to set up special training schools for women labourers. As per information received from Maharashtra Government, there are no proposals for setting up special training schools for women.

(e) Does not arise.

[English]

National Commission for Integrated Water Resource Development Plan

*408. SHRI PRABHUNATH SINGH: SHRI RAGHUNATH JHA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government had set up any National Commission for Integrated Water Resource Development Plan during 1996 for the development of water resources and to suggest modalities for transfer of surplus water to water deficit basins by inter-linking of rivers;

(b) if so, whether the Commission has submitted its report to the Government;

(c) if so, the details thereof; and

(d) the action taken by the Government in this regard?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) to (d) The Ministry of Water Resources had constituted a National Commission for Integrated Water Resources Development Plan in September 1996. The Commission has submitted its Report in December 1999.

The Commission has made 209 recommendations pertaining to the various facets of water resources development in the country. Some of the recommendations pertains to inter basin transfer of water. The Commission has been of the view that the Peninsular component is technologically and environmentally feasible but economic feasibility has to be evaluated after detailed studies and that the Himalayan component would require more detailed studies.

In order to take further action on the recommendations made by the National Commission in its report, the Ministry of Water Resources set up on 17th February 2000 an Implementation Cell assisted by Advisory Committee of Experts headed by the Chairman, Central Water Commission for examining the recommendations of the National Commission for their implementation. The Advisory Committee has submitted its report on 30th August 2000 identifying the recommendations (i) which can be implemented by the Central Government without consultation with the States (ii) those which can be approved by the Central Government based on the response by the States and (iii) those for which consultation with the State Government is mandatory before deciding their implementability.

Aviation Safety

*409. SHRIMATI SHYAMA SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the International Civil Aviation Organisation (ICAO) has stressed the need for India to take up steps in establishment of International Financial Facility for Aviation Safety;

(b) if so, the reaction of the Government thereto;

(c) whether the funds required to improve the safety related deficiencies at airports have been assessed;

(d) if so, the details thereof; and

(e) the steps taken to mobilise sources for generating the proposed funds?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (e) The Secretary General of International Civil Aviation Organisation (ICAO) during his visit to India in March 2001 raised the issue of establishment of International Financial Facility for Aviation Safety seeking India's support for the same. The matter is however at a nascent stage and would require deliberation between the member States of ICAO before a decision would be taken.

Gangotri Glacier

*410. SHRI RAMANAIDU DAGGUBATI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Gangotri Glacier is receding at alarming pace;

(b) if so, the reasons for such significant changes in the shape and position of the glacier; and

(c) the measures taken to ensure that the role of human interference do not have any way impact on the glacier?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (c) No, Sir. According to observations made by Geological Survey of India, the glacier is receding at a gradual pace and since 1935 vacated an area of 0.57 sq.km. only. The earth has witnessed several phases of glacial and interglacial period. It is a natural phenomenon. Presently the earth is passing through an interglacial phase whereby the ice bodies throughout the world are receding and the recession of glacier is a natural phenomenon. The Government is aware of the environmental concerns and has supported conservation activities in the Gangotri region including afforestation, establishment of community toilets, removal of garbage and promotion of eco-tourism.

Incidents of Child Labour and Trafficking

*411. SHRIMATI JAYABEN B. THAKKAR: SHRI G.S. BASAVARAJ:

Will the Minister of LABOUR be pleased to state:

(a) whether incidents of child labour and trafficking are on the increase despite Centre's attempt to eradicate the same;

(b) if so, whether the International Convenor of Women's Coalition for Peace and Development has commented adversely on India's failure to enact suitable legislations in this regard;

(c) if so, the main reasons for India's failure in this regard; and

(d) the steps being taken by the Union Government to ensure that child development and rehabilitation programmes are properly implemented and achieve the targets?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) Authentic figures of child labour in the country are generated by the decennial census. According to 1981 census, the estimated figure of working children was 13.6 million whereas the number of working children in the country was of the order of 11.28 million as per 1991 census. The Government has not conducted any survey on child trafficking covering the entire country.

- (b) Government has no information in this regard.
- (c) In view of (b) above, does not arise.

(d) Government of India has been implementing two schemes for rehabilitation of children withdrawn from work, namely the scheme of National Child Labour Project (NCLP) and the scheme of Grant-in-aid to Voluntary Organisations. The major activity under NCLP is running special schools/centres for rehabilitation of children withdrawn from work through non-formal education, vocational training, nutrition, health care, stipend etc. The projects are continuously monitored through receipt of periodical reports and returns and reviews at the Centre. State and District levels. A Central Monitoring Committee, under the Chairmanship of Labour Secretary has also been set up for the overall supervision, monitoring and evaluation of the NCLPs. Under the Scheme of grant-inaid, funds are released to Voluntary Organisations on the recommendation of the concerned State Government for taking up action oriented projects for the benefit of children withdrawn from work.

The Government has drawn up a National Plan of Action with the objective of mainstreaming and rehabilitating the victims of trafficking.

Minimum Wages for Workers

*412. SHRI SULTAN SALAHUDDIN OWAISI: SHRI ANANDRAO VITHOBA ADSUL:

Will the Minister of LABOUR be pleased to state:

(a) whether the Government have fixed minimum wages for unskilled, semi-skilled and skilled workers under the Minimum Wages Act;

(b) if so, the details thereof;

(c) the present wages fixed for these workers in different employment sectors;

(d) whether most of the industries are not following these minimum wages guidelines;

(e) if so, the details thereof;

(f) whether the present wages are not keeping pace with the consumer price index;

(g) if so, whether the Government propose to revise the rates of minimum wages for workers; and

(h) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) to (c) Under the provisions of the Minimum Wages Act, 1948, both Central and State Governments fix the minimum wages of workers engaged in scheduled employments under their respective jurisdictions. The Central Government have fixed the minimum wages for unskilled, semi-skilled, skilled and highly skilled workers in employments in the Central sphere as per details given in the Statement enclosed.

(d) and (e) The statutory provisions of the Minimum Wages Act enjoins upon the employers to pay the minimum wages fixed by the appropriate Government. The enforcement of the provisions of the Act is secured at two levels. While in the Central sphere, the officers of Central Industrial Relations Machinery ensure the implementation, in the State sphere, the enforcement is pursued through the State enforcement machinery. There are provisions of legal and penal actions in the Act against the defaulting employers.

(f) to (h) The Central Government have already made provision of Variable Dearness Allowance (VDA) linked to Consumer Price Index in all the scheduled employments in the Central sphere which is revised twice a year in April and October. As regards States, 22 State Governments/Union Territory Administrations have adopted VDA as a component of minimum wages. The minimum wages are being periodically revised as per provisions under the Act.

Statement

Minimum Rates of Wages Fixed by the Central Government as on 1.10.2000

| | | | (Rs. per da |
|--|------------------|--|-------------|
| | AREA 'A' | AREA 'B' | AREA 'C' |
| 1 | 2 | 3 | 4 |
| | | ······································ | |
| Unskilled | 59.87 | 57.87 | 47.53 |
| Semi-skilled/Unskilled Supervisory | 71.19 | 69.19 | 57.87 |
| Skilled/Clerical | 91.72 | 85.72 | 73.38 |
| Highly Skilled | 108.41 | 106.41 | 85.72 |
| II. AGRICULTURE | | | |
| Unskilled | 90.19 | 82.74 | 80.74 |
| Semi-skilled/Unskilled Supervisory | 99.64 | 92.19 | 84.47 |
| Skilled/Clerical | 109.08 | 99.64 | 91.91 |
| Highly Skilled | 121.25 | 111.81 | 99.64 |
| III. LOADING/UNLOADING AND ASH PIT CLEANING IN RAILWAY | | | |
| | 70.63 | 55.57 | 48.95 |
| IV. MINING | | | |
| | Above Ground | Below Ground | |
| Unskilled | 47.53 | 57.87 | |
| Semi-skilled/Unskilled Supervisory | 57.87 | 69.23 | |
| Skilled/Clerical | 69.23 | 84.72 | |
| Highly Skilled | 84.72 | 101.24 | |
| V. STONE BREAKING OR STONE CRUS (on piece rate basis) | HING | | |
| Excavation & removal over burden with 50 metres lead/1.5 metres lift | | | |
| (i) Soft Soil | 82.26* | | |
| (ii) Soft Soil with rock | 125.34* | | |
| (iii) Rock | 1 65 .51* | | |

| 1 | | 2 | 3 | 4 |
|----|---|----------|---|---|
| 2. | Removal and stacking of rejected stones with 50 metres lead 1.5 metres lift | 65.62 | | |
| 3. | Stone breaking or stone crushing for the stone size of | | | |
| | (i) 1.0 inch to 1.5 inches | 514.18** | | |
| | (ii) Above 1.5 inches to 3.0 inches | 439.83** | | |
| | (iii) Above 3.0 inches to 5.0 inches | 256.59** | | |
| | (iv) Above 5.0 inches | 210.60** | | |

*Per 2.831 cubic metres (100 cubic feet).

**Per truck load of 5.662 cubic metres (200 cft).

Note:Area A : includes Metropolitan Cities and Ahmedabad, Lucknow, Nagpur, Kanpur and Greater Bombay.

Area B : includes 54 cities mainly with a population of 1 lakh.

Area C : includes all other areas.

Exemption of International Airlines for taxes on ATF

*413. SHRI KIRIT SOMAIYA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether according to Air Services Agreement signed by India with other countries, the international airlines are exempted from paying all national duties and levies on fuel on reciprocal basis;

(b) if so, the details thereof;

(c) whether the opinion of the Ministry of Law, Justice and Company Affairs has been sought in this regard;

(d) if so, the details thereof;

(e) whether any State Governments have been charging sales tax on Air Traffic Fuel on international airlines and the Union Government are compensating them; and

(f) if so, the final decision taken by Union Government in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) Most of the bilateral air services agreements signed by Government of India with other countries provide for, on reciprocol basis, either grant of outright exemption for payment of customs duty, local duties, taxes etc. on Aviation Turbine Fuel (ATF) and other items uplifted by aircraft of one contracting state from the territory of other contracting state or grant of Most Favoured Nation (MFN) treatment in these matters to the airlines of the contracting states.

(c) and (d) Ministry of Law is invariably consulted before the bilateral ai, services agreements are actually entered into.

(e) and (f) In order to fulfil these obligations, the Central Government was earlier paying subsidy to the State Governments for exempting international airlines from levy of Sales Tax on ATF uplifted by them from India. This scheme of subsidy has been discontinued. A bill for enacting a legislation under article 253 of the Constitution to exempt from all duties and taxes, the fuel and lubricants uplifted by an aircraft registered in another state operating international services to, from and through India has been introduced in the Lok Sabha on 19.12.2000.

[Translation]

Decline in International Traffic of Air India

*414. SHRI MANSINH PATEL: SHRI P.D. ELANGOVAN:

Will the Minister of C'VIL AVIATION be pleased to state:

(a) whether there has been a constant decline in the lifting international passenger traffic to and from India by Air India in comparison to the other airlines; (b) if so, the reasons therefor:

(c) the steps taken to increase the share of Air India in international passenger traffic; and

(d) the income generated through internal flights during the last three years?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (c) As per the available air market data for 1999, Air India's passenger carriage to/from India increased by 5.8% over the previous year, which is similar to the rate at which the passenger carriage of other international airlines operating to/from India increased.

(d) The details of the income generated through internal flights during the last two years are as under:

| | | (Rs. in Crores) |
|------------------------|----------------------|----------------------|
| | Operating Revenue | Operating Results |
| 1998/99 | | |
| Domestic | 87.21 | (58.19) |
| Domestic (Hub & Spoke) | 10.51 | (11.05) |
| 1999/2000 | | |
| Domestic | 84.36 | (48.17) |
| Domestic (Hub & Spoke) | 13.27 | (10.69) |

The requisite information for 1997-98 is not available since separate records for domestic flights were not kept in the earlier years.

[English]

Vehicular Pollution

*415. SHRI S.D.N.R. WADIYAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have launched any drive to control vehicular pollution in major cities;

(b) if so, the details thereof;

(c) whether any directions have been issued to the State Governments in this regard; and

(d) if so, the details thereof and the progress made by different States in controlling the vehicular pollution?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (d) in order to control vehicular pollution in major cities, more stringent emission norms known as Bharat Stage II akin to Euro II norms have been notified under the Motor Vehicles Act for different categories of vehicles and are effective from 1.4.2000 in the National Capital Region. Notification has also been issued extending these norms to Mumbai (including Greater Mumbai) from 1.1.2001 and in Chennai and Kolkata from 1.7.2001. The notification also stipulates the required fuel quality to meet the specified emission norms.

The concerned implementing agencies in the State Governments are required to implement the specified emission norms notified under the Motor Vehicles Act. The steps taken by the Government to control vehicular pollution include the following:

- Bharat Stage-I emission norms akin to Euro I norms have been brought into force with effect from 1.4.2000 for all categories of vehicles throughout the country.
- A comprehensive policy for abatement of pollution was evolved which lays stress on both the preventive and control aspects of pollution.
- The ambient air quality is being monitored regularly through a network of monitoring stations under the National Ambient Air Quality Monitoring Programme.
- Promotion of clean fuel such as Compressed Natural Gas (CNG) and Liquefied Petroleum Gas (LPG) as auto fuel.
- Unleaded petrol has been introduced with effect from 1....2000 in the entire country.
- Low sulphur fuel has been introduced in major cities.
- Fiscal incentives are available for CNG/LPG kits.

Surveillance System for Air Traffic Management

*416. SHRI ANNASAHEB M.K. PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government have prepared plans to provide satellite based communication, navigation surveillance system for Air Traffic Management;

(b) if so, the details thereof;

(c) whether the Government have assessed the effectiveness of the system of air traffic management; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) Airports Authority of India (AAI) has prepared a plan for transition to the satellite based Communication. Navigation. Surveillance (CNS) and Air Traffic Management (ATM) System for the Indian airspace in consonance with the Global as well as Asia Pacific Regional Transition Plan prepared by the International Civil Aviation Organisation (ICAO). The plan envisages:

- (i) introduction of the Aeronautical Telecommunication Network (ATN) based on data communication as opposed to voice communication at present;
- (ii) introduction of satellite navigation which use the signals broadcast by the core satellite constellations; This would involve implementation of a Satellite Based Augmentation System (SBAS) for more critical phases of a flight like terminal area navigation and precision approach and landing;
- (iii) introduction of Automatic Dependent Surveillance (ADS) for facilitating positive surveillance over the oceanic airspace as opposed to the present system of aircraft giving its position report while flying over the oceanic air space over Radio Telephony; and
- (iv) introduction of Air Traffic Management (ATM) procedures.

(c) and (d) Yes, Sir. Major direct operational benefits that would accrue on introduction of satellite based CNS/ ATM system are as under:

- (i) Data communication eliminates the possibility of misunderstanding/misinterpretation of communication between ATC and the pilot in voice communication which could lead to hazardous situations.
- (ii) Data communication being much faster than voice communication eliminates communication channel congestion in busy terminal areas thus enhancing air safety.
- (iii) Satellite navigation facilities direct routes between origin and destination thus reducing flying time and resultant saving in fuel.
- (iv) Satellite navigation enhances airspace capacity and eliminates choke points as in the present system.

- (v) Better surveillance over all kinds of airspace leads to enhanced air safety.
- (vi) Enhanced level of automation both in aircraft and ATC centres resulting from use of Data communication, ADS and other elements of the new system would lead to reduction of ATC and pilot work load thus enhancing air safety.

Task Force for STD/ISD/PCO Booth Operators

*417. SHRI A. BRAHMANAIAH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Bharat Sanchar Nigam Limited (BSNL) has set up a Task Force to minimise the problem of STD/ISD/PCO both operators;

(b) if so, whether the Task Force has submitted its report;

(c) if so, the details of recommendations made therein;

(d) the reaction of the Government thereto; and

(e) if not, the time by which the report is likely to be submitted?

THE MINISTER OF COMMUNICATIONS (SHRI RAM VILAS PASWAN): (a) to (e) A Task Force was constituted by BSNL to study the challenges faced by STD payphone operators, the impact of BSNL concessional tarrif, change in commission if justified and extention of service charges to PCO operators for Level-95 calls. The Task Force has already submitted its report. The main recommendations of the Task Force are given in the Statement. The recommendations alongwith the demands raised by the PCO operators and their Associations have been considered. It has been decided, *inter-alia*, to increase the commission of STD/ISD/PCO franchisees from 16.6% to 20% in urban areas and to allow Service Charge of Re. 1/- and Rs. 2/- on intra circles calls beyond 100 kms. in rural and urban areas respectively.

Statement

Main Recommendations of Task Force

(i) In Circles where competition is prevailing from Cellular and Basic Services, the flexibility in fixing the commission in the range of 20 paise and 30 paise should be applicable only to locations/ places where both services are operational. For locations/places where Cellular Services are operational the flexibility in fixing commission may remain between 20 paise and 25 paise.

- (ii) A service charge of Re. 1 for calls dialled with '95' code at the rate of Re. 1 upto a bill amount of Rs. 6 (exclusive of service tax) and Rs. 2 above the bill amount of Rs. 6 may be permitted. A service charge of Re. 1 may also be permitted on level '98' calls in Circles as for '95' calls except in Calcutta and Chennai.
- (iii) There is no need to change the commission in areas where there is no competition from Basic or Cellular Services. Enhanced commission need not be made applicable to rural STD PCOs where 25% commission is already being paid.
- (iv) The PCO operators should be encouraged to market the services better to increase the volume of traffic and hence their revenues.
- (v) ISDN lines on concessional rentals and commission applicable to PCOs working on ordinary lines may be permitted to the exiting PCO operators. They can be allowed to run various kinds of value added services on the ISDN line at prices to be determined by them.
- (vi) The franchisees may be encouraged to sell VCC cards, SIM cards and market other services of BSNL on commission basis. They may also become agents for bill collection by cheque subject to appropriate terms and conditions.
- (vii) In order to have better visibility, the STD PCO services may be given brand name and it should be mandatory for all franchisees to use that brand name on their display boards.
- (viii) Inducting cash card/pre-paid card services in respect of the STD PCO operators which can be used in conjunction with specially designed pay-phones available in the market and also being used by other basic service operators could be considered.

Greening of Himalayas Project

*418. SHRI KHARABELA SWAIN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the achievements made in regard to the Greening of Himalayas Project launched by the Government two years back; (b) whether the Government propose to launch more such projects in other areas of the country and if so, the details thereof;

(c) the manner in which the Non-Governmental Organisations are being involved in such projects; and

(d) the number of instalments of funds released so far for this project alongwith the total allocation made available for the purpose?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) No such project titled 'Greening of Himalayas' has been initiated during the last two years by the Ministry of Environment and Forests.

(b) to (d) Do not arise.

Development of Telecom Infrastructure

*419. DR. JASWANT SINGH YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have chalked out any plan for the development of telecom infrastructure during 2001-2002;

(b) if so, the details thereof; and

(c) the extent to which it is likely to be helpful in the telecom development?

THE MINISTER OF COMMUNICATIONS (SHRI RAM VILAS PASWAN): (a) to (c) During 2001-2002, the following targets, for the development of telecom infrastructure are planned by Bharat Sanchar Nigam Limited and Mahanagar Telephone Nigam Limited:

| (ii) | Transmission: Optical Fibre Cable Microwaye | 126000 (Route Kilometres) |
|-------|---|--|
| | Total | 7500 (Route Kilometres) 133500 (Route Kilometres) |
| (iii) | VPTs (Village Public | |
| | Telephones) | 144000 |

As envisaged in NTP'99 (New Telecom Policy '99), the development of telecom infrastructure is being done both by Government sector and private sector. Steps have already been initiated to allow private sector participation for development of telecom infrastructure. [Translation]

Welfare of Workers

*420. SHRI VIJAY KUMAR KHANDELWAL: SHRIMATI SHEELA GAUTAM:

Will the Minister of LABOUR be pleased to state:

(a) the steps taken by the Union Government for the welfare of workers in unorganised sector during 1999, 2000 and current year till 31st March, 2001;

(b) the amount allocated to States for this purpose during the above period year-wise. State-wise and scheme-wise; and

(c) the number of workers in unorganised sector who benefited from this during the above period. State-wise?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) to (c) The Government have taken several steps for the welfare of workers in the unorganised sector. A large number of existing labour laws like the Workmen's Compensation Act, 1923, the Minimum Wages Act, 1948, the Payment of Wages Act. 1936, the Employees' State Insurance Act, 1948, the Matemity Benefit Act, 1961, the Payment of Gratuity Act, 1972, the Equal Remuneration Act, 1976, the Contract Labour (Regulation & Abolition) Act, 1970, the Bonded Labour System (Abolition) Act,

1976 and Inter-State Migrant Workmen (RE & CS) Act, 1979, the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 and Building and Other Construction Workers' Welfare Cess Act, 1966 are applicable to the workers in the unorganised sector. These Acts look after the interests of the workers in terms of wages, working hours, social security, etc.

The Government have formulated various schemes under existing Welfare Funds *Viz.* (i) Beedi Workers Welfare Fund, (ii) Cine Workers Welfare Fund, (iii) Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Welfare Fund, (iv) Lime Stone and Dolomite Mines Labour Welfare Fund and (v) Mica Mines Labour Welfare Fund to provided social security and welfare measures like group insurance, medical care, education and housing facilities for the workers in these sectors.

The Government are also implementing a number of Plan Schemes like Jawahar Gram Samridhi Yojna (JGSY), Employment Assurance Scheme (EAS), Swarnjayanti Gram Swarojgar Yojna (SGSY) etc. for the welfare and improvement of the conditions of rural unorganised workers in the country.

The amounts allocated and persons benefited under various schemes during the years 1999-2000 and 2000-2001, are in the attached Statement.

Statement

Region-wise Physical and financial progress of welfare activities under Welfare Funds

| | | | • | l: number o al: Figures a | | |
|--|----------|-----------|----------|------------------------------|----------|---------------|
| | _ | | 1998-99 |) | | |
| | Hou | sing | Educ | cation | Health | |
| | Physical | Financial | Physical | Financial | Physical | Financial |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Allahabad region (UP, Delhi, Punjab, Himachal, J&K, Uttaranchal) | 38 | 154 | 3965 | 1095 | 308279 | 3762 |
| Bangalore region (Karnataka, Kerala, Lakhadweep) | 1149 | 3449 | 68238 | 21310 | 980631 | 3520 |
| Bhilwara | | | | | | |
| region (Gujarat, Rajasthan, Haryana) | 214 | 2290 | 20245 | 5168 | 499826 | 3047 |
| Bhubaneswar region (Orissa) | 1246 | 13871 | 27200 | 7052 | 654655 | 3 0935 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|--|-------|------------------|-----------------|--------|-----------------|---------------|
| Kolkata Region (W. Bengal, Assam, NE | | | | | | |
| States) | 286 | 22 9 6 | 31286 | 9142 | 1139147 | 730 7 |
| Hyderabad region (AP, TN, A&N) | 3817 | 13465 | 129438 | 41307 | 1130111 | 12101 |
| Jabalpur region (MP, Chattisgarh) | 2394 | 964 8 | 32451 | 7035 | 1106741 | 640 6 |
| Karma (Bihar, Jharkhand) | 316 | 9480 | 3423 | 962 | 913000 | 2313 5 |
| Nagpur region (Maharashtra) | 3642 | 3796 | 52841 | 17668 | 271119 | 3668 |
| Sum Total | 13102 | 58449 | 369087 | 110739 | 7003509 | 93881 |
| | 1999- | 2000 | | | | |
| Allahabad region | | | | | | |
| (UP, Delhi, Punjab, Himachal, J&K, Uttranchal, | 124 | 498 | 8143 | 2235 | 357950 | 3635 |
| Bangalore region | | | | | | |
| (Karnataka, Kerala, Lakhadweep) | 1022 | 4512 | 56288 | 17049 | 965618 | 20926 |
| Bhilwara region (Gujarat, Rajasthan, Haryana) | 64 | 522 | 17546 | 5517 | 51 64 77 | 3268 |
| Bhubaneswar region (Orissa) | 3667 | 27568 | 38512 | 11357 | 678502 | 18884 |
| Kolatta region (W. Bengal, Assam, NE States) | 738 | 2938 | 39429 | 12260 | 1195612 | 9119 |
| Hyderabad region (AP, TN, A&N) | 3091 | 16793 | 17 759 9 | 59764 | 1273534 | 13078 |
| Jabalpur region (MP, Chattisgarh) | 109 | 3143 | 14452 | 3978 | 1065300 | 4417 |
| Karma (Bihar, Jharkhand) | - | _ | 2951 | 1063 | 972536 | 41209 |
| Nagpur region (Maharashtra) | 39 | 198 | 59309 | 20178 | 291287 | 4312 |
| Sum Total | 8854 | 56172 | 414229 | 133401 | 7316816 | 118848 |

| | (, , , , , , , , , , , , , , , , , , , | | | | | | | |
|-----------|--|--|--|--|--|--|--|--|
| Activity | Expenditure in thousands | | | | | | | |
| Health | 298653 | | | | | | | |
| Education | 223065 | | | | | | | |
| Housing | 1068876 | | | | | | | |

Welfare of Workers

| Fin ancia l | allocation | of various | schem es | |
|--------------------|------------|------------|---------------------|--|
| | | | | |

(Rs. in lakhs)

| SI. States/UTs | | JRY | /JGSY | EAS | | SGSY | |
|----------------|-------------------|----------|-----------|------------------|-----------|------------------|-----------|
| No | • | 1990-00 | 2000-2001 | 1 999 -00 | 2000-2001 | 1 999- 00 | 2000-2001 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1. | Andhra Pradesh | 12426.03 | 11636.44 | 13718.00 | 8782.12 | 8292.73 | 7070.71 |
| 2. | Arunachal Pradesh | 273.20 | 608.20 | 301.61 | 542.40 | 182.32 | 369.21 |

93 Written Answers

CHAITRA 26. 1923 (Saka)

to Questions 94

| 2 | 3 | 4 | 5 | 6 | 7 | 8 |
|--------------------|-------------------|-----------------|-------------------|-------------------|---------------|-------------------|
| Assam | 7098.69 | 15828.99 | 7836.76 | 14062.16 | 4737.45 | 9593.57 |
| Bihar | 40706.24 | 21967.95 | 44938 .57 | 15789.83 | 21766.08 | 1 68 22.35 |
| 6. Goa | 182.83 | 171.21 | 31.63 | 20.24 | 79.71 | 66.67 |
| 6. Gujarat | 4677.39 | 4380.17 | 5163.68 | 3305.76 | 3121.53 | 2 6 61.53 |
| . Haryana | 2751.79 | 2576.93 | 3037.90 | 1 944 .83 | 1836.48 | 2165.83 |
| . Himachal Pradesh | 1158.88 | 1085.24 | 1279.38 | 819.04 | 773.41 | 659.56 |
|). Jammu & Kashmir | 1434.28 | 1343.14 | 1583.40 | 1013.68 | 957.20 | 816.13 |
| 0. Karnataka | 9383.41 | 8787.17 | 10359.02 | 663 1.73 | 6262.20 | 5339.37 |
| 1. Kerala | 4210.31 | 3942.77 | 4648.06 | 2975.64 | 2809.83 | 2395.76 |
| 2. Madhya Pradesh | 20632.92 | 12528.85 | 22778.18 | 9622.99 | 13769.77 | 8006.11 |
| 3. Maharashtra | 18548.69 | 17370.06 | 20477.26 | 13109.33 | 12378.81 | 10554. 64 |
| 4. Manipur | 475.89 | 1061.17 | 525.37 | 942.91 | 317.59 | 643.15 |
| 5. Meghalaya | 533.17 | 1188.89 | 588.61 | 244.48 | 355.83 | 720.56 |
| 6. Mizoram | 123.37 | 275.10 | 136.21 | 1056.91 | 82.33 | 166.75 |
| 7. Nagaland | 365.73 | 815.53 | 403.75 | 724.40 | 234.09 | 494 .27 |
| 8. Ori ssa | 14212.81 | 13309.69 | 15690.57 | 10044.93 | 9485.20 | 8087.41 |
| 9. Punjab | 1337.35 | 1252.37 | 1476.39 | 945 .17 | 892.51 | 760.97 |
| 20. Rajasthan | 7125.13 | 6672.38 | 7865.94 | 5035.71 | 4755.12 | 4054.36 |
| 1. Sikkim | 136.60 | 304.59 | 150.80 | 27 1.79 | 91.17 | 184.60 |
| 2. Tamil Nadu | 10 987.3 3 | 10289.17 | 1 2129 .70 | 7765.33 | 7332.59 | 6252.04 |
| 23. Tripura | 859.24 | 1915. 98 | 948.6 0 | 9466.96 | 573.44 | 1161.23 |
| 24. Uttar Pradesh | 44797.57 | 39337.47 | 49455.30 | 2 9 678.60 | 29896.51 | 24218.13 |
| 25. West Bengal | 1 5794.7 1 | 14791.07 | 17 436 .92 | 11162.69 | 10540.91 | 8987.55 |
| 26. A & N Islands | 93.87 | 84.64 | 54.73 | 35.04 | 59.78 | 50.00 |
| 27. D & N Haveli | 61.96 | 55.87 | 54.73 | 35.04 | 59.78 | 50.00 |
| 28. Daman & Diu | 30.02 | 27.07 | 1.82 | 1.17 | 59.78 | 50.00 |
| 9. Lakshadweep | 47.06 | 42.43 | 3.65 | 2.34 | 59.78 | 50.00 |
| 30. Pondicherry | 91.91 | 86.00 | 69.32 | 44.38 | 59.7 8 | 50.00 |

JRY - Jawahar Rozgar Yojana

JGSY - Jawahar Gram Samridhi Yojana

EAS - Employment Assurance Scheme

SGSY - Swarna Jayanti Gram Swarozgar Yojana.

| SI. | States/UTs | | /JGSY mandays | EA In lakh m | - | | GSY Asstd. (lakh) |
|------------|-----------------------------|----------|------------------|-----------------|-----------|-----------|----------------------|
| | | 1990-00* | 2000-2001 | 1999-00* | 2000-2001 | 1999-00* | 2000-2001 |
| 1. | Andhra Pradesh | 96.54 | 86.39 | 147.41 | 0.00 | 27103.00 | 14598.00 |
| 2. | Arunachal Pradesh | 3.02 | 1.38 | 22.27 | 12.38 | 81.00 | 203.00 |
| 3. | Assam | 120.45 | 14.64 | 96 .77 | 45.92 | 5502.00 | 920.00 |
| 4. | Bihar | 367.74 | 119.74 | 311.05 | 74.20 | 34775.00 | 61968.00 |
| 5. | Goa | 1.26 | 1.63 | 1.05 | 0.22 | 479.00 | 7.00 |
| 6. | Gujarat | 30.34 | 33.10 | 48.49 | 32.23 | 7141.00 | 17055.00 |
| 7. | Haryana | 18.84 | 12.23 | 22.65 | 11.26 | 14618.00 | 12620.00 |
| B | Himachal Pradesh | 14.43 | 8.91 | 25.65 | 9.22 | 6663.00 | 2912.00 |
| 9. | Jamm u & Kashmir | 9.74 | 4.37 | 26.27 | 13.99 | 5521.00 | 3726.00 |
| 10. | Karnataka | 175.49 | 79.33 | 185.95 | 57.07 | 14815.00 | 2955.00 |
| 11. | Kerala | 37.17 | 11.38 | 42.94 | 19.86 | 24796.00 | 11952.00 |
| 12. | Madhya Pradesh | 265.27 | 163.75 | 288.90 | 101.52 | 21908.00 | 16446.00 |
| 13. | Maharashtra | 341.55 | 163.63 | 234.67 | 92.32 | 79097.00 | 32128.00 |
| 14. | Manipur | 0.54 | 3.16 | 4.45 | 2.31 | 0.00 | 0.00 |
| 15. | Meghalaya | 2.76 | 0.00 | 7.67 | 0.00 | 741.00 | 0.00 |
| 16. | Mizoram | 2.23 | 1.23 | 4.95 | 4.25 | 0.00 | 2.00 |
| 17. | Nagaland | 5.30 | 8.60 | 18.54 | 7.31 | 0.00 | 107.00 |
| 18. | Orissa | 211.51 | 139.01 | 215.42 | 116.28 | 64720.00 | 37488.00 |
| 9 . | Punjab | 6.62 | 7.16 | 16.81 | 10.46 | 869.00 | 7513.00 |
| 20. | Rajasthan | 82.41 | 70.19 | 71.61 | 53.73 | 335447.00 | 26842.00 |
| 21. | Sikkim | 2.22 | 1.74 | 1.69 | 5.94 | 681.00 | 1117.00 |
| 22. | Tamil Nadu | 170.27 | 101.48 | 166.79 | 59.82 | 18163.00 | 7513.00 |
| 23. | Tripura | 12.47 | 3.05 | 17.91 | 7.55 | 2444.00 | 1188.00 |
| 24. | Uttar Pradesh | 438.89 | 29.11 | 485.73 | 162.30 | 60647.00 | 53463.00 |
| 25. | West Bengal | 68.76 | 74.79 | 99.37 | 78.15 | 64950.00 | 4646.00 |
| 26. | A & N Islands | 0.21 | 0.14 | 0.23 | 0.24 | 56.00 | C.00 |
| 27. | D & N Haveli | 0.01 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 28. | Daman & Diu | 0.00 | 0.00 | 0.00 | 0.00 | 6.00 | 0.00 |
| 29. | Lakshadweep | 0.11 | 0.14 | 0.87 | 0.00 | 3.00 | 0.00 |
| 30. | Pondicherry | 0.03 | 0.08 | 0.29 | 0.69 | 0.00 | 24.00 |

Physical Progress of various schemes in States/UTs

JRY - Jawahar Rozgar Yojana

JGSY - Jawahar Gram Samridhi Yojana

EAS - Employment Assurance Scheme

SGSY - Swarna Jayanti Gram Swarozgar Yojana.

[English]

E.S.I. Dispensary in U.P.

4173. SHRI JAI PRAKASH: Will the Minister of LABOUR be pleased to state:

(a) whether the ESI dispensary, Jagdishpur Industrial Area, district Sultanpur, Uttar Pradesh is being manned by a compounder in the absence of doctors and other para medical staff;

(b) if so, the reasons therefor; and

(c) the time by which the above ESI dispensary is likely to be made fully operational?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) No, Sir.

(b) Does not arise.

(c) The ESI Dispensary at Jagdishpur in Distt. Sultanpur, U.P. is reported to be fully functional.

Safety of Mine Workers from Diseases

4174. SHRI S.P. LEPCHA: Will the Minister of LABOUR be pleased to state:

(a) the total number of mines workers in public and private sector which are facing with occupational diseases like asbestosis, silicosis, byesinosis, pneumoconiosis and other dust related diseases; and

(b) the safety/preventive measures being taken by Government to safeguard the workers?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) As per records available with the Directorate General of Mines Safety, few cases of notified occupational diseases have been reported from some mines in various mining companies from the public and private sectors.

The details of cases reported to Directorate General of Mines Safety in the last five years is given below:

| Year | Coal Worker's pneumoconiosis | Silicosis |
|------|------------------------------|-----------|
| 1996 | 22 | 3 |
| 1997 | 7 | 2 |
| 1998 | 3 | 2 |
| 1999 | 3 | 1 |
| 2000 | 4 | 2 |

(b) Measures to prevent occurrence of occupational diseases have been prescribed under the Mines Act, 1952 and its subordinate legislation framed thereunder.

Retrenchment of Workers

4175. SHRI IQBAL AHMED SARADGI: SHRI G.S. BASAVARAJ: SHRI G. MALLIKARJUNAPPA:

Will the Minister of LABOUR be pleased to state:

(a) whether the Hutti Gold Mines Limited is facing closure;

(b) if so, whether the Union Government has been approached by the Karnataka Government to accord its permission to retrench 500 workers of the Chitradurga Mines owned by HGML;

(c) if so, whether Union Government have taken decision in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (d) Two applications were received from the management of M/s Hutt Gold Mines Ltd., seeking permission for closure of Chitradurga Gold Unit and also for retrenchment of 57 Casual Workmen. These applications were considered by Govt. after giving opportunity to the workmen/unions and the management to submit their views in the matter. As it was seen that the management had to obtain approval for sanctioning of funds for VRS and also for closure of the unit before approaching the Ministry for permission, the applications submitted by the management were treated as pre-mature and hence permission was not granted in both the cases.

[Translation]

Procurement of Switching Equipment

4176. SHRI RAJ NARAIN PASSI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Department of Telecommunications (DoT) and Bharat Sanchar Nigam Limited (BSNL) are reducing the procurement of switching equipment from domestic C-DoT manufacturers and procuring more switching equipment from multinational companies; (b) if so, the details thereof and the reasons therefor;

(c) the details of procurement of switching equipment from domestic C-DoT manufacturers and the multinational companies by DoT and BSNL during the last three years; and

(d) the steps being taken by the Government to strengthen the domestic C-DoT manufacturers to promote the products and also their export?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) No, Sir. Procurement from domestic C-DoT manufacturers has not been reduced.

(b) Does not arise in view (a) above.

(c) Year-wise details of procurement for the last three years are given below:

| Years | Procurement of C-DoT Switching Equipment (Lakh Lines) | Procurement of Switching Equipment from Companies registered to manufacture the equipment in India using multinationals technologies |
|-----------|---|--|
| 1998-1999 | 24.225 | 11.61 |
| 1999-2000 | 41.77 | 10.76 |
| 2000-2001 | 46.44 | 19.90 |

(d) To promote the products of C-DoT, procurement of exchanges of capacity less than 10,000 lines have been reserved for C-DoT switches. C-DoT designed equipments enjoy the same incentives as provided for the export of other Telecom equipments.

[English]

Telephone Companies

4177. SHRI T. GOVINDAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government while issuing licence to provide telephone facilities to the customers have issued same guidelines to the telephone companies;

(b) if so, the details thereof;

(c) whether the telephone operators have fulfilled their agreement/conditions while providing the facilities to the consumers in urban and rural areas;

(d) if so, the details thereof; and

(e) if not, the remedial action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) The existing six private companies licensed to provide Basic Telephone Service, had voluntarily committed to provide a stipulated number of Direct Exchange Lines (DELs) and Village Public Telephones (VPTs). As against this, the Guidelines announced on 25.1.2001 for fresh licences stipulate the performance obligations in terms of establishment of Point of Presence (POP) in SDCAs (Short Distance Charging Areas). No licences have so far been issued against these guidelines.

(c) No, Sir.

(d) Does not arise in view of (c) above.

(e) The private telephone companies have consistently been insisted upon to clear the backlog of missed performance targets and to discharge their committee obligations. It has also been made clear to them that there will not be any dilution in performance obligations committed by them in their Licence Agreements.

Irrigation Projects on Krishna River

4178. SHRI G. MALLIKARJUNAPPA: SHRI G.S. BASAVARAJ:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government have issued any directions to Andhra Pradesh Government to stop construction on five irrigation projects on Krishna River;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the State Government has implemented the directions of the Union Government; and

(d) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) to (d) No, Sir. Irrigation being a State subject, the responsibility of planning, funding, execution and maintaining all types of irrigation projects including flood-control and drainage primarily rests with the respective State Government.

[Translation]

Spread of Diseases due to Pollution

4179. SHRI TUFANI SAROJ: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the number of sinus patients has increased due to increasing pollution in the metropolitan cities:

(b) if so, whether the Government are taking any effective steps to tackle this situation; and

(c) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (c) No conclusive data are available to establish the co-relationship between pollution and the incidence of sinus cases. The steps taken by the Government to reduce pollution include the following:

- The Government has formulated a comprehensive Policy for Abatement of Pollution that lays stress on both the preventive and control aspects of pollution.
- (2) The ambient air quality is monitored regularly through a network of monitoring stations under the National Ambient Air Quality Monitoring Programme.
- (3) Ambient air quality standards and emission standards for industrial units have been notified.
- (4) Emissions from highly polluting industrial units and thermal power plants are regularly monitored and action is taken against the defaulting units.
- (5) Unleaded petrol is now available throughout the country. Sulphur content in petrol/diesel also has been reduced.

(6) Gross emission standards for on-road vehicles and mass emission standards for all categories of new vehicles have been notified under the Central Motor Vehicles Rules, 1989. More stringent emission norms have also been notified.

Amendments in Factories Act

4180. SHRIMATI SUSHILA SAROJ: Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to make amendments in Factories Act with a view to link the service sector with information technology; and

(b) if so, the time by which the said amendment is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) No, Sir.

(b) Does not arise.

[English]

Irrigation and Flood Control Projects

4181. SHRI VILAS MUTTEMWAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether irrigation and flood control projects started during the Fifth Five Year Plan are still going on in Ninth Five Year Plan leading to huge time and cost overruns;

(b) if so, the details of all such projects indicating time/cost overruns, State-wise; and

(c) the details of foreign funded irrigation projects and the number out of them which are lagging behind schedule along with reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) and (b) Yes Sir. The details of 44 approved projects started in the Fifth Five Year Plan are given in the enclosed statement.

(c) There are 6 World Bank aided projects 5 European Economic Commission assisted projects and 10 Externally aided bilateral projects. Out of these, 4 projects are lagging behind schedule due to procedural delays in award of works, delay in forest land clearance, delay in land acquisition and procedural problem in procurement of equipments.

| | 012101110111 | |
|----------------|-----------------------------|---------------------------------|
| State | Number of Major Projects | Cost Overrun (Rs. in crores) |
| Andhra Pradesh | 2 | 525.36 |
| Assam | 3 | 329.87 |
| Bihar | 6 | 1018.54 |
| Jharkhand | 1 | 91.65 |
| Goa | 1 | 179.41 |
| Haryana | 2 | 747.05 |
| Karnataka | 2 | 321.75 |
| Kerala | 1 | 406.92 |
| Madhya Pradesh | 6 | 1317.33 |
| Chhatisgarh | 1 | 46.87 |
| Maharashtra | 7 | 3314.11 |
| Orissa | 2 | 2404.31 |
| Rajasthan | 1 | 2178.32 |
| Uttar Pradesh | 8 | 4879 |
| West Bengal | 1 | 1107.28 |
| Total | 44 | 18867.77 |

Statement

Cost Overrun=Latest Estimated Cost-Approaved Cost.

Elimination of Child Labour

4182 SHRI Y.S. VIVEKANANDA REDDY: SHRI RAMANAIDU DAGGUBATI: DR. S. VENUGOPAL:

Will the Minister of LABOUR be pleased to state:

(a) whether a project has been launched for elimination of child labour in Andhra Pradesh funded by the International Development of UK with Co-operation of the I.L.O.;

(b) if so, the details thereof;

(c) whether such projects are likely to be started in other States also; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) and (b) Yes, Sir. As

per the information received from I.L.O., a project for the elimination of child labour is being funded by the Department for International Development, U.K. and is being executed by the I.L.O. The project has a duration of two years and is aimed at reducing the number of working children through the development and implementation of replicable pilot interventions.

(c) and (d) This is the only State-level Project currently under implementation by the ILO with this Ministry.

Protection of Forest Wealth

4183. SHRIMATI RENUKA CHOWDHURY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the old forest Rangers College building in Dehradun alongwith its campus has been taken over by the local administration without approval from his ministry as reported in the *Times of India dated* November 09, 2000;

(b) if so, the details and facts thereof; and

(c) the steps taken by the Government to prevent the take over and destruction of forest wealth and botanical preserves?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (c) A proposal to temporarily hand over the Old Rangers College, Dehradun to the newly constituted State of Uttranchal was issued in the Ministry of Home Affairs on 10.10.2000. The suggestion was to hand over the said building on a rental basis for a period of two to three years under mutually agreed terms and conditions as the premises were under the occupation/use by the Rural Enterpreneurship for Arts and Cultural Heritage (REACH) jointly with Forest Research Institute (FRI), Dehradun. While the proposal was under consideration in the Ministry of Environment and Forests, the District Magistrate, Dehradun had forcibly taken over the possession of the Old Rangers College on 2.11.2000 without waiting for any direction from this Ministry. On receipt of the report from the Indian Council of Forestry Research & Education (ICFRE), Dehradun, a fact finding team was sent from the Ministry. On receipt and after examination of the report of the team, the Ministry had requested the State Government of Uttranchal to vacate the building and hand over the premises to ICFRE, Dehradun. The premises have not yet been handed over to ICFRE.

Waiting list for Telephone Connections

4184. SHRI A. NARENDRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons of Rudraprayag district of Uttaranchal registered for telephone connections as on date;

(b) the number of telephone connections provided during the last three years; and

(c) the time by which the waiting list is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) 178 persons have registered for telephone connections in Rudraprayag district of Uttaranchal as on 11.4.2001.

(b) 1712 telephone connections were provided during the last three years.

(c) This waiting list is likely to be cleared during current financial year.

[Translation]

Abolition of Child Labour

4185. SHRI RAMDAS ATHAWALE: Will the Minister of LABOUR be pleased to state:

(a) whether the amount provided to States under the international programme for the abolition of child labour during the last three years has been fully utilised, Statewise;

(b) if so, the details thereof and the extent to which success has been achieved in this regard, State-wise; and

(c) the details of amount received by the Government so far for the above programme under the international programme and the activities on which the amount bas been spent, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) and (b) Under its International Programme on the Elimination of Child Labour (IPEC), the ILO provides financial assistance to National Child Labour Project Societies in six districts, trade unions, employer's organizations, non-governmetnal organizations etc. In Andhra Pradesh, the ILO also provides assistance to the A.P. Women's Co-operative Finance Corporation Ltd., National Institute of Small Industry Extention Training (NISIET) etc., for the Andhra Pradesh State-based Project.

(c) Details of IPEC funding in India and activities are attached in the statement.

Statement

IPEC Activities and Funding

The International Labour Organisation (ILO), under its International Programme on the Elimination of Child Labour (IPEC) has implemented 161 child labour projects. These projects have been implemented by government/ semi-government institutions, non-governmental organisations, trade unions and employers' organisations.

The number of projects in each biennia are set out below:

i. Core budget funded by the Government of Germany

In US Dollars

| Biennia | Number of pro je cts | Budget allocation | Commitment | Amount disbursed |
|---------|------------------------------------|-------------------|------------|---------------------|
| | 2 | 3 | 4 | 5 |
| 992-93 | 57 | 2,251,148 | 1,537,124 | 1,408,858 |
| 994-95 | 47 | 1,400,000 | 2,145,704 | 1,907,424 |
| 1996-97 | 18 | 500,000 | 551,378 | 449,093 |

In US Dollars

| 1 | 2 | 3 | 4 | 5 |
|-----------|-----|-----------|-----------|-----------|
| 1998-99 | 32 | 1,206,620 | 1,189,737 | 630,891 |
| 2000-2001 | 2 | 600,000 | 83,507 | 20,000 |
| Total | 156 | 5,957,768 | 5,507,450 | 4,416,256 |

ii. Integrated Area Specific Projects in four districts: Jaipur, Mirzapur, Coimbatore (Tirupur), Virudhunagar (Shivkasi) funded partly by the Swedish Government and partly by the Government of Germany

| Biennia | Number of Projects | Budget allocation | Commitment | Amount disbursed |
|-----------|-----------------------|-------------------|------------|---------------------|
| 1998-99 | 4 | 1669792 | 417448 | 35000 |
| 2000-2001 | _ | _ | 1252344 | 307376 |
| Total | 4 | 1669792 | 1669792 | 342376 |

iii. Andhra Pradesh State-based project funded by the Department for International Development (DFID), Government of the United Kingdom.

| | | | | In US Dollars |
|-----------|-----------------------------------|-------------------|------------|---------------------|
| Biennia | Numer of Proj e cts | Budget allocation | Commitment | Amount Disbursed |
| 1998-99 | | 4551804 | _ | _ |
| 2000-2001 | 1 | _ | 439327 | 388084 |
| Total | 1 | 4551804 | 439327 | 388084 |

The statement showing the action programme wise details during the each biennium is attached at annexure.

Annexure

Particulars of Action Programme implemented under IPEC

| А. | 1992-93 | Budget |
|----|---------|--------|
|----|---------|--------|

| SI. No. Run- ning | SI. No. Speci- fic | Name of the NGO | No. of C/L Benefi- tted | Contract AMT. in USD | Amount AMT IN RS | Total AMT Paid USD |
|----------------------------|-----------------------------|---------------------------------------|----------------------------------|----------------------------|------------------------|-----------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | 1. | Bandhuwa Mukti Samiti, Mirzapur, U.P. | 200 | 23,800 | 685,440 | 22,514 |
| 2 . | 2 . | Saghan Kshetra Vikas Samiti, U.P. | 250 | 35, 80 0 | 1,031,040 | 32,220 |
| 3. | 3. | CREDA, U.P. | 500 | 89,600 | 2,580,480 | 85,120 |
| 4 . | 4. | Society for Weaker Community, Orissa | 250 | 34,500 | 993,600 | 32,623 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|--------------|-------------|--|--------------|---------------------|----------------------|-------------------------|
| 5 . | 5. | Bosco Institute of Social Work, Tiruppatur, Tamil Nadu | 1 0 0 | 5,700 | 164,160 | 5,700 |
| 6 . | 6 . | YWCA, Madurai, Tamil Nadu | 100 | 13,500 | 388,800 | 13,500 |
| 7. | 7. | Rural Welfare Centre, Tirunelveli, Tamil Nadu | 260 | 13,900 | 400 ,320 | 13,900 |
| 8 . | 8. | Arunodhya Centre for Stree and Working Children Madras, Tamil Nadu | 500 | 9,100 | 262,080 | 8,652 |
| 9. 10. | 9. 10. | ICCW, Tamil Nadu MV Foundation: II (Kattedan Biscuit Factory), A.P. | 500 300 | 47,500 11,700 | 1,368,000 336,960 | 46,908 11,700 |
| 11. | 11. | CCFCL, Aligarh, U.P. | 210 | 32,600 | 938,880 | 15,160 |
| 12. | 12. | Harijan Sevak Sangh, Bihar | 120 | 13,600 | 391,680 | 13,149 |
| 13. | 13. | Bihar Khet Parishad, Bihar | 120 | 13,600 | 391,680 | 13,600 |
| 14. | 14. | Karnataka State Council for Child Welfare, Karnataka | 120 | 27,000 | 777,600 | 25.570 |
| 15. | 15. | Peace Trust, Dindugal, Tamil Nadu | 200 | 13,600 | 391,680 | 12,321 |
| 16. | 16. | BCT, Yellamanchali, A.P. | 400 | 81,000 | 2,332 800 | 78,949 |
| 17. | 17. | Cheyutha, Rangareddi DT. A.P. | 800 | 13, 9 00 | 400,3 20 | 8,647 |
| 18. | 18. | MV Foundation: I (Agricultural Labour), A.P. | 600 | 28,900 | 832,3 20 | 28,003 |
| 19. | 19. | Ruchika, Orissa | 250 | 25,300 | 728,640 | 25,300 |
| 20. | 20. | Focus, Calcutta, W.B. | 300 | 18,100 | 521,280 | 16,125 |
| 21. | 21. | IPER, Calcutta, W.B. | 250 | 16,700 | 480,960 | 16,700 |
| 22. | 22 | Vivekananda Education Society, Calcutta, W.B. | 50 | 5,700 | 164,160 | 5,700 |
| 23. | 23 . | Child in Need Institute, Calcutta, W.B. | 1,000 | 69,900 | 2,013,120 | 56,128 |
| 24. | 24. | NCRD, Nagpur, Maharashtra | 1,000 | 37,200 | 1,071,360 | 35,340 |
| 25. | 25 | Snehankeet, Maharashtra | 250 | 9,800 | 282,240 | 8,757 |
| 26 . | 26 . | Amrit Child Labour Trust, Ahmedabad, Gujarat | 600 | 6,700 | 192,960 | 6,700 |
| 27. | 27. | Katha, Delhi | 450 | 28,200 | 812,160 | 28,115 |
| 28. | 28 . | Jan Jagriti Educational Society, Delhi | 600 | 8,000 | 230,400 | 8,000 |
| 29 . | 29 . | Don Bosco Anbu Illam, Madras, Tamil Nadu | 100 | 1 9 ,500 | 388,800 | 12,959 |
| 30. | 30. | Indore School of Social Work, M.P. | 500 | 14,700 | 423,360 | 11,792 |
| 31. | 31. | NLI, Noida: 1 (TRG. For Enforcement Officers) | N/A | 1 53 ,012 | 4,406,746 | 145,759 |
| 32 . | 32 . | Garib Nawaz Mahila Avam Bal Kalyan Society, Rajasthan | 250 | 12,400 | 357,120 | 12.400 |
| 3 3 . | 33 . | Alarrippu, Delhi | 800 | 30,500 | 878,400 | 29 ,729 |
| 34 . | 34 . | Bharat Children's Siksha Samiti, Tonk, Rajasthan | 250 | 34,700 | 999,36 0 | 34,700 |
| 35. | 35 . | St. Francis Public School Society, Rajasthan | 250 | 13,800 | 397,440 | 13,800 |
| 36 . | 36 . | Centre for Rural Edn. Research and Dev. Assn., Tamil Nadu | 250 | 4,250 | 122,400 | 4,250 |
| | | | | | | |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|--------------|-------------|---|--------|-----------|-----------------|-----------------|
| 37. | 37. | NLI, Noida: II (Work Shop on IPEC for Trade Unions) | N/A | 11,875 | 374,063 | 11,875 |
| 38. | 38. | IPAR Jalpaiguri, WB, Sikkim. | 525 | 61,245 | 1,929,218 | 59,737 |
| 39 . | 39. | Calcutta Social Project, Calcutta, West Bengal | 260 | 2,200 | 69,300 | 2,200 |
| 4 0. | 40. | Madurai Non Formal Education Centre, Tamil Nadu | 100 | 8,817 | 277,736 | 8,817 |
| 41. | 41. | SAIDS, A.P. | 1,500 | 26,533 | 835,790 | 26,388 |
| 42. | 42. | Yuva, Bombay. | N/A | 54,885 | 1,728,878 | 50,5 68 |
| 43. | 43. | District Council for Child Welfare, Muzzafarnagar, U.P. | 240 | 20,730 | 652,99 5 | 20,730 |
| 44. | 44. | Illaignar Narpani Manram, Tamil Nadu | 400 | 13,836 | 435,834 | 13, 83 6 |
| 45. | 4 5. | The Manipur Tribal Development Society, Imphal | 500 | 33,750 | 1,063,125 | 14,400 |
| 46 . | 46 . | Seeds, Hyderabad, A.P. | 440 | 29,023 | 914,225 | 28,911 |
| 47. | 47. | Chamtagara Adibasi Mahila Samajam, Bankura, West Bengal | 435 | 13,386 | 421,659 | 13,386 |
| 48. | 48 . | Gujarat Institure of Development Research, Ahmedabad, Gujarat | N/A | 67,131 | 1,926,650 | 62,177 |
| 49 . | 49 . | Ankuran, Delhi | 900 | 13,436 | 419,203 | 8,039 |
| 50 . | 50. | Cini, Calcutta, West Bengal-II (Awareness Generation) | N/A | 22,976 | 716,851 | 21,827 |
| 51. | 51. | Prantik Jana-Vikas Samity, Calcutta, West Bengal (5.278) | 10,000 | 66,578 | 2,077,234 | 50,316 |
| 52. | 52. | Nich, Bhubaneshwar, Orissa | 300 | 19,414 | 605,717 | 17,319 |
| 53. | 53 . | IRDS, Ranga Reddy Dt, Andhra Pradesh | 800 | 19,000 | 592,800 | 17,297 |
| 54. | 54. | Ves, Calcutta, West Bengal-II (Expansion Proposal) | 500 | 17,647 | 550,586 | 17,647 |
| 55. | 55. | Cini, Calcutta, West Bengal-III (Workshop for IPEC Partner | | | | |
| | | Organisations) | N/A | 8,400 | 262,080 | 8,400 |
| 5 6 . | 56 . | ICCW, Tamil Nadu-II (Work shop for IPEC Parnter Organisations | ;) N/A | 7,200 | 224,640 | 7,200 |
| 57. | 57. | CBWE, Maharashtra-I (Workshop for IPEC Partner Organisations |) N/A | 7,300 | 227,760 | 7,300 |
| | | Total | 29,580 | 1,537,124 | 45,445,089 | 1,408,858 |

I.B. Particulars of Action Programmes Implemented Under IPEC

B. 1994-95 BUDGET

| SI. No. Run- ning | SI. No. Speci- fic | | | Contract AMT. in USD | Amount AMT IN RS | Total AMT Paid USD | |
|----------------------------|-----------------------------|--|-----|----------------------------|------------------------|-----------------------------|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | |
| 58. | 1. | INTUC, New Delhi (Awareness Raising and Child Labour Cells) (1.128) | N/A | 81,700 | 2,549,040 | 71, 99 0 | |
| 59. | 2. | Project Mala, UP (Employers' Initiative) | 289 | 19,065 | 5 94 ,828 | 19,065 | |

#13 Written Answers

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|--------------|--------------|--|-------|---------------------|--------------------|-----------------|
| 6 0. | 3. | BMS-TKS C/L in the Beedi Industry, Pune, Maharashtra. (3.127) | 1,000 | 55, 95 6 | 1,745,827 | 53,158 |
| 61. | 4. | Phase-II, IPER, Calcutta, W.B. (I) (130) | 920 | 41,900 | 1,307,280 | 41,900 |
| 62 . | 5. | World Forum '94 - ICCW, Tamil Nadu | N/A | 1,975 | 61,620 | 1,975 |
| 63 . | 6 . | Phase-II-Katha, Delhi | 1,150 | 96,388 | 3,142,756 | 83,630 |
| 64 . | 7. | National Safety Council, Bornbay, Maharashtra | N/A | 40,020 | 1,248,624 | 40,020 |
| 6 5. | 8 . | CBWE, Maharashtra, (Inputing Child Labour into Sylabii of ongoing Traing | N/A | 146,000 | 4,555,200 | 138,700 |
| 66 . | 9 | Phase-II - VES (I), Calcutta, West Bengal (5.129) | 700 | 28,782 | 897,998 | 27,5 49 |
| 67 . | 10. | Cort, Baroda, Gujarat | N/A | 21,294 | 664,358 | 17, 597 |
| 68. | 11. | Phase-II - Arunodhya Centre for Street and Working Children, Tamil Nadu | 1,000 | 29,743 | 927,982 | 19,820 |
| 69. | 12. | Phase II- MVF, AP I (Agriculture Child Labour) (4.160) | 3,000 | 62,260 | 1,942,512 | 62,260 |
| 70. | 1 3 . | Phse-II-MVF, AP-II (Kattedan Biscuit Factories) | 2,000 | 23,314 | 727,397 | 22,614 |
| 71. | 14. | CITU, Delhi | N/A | 76,522 | 2,387,486 | 71,739 |
| 72. | 15. | Phase II - BCT, Visakhapatnam Dt. A.P. (4.155) | 4,325 | 126,763 | 3,955,006 | 105,793 |
| 73. | 16. | Phase II - KSCCW, Bangalore, Karnataka (5.161) | 2,400 | 59,362 | 1,852,094 | 39,362 |
| 74 . | 17. | Phase II- Don Bosco Anbuillam, Tamil Nadu | 300 | 11,731 | 366,007 | 10, 00 0 |
| 75. | 1 8 . | Ahmedabad Womens Action Group, Ahmedaba, Gujarat (3. 167) | 250 | 9,077 | 283,202 | 9,077 |
| 76 | 19. | Subhashree Industrial Womens Association, Jamnagar, Gujarat | 100 | 10,000 | 312,000 | 9,500 |
| 77. | 20 . | IPER II Awareness Generation, Calcutta, West Bengal | N/A | 7,211 | 224,983 | 7,211 |
| 78 . | 21. | PHD CCI, Delhi. Work Shop on Child Labour for Employers | N/A | 7,548 | 235, 498 | 7,517 |
| 7 9 . | 2 2 . | Sarvadeshik Arya Yuwak Parishad, Rajasthan & Haryana | 1,900 | 98,234 | 3,064,901 | 76,022 |
| 80. | 23. | Phase II Bosco Institute of Social work, Tirupattur, Tamil Nadu | 600 | 12,026 | 375,211 | 11,748 |
| 81. | 24. | Phase II - BMS, Mirzapur, U.P. (3.154). | 500 | 28,686 | 895,003 | 28,686 |
| 82. | 25. | Phase II - Madurai NFE Centre, Tamil Nadu | 1,200 | 34,000 | 1,060,800 | 31, 943 |
| 83 . | 26 . | Phase II - St. Francis Public School Society, Jaipur, Rajasthan (3.175) | 2,650 | 44,000 | 1,372,800 | 41,441 |
| 84 . | 27. | Care of Widows A.P. | 125 | 11,840 | 369,408 | 11,840 |
| 85. | 28. | Phase II - Ruchika School of Social Work, Orissa (5.173) | 1,400 | 124,5 94 | 3, 887 ,333 | 99,481 |
| 86 . | 2 9 . | Phase II - BCSS, Tonk, Rajasthan | 2,000 | 62,64 0 | 1,954,368 | 59,508 |
| 87. | 30. | Phase II - Gharib Nawaz Mahila Bal Kalyan Samiti, Rajasthan (3. 178) | 500 | 21, 80 0 | 680,160 | 21,800 |
| 88 . | 31. | Phase II - CAMS, Bankura, West Bengal | 1,700 | 109,859 | 3,427,601 | 109,516 |
| 89. | 32. | Phase II - Centreda, Kodai Road, Tamil Nadu | 350 | 14,279 | 445,505 | 13,7 56 |

| 1 | 2 | 3 | | 4 5 | 6 | 7 |
|-----------------|-------------|--|--------|-----------|-------------|----------------|
| 9 0. | 33. | Phase II - NLI, Noida, TRG. For Enforcement Officers | N/A | 69,724 | 2,175,389 | 61,798 |
| 91. | 34. | Phase II - CINI, Calcutta, West Bengal, (6.163) | 3,000 | 1,22,527 | 3,822,842 | 122,527 |
| 92 . | 35. | Phase II - Creda, U.P. (3.182) | 11,000 | 97,338 | 3,036,946 | 81,695 |
| 93. | 36. | Phase II - Seeds, A.P. (4.183) | 740 | 18,600 | 580,320 | 18,600 |
| 94 . | 37. | Phase II - Saids, A.P. (4.186) | 1,500 | 35,600 | 1,110,720 | 35,600 |
| 9 5. | 38 . | Phase II - Calcutta Social Project, Calcutta, West Bengal (5.177) | 500 | 25,721 | 802,495 | 23,290 |
| 96 . | 39. | Phase II - IPARW, West Bengal, Tripura (4.184) | 3,500 | 64,850 | 2,023,320 | 51, 986 |
| 9 7. | 40. | Phase II - HSS, Bihar | 1,100 | 22,775 | 710,580 | 20,550 |
| 98 . | 41. | Phase II - ICCW, Tamil Nadu | 1,000 | 36,627 | 1,142,762 | 28,378 |
| 99 . | 42 . | Samaj Pragati Sahayog, M.P. | 23 | 18,341 | 416,250 | 12,024 |
| 100. | 43. | NIRD, AP - Workshops for Trade Unions | N/A | 15,641 | 487,999 | 15,641 |
| 101. | 44. | Phase II - ISSW, Indore, M.P. (5.190) | 1,500 | 19,779 | 617,100 | 6,000 |
| 102. | 4 5. | Rashtriya Khan Mazdoor Unions, U.P. | 300 | 23,704 | 739,559 | 21,896 |
| 103. | 46 . | Indian Institute of Rural Workers, Aurangabad, Maharashtra | 500 | 27,243 | 849,982 | 8,173 |
| 104. | 47. | Phase II - IRDS, A.P. | 1,000 | 33,666 | 1,050,379 | 33,047 |
| | | Total | 56,024 | 2,145,704 | 67,081,431 | 1,907,424 |
| | | Grand Total of I A and I B | 85,604 | 3,682,828 | 112,526,520 | 3,316,282 |

I. C. Particulars of Action Programmes Implemented Under IPEC

C. 1996-97 BUDGET

| SI. No. Run- ning | SI. No. Speci- fic | Name of the NGO | No. of C/L Benefi- tted | Contract AMT. in USD | Amount AMT IN RS | Total AMT paid so far |
|----------------------------|-----------------------------|---|----------------------------------|----------------------------|------------------------|--------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 105. | 1. | LDK: Survey of C/L in 3 Kerala Cities (09.09.153) | NA | 13,402 | 465,049 | 12,993 |
| 106. | 2. | AITUC (09.09.154) | NA | 74,904 | 2,599,169 | 57,722 |
| 107. | 3. | AIOE on Behalf of CIE (09.09.155) | NA | 62,824 | 2,180,000 | 53,755 |
| 1 08 . | 4. | MCM: Survey of Child Labour in Bhopal | NA | 20,173 | 700,003 | 19,164 |
| 10 9 . | 5. | Phase II - ACLWT, Ahmedabad | 400 | 12,600 | 428,400 | 10,000 |
| 110. | 6. | Naya Prayas | 400 | 49 ,294 | 1,675,996 | 31, 566 |
| 111. | 7. | AP Construction Mazdoor Sangh | 1,000 | 52,465 | 1,783,810 | 41,795 |
| 112. | 8. | RKMS Calcutta | 600 | 28,053 | 976,244 | 28,053 |
| 113. | 9 . | VVG NLI: Legal Studies Cell | NA | 33,075 | 1,151,010 | 31,421 |

117 Written Answers

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|---------------|-------------|--|-------|-----------------|--------------------|---------|
| 114. | 10. | Kollam DT: Total Primary Enrollment Drive | 2,000 | 42,205 | 1,435,000 | 25,262 |
| 115. | 11. | Goa Institute of Management: NCLP-IPEC Workshops | NA | 25,537 | 88 8,688 | 24,260 |
| 11 6 . | 12. | Jigyansu Tribal Research Centre: Ragpickers Project (N. Delhi) | 100 | 12, 6 07 | 438,724 | 11,977 |
| 117. | 13. | Jigyansu Tribal Research Centre: Child Labour in Hazardous Industires | 100 | 29,126 | 1,013,585 | 26,131 |
| 118. | 14. | National Institute for Rural Development: CL Cell | NA | 35,517 | 1,235, 99 2 | 31,910 |
| 119. | 15. | BLF: March against Child Labour | NA | 20,240 | 718,520 | 19,228 |
| 120. | 16 . | Samaj Pragati Sahayog: Extention | 25 | 8,736 | 310,128 | 8,538 |
| | | ACT/EMP BUDGET | | | | |
| 121. | 17. | FICCI: SGI Survey Jalandhar | NA | 16,620 | 600,000 | 15,320 |
| 1 22 . | 18. | FICCI: SGI Survey Meerut | NA | 14,000 | 505,400 | 0 |
| | | Total | 4,625 | 551,378 | 19,105,717 | 449,093 |

Note: Serial Number 121 and 122 signed as external collaboration contracts

IC. Particulars of Action Programmes Under IPEC

| SI. No. Run- ning | SI. No. Speci- fic | Name of the NGO | No. of C/L Benefi- tted | Contract AMT. in USD | Arnount AMT IN RS | Total AMT Paid so far |
|----------------------------|-----------------------------|-------------------------------|----------------------------------|----------------------------|-------------------------|--------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 123. | 1. | Bandhua Mukti Morcha | 45 | 16,500 | 631,95 0 | 14,850 |
| 124. | 2. | Rashtriya Khan Mazdoor Union | 300 | 19,061 | 751,750 | 17,694 |
| 125. | 3. | VVGNLI (Monitoring) | 0 | 29, 8 01 | 1,260,000 | 8,883 |
| 126. | 4. | VVGNLI (Consolidating) | 0 | 27,779 | 1,095,000 | 24,999 |
| 127. | 5. | VVGNLI (TU) | 0 | 17,700 | 702,000 | 19,636 |
| 12 8 . | 6. | VVGNLI (PR) | 0 | 19,034 | 750,700 | 11,39 3 |
| 129. | 7. | VVGNLI (Judicial Officers) | 0 | 9,229 | 364,000 | 8,306 |
| 130. | 8. | Child Labour Cell in SLI | 0 | 17,799 | 702,000 | 16,002 |
| 131. | 9 . | VVGNLI (Home-based) | 0 | 57,323 | 2,060,750 | 37,203 |
| 1 32 . | 10. | Training of PDs IIPA | 0 | 12,863 | 507,300 | 10,479 |
| 13 3 . | 11. | Training of PDs NKCCDS | 0 | 12, 863 | 507,300 | 10,610 |
| 134. | 12. | Training of PDs IIM | 0 | 12, 86 3 | 507.300 | 0 |
| 135. | 13. | National Consultation with TU | 0 | 11,578 | 455,000 | 10. 094 |
| | | | | | | |

| | BUDGET |
|--|--------|
| | |
| | |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|------|-------------|--|--------|---------------------|--------------------|---------------|
| 136. | 14. | Hind Mazdoor Sabha | 400 | 69,962 | 2,958,000 | 20,000 |
| 137. | 15. | INTUC | 0 | 55,700 | 2,355, 00 0 | 20,000 |
| 138. | 16. | All India Trade Union Congress | 525 | 75,010 | 3,243,420 | 43,258 |
| 139. | 17. | APCMS | 0 | 15,000 | 532,500 | 15,000 |
| 140. | 18. | Ruchika School Social Service Wing | 700 | 24, 99 4 | 887,300 | 24,994 |
| 141. | 19. | Sarvedeshik Arya Yuwak Parishad | 950 | 22,212 | 788,500 | 22,212 |
| 142. | 20. | M.V. Foundation | 1,500 | 23,350 | 828,92 5 | 23,350 |
| 143. | 21. | JRTC, Delhi | 50 | 4, 9 07 | 174,200 | 4,9 07 |
| 144. | 22 . | JTRC, M.P. | 500 | 14,977 | 531,700 | 14,977 |
| 145. | 23 . | Naya Prayas | 200 | 20,000 | 710,000 | 20,000 |
| 146. | 24. | Ramakrishna Mission | 300 | 20,000 | 710,000 | 19,975 |
| 147. | 25. | CINI-ASHA | 1,050 | 30,000 | 1,065,000 | 28,500 |
| 148. | 26 . | KSCCW | 1,200 | 20,000 | 710,000 | 20,000 |
| 149. | 27 . | Thekedar Kamgar Sangh | 500 | 12,994 | 461,300 | 2,479 |
| 150. | 28 . | Bharat Children Shiksha Samiti | 1,000 | 9,904 | 351,600 | 9,904 |
| 151. | 29. | Bhagvatula Charitable Trust | 0 | 29,000 | 1,029,500 | 0 |
| 152. | 30 . | Institute of Human Development (Field Research on impact on child labour of S.L.)* | 0 | 18,007 | 759,000 | 18,007 |
| 153. | 31. | Institution of Plantation Agricultural and Rural Workers | 0 | 20,000 | 710,000 | 0 |
| 154. | 32 . | Integrated Area-Specific Approach at Firozabad | 7,200 | 439,327 | 18,526,429 | 133,229 |
| | | Total | 16,420 | 1,189,737 | 47,627,424 | 630,891 |

"Implemented as Ex-call contract.

E. 1998-99 BUDGET Integrated Area Specific Projects.

| SI. No. | SI. No. | | Name | of the | NGO | No. of C/L | Contract AMT. in | Amount AMT IN | Total AMT |
|---------------|---------------|-------|-------------|-----------------|------------------------------|---------------|---------------------|-------------------|-----------------|
| | Speci- fic | ci- | | Benefi- tted | USD | RS | Paid so far | | |
| 1 | 2 | | | 3 | | 4 | 5 | 6 | 7 |
| 155. | 1. | IASP, | Jaipur | | | 7200 | 417448 | 17599625 | 35000 |
| | | | | F | 2000-01 Integrated Area Spec | ific projects | | | |
| 1 56 . | 1. | IASP, | Coimbatore | | | 7200 | 417448 | 17599625 1 | 22859.1 |
| 157. | 2. | IASP, | Mirzapur | | | 7200 | 417448 | 17599625 | 35000 |
| 1 58 . | 3 . | IASP, | Virudhunaga | r | | 7200 | 417448 | 17 5996 25 | 1 49 517 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|---------------|------------|---------------------------------------|--------------------|----------------|---------------------|---------------|
| | | Total IASPs 2000-20001 | 21600 | 1252344 | 527 988 75 3 | 307376.1 |
| | | G. 1998-99 Andhra Pradesh S | tate-Based porject | | | |
| 159. | 1. | AP State-Based project, Prakasam | 7200 | 439327 | _ | 388084 |
| | | H. 2000-2001 APs under | Core budget | | | |
| 1 60 . | 1. | Sahara, Berhampur | 1100 | 7 67 10 | 3325400 | 235 23 |
| 161. | 2 . | Anna Institute of Management, Chennai | 0 | 6797 | 308600 | 0 |
| | | Total 2000-2001 | 1100 | 83507 | 3634000 | 23523 |

[English]

International Flight from Guwahati Airport

4186. SHRI B.V.N. REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Guwahati airport has been upgraded to international standards; and

(b) if so, the details of the arrangements made to run some international flights from the said airport?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) Guwahati airport has been declared as an international airport. The Terminal building has been modified to handle 1400 passengers at a time and runway has been upgraded and is suitable for A-300 operation. No airline has so far projected a requirement for operating international services from this airport.

Induction of A-320 Aircraft

4187. SHRI ANANTA NAYAK: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of A-320 aircraft with the Government at present;

(b) whether the Government have a proposal to increase its A-320 fleet;

(c) if so, the details thereof;

(d) the time by which the new airbuses are expected to be acquired; and

(e) the steps so far taken in this direction?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) (a) There are 30 A-320 aircraft in the fleet of Indian Airlines.

(b) and (c) Indian Airlines is in the process of acquiring 2 A-320 aircraft on dry lease basis. These aircraft are likely to be delivered shortly.

(d) and (e) A Techno-Economic evaluation study by Indian Airlines Limited to augment its fleet capacity and to replace the ageing fleet of the existing Aircraft is currently underway.

National Highway-7 in A.P.

4188. DR. (SHRIMATI) C. SUGUNA KUMARI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Andhra Pradesh Government has requested for construction of entire stretch of National Highway No. 7 for four laning in view of heavy traffic thereon; and

(b) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) and (b) Four laning of the entire stretch of National Highway No. 7 in Andhra Pradesh is planned to be done as a part of North-South corridor under National Highway Development Project (NHDP), which targeted for completion by the end of December, 2007.

Modernisation of Small Airports

4189. SHRI PRAKASH V. PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to modernise small airports in the country;

(b) if so, whether any action plan has been drawn up and if so, the details of allocation so far made for the purpose; and

(c) the details of small airports in Maharashtra that are proposed to be undertaken under this action plan?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) (a) to (c) The modernisation of all airports including small airports is an ongoing process depending upon the demand and availability of resources. During 2000-01, there is plan of Rs. 527.34 crores for undertaking modernisation works at various airports. The details of various projects of modernisation relating to small airports in Maharashtra are as under:-

- (1) Site survey is being carried out for construction of technical block cum control tower at Nagpur airport with a plan allocation of Rs. 5 lakhs. Work is in progress for extention of apron, strengthening and widening of taxi way at a cost of Rs. 47 lakhs. It will lead to better air traffic management and increase in aircraft parking capacity.
- (2) During 2000-2001, an allocation of Rs. 50 lakhs has been made for expansion of apron in the Civil Enclave at Pune and Indian Air Force have been requested for release of 5 acres of additional land. This will increase the apron parking capacity.
- (3) Work is in progress for face lift of terminal building at Aurangabad airport. The projects in Phase-II i.e. extention of runway, apron, construction of new terminal building and car parking area at a cost of Rs. 67.11 crores will be taken up on receipt of the approval of Overseas Economic Cooperation Fund, Japan. An allocation of Rs. 1 lakhs has been made during 2000-2001. AB-300 class of aircraft can operate and terminal building will facilitate 500 passengers at a time after this project is completed.

[Translation]

Pollution in Delhi

4190. SHRI DILEEP SANGHANI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any survey regarding functioning of private/public sector companies/industrial units/workshops in residential areas of Delhi has been conducted during the last three years; (b) if so, the details thereof indicating the locations where such survey has been made;

(c) whether non-compliance of environmental norms are resulting in pollution at its peak particularly in South Delhi;

(d) if so, the action taken by the Government to remove these units/workshops from the residential areas; and

(e) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (e) According to the Delhi Pollution Control Committee, no such survey has been conducted. The ambient air quality data as monitored by the Central Pollution Control Board in residential areas of South Delhi indicate that the levels of sulphur-dioxide and oxides of nitrogen are within the standards but the levels of suspended particulate matters are exceeding the prescribed standards. All the polluting units functioning in non-conforming/residential areas or zones have been directed to be closed down by the Government of National Capital Territory of Delhi.

[English]

Indo-Bhutan Joint River Commission

4191. SHRIMATI MINATI SEN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government have initiated any dialogue with the Bhutan Government for constitution of an Indo-Bhutan Joint River Commission to protect the North Bengal from floods;

- (b) if so, the details in this regard; and
- (c) the reaction of the Bhutan Government thereto?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) to (c) In order to discuss the matter with the Royal Government of Bhutan relating to the problem of floods created by rivers originating from Bhutan and coming to India, the Ministry of Water Resources has proposed to set up a High Level Technical Committee consisting of members drawn from Ministry of Water Resources, Ministry of External Affairs and the State Governments of West Bengal and Assam. The proposal has been sent to the Ministry of External Affairs to take up the issue with Royal Government of Bhutan through diplomatic channel.

[Translation]

Hunting of Tigers in U.P. by China

4192. SHRI PADAM SEN CHOUDHRY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Chinese are now targeting Uttar Pradesh for hunting of tigers due to the steep fall in the number of tigers in China;

(b) if so, the details thereof;

(c) the action proposed to be taken by the Government to check the illegal hunting of tigers in the State;

(d) whether any protest has been registered with the Government of China; and

(e) if so, the reaction of the Government of China thereto?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) No conclusive evidence is available to prove that Chinese are in any way involved in poaching of tigers in Uttar Pradesh.

(b) Does not arise.

(c) The actions taken by the Government to prevent hunting of tigers are as follows:

- (1) Steps taken at the State level:
- Legal protection has been provided to wild animals against hunting and commercial exploitation under the provisions of the Wildlife (Protection) Act, 1972
- (ii) State level and District level coordination committees have been set up in several States to prevent poaching and illegal trade in wildlife.
- (2) Steps taken at National level
- (i) Government of India has set up Regional and Sub-regional Offices for wildlife preservation in major export and trade centres of the country to prevent smuggling of wild animals and their products.
- Central Bureau of Investigation (CBI) has been empowered under the Wildlife (Protection) Act, 1972 to apprehend and prosecute wildlife

offenders. Anti poaching efforts are being coordinated with INTERPOL.

- (iii) Financial and technical help is being extended to the States under various Centrally Sponsored Schemes, viz. Project Tiger, Project Elephant, Development of National Parks and Sanctuaries and Eco-development around Protected Areas for enhancing the capacity and infrastructure of the States for providing effective protection to wild animals. Financial assistance is, in particular, being provided for raising 'Strike Forces' and providing arms to the protection staff for combating the organised poachers. Assistance is also provided for giving rewards to the informers for eliciting information about poachers and smugglers.
- (iv) A special Coordination and Enforcement of Committee has been set up under the chairmanship of Secretary, Environment & Forests, Government of India, for control of poaching and illegal trade in wildlife.
- (v) Export of wild animals and their derivatives is prohibited under EXIM policy.
- (vi) A National Conference of Forests and Environment Ministers of State Government was held on 29th and 30th January, 2001. It was resolved to organise existing protection staff into viable formations for effective control of poaching and to create enforcement infrastructure both within and out side protected areas.
- (vii) Ministry of Home Affairs has written to all the State Governments to lend a helping hand to the field formations to curb poaching and illegal trade in wildlife.
- (3) Steps taken at International level.
- (i) Government of India seeks international cooperation under the provisions of the Convention on International Trade in Endangered Species of Wild Flora and Fauna (CITES) for control of illegal trade in wildlife items.
- (ii) A Memorandum of Understanding (MOU) with Nepal has been signed by India to establish a joint Task Force to check the trafficking across the borders.
- (iii) Indo-Chinese Protocol in tiger conservation Article of the protocol inter-alia stipulates joint measures to crackdown illegal activities of poaching of

tigers, smuggling and selling the tiger bones and other parts of the tiger as well as its derivatives.

(iv) A Global Tiger Forum of Tiger Range Countries has been created for addressing international issues related to Tiger Conservation.

(d) No, Sir.

(e) Does not arise.

[English]

Renaming of Portblair Airport

4193. SHRI HANNAN MOLLAH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government have received any proposal for renaming of the Portblair Airport;

- (b) if so, the details thereof; and
- (c) the decision taken by the Government thereon?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) and (c) Two proposals suggesting renaming of Port Blair Airport as "Veer Savarkar Airport" and "Shaheed International Airport" respectively, have been received. As per the Government's present policy all domestic airports are generally named after the cities/towns which they serve. However, the views of the Union Territories Administration have been sought in the present case.

[Translation]

Development of Telecommunication Facilities

4194. SHRI RAJO SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the amount proposed to be invested in Bihar in the telecommunications sector during the Ninth Five Year Plan;

(b) whether the private sector and the multinational companies engaged in the field of telecommunications sector have expressed their interest to invest in the development of telecommunication facilities in Bihar;

(c) if so, the details thereof; and

(d) the decision taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Ninth Five Year Plan does not include State-wise fund allocation. However, Planning Commission has approved an outlay of Rs. 46442.04 Crores for Ninth Five Year Plan (1997-2002) for the telecom sector.

(b) Yes, Sir.

(c) and (d) Details of the companies for various telecom services in Bihar are as follows:

- Cellular Mobile Telephone Service: In Bihar Telecom Circle, licences for operation of Cellular Mobile Telephone Service (CMTS) were given to M/s. Reliance Telecom (P) Limited (Effective date 12.12.1995) and M/s. Koshika Telecom Pvt. Ltd. (Effective date 23.08.1996). Bharat Sanchar Nigam Limited have also been given licence for CMTS to provide the cellular Service in Bihar. Government have also floated tenders to award licences for CMTS to fourth Cellular Operation in Telecom circles and fill up certain vacant slots to achieve faster growth and more competition in the field.
- National Long Distance Service: Licence for National Long Distance and Infrastructure Provider-II (IP II) and registration for Infrastructure Provider-I (IP I) are issued on non-exclusive basis within territorial jurisdiction of India and not circle wise. However, one company M/s. Bihar Network Limited has been registered for IP-I.
- Basic Service: Three companies viz. M/s. Aircel Digilink India Limited, M/s. Reliance Communications Private Limited and M/s. Tata Teleservices Limited have applied for licence for Basic Telephone Service in Bihar service area. Letter of Intent has been issued to M/s. Reliance Communications Private Limited and M/s. Tata Teleservices Limited.
- Radio Paging Service: Two companies M/s. Easy Call Communications and M/s. Beltron Telecom are providing Radio Paging Service in the city of Patna.
- 5. Internet Service: Any of the Internet Service Provider (ISP) licensee having Service area All India (Category 'A') or ISP having service area

'Bihar Telecom Circle' (Category B) or any Secondary Switching Area (SSA) of Bihar (Category C) can provide Internet Services in Bihar. As on date there are 83 Category 'A' ISP licences, I Category 'B' ISP licence with service area 'Bihar Telecom Circle and 3 Category 'C' ISP licences with service area of Patna SSA.

The following ISPs have started Internet Service in the State of Bihar apart from BSNL:-

- (i) M/s. Satyam Infloway Ltd. (Category A ISP).
- (ii) M/s. Arun Girija Communication (Category C ISP for Patna SSA)
- 6. Any of the following 10 commercial closed User Group Very small Aperture Terminal (VSAT) licensee can provide VSAT service in Bihar.

| SI. No. | Name of the company |
|------------|---------------------|
| 1. | M/s. HECL |
| 2. | M/s. RPG SC∟ |
| 3 . | M/s. COMSAT MAX |
| 4 | M/s. BHARTI BTL |
| 5. | M/s. TELESTRA VCL |
| 6. | M/s. HFCL SCL |
| 7. | M/s. HCL CSSL |
| 8 . | M/s. ITI |
| 9. | M/s. ESCL |
| 10. | M/s. GNFC Ltd. |

[English]

Golden Quadrilateral Highway Scheme

4195. SHRI RAMSHETH THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government are giving high attention to the Golden Quadrilateral Highway Scheme being implemented from North to South and East to West corridors;

(b) if so, the present position of Belgaum-Mumbai section of this project; and

(c) the expected time of completion of this section?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) Yes, Sir. The Government have given high priority to Golden Quadrilateral connecting the metropolitan cities of Delhi-Mumbai-Chennai-Kolkata-Delhi.

(b) In the Belgaum-Mumbai section, the following projects are in progress;

- (i) Belgaum bypass.
- (ii) Westerly diversion (Pune bypass).

In addition State Government of Maharashtra are implementing the project of Mumbai-Pune expressway out of their own resources.

Other projects are in various stages of contract award.

(c) The section is scheduled for completion by December, 2003.

Plan for Development of Telecommunications

4196. SHRI RAM PRASAD SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have formulated any comprehensive action plan for developing telecommunication network in rural areas of the country;

(b) if so, the targets set for the current year and Ninth Five Year Plan, State-wise; and

(c) the steps proposed to be taken by the Government to strengthen, expand and upgrade communication network in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) State-wise targets set for the current year and Ninth Five Year Plan are enclosed as Statement.

(c) New technologies like Wireless in Local Loop (WLL) and C-DoT digital point to multi point system (TDMA-PMP) are being inducted to strengthen, expand and upgrade communication network in the rural areas of the country.

Statement

| Target | for | Ninth | Five | Year | Plan | and | Current | Year |
|--------|-----|-------|------|------|------|-----|---------|------|
|--------|-----|-------|------|------|------|-----|---------|------|

| S. No. | Circle/State | Total Villag e s | Village With VPTs As on 1.4.97 | Target for 9th Plan | BSNL Target for 2001-02 | Target for Private Fixed Service Provider |
|------------|----------------------|--------------------------------|--------------------------------------|------------------------|-------------------------------|--|
| 1. | Andaman & Nicobar | 282 | 111 | 171 | 0 | 0 |
| 2. | Andhra Pradesh | 29460 | 21272 | 8188 | 0 | 6077 |
| 3 . | Assam | 22224 | 7864 | 14360 | 7707 | 0 |
| 4. | Bihar | 79208 | 155 89 | 63619 | 52009 | 0 |
| 5. | Gujarat | 18125 | 13923 | 4202 | 0 | 4202 |
| 6. | Haryana | 6850 | 6510 | 340 | 0 | 0 |
| 7. | Himachal Pradesh | 16997 | 5075 | 11922 | 2631 | 0 |
| 8 | Jammu & Kashmir | 6764 | 2053 | 4711 | 2742 | 0 |
| 9. | Karnataka | 27066 | 17481 | 9585 | 10 | 0 |
| 10. | Kerala | 1530 | 1530 | 0 | 0 | 0 |
| 11. | Madhya Pradesh | 71526 | 35367 | 36159 | 4333 | 19168 |
| 12. | Maharashtra | 42467 | 26450 | 16017 | 0 | 10926 |
| 13. | North-East-I | 14446 | 3136 | 11310 | 9801 | 0 |
| 14. | Orissa | 46989 | 16173 | 30816 | 22024 | 0 |
| 15. | Punjab | 12687 | 12007 | 680 | 0 | 0 |
| 16. | Rajasthan | 38634 | 17325 | 21309 | 0 | 14809 |
| 17. | Tamil Nadu | 17991 | 17038 | 953 | 0 | , O |
| 18 | Uttar Pradesh (East) | 75698 | 23394 | 52304 | 14563 | 0 |
| 19 | Uttar Pradesh (West) | 39551 | 13957 | 25594 | 12853 | 0 |
| 20 | West Bengal | 38337 | 10985 | 27352 | 14535 | 0 |
| 21 | Calcutta | 468 | 421 | 47 | 47 | 0 |
| 22 | Delhi | 191 | 191 | 0 | 0 | 0 |
| - | Total | 607491 | 267832 | 339659 | 143255 | 55182 |

Financial Target

| Year | Allocation | |
|-----------------|------------|--|
| 1997-98 | 282 Crore | |
| 1998-99 | 202.71 Cr. | |
| 1999-2000 | 245.72 Cr. | |
| 20 00-01 | 634 Cr. | |
| 2001-02 | 1290 Cr. | |

Telephone Exchange

4197. SHRI RAMJEE MANJHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether out of 16 channels, only two channels work at Guraru and Gurva telephone exchanges in Gaya region;

(b) if so, the reasons therefor; and

(c) the time by which remaining channels are likely to be made operational?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) No, Sir. A 12 channel analog UHF system is working between Guraru and Gaya of which 8 Channels are working satisfactorily. Gurva is connected to Sherghat by 30 Channel Digital UHF which is working satisfactorily.

(b) The 4 Channels at Guraru have gone faulty and can not be repaired due to old equipment and obsolete technology.

(c) There is a plan to provide Optical Fibre link at Guraru during 2001-2002.

[Translation]

Air Services

4198. YOGI ADITYA NATH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to introduce air service between New Delhi-Gorakhpur and Kolkata-Gorakhpur;

(b) if so, the steps so far taken in this regard; and

(c) the details of air routes in the country which are earning profit?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) Airlines are free to operate on any route in their commercial judgement subject to course to compliance with the Route Dispersal Guidelines which provide for certain minimum operations in specified category of routes. Indian Airlines has no plans at present to operate air services between New Delhi-Gorakhpur and Kolkata-Gorakhpur.

(c) A list of routes operated by Indian Airlines that are earning cash profit is attached as statement. Information relating to route economics of private airlines is not maintained.

Statement

Indian Airlines Limited

List of Indian Airlines & Alliance fair Flights Making Cash Profit (April to December'00—Provisional)

Domestic

| S. No. | Sector | SVC. No. |
|-------------|---------------------------------|-----------------|
| 1 | 2 | 3 |
| 1. | Delhi-Mumbai-Coimbatore-Calicut | 657-658 |
| 2. | Mumbai-Delhi-Patna-Ranchi | 809-8 10 |
| 3. | Mumbai-Chennai-Madurai | 671-672 |
| 4. | Delhi-Mumbai-Aurangabad | 887-888 |
| 5. | Varanasi-Lucknow-Delhi-Mumbai | 805-806 |
| 6 . | Mumbai-Delhi-Jammu-Srinagar | 821-822 |
| 7. | Mumbai-Bangalore | 109-110 |
| 8 . | Delhi-Goa | 867-868 |
| 9 . | Delhi-Mumbai-Cochin | 165-166 |
| 10. | Delhi-Mumbai-Cochin-Trivandrum | 167-168 |
| 11. | Mumbai-Chennai | 173-174 |
| 12. | Mumbai-Goa | 163-164 |
| 13. | Mumbai-Ahmedabad | 613-614 |
| 14. | Mumbai-Kolkata | 675-676 |
| 15. | Delhi-Mumbai | 865-866 |
| 16 . | Delhi-Pune | 849-850 |
| 17. | Hyderabad-Mumbai | 927-928 |
| 18 . | Delhi-Gauhati-Imphal | 889-890 |
| 19. | Delhi-Bagdogra-Gauhati-Delhi | 879-880 |
| 20 . | Delhi-Ahmedabad-Vadodra-Delhi | 817-818 |
| 21. | Ahmedabad-Bangalore | 609 -610 |
| 22 . | Delhi-Mumbai | 863-864 |
| 23 . | Mumbai-Bangalore | 107-108 |
| 24 . | Kolkata-Mumbai | 273-274 |
| 25 . | Kolkata-Delhi | 263 -264 |
| 26 . | Chennai-Delhi | 539-540 |

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| 1 2 | 3 |
|---|------------------|
| 27. Mumbai-Hyderabad | 617-618 |
| 28. Chennai-Mumbai | 971-972 |
| 29. Calcutta-Ahmedabad-Jaipur-Calcutta | 267-268 |
| 30. Calcutta-Bhubaneshwar-Vizag-Chennai | 543-544 |
| 31. Calcutta-Jaipur-Ahmedabad-Calcutta | 269-270 |
| 32. Mumbai-Raipur-Bhubaneshwar-Mumbai | 169-170 |
| 33. Mumbai-Bangalore | 105-106 |
| 34. Calcutta-Nagpur-Hyderabad | 271-272 |
| 35. Kolkata-Bagdogra | 721-722 |
| 36. Delhi-Agra-Khajuraho-Varanasi | 407-408 |
| 37. Calcutta-Bhubaneshwar-Hyderabad | 277-278 |
| 38. Chennai-Portblair | 549-550 |
| 39. Delhi-Ahmedabad | 861-862 |
| 40. Delhi-Bhubaneshwar | 877-878 |
| 41. Delhi-Bangalore-Cochin-Trivandrum | 803-804 |
| 42. Delhi-Vadodara-Delhi | 815-816 |
| 43. Delhi-Jaipur-Jodhpur-Udaipur-Mumbai | 471-472 |
| 44. Kolkata-Chennai | 7 6 5-766 |
| 45. Bangalore-Hyderabad | 915-916 |
| 46. Delhi-Mumbai | 443-444 |
| 47. Calcutta-Bangalore | 721-722 |
| 48. Mumbai-Bangalore | 103-104 |
| 49. Delhi-Nagpur-Raipur | 469-4 70 |
| 50. Chennai-Hyderabad | 947-948 |
| 51. Chennai-Hyderabad | 945-946 |
| 52. Delhi-Pune | 849-850 |
| 53 Delhi-Hyderabad | 839-840 |
| 54 Calcutta-Portblair | 285-286 |
| 55. Delhi-Bangalore | 403-404 |
| 56. Kolkata-Bangalore | 771-772 |
| 57. Mumbai-Nagpur | 129-130 |
| 58. Mumbai-Hyderabad-Vizag | 561-562 |
| 59 Bangalore-Delhi | 903-904 |

| 1 | 2 | 3 |
|-----|--------------------------|---|
| 60. | Delhi-Bhubaneshwar-Vizag | 477-478 |
| 61. | Hyderabad-Delhi | 939-94 0 |
| 62. | Mumbai-Nagpur | 629-630 |
| 63. | Delhi-Kolkata | 401-402 |
| 64. | Delhi-Chennai | 439-44 0 |
| | | • |

[English]

Funds to Maharashtra For Forestry Development

4199. SHRI SADASHIVRAO DADOBA MANDLIK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the financial assistance provided to Maharashtra for forestry development during the last three years till date, project-wise;

(b) whether the funds have been fully utilized by the State Government ;

(c) if so, the details thereof; and

(d) if not, the reasons therefor and the steps taken in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (d) As per information received from the State Government, the financial assistance provided to Maharashtra for forestry development during the last three years and the corresponding expenditure, scheme/project-wise, is given below. The utilisation of these funds has been satisfactory.

| (F | Rs. in lakhs) | | |
|----------------------|---|--|--|
| 1997-2000 | | | |
| Amount sanctioned | Expenditure incurred | | |
| 5,865.61 | 7,441.38 | | |
| | | | |
| 22,354.53 | 22,161.93 | | |
| 100.79 | 96 .78 | | |
| 1,315.24 | 1,157.99 | | |
| 29,636.17 | 30,858.08 | | |
| | 1997 Amount sanctioned 5,865.61 22,354.53 100.79 | | |

Plantation of Invaluable Trees

4200. SHRI C.N. SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have formulated any scheme to promote cultivation of invaluable plants like sandal, red sandal, poplar and neem trees;

(b) it so, the details thereof;

(c) the States which have been considered suitable for such plantations;

(d) whether the Government have conducted any survey in this regard;

(e) if so, the details thereof; and

(f) the steps taken by the Government to inculcate interest among the people grow these trees?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) The Government has not formulated any Centrally Sponsored Scheme exclusively for plantations of invaluable species such as sandal, red sandal, poplar and need trees. However, in the various ongoing Centrally Sponsored Schemes, various species are being planted depending upon the site condition.

(c) to (e) Promoting cultivation of invaluable plants like sandal, red sandal, poplar and neem trees is being carried out by various States/UTs depending upon the edapho-climatic condition required for raising the plantation of above species.

(f) The Central Government has issued guidelines in June 1990 to all the States/UT Governments to involve local communities in protection and development of degraded forests for which entry point incentives are provided for providing drinking water, development of their common sitting place, schools and medical care as one of the component in the plantation activities. Recently Ministry has also prepared a National Forestry Action Programme to enhance the contribution of forestry and tree resources for ecological stability and people centered development through improvement in investment for the conservation and development of forestry resources. Ministry has also issued guidelines for setting up forests development agencies and management of forests on care and share basis through concept of Joint Forest Management to inculcate interest among the people to grow these trees by State Governments.

[Translation]

Rani Awantibai Dam

4201. SHRI RAMANAND SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Madhya Pradesh Government has sought any assistance for the construction of right canal of Rani Awantibai Dam (Bargi Dam) on Narmada river; and

(b) if so, the details of loan or grant provided to the State for the purpose?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) and (b) Madhya Pradesh Government had submitted a proposal for Loan Assistance amounting to Rs. 1400 crore for construction of the right bank canal of Rani Awantibai Dam from Japan Bank for International Co-operation. However, the Lending Agency has not agreed to finance this proposal.

Telephone Connections

4202. SHRI A. VENKATESH NAIK: Will the Minister of COMMUNICATIONS be pleased to state the number of telephone connections provided/proposed to be provided in the country during 2001-2002, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): The number of telephone connections planned in the country during 2001-2002, State-wise are as per Statement attached.

Statement

Details of State-wise new Telephone Connections Planned During 2001-2002

| S. No. | Name of State | DELs Planned 2001-02 |
|-----------|-------------------|-------------------------|
| 1 | 2 | 3 |
| 1. | Andaman & Nicobar | 10000 |
| 2. | Andhra Pradesh | 600000 |
| 3. | Assam | 100000 |
| 4. | Bihar | 230000 |
| 5. | Gujarat | 650000 |
| 6. | Haryana | 225000 |
| 7. | Himachal Pradesh | 90000 |
| | | |
| 12 | 3 |
|--------------------|---------|
| 8. Jammu & Kashmir | 80000 |
| 9. Karnataka | 500000 |
| 10. Kerala | 800000 |
| 11. Madhya Pradesh | 190000 |
| 12. Maharashtra | 800000 |
| 13. North East | 80000 |
| 14. Orissa | 90000 |
| 15. Punjab | 375000 |
| 16. Rajasthan | 250000 |
| 17. Tamil Nadu | 730000 |
| 18. Uttar Pradesh | 750000 |
| 19. West Bengal | 480000 |
| 20. Delhi | 200000 |
| Total | 7230000 |

Note: Gujarat State includes Dadar Diu, Daman & Nagar Haveli (U.T.). Kerala State includes Lakshadweep (U.T.). Maharashtra State includes Goa and Mumbai. North-East telecom circle includes Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland and Tripura State. Punjab State includes Chandigarh (U.T.). Tamil Nadu State includes Chennai and Pondicherry (U.T.). West Bengal State includes Calcutta and Sikkim, Andaman Nicobar State. Bihar State includes Jharkhand State. Madhya Pradesh State includes Chattisgarh State. Uttar Pradesh State includes Uttaranchal State.

[Translation]

Allotment of PCOs

4203. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government are aware that a lot of irregularities are prevalent in the allotment of PCO booths in the country;

(b) if so, the number of complaints received during the last one year and till-date; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) to (c) The information is being collected and will be laid on the table of the House.

[English]

Crash of Alliance Air Boeing

4204. SHRI SHIVAJI MANE: SHRI M.V.V.S. MURTHI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Report on Court of Inquiry into the crash of Alliance Air Boeing in July, 2000 near Patna has since been received by the Government;

(b) if so, the details thereof; and

(c) the further action likely to be taken by Government on the basis of the report?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) The Court of Inquiry have concluded that the cause of the accident was loss of control of the aircraft due to human error (air crew).

(c) A high level group has been constituted under DGCA for follow up action on the report of Court of Inquiry.

[Translation]

External Aided Environmental Projects

4205. SHRI RATILAL KALIDAS VARMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of the environmental projects being launched in the country particularly in Gujarat with foreign assistance;

(b) the amount provided for the purpose, project-wise; and

(c) the progress made in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (c) Presently, no new environmental projects are being launched in Gujarat with foreign assistance. However, details of the foreign assisted projects which are under implementation are given in the attached statement.

Statement

The following externally aided projects are implemented in Gujarat along with other States in the field of environment:

- (1) World Bank Aided Industrial Pollution Prevention Project. The duration of the project is upto March. 2002. A total sum of US \$ 23 million has been allocated for this project by the World Bank. The objective is to promote cost effective pollution abatement from industrial sources and in particular to strengthen institutional capacity of State Pollution Control Boards of Andhra Pradesh, Gujarat, Karnataka, Rajasthan and Madhya Pradesh. Under this project, Government of India is funding for Geographic Information System (GIS) for hazardous wastes tracking and for Common Effluent Treatment Plants (CETP). A sum of Rs. 610 lakhs has been provided for GIS hazardous wastes tracking system and Rs. 480.88 lakhs disbursed. The GIS hazardous wastes tracking system has been installed and started functioning. An amount of Rs. 543.16 lakhs has been provided for setting up of CETPs at Surat and Vadodara and Rs. 354.78 lakhs has been disbursed. The CETP of Vadodara has been commissioned and CETP of Surat will be commissioned shortly.
- (2) World Bank Assisted Environment Management Capacity Building Technical Assistance Project: This project is being implemented by Ministry of Environment and Forests, Department of Ocean Development and Government of Gujarat. The World Bank is providing a total International Development Association (IDA) credit of US S29.62 million (Rs. 14,062.01 lakhs). Out of which, the outlay for Gujarat component is US \$2.42 million (Rs. 1,145.19 lakhs). The Government of Gujarat is executing the following components:
 - a. NGO Environmental Action Fund.
 - b. State Environment Action Programme.
 - c. Institutional Strengthening.

So far an expenditure of Rs. 3,380.75 lakhs (US \$ 7.349 million) has been incurred. Out of which, the expenditure under Gujarat sub component is Rs. 454.57 lakhs (US \$ 0.988 million).

(3) World Bank Aided India Eco-development Project: The duration of the project is upto December, 2001. The total outlay for the project is Rs. 299 crores. The project aims at conserving biodiversity to eco-development and improved protective area management, village eco-development and environmental education and research. In Gujarat, the protected area identified is Gir National Park with a total outlay of Rs. 3674 lakhs. An amount of Rs. 1,574.93 lakhs has been released to Gujarat under the project.

[English]

Telephone Connections on Demand

4206. SHRI CHINTAMAN WANAGA: Will the Minister of COMMUNICATIONS be pleased to state:

 (a) the number of persons on the waiting list for telephone connections in Delhi at present, exchange-wise;

(b) the number of telephone connections provided during the last three years and as on March 31, 2001, exchange-wise;

(c) the time by which the waiting list is likely to be cleared; and

(d) the steps taken by the MTNL to provide telephone connections on demand in the capital?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Total waiting list in MTNL, Delhi unit is 19216. The details are attached as statement-I.

(b) Area wise details of connections provided during the last three years are attached in the attached statement-II.

(c) The waiting list is likely to be cleared by July 2001.

- (d) Steps taken to wipe out the waiting list:-
- 1. Deployment of more RSUs/RLUs. (Remote Switching Units/Remote Line Units).
- 2. Deployment of more DLCs (Digital Loop Carriers)
- 3. Deployment of Wireless in Local Loop (WLL).
- 4. Laying more underground cables.

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Statement-I

Exchange-wise Pending waiting list

| | Area | | Exchange W | aiting list |
|------------|--------------|-----|--------------------|------------------|
| 1. | Central | All | exchanges | NIL |
| 2. | East | 1. | Tis Hazari | 400 |
| 3. | Trans Yamuna | 1. | Laxmi Nagar | 2424 |
| | | 2. | KKD (Karkardooma) | 8 |
| | | 3. | Mayur Vihar | 330 |
| | | 4. | Shahdara | 656 |
| | | 5. | Loni Road | 54 |
| | | 6. | Yamuna Vihar | 80 |
| | | 7. | Krawal Nagar | 1312 |
| 4. | North-I | 1. | Shakti Nagar | 560 |
| 5. | North-II | 1. | Rohini Sector-III | 299 |
| | | 2. | SWR (Saraswati Vih | ar) 100 |
| | | З. | ALP (Alipur) | [′] 844 |
| | | 4. | NRL (Narela) | 354 |
| | | 5. | BWN (Bawana) | 23 |
| 6 . | South-I | All | exchanges | 0 |
| 7. | South-II | 1. | Okhla | 201 |
| | | 2. | SVR (Sarita Vihar) | 943 |
| | | З. | TKD (Tekhand) | 41 |
| | | 4. | TBD (Tukhlakabad) | 2431 |
| 8. | West-I | 1. | Karol Bagh | 844 |
| | | 2. | VKP (Vikaspuri) | 6 |
| | | З. | JKP (Janakpuri) | 11 |
| | | 4. | PKR (Pankha road) | 821 |
| | | 5. | NJF (Najafgarh) | 4487 |
| | | 6. | NITC Airport | 4 |
| | | 7. | Dwarka | 219 |
| 9 . | West-II | 1. | Rajouri Garden | 798 |
| | | 2. | Nangloi | 964 |
| | | 3. | KJL (Kanjawala) | 2 |
| | Grant Total | | | 19216 |

Statement-II

Area-wise details of telephone connections provided during last three years

| S. No. | Area | 1998-99 | 1999-2000 | 2000-2001 |
|------------|---------|---------|-----------|-----------|
| 1 | 2 | 3 | 4 | 5 |
| 1. | Central | 5879 | 11000 | 8029 |
| 2 . | East | 5563 | 8509 | 10924 |

| 1 | 2 | 3 | 4 | 5 |
|-----|---------------------------------|----------|--------|--------|
| 3. | Trans Yamuna | 11995 | 35445 | 27547 |
| 4. | North | 15340 | 34609 | 23161 |
| 5. | South I | 9022 | 16522 | 25795 |
| 6. | South II | 15721 | 14124 | 16052 |
| 7. | West I | 18431 | 30540 | 27502 |
| 8. | West II | 8447 | 20204 | 12122 |
| 9. | WLL (Wireless Local Loop) | (-) 6 | 5780 | 277 |
| 10. | GSM (Global System for Mobil | • le) | • | 10211 |
| | Total | 90392 | 176733 | 161620 |

Note: *GSM services started in the year 2000-2001 only.

Resources for Road Network

4207. SHRI DILIPKUMAR MANSUKHLAL GANDHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of resources available to implement road network to be constructed in the near future alongwith the National Highways as on March 31, 2001, State and Union Territory-wise; and

(b) the names of works to be undertaken in the country particularly in Maharashtra during current and next financial years?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) This Ministry is primarily responsible for the development and maintenance of National Highways. Development and maintenance of State roads fall within the purview of respective State Governments. This Ministry allocates funds to State Governments for development of National Highways from budget. In addition funds are also allocated to various States/UTs for development and maintenance of State roads from Central Road Fund. Details are given in enclosed statement.

(b) Improvement works like widening, strengthening, construction of bridges etc. estimated to cost Rs. 3051.47 crore are proposed to be undertaken on National Highways in the country during 2001-2002 including for Rs. 94.04 crore in the State of Maharashtra. The Annual Plan for the next financial year is yet to be finalized.

Statement

Details of proposed allocation of funds to the State/ UTs from CRF and Budget during 2001-2002

| S. No. | Name of State | Allocation from CRF for State road | Allocation |
|--------------|---------------------------|---|------------|
| 1 | 2 | 3 | 4 |
| 1. | Andaman & Nicobar Islands | 1.78 | _ |
| 2. | Andhra Pradesh | 80.88 | 90.00 |
| 3 . | Arunachal Pradesh | 10.80 | |
| 4. | Assam | 14.73 | 70.00 |
| 5. | Bihar | 26.12 | 55.00 |
| 6. | Chandigarh | 2.38 | 1.50 |
| 7. | Chhattisgarh | 22.56 | 30.00 |
| 8. | Dadra & Nagar Haveli | 1.30 | |
| 9 . | Daman & Diu | 0.87 | |
| 10. | Delhi | 26.73 | 10.00 |
| 11. | Goa | 3.80 | 20.00 |
| 12. | Gujarat | 67.84 | 85.00 |
| 13. | Haryana | 32.05 | 55.00 |
| 14. | Himachal Pradesh | 10.25 | 47.00 |
| 15. | Jammu & Kashmir | 29.73 | 4.00 |
| 1 6 . | Jharkhand | 17.85 | 25.00 |
| 17. | Karnataka | 55.50 | 75.00 |
| 18. | Kerala | 26.15 | 75.00 |
| 1 9 . | Lakshdweep | 0.08 | _ |
| 20. | Madhya Pradesh | 61.91 | 80.00 |
| 21 . | Maharashtra | 103.18 | 108.00 |
| 22. | Manipur | 3.18 | 18.00 |
| 23. | Meghalaya | 4.34 | 25.00 |
| 24. | Mizoram | 2.90 | 18.00 |
| 25. | Nagaland | 2.41 | 16.00 |
| 26. | Orissa | 28.61 | 70.00 |
| 27. | Pondicherry | 2.19 | 2.00 |
| 28 . | Punjab | 41.16 | 48.00 |

| 1 | 2 | 3 | 4 |
|-------------|---------------|--------------|--------|
| 29 . | Rajasthan | 75.84 | 100.00 |
| 30. | Sikkim* | 1.07 | - |
| 31. | Tamil Nadu | 66.43 | 95.00 |
| 32. | Tripura* | 1.87 | - |
| 33 . | Uttar Pradesh | 88.51 | 129.00 |
| 34 . | Uttaranchal | 10.76 | 20.00 |
| 35. | West Bengal | 36.27 | 105.38 |

*Development of National Highways by Border Roads Organisations.

Doorsanchar Jumbish

4208. SHRI MOHAN RAWALE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to start any operation under the head of 'Doorsanchar Jumbish' to deal with natural calamities; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Operation Jumbish is in pipe line for modernization of telecom facilities in the earth quake affected area of Kutch district in Gujarat.

- (b) The details are as under:
- (i) New technology OCB-283 exchanges at Bhuj and Gandhidham have been proposed.
- (ii) Provision of 15.1 K customer base in 2001-02 at Bhuj, Gandhidham, Mundra Port, Bachau, Adipur, Anjar, Madhapur, Kandla and KFTZ, Mandavi, Nakhtarana and Rahpar & national highway from Samakhiyli to Deesa (Palanpur).
- (iii) ISDN services will be introduced at Bhuj, Gandhidham, Bachau, Rapar, Mundra, Naliya, Adipur, Kandla and Anjar in 2001-2002.
- (iv) In service shall be made available from all the C-DoT main and dependent exchanges.
- (v) Provision of 1000 lines WLL in 5 urban areas namely Bhuj, Gandhidham, Anjar, Mandavi, Kandla and also WLL (Rural) in 9 SDCAs namely

Bachau, Mundra, Naliya, Gagodhar, Kavada, Lakhpat, Nakhtarana, Rahpar and Sumrasar.

- (vi) All the exchanges in each SDCA of Bhuj will be connected on SDH ring to SDCC to ensure reliability of media & all exchanges will be connected by Optical Fibre Cable systems
- (vii) Repair/reconstruction of damaged buildings including staff quarters at Bhuj.

State Level Board of Trustees

4209. SHRI T.M. SELVAGANPATHI: Will the Minister of LABOUR be pleased to state:

(a) whether Government have not yet constituted State Level Boards of Trustees in various States in accordance with the provisions of the Employees Provident Fund and Miscellaneous Provisions Act;

(b) if so, the reasons therefor;

(c) whether Government propose to make the Central Board of Trustees (C.B.T.) more accountable by conferring more powers to them; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) Yes, Sir.

(b) Regional Employees Provident Fund Committees have been set up in various States to advise the Central Board on all matters connected with administration of the EPF Schmes. Keeping in view the recommendations of the EPF Review Committee, it has been decided not to set up State level Boards under the Employees Provident Funds and the Miscellaneous Provisions Act, 1952.

(c) and (d) The Central Board of Trustees, EPF has got adequate powers for proper administration of EPF Schemes framed under the EPF & MP Act. As such, it is not considered necessary to confer more powers on the CBT for the present.

[Translation]

Lime Stones in Jaisalmer

4210. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of MINES be pleased to state:

(a) whether the Government have received any request for development/Mining of SMS grade lime stone in Rajasthan;

(b) if so, the details thereof;

(c) whether the lime stone of Jaisalmer is costlier than the imported lime stone; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI JAYSINGRAO GAIKWAD PATIL): (a) and (b) Yes Sir. From time to time, the Government has been receiving references from Rajasthan State Mines & Minerals Ltd. (RSMML), a State Government undertaking, on issues related to development/mining of low silica SMS grade lime stone in Rajasthan. The issues highlighted were the problems faced by the low silica SMS grade limestone industry of Jaisalmer due to imported low silica SMS grade limestone and rail freight.

(c) and (d) On account of rail freight from Jaisalmer to the consumers (who are mostly located in the Eastern side of India), the cost of SMS grade limestone of Jaisalmer is much higher than the price of limestone-ex-Jaisalmer. Therefore, the landed cost of imported low silica SMS grade limestone is lower than the Jaisalmer produed low silica SMS grade limestone, if railway freight is added.

[Translation]

Phone Mechanics

4211. DR. BALIRAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Mahanagar Telephone Nigam Limited (MTNL) has declined to absorb the phone mechanics who have qualified the departmental examination and also undergone training therefor during 1999;

(b) if so, the reasons therefor; and

(c) the time by which those mechanics are likely to be absorbed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) No, Sir. Candidates after training have been absorbed to extent of available vacancies.

(b) Not applicable in view of 'a' above.

(c) As soon as more vacancies become available, the remaining candidates will be given posting.

New Source of Water in Gujarat

4212. SHRI CHANDRESH PATEL: DR. SUSHIL KUMAR INDORA: SHRI SHRINIWAS PATIL: SHRI NAWAL KISHORE RAI: SHRI DINSHA PATEL: SHRI DALPAT SINGH PARSTE:

Will the MInister of WATER RESOURCES be pleased to state:

(a) whether a new river has been emerged in Gujarat after the recent earthquake;

(b) if so, the details thereof;

(c) the quantum of water flowing in the river at present:

(d) whether the Government have formulated any scheme to utilize the water of the said river; and

(e) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) and (b) The post-earthquake satellite imagery of 29 January. 2001 of the area around Udai village and Pachchamm Island indicates the possibility of number of sub-surface stream channels in Rann of Kutch which temporarily developed during the earthquake.

(c) to (e) No assessment of the quantity of water flowing at present in these stream channels has been made.

Complaint Against Provident Fund Organisation in Bihar

4213. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have received complaints against senior officers of Provident Fund Organisation and Enforcement Department of Bihar;

(b) if so, the details thereof; and

(c) the details of action taken against them so far?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) Yes, Sir.

(b) and (c) The complaints relate to alleged irregularities in recovery of dues, non settlement of pension claims and illegal acquisition of properties by some officers of the Employees Provident Fund Organisation in Bihar. Necessary action on the complaints against the officers is at different stages of investigation.

C.B.I. Raids

4214. SHRI BABBAN RAJBHAR: Will the Minister of COMMUNICATIONS be pleased to state:

 (a) the details of the raids conducted by CBI in the offices of the MTNL in Delhi and Mumbai during the last six months;

(b) the details of the officers/employees whose premises were raided; and

(c) the details of the assets recovered and the persons arrested alongwith the action taken by the Government against them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) CBI conducted raids in the offices of three officers of MTNL, Delhi and one officer at Mumbai during the last six months.

(b) The premises of three MTNL officers in Delhi and one MTNL officer at Mumbai were raided by the CBI during the last six months.

(c) Bribe money of Rs. 5,000/- was recovered from one officer in MTNL, Delhi and disproportionate assets worth Rs. 10,74,703 were identified in respect of one officer at MTNL, Mumbai, besides bribe amount of Rs. 800/-. Two officers of MTNL, Delhi and one officer of MTNL, Mumbai were arrested by the CBI during the period and subsequently, have been placed under suspension.

[English]

Mobile Telephone Facility

4215. SHRI P.C. THOMAS: SHRI P.D. ELANGOVAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether mobile telephones and such other services are provided to the Ministers by the Union Government and if so, the details thereof; and

(b) the total amount spent by the Government on each Minister for use of telephones, mobile telephones and other such services for each of the last three years? THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) and (b) The information is being collected and will be laid on the Table of the House.

[Translation]

E.P.F. Deposits

4216. SHRI MAHESHWAR SINGH: Will the Minister of LABOUR be pleased to state:

(a) the total amount of E.P.F. deposits lying with the Government at present;

(b) whether huge amount are lying unclaimed either for lack of complete addresses or non-receipt of withdrawal applications from the beneficiaries;

(c) if so, the details thereof indicating the total amount lying unclaimed so far;

(d) whether the Government are formulating any scheme under which workers can be paid their accumulated amount of E.P.F. at their work place before retirement; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) Progressive total of Employees Provident Fund invested in the securities and other instruments prescribed by the Government as on 31.3.2000 was Rs. 79,248.81 crore.

(b) to (e) Progressive total amount accumulated in the unclaimed deposit account during 1999-2000 was Rs. 207.19 crore. The Provident Fund money belongs to the workers covered under EPF & MP Act, 1952. Under the Scheme, PF money is recovered form the employers and credited in individual accounts of the workers. Accordingly, the PF amount together with due interest is paid to the workers/legal heirs as and when claims are submitted by them as per the provisions of the EPF Scheme. The Regional Provident Fund Commissioners have been given instructions to give wide publicity including sending communications to the concerned establishments and trade unions asking them to trace and help the members/ legal heirs to get their PF dues. In orders to provide trouble free service to the EPF subscribers a statutory time limit of 30 days has been fixed for settlement of claims complete in all respects. A massive computerization programme has also been launched in the EPF organisation for prompt settlement of PF claims of the retired employees.

[English]

Average Monthly Wages/Salary Earned by Workers

4217. SHRI MOINUL HASSAN: Will the Minister of LABOUR be pleased to state:

(a) the average monthly wages/salaries being paid to the workers and employees in the organised sector; and

(b) the percentage of their earnings being spent on food, clothing, housing, education and health etc. separately?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) As per the Annual Survey of Industries (Factory Sector), 1997-98, the average monthly wages/emoluments to a worker and an employee come to Rs. 3458/- and Rs. 4331/-, respectively.

(b) As per the working Family Income & Expenditure Survey for Industrial Workers for the year 1981-82 (latest available), the percentage of total consumption expenditure for various items is as under:-

| 1. | Food | 57.00% |
|------------|--------------------------|---------------|
| 2. | Clothing | 8.54% |
| 3 . | Housing | 8.67% |
| 4. | Education | 3.1 4% |
| 5. | Health (medical care) | 2.59% |

Recharging of Water Resources

4218. SHRI RATTAN LAL KATARIA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have formulated any scheme to recharge the traditional resources of water in the country; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) and (b) Yes, Sir. The Government has formulated a Central Sector Scheme "Studies of Recharge of Ground Water" for recharge of traditional resources of water in the country. The scheme costing Rs. 25 crores is being implemented in 128 projects in the States of Jammu & Kashmir, Himachal Pradesh, Uttar Pradesh, Punjab, Haryana, Rajasthan, Gujarat, Maharashtra, Madhya Pradesh, Kamataka, Kerala, Tamil Nadu, Andhra Praesh, Orissa, West Bengal, Mizoram, Assam, Nagaland, Meghalaya and Bihar. Recharge structures like percolation tanks, check dams, gabbion structure, recharge shafts, roof top rain water harvesting are being constructed under the technical guidance of the Central Ground Water Board.

[Translation]

Laying of Cable

4219. SHRI JASWANT SINGH BISHNOI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the criteria fixed for giving cable work on contract basis:

(b) whether these rules are not similar throughout the country; and

(c) if so, the criteria which was similar both in Binar and Rajasthan States?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) The cable laying work is to be given on contract basis if the said work cannot be undertaken departmentally.

(b) and (c) No. Sir. The above criteria is to be followed by all the Telecom Circles throughout the country.

[English]

National Coaching Schemes

4220. SHRI PRAHLAD SINGH PATEL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Union Government are satisfied with the performance of the National Coaching Scheme being implemented at the district level in States;

(b) if so, the manner in which the rural areas have been benefited under this scheme;

(c) whether the Government propose to set up such National Coaching Centres at the Tehsil level to give thrust to the registered sports organisations; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKRISHNAN): (a) and (b) No, Sir. However, the Coaching Scheme has benefited a lot of sports talent from the rural areas of the country. The SAI coaches are involved in the talent scouting process through which several talented sports persons have been spotted and inducted into SAI sports promotional schemes, i.e. National Sports Talent Contest (NSTC), Special Area Games (SAG), Army Boys Sports Companies (ABSC) and SAI Training Centres (STC). The SAG scheme is focussed primarily on scouting talent from amongst rural, coastal, tribal and inaccessible areas of the country. The coaches in these centres provide specialised training to the selected sports persons.

- (c) No, Sir.
- (d) Does not arise.

Child Labour in Crackers Factories

4221. SHRI CHANDRAKANT KHAIRE: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that nearly 45,000 children are still working in the various crackers factories located in Sivakasi (Tamil Nadu);

(b) if so, the details thereof; and

(c) the steps being taken against various factories for employing child labour?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (c) Information is being collected and will be laid on the Table of the House.

Sharing of Ganga Water

4222. SHRI ABUL HASNAT KHAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government propose to review the sharing of "Ganga Water Agreement" signed between India and Bangladesh;

(b) if so, whether talks have since been started with Bangladesh in this regard; and

(c) if so, the outcome thereof?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) No, Sir.

(b) and (c) Do not arise.

Deployment of Unemployed Youths

4223. SHRI ARUN KUMAR: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have any proposal to deploy unemployed youths in Centrally sponsored programme like Pulse Polio, Census, Preparation of voter list etc. under Central/State Government Schemes;

(b) if so, the steps taken in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) No, Sir.

(b) Does not arise.

(c) Centrally Sponsored Programmes like Pulse Polio, Census, Preparation of Voter List, etc. are implemented by the State/UT Government through State Government Employees, NGO Volunteers, etc.

Self-Employment Schemes

4224. SHRI SUNDER LAL TIWARI: SHRI SATYAVRAT CHATURVEDI:

Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to promote selfemployment schemes in the wake of liberalisation;

(b) if so, the measures taken by the Government in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) and (b) A number of self-employment and poverty alleviation schemes are being administrated by different Ministries/Departments of the Government of India as well as by the State/UT Governments.

(c) Does not arise.

Telecom Facilities in Tamil Nadu

4225. SHRI E.M. SUDARSANA NATCHIAPPAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the existing norms for opening of telephone exchange in a village;

(b) the number of telephone exchanges functioning in Tamil Nadu at present and proposed to be set up during 2001-2002, district-wise; (c) the number of villages in the State where telephone facility is available at present and proposed to be provided;

(d) the time by which said facility is likely to be provided in remaining villages;

(e) whether there are inadequate telephone and telecommunication facilities in rural areas particularly in Sivganga region of Ramnad district;

(f) if so, the reasons therefor;

(g) whether the Government propose to launch a special drive to provide said facilities in the State;

(h) if so, the details thereof and if not, the reasons therefor;

(i) the number of persons on the waiting list for telephone connections in the State particularly in each village of Sivganga region at present, district-wise; and

(j) the steps taken by the Government to clear the waiting list?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Opening of a new telephone exchange is considered for a village where a registered demand of 10 or more has come up and it is not possible to meet this demand from an existing exchange of the SDCA.

(b) As on 31.3.2001, there are 1794 telephone exchanges functioning in Tamilnadu Circle. Out of these, 1765 exchanges are in Tamilnadu State and 29 are in the Union Territory of Pondicherry. During 2001-02, it is proposed to set up 35 new telephone exchanges in Tamilnadu Circle. District-wise details are given in enclosed Statement-I.

(c) In Tamilnadu Circle, there are 17,991 inhabited villages including the Union Territory of Pondicherry. Of these, 17,899 villages have been provided with Village Public Telephones as on date. The remaining 92 villages are having ZERO population.

(d) Does not arise in view of reply to para (c) above.

(e) No, Sir. The telephone penetration for Ramnad District is 35.47 per thousand population.

(f) to (h) Do not arise in view of reply to (e) above.

(i) There are 1,48,342 persons in the waiting list in Tamilnadu State and the waiting list in Sivganga region is 4,511. District-wise break up of waiting list of Tamilnadu Circle and exchange-wise waiting list details of Sivganga region are given in enclosed statement-II.

(j) The entire waiting list is proposed to be cleared by 31.3.2002.

Statement-I

District-wise details of Telephone Exchanges Functioning in Tamilnadu at Present (As on 1.4.2001) and new exchanges proposed to be set up during 2001-02

| S. No. | Name of District | No. of Ex- changes Func- tioning As on 1.4.2001 | No. of Ex- changes Proposed to be set up During 2001-02 |
|--------------|---------------------|---|--|
| 1 | 2 | 3 | 4 |
| 1. | Ariyalur | 17 | - |
| 2. | Coimbatore | 122 | |
| 3. | Cuddalore | 58 | 1 |
| 4. | Dharmapuri | 100 | 3 |
| 5. | Dindigul | 62 | 1 |
| 6. | Erode | 105 | 1 |
| 7 | Kancheepuram | 50 | 3 |
| 8. | Kanyakumari | 33 | |
| 9 . | Karur | 46 | |
| 10. | Madurai | 58 | 1 |
| 11. | Nagapattinam | 53 | |
| 12. | Namakkal | 75 | 2 |
| 13. | Perambalur | 26 | 4 |
| 14. | Pudukottai | 53 | 3 |
| 15. | Ramanathapuram | 51 | — |
| 1 6 . | Salem | 139 | 1 |
| 17. | Sivganga | 48 | 1 |
| 18. | Thanjavur | 68 | 2 |
| 19. | The Nilgiris | 35 | _ |

| 1 | 2 | 3 | 4 |
|--------------|--------------------------------|------|----|
| 20. The | ni | 22 | _ |
| 21. Thii | uvarur | 34 | - |
| 22. Tiru | nelveli | 77 | |
| 23. Tiru | vannamalai | 51 | 3 |
| 24. Tiru | vellor | 47 | |
| 25. Tric | hy | 76 | - |
| 26. Tuti | corin | 63 | 3 |
| 27. Veli | ore | 85 | 2 |
| 28. Villu | upuram | 65 | 3 |
| 29. Viru | Idhunagar | 46 | 1 |
| Toti Stat | al Tamilnadu le | 1765 | 35 |
| 30. Por | dicherry | 29 | _ |
| Tota Circ | al Tamilnadu I e | 1794 | 35 |

Statement-II

District-wise details of waiting list for telephone connections in Tamilnadu State and Exchange-wise waiting list for Sivganga region (SDCA)

Waiting List Details of Tamilnadu State

| S. No | Name of District | Waiting List |
|------------|------------------|--------------|
| 1 | 2 | 3 |
| 1. | Ariyalur | 1602 |
| 2. | Coimbatore | 28627 |
| 3 . | Cuddalore | 2972 |
| 4. | Dharmapuri | 31 96 |
| 5. | Diindigul | 6566 |
| 6. | Erode | 2563 |
| 7. | Kancheepuram | 7422 |
| 8. | Kanyakumari | 9877 |
| 9. | Karur | 2780 |

| 1 | 2 | 3 |
|-------------|-------------------------------|---------------------------------|
| 10. 1 | Madurai | 5525 |
| 11. | Nagapattinam | 6365 |
| 12. | Namakkal | 2360 |
| 13. | Perambalur | 2180 |
| 14. | Pudukottai | 3581 |
| 15. | Ramanathapuram | 2770 |
| 16. | Salem | 3392 |
| 17. | Sivganga | 451.1 |
| 18. | Thanjavur | 7861 |
| | The Nilgiris | 2206 |
| | Theni | 168 |
| 21. | Thiruvarur | 3021 |
| 22. | Tirunelveli | 1981 |
| 23. | Tiruvannamalai | 4771 |
| 24. | Tiruvellor | 3972 |
| 25. | Trichy | 2366 |
| 26. | Tuticorin | 1940 |
| 27 | Vellore | 11272 |
| 28. | Villupuram | 8160 |
| 29 . | Virudhunagar | 4335 |
| | Total Tamil Nadu State | 148342 |
| Wai | ting List Details of Sivganga | Region (SDCA): |
| S. No. | Name of Exchange | Waiting List As on 31.3.2001 |
| 1 | Idayamelur | 110 |
| 2. | Madaguthalli | 0 |
| 3. | Maravamangalam | 45 |
| 4. | Nattarasankottai | 10 |
| 5. | Padamathur | 122 |
| Ô. | Paganeri | 115 |
| 7 | Satharasankottai | Ó |
| 8. | Kalay arkoila | 0 |
| 9. | Okkur | 0 |

| 3 |
|-----|
| 0 |
| 402 |
| |

[Translation]

Telecom Facilities in M.P.

4226. SHRI SHIVRAJ SINGH CHOUHAN: SHRI JAIBHAN SINGH PAWAIYA: SHRI VIJAY KUMAR KHANDELWAL:

Will the Minister of COMMUNICATIONS be pleased to state;

(a) whether the Union Government propose to set up new post and telegraph offices and telephone exchanges with S.T.D. facility in Madhya Pradesh during 2001-2002;

(b) if so, the details thereof, location-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): POSTAL (a) to (c) Post Offices are opened on norm based justification subject to availability of resources.

TELECOM (a) and (b) With the expansion of telecom network throughout the country and introduction of STD and fax facilities, the demand for telegraph is steadily reducing. Therefore, no specific targets have been fixed. The telegraph facility is provided as per demand and justification. It is proposed to set up 56 new telephone exchanges with STD facility in M.P. during 2001-2002. The district-wise/station-wise information is in enclosed statement.

(c) Does not arise in view of reply to parts (a) and (b) above.

Statement

List of proposed stations in M.P. Circle where telephone exchanges are to be opened during 2001-2002

| SI.No. | District | Station | |
|------------|----------|-----------|--|
| 1 | 2 | 3 | |
| 1. | Betul | Andhariya | |
| 2 . | Betul | Buddhi | |

| 1 | 2 | 3 | 1 | 2 | 3 |
|-------------|-------------|-----------------|-------------|------------------------|--------------------------------|
| 3. | Betul | Chunalohma | 33 . | Rewa | Pathera |
| 4. | Betul | Kalyanpur | 34 . | Rewa | Sathni |
| 5. | Betul | Mehatpur | 35 . | Rewa | Bhumkhar |
| 6 . | Bhopal | Chipaner | 36 . | Satna | Churhat |
| 7 | Chhatarpur | Kishangarh | 37 . | Satna | Hiraundi |
| 8. | Damoh | Khawaja Kedi | 38 . | Satna | Karigohi |
| 9 . | Dewas | Ghichalai | 39 . | Satna | Nakati |
| 10. | Dewas | Khutkheda | 40 . | Satna | Rampurchorasi |
| 11. | Dhar | Jolana | 41. | Satna | Raud |
| 12. | Guna | Ghat Bamoria | 42 . | Shahdol | Akhrar |
| 13. | Guna | Khiriya Dewat | 43 . | Shahdol | Bilaspur |
| 14. | Hoshangabad | Lohariya | 44. | Shahdol | Burdwa |
| 15. | Indore | Jamburi Hapsi | 45 . | Shahdol | Gudwa |
| 16. | Indore | Kathagoda | 46 . | Shahdol | Kaudia |
| 17. | Indore | Kurdi | 47 . | Shivpuri | Bijroni |
| 18. | Mandia | Amarpur | 48 . | Shivpuri | Chaksunaria |
| 19 . | Mandia | Bajag | 49. | Shivpuri | Kararkheda |
| 20. | Mandla | Mawai | 50 . | Sidhi | Kamarjee |
| 21. | Morena | Jangpura | 51. | Sidhi | Khutar |
| 22. | Morena | Mandori | 52 . | Teekamgarh | Vermadong |
| 23. | Narsinghpur | Bhorjhir | 53 . | Ujjain | Khandoda |
| 24. | Narsinghpur | Deonagar | 54 . | Ujjain | Nawda |
| 25. | Narsinghpur | Kacharkona | 55. | Ujjain | Ranayrapir |
| 26 . | Narsinghpur | Noni | 56 . | Vidisha | Layra |
| 27. | Narsinghpur | Simariyapadaria | | Jobat Project | in Madhya Pradesh |
| 28 . | Panna | Pahadikheda | | 4227. SHRI KANTIL | AL BHURIA: Will the Minister o |
| 29 . | Raisen | Beekalpur | | | be pleased to state: |
| 30 . | Raisen | Bharjachh | | (a) the present stat | tus of Jobat Project in Madhy |
| 31. | Rewa | Akouri | Prac | lesh; | , |
| 32 . | Rewa | Nalkin | | (b) whether any d | lelay has been caused in the |
| | | | | -lation of the preside | and a second |

(b) whether any delay has been caused in the completion of the project; and

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(c) if so, the reaons therefor and the time by which the project is likely to be completed?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) Jobat Project in Madhya Pradesh is an ongoing irrigation project.

(b) and (c) Yes Sir. There has been delay in completion of the project due to lack of adequate funding for targeted completion of the project by the State Government. The project is likely to be completed by 2003.

[English]

International Flights from Hyderabad Airport

4228. SHRI CHADA SURESH REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Hyderabad airport has been upgraded to international standards; and

(b) if so, the details of the arrangements made to run some international flights from that airport?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV). (a) and (b) Hyderabad Airport has been declared as international airport. Customs and immigration facilities have been made available. International flights are already being operated by Indian Airlines and Air India.

Flights on Frankfurt Bangalore Sector

4229. SHRI R.S. PATIL: SHRI G. PUTTA SWAMY GOWDA: SHRI CHANDRAKANT KHAIRE:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Germany has sought to operate extra flights from Bangalore in the recently held bilateral talks between India and Germany;

(b) if so, whether Lufthansa German Airlines has agreed to operate three weekly flights from Frankfurt to Bangalore; and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (c) During the last round of bilateral air services consultations with the Government of Federai Republic of Germany in February 2001, the designated airline of Germany has *inter-alia* been permitted to operate two frequencies to Bangalore with effect from summer 2001 out of the unutilised entitlement of the Indian side subject to commercial arrangements between the designated airlines of the two countries. These two frequencies may be converted into three frequencies operated with A-340 aircraft.

Construction of Under-Bridge in Chittoor

4230. SHRI GUTHA SUKENDER REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government have received any request for construction of a under-bridge in Chitoor town of Andhra Pradesh;

(b) if so, the details thereof alongwith the funds allotted for the purpose so far; and

(c) if not, the decision taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) Yes, Sir.

(b) and (c) The proposal could not be considered, since the under bridge is located within the municipal limit of Chittoor town and a bypass already constructed outside Chittoor town is being used by National Highway through traffic.

Recognition of Zoos

4231. SHRI KOLUR BASAVANAGOUD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of Zoos recognised by the Central Zoo Authority for providing of funds for housing of animals, security and food in Karnataka; and

(b) the steps proposed to be taken by the Government to recognise the unrecognised Zoos in Karnataka?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) According to Section 38

H of the Wild Life (Protection) Act, 1972, no zoo can operate without being recognised by the Central Zoo Authority. The Act also provides that no recognition to a zoo shall be granted unless the Authority. having due regard to the interests of protection and conservation of wildlife, and such standards, norms and other matters as may be prescribed, is satisfied that recognition should be granted.

Central Government has also notified detailed rules of recognition of zoos on 4th August, 1992. Central Zoo Authority, keeping due regard to the rules and other matters of concern enunciated under Section 38H, has granted recognition to 16 zoos in Karnataka. The other zoos, which were not up to the required standards, have not been granted recognition. Recognition to such zoos can be granted, only when the State Government has taken appropriate measures to bring these zoos up to the required standards.

Central Zoo Authority provides funds for improvement of housing and upkeep, to large, medium and small zoos only.

Of the 16 recognised zoos, only Bannerghatta, Shimoga and Mysore zoo qualify for financial assistance from the Central Zoo Authority.

Koyna Dam

4232 SHRI SHRINIWAS PATIL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there has been several tremors in the Koyna Dam area of Satara District in Maharashtra;

(b) if so, whether the Government have prepared any Disaster Management Plan for River Koyna Basin; and

(c) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) An earthquake was recorded on 5th September, 2000 in many parts of Maharashtra including Koyna Dam area.

(b) and (c) The State Government of Maharashtra has prepared a Disaster Management Plan for natural calamities including earthquake. [Translation]

Damage to National Highways/ Bridges during Cyclone

4233. DR. CHARAN DAS MAHANT: SHRI RAMDAS ATHAWALE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the total loss suffered on account of damage to National Highways/Bridges in Natural calamities in the country particularly Chhatisgarh and Maharashtra State during the last three years. State-wise;

(b) the total amount of funds spent on repair of roads and bridges during the said period;

(c) whether the Union Government have received any request from the State Governments seeking special funds for repair of the damaged National Highways/Bridges;

(d) if so, the steps taken/proposed to be taken by the Union Government to provide more funds to the States; and

(e) the number of proposals pending with the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) There have been damages to National Highways/Bridges during the natural calamities in the form of cyclone in Orissa in the year 1999 and earthquake in Gujarat during 2001. In the last three years, no such calamity occurred in the State of Chhatisgarh and Maharashtra.

(b) A Statement giving details is attached.

(c) Yes Sir.

(d) Works amounting to Rs. 4.22 crore and Rs. 1.47 crore have been sanctioned during 2000-2001 for the repair of damages in the State of Orissa and Gujarat respectively due to calamities referred to in part (a) of the question.

(e) No proposal is pending at this stage.

Statement

(Rs. in Lakhs)

| SI. | Name of State | 1998- | 1999 | 1999-2000 | | 2000-2001 |
|--------------|-------------------|----------------------------|-----------------------|----------------------------|-----------------------|-------------------------|
| No. | | Allocation Under M&R | Actual Expenditure | Allocation Under M&R | Actual Expenditure | Allocation Under M&R |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | Andhra Pradesh | 4568.40 | 4069.47 | 3440.26 | 3278.33 | 3845.00 |
| 2. | Arunachal Pradesh | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 3 . | Assam | 2815.51 | 2282.33 | 3420.00 | 2668.50 | 2884.19 |
| 4. | Bihar | 3336.97 | 3336.97 | 58 07.64 | 4925.89 | 4298.55 |
| 5 | Chandigarh | 48.04 | 45.40 | 91.50 | 90.86 | 21.00 |
| 6 | Chattisgarh | - | _ | | | 1030.00 |
| 7 | Delhi | 2100.00 | 309.82 | 139.84 | 133.27 | 82.00 |
| 8. | Goa | 617.08 | 617.08 | 826.69 | 663.54 | 373.53 |
| 9. | Gujarat | 3296.94 | 3296.94 | 2318.17 | 2210.22 | 2145.00 |
| 10. | Haryana | 1239.42 | 1040.32 | 1611.70 | 1544.73 | 1543.59 |
| 11. | Himachal Pradesh | 2256.01 | 2256.01 | 2326.24 | 26348.44 | 2511.35 |
| 12. | Jammu & Kashmir | 129.65 | 4.51 | 302.36 | 23.99 | 284.42 |
| 13. | Jharkhand | - | _ | | _ | 845.84 |
| 14 | Karnataka | 3111.75 | 3065.34 | 3921.04 | 3993.36 | 3097.67 |
| 15. | Kerala | 2090.63 | 20 9 0.63 | 4059.00 | 3807.72 | 2816.03 |
| 16. | Madhya Pradesh | 3945.04 | 3787.80 | 5573.14 | 5302.70 | 5035.92 |
| 17. | Maharashtra | 4957.67 | 4957.67 | 4654.63 | 4769.99 | 4065.00 |
| 18 | Manipur | 365.59 | 365.59 | 876.08 | 584.60 | 824.49 |
| 19. | Meghalaya | 625.80 | 620.50 | 905.89 | 761.82 | 7 98 .59 |
| 20. | Mizoram | 0.00 | 0.00 | 380.00 | 269.29 | 695.22 |
| 21 | Nagaland | 382.90 | 382.90 | 501.63 | 598.63 | 361.25 |
| 2 2 . | Orissa | 2761.15 | 2760.77 | 3622.24 | 2855.13 | 4276.99 |
| 23 | Pondicherry | 64.18 | 18.06 | 105.00 | 86.67 | 80.00 |
| 24. | Punjab | 1538.81 | 1440.83 | 1235.80 | 335.68 | 1690.00 |
| 25. | Rajasthan | 3718.19 | 3642.29 | 3320.00 | 2857.96 | 3412.25 |
| 26 | Sikkim | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 27. | Tamil Nadu | 3740.00 | 3597.85 | 5479.66 | 5383.46 | 3610.37 |

| 1 2 | 3 | 4 | 5 | 6 | 7 |
|-------------------|---------|---------|---------|---------|------------------|
| 28. Tripura | 0.00 | 0.00 | 24.00 | 5383.46 | 0.00 |
| 29. Uttar Pradesh | 6128.44 | 6071.10 | 6105.49 | 24.00 | 5 390 .63 |
| 30. Uttaranchal | | _ | _ | 6070.66 | 409 .19 |
| 31. West Bengal | 2757.83 | 2757.83 | 3700.00 | 3700.00 | 3709.80 |

Note: The Actual Expenditure figures for the year 2000-2001 are yet to be received from the State Govts.

Waiting List for Telephone Connections

4234. RAJKUMARI RATNA SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons on the waiting list for telephone connections in Uttar Pradesh as on date, distnct-wise; and

(b) the time by which waiting list is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) and (b) The number of persons on the waiting list for telephone connections in Uttar Pradesh, district-wise as on 31.3.2001 is given in statement. This waiting list is likely to be cleared during current financial year.

Statement

| SI. No. | Name of District | Waiting list as on 31.03.2001 |
|------------|------------------|-------------------------------|
| 1 | 2 | 3 |
| 1. | Allahabad | 1928 |
| 2 . | Kaushambhi | 482 |
| 3. | Gorakpur | 2682 |
| 4. | Maharajganj | 1149 |
| 5. | Kanpur | 2847 |
| 6 . | Kanpur Dehat | 712 |
| 7. | Lucknow | 1781 |
| 8. | Jhansi | 979 |
| 9 . | Lalitpur | 326 |
| 10. | Varanasi | 1366 |
| 11. | Bhadohi | 456 |

| l | 2 | 3 |
|--------------|--------------------|------|
| 2. (| Chandauli | 460 |
| 3. 4 | Azamgarh | 3269 |
| 4. (| Ghazipur | 1537 |
| 5. | Pratapgarh | 1135 |
| 6 . | Hardoi | 1137 |
| 7. | Orai | 1109 |
| 8 . | Fatehpur | 647 |
| 9 . | Banda | 726 |
| 0. | Chitrakoot | 181 |
| 1. | Hamirpur | 371 |
| 2. | Mahoba | 124 |
| 3 . | Ballia | 2517 |
| 4 . i | Barabanki | 1991 |
| 5. | Bahraich | 140 |
| 6. | Shrawasti | 60 |
| 7. | Etawah | 864 |
| B | Auraiya | 370 |
| 9 . | Farrukhabad | 1382 |
| 0. | Kannauj | 345 |
| 1. | Faizabad | 2516 |
| 2 . / | Ambedkar Nagar | 1354 |
| 3. | Gonda | 1753 |
| 4. 1 | Ba lram pur | 944 |
| 5. | Lakhimpur | 1371 |
| i. | Deoria | 1657 |

| 1 | 2 | 3 | [English |
|--------------|--------------|-------|-------------------|
| 37. | Kushinagar | 830 | |
| 38. | Mau | 1655 | 423 Minister |
| 39. | Mainpuri | 1048 | pleased |
| 40. | Mirzapur | 785 | No. 709 |
| 41. | Sonebhadra | 262 | (a) charge |
| 42. | Raebareli | 1579 | - |
| 43 . | Shahjhanpur | 1249 | (b) |
| 43. 44. | | 2524 | (c) |
| | Sitapur | | Nationa |
| 45. | Sultanpur | 3919 | (b) |
| 46. | Unnao | 759 | тн |
| 47. | Jaunpur | 3311 | ROAD (RETD. |
| 48. | Agra | 12575 | (NETD. |
| 49. | Ferozabad | 3261 | (b) Governi |
| 50. | Aligarh | 3637 | Govern |
| 51. | Hathras | 1711 | (c) network |
| 52. | Badaun | 709 | on Nati |
| 53. | Bareilly | 4511 | phased overall |
| 54. | Bijnore | 4753 | [Transla |
| 55. | Bulandshahar | 11115 | - |
| 56 . | Etah | 2639 | Waitir |
| 57 | Ghaziabad | 12398 | 42 Ministe |
| 5 8 . | Noida | 4120 | |
| 5 9 . | Mathura | 437 | (a) telepho |
| 60. | Meerut | 7880 | Banask |
| 61. | | 5451 | (b) |
| 62. | 5 | 9654 | the sai and |
| 63. | - | 4120 | (c) |
| 64. | | 2343 | waiting |
| 65. | - | | тн |
| | | 2068 | COMN 14380 |
| 66. | | 810 | Banas |
| 67. | Saharanpur | 6417 | as un |

h]

Declaration of National Highway-93

35. SHRI CHANDRA VIJAY SINGH: Will the er of ROAD TRANSPORT AND HIGHWAYS be d to refer to the reply given to Unstarred Question 9 dated February 26, 2001 and state:

whether the Government have decided to take of the National Highway No. 93;

) if so, the details thereof;

the time by which the reconstruction work on al Highway No. 93 is likely to be commenced; and

) if not, the reasons therefor?

HE MINISTER OF STATE OF THE MINISTRY OF TRANSPORT AND HIGHWAYS (MAJ. GEN. .) SHRI B.C. KHANDURI): (a) Yes, Sir.

Action is on to entrust NH No. 93 to the State nment of U.P. for development and maintenance.

) and (d) The development of National Highway rk in the country is a continuous process and works tional Highways are taken up in Annual Plan in a d manner based on the inter-se priority subject to availability of funds.

lation]

ing list for Telephone Connections in Gujarat

236. SHRI HARIBHAI CHAUDHARY: Will the er of COMMUNICATIONS be pleased to state:

 a) the number of persons on the waiting list for one connections in each telephone exchange of skantha region as on date in Gujarat, district-wise;

 the number of telephone connections provided in aid region during the last three years and till date;

c) the steps taken by the Government to clear the g list?

HE MINISTER OF STATE IN THE MINISTRY OF MUNICATIONS (SHRI TAPAN SIKDAR): (a) Total 0 persons are on the waiting list as on 31.3.2001 in skantha region in Gujarat. District-wise details are nder:

| District | Waiting List |
|----------|--------------|
| Palanpur | 13616 |
| Patan | 764 |

(b) The total number of telephone connections provided in the Banaskantha region during last three years is as under:

| Year | Telephone Connections Provided |
|-----------|--------------------------------|
| 1998-99 | 9160 |
| 1999-2000 | 11787 |
| 2000-2001 | 15700 |

(c) It is planned to clear the waiting list, by expanding the existing exchanges as well as by opening new exchanges during 2001-2002.

Telephone Facility in Villages

4237. SHRI SATYAVRAT CHATURVEDI: SHRI SUNDER LAL TIWARI: SHRI T.T.V. DHINAKARAN: SHRI Y.S. VIVEKANANDA REDDY: SHRI G. MALLIKARJUNAPPA: SHRI SUBODH MOHITE:

Will the Minister of COMMUNICATIONS be pleased to state.

(a) the number of villages/Gram Panchayats proposed to be provided with telephone facilities in the country during 2001-2002, State-wise;

(b) the funds allocated for the purpose;

(c) whether any concrete steps have been worked out to provide said facility in all villages of the country by March 2002; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) 1,43,255 villages/Gram Panchayats are proposed to be provided with telephone facilities by BSNL during 2001-2002 and remaining villages by Fixed Service Providers. State-wise details are given in the enclosed statement.

(b) Rs. 1290 crores have been allocated for this purpose by BSNL.

(c) and (d) New technologies like Wireless in Local Loop (WLL) and C-DoT TDMA/PMP are being inducted to provide telephone facilities in the remaining villages of the country. Satellite based telephone are planned to be deployed as village public telephones in remote and isolated areas where no other terrestrial technology is feasible.

Statement

| SI. No. | State/Telecom Circle | Villages not having Village Public Tele- phones | BSNL Target for 2001-02 |
|-------------|----------------------|--|-------------------------------|
| 1. | Andamand and Nicobar | 0 | 0 |
| 2 . | Andhra Pradesh | 6077 | 0 |
| 3 . | Assam | 7707 | 7707 |
| 4. | Bihar | 26499 | 26499 |
| 5. | Jharkhand | 25510 | 25510 |
| 6 . | Gujarat | 4202 | 0 |
| 7. | Haryana | 0 | 0 |
| 8 . | Himachal Pradesh | 2631 | 2631 |
| 9 . | Jammu & Kashmir | 2742 | 2742 |
| 10. | Karnataka | 10 | 10 |
| 11. | Kerala | 0 | 0 |
| 12. | Madhya Pradesh | 19484 | 316 |
| 13. | Chhatisgarh | 4017 | 4017 |
| 14. | Maharashtra | 10926 | 0 |
| 15. | North-East-I | 4676 | 4676 |
| 16. | North-East-II | 5125 | 5125 |
| 17. | Orissa | 22024 | 22024 |
| 18. | Punjab | 0 | 0 |
| 19. | Rajasthan | 14809 | 0 |
| 20. | Tamil Nadu | 0 | 0 |
| 21. | Uttar Pradesh (East) | 14563 | 14563 |
| 22. | Uttar Pradesh (West) | 5 566 | 5566 |
| 23. | Uttranchal | 7287 | 7287 |
| 24. | West Bengal | 14535 | 1 453 5 |
| 25. | Calcutta | 47 | 47 |
| 26 . | Delhi | 0 | 0 |
| | Total | 198437 | 143255 |

Quality of Water in Nainital Lake

4238. SHRI P.R. KHUNTE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the scientists have warned that water in Nainital lake is becoming unsafe for human consumption since it contains the quantity of copper, cromium, Nickel and lead beyond the prescribed level; and

(b) If so, the measures being taken by the Government to bring down the above level and make it suitable for human consumption?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) The water quality of Nainital Lake which is monitored by Central Pollution Control Board indicates contamination of the lake due to the presence of coliform bacteria and organic matter. According to the monitoring report of Central Pollution Control Board, there is no pollution of the lake on account of heavy metals like Copper, Chromium and Nickel.

(b) Does not arise.

[English]

Construction of Bridges on Rivers

4239. MOHD. SHAHABUDDIN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Anek nadiyon par bandh banane ka kam Nepal ki sahmati par nırbhar" appearing the *Dainik Jagran* dated December 29, 2000:

(b) if so, the number of projects sent to the Nepal Government for approval to deal with the flood havoc in Northern Bihar and Eastern Uttar Pradesh caused by Kosi, Kamla and Bagmati rivers and various tributaries flowing from Nepal;

(c) whether the Government have held any discussions in the matter;

(d) if so, the response of the Nepal Government in this regard; and

(e) the concrete steps being considered by the Government to redeem to situation?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) Yes, Sir.

(b) Government of India has proposed a number of multipurpose projects namely Pancheshwar Multipurpose Project. Sapta Koshi-Sun Koshi Multipurpose Project, Kamla and Bagmati Multipurpose Projects with the Government of Nepal.

(c) to (e) Issues regarding cooperation with Nepal in the Water Resources Sector are under discussion between Nepal and India. In this connection, a meeting of the India-Nepal Joint Committee on Water Resources (JCWR) headed by respective Water Resources Secretaries of the two countries was held in October, 2000. The issue relating to water resources projects on rivers Koshi, Kamla and Bagmati was *inter-alia* discussed in the meeting.

As a follow up, the third meeting of Joint Team of Experts (JTE) was held with Nepal in March, 2001 to discuss taking up of field surveys, investigations and to open Joint Project Office for preparation of Detailed Project Report of Sapta Koshi-Sun Koshi Multipurpose Project.

As regards Kamla and Bagmati Multipurpose Projects, the JCWR has advised the JTE on Sapta Koshi-Sun Koshi Multipurpose Project to look into the irrigation requirements in the command area Bagmati and Kamla both in Nepal and India. It was also agreed to exchange relevant data on the existing irrigation projects on Kamla for discussions.

With regard to Pancheshwar Multipurpose Project the Joint Detailed Project Report is already under preparation by Indo-Nepal Joint Project Office-Pancheshwar Investigation, Kathmandu. For this purpose the 15th meeting of Joint Group of Experts of India and Nepal was held during December, 2000.

[Translation]

Renovation of Jabalpur-Katani NH-7

4240. SHRIMATI JAYASHREE BANERJEE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Jabalpur-Katani National Highway No. 7 of Madhya Pradesh has been renovated under Improvement Riding Quality Programme (IRQP);

(b) if so, whether railing is likely to be put up on both sides of the road to protect the settlements along this road; (c) if so, the pavements or pathways are likely to be constructed for the residents of these settlements;

(d) if so, whether the crossings at the Jabalpur-Katani highway No. 7 are also likely to be developed; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) Yes, Madam. Km. 354 to 445 have been taken up under the Improvement of Riding Quality Programme (IRQP).

(b) No, Madam.

(c) to (e) Does not arise.

[English]

Rural Telephone Exchanges

4241. SHRI RAJIV PRATAP RUDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a large number of Rural Telephone Exchanges in the country are running in rented premises;

(b) if so, the details thereof, State-wise;

(c) whether the Government propose to construct departmental buildings;

(d) if so, the details thereof; and

(e) the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) As detailed in Statement-I.

(c) Yes, Sir.

(d) As detailed in Statement-II.

(e) Wherever land is available, construction has been taken up/will be taken up and wherever land is not available, the department is taking steps to acquire/procure land for constructing departmental buildings.

Statement-I

Rural Telephone Exchanges functioning in rented buildings

| S. No. | Name of Territoria! Telecom Circle | Exchanges working in rented buildings |
|-------------|---------------------------------------|--|
| 1 | 2 | 3 |
| 1. | Andaman and Nicobar | 30 |
| 2. | Andhra Pradesh | 2008 |
| 3. | Assam | 310 |
| 4 . | Bihar | 809 |
| 5. | Haryana | 729 |
| 6. | Himachal Pradesh | 682 |
| 7. | Gujarat | 1686 |
| 8 . | Jammu & Kashmir | 149 |
| 9 . | Kamataka | 2035 |
| 10. | Kerala | 563 |
| 11. | Madhya Pradesh | 2128 |
| 12. | Maharashtra | 3142 |
| 13. | Goa | 57 |
| 14. | Ori ssa | 764 |
| 15. | Punjab | 1044 |
| 16. | Rajasthan | 1688 |
| 17. | Tamil Nadu | 87 |
| 18 . | UP (E) | 1304 |
| 19 . | UP (W) | 520 |
| 20 . | West Bengal | 973 |
| 21. | Calcutta | 0 |
| 22 . | Delhi | 0 |
| 23. | Chennai | 0 |
| 24. | Sikkim | 38 |
| 25 . | UT of Pondicherry | 03 |
| 26 . | Arunachal Pradesh | 59 |
| 27. | Meghalaya | 32 |
| 28. | Mizoram | 20 |

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| 1 2 | 3 |
|--|--------|
| 29. Manipur | 14 |
| 30. Nagaland | 09 |
| 31. Tripura | 31 |
| Total number of exchanges working in rented buildings | 20,914 |

Statement-II

Departmental Buildings proposed to be constructed for Exchanges, functioning in rented buildings

| S. No. | Name of Territorial Telecom Circle | Number of departmental bldgs in progress proposed to be constructed |
|------------|---------------------------------------|--|
| 1 | 2 | 3 |
| 1. | Andaman and Nicobar | 2 |
| 2. | Andhra Pradesh | 0 |
| 3 . | Assam | 23 |
| 4. | Bihar | 93 |
| 5. | Haryana | 35 |
| 6 . | Himachal Pradesh | 28 |
| 7. | Gujarat | 1206 |
| 8 . | Jammu & Kashmir | 0 |
| 9. | Karnataka | 234 |
| 10. | Kerala | 74 |
| 11. | Madhya Pradesh | 219 |
| 12. | Maharashtra | 323 |
| 13. | Goa | 14 |
| 14. | Orissa | 117 |
| 15. | Punj a b | 55 |
| 16. | Rajasthan | 142 |
| 17. | Tamil Nadu | 102 |
| 18 | . UP (E) | 52 |
| 19 | . UP (W) | 102 |
| 20 | West Bengal | 8 |

| 1 | 2 | 3 |
|-----|---------------------------|------|
| 21. | Calcutta | 0 |
| 22. | Delhi | 0 |
| 23. | Chennai | 14 |
| 24. | Sikkim | 0 |
| 25. | UT of Pondicherry | 0 |
| 26. | Arunachal Pradesh | 18 |
| 27. | Meghalaya | 12 |
| 28. | Mizoram | 08 |
| 29. | Manipur | 02 |
| 30. | Nagaland | 07 |
| 31. | Tripura | 09 |
| | Total number of buildings | 2899 |

Upgradation of Rupsi Airport

4242. SHRI ABDUL HAMID: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is a proposal for upgradation and renovation of the 'Rupsi' Airport; and

(b) if so, the amount spent so far on renovation and upgradation of said Airport, till-date?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) No expenditure has been made so far as the proposal is at a preliminary stage.

[Translation]

Waiting List for Telephone Connections

4243. SHRI Y.G. MAHAJAN: SHRI SADASHIVRAO DADOBA MANDLIK:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a large number of applicants are waiting for the telephone connections and are registered in various telephone exchanges in Kolhapur and Jalgaon districts of Maharashtra;

(b) if so, the details thereof;

(c) the number of telephone connections proposed to be provided during 2001-2002 in the said districts;

(d) the time by which the waiting list is likely to be cleared;

(e) whether the condition of the telephone serviced have been found unsatisfactory in the districts;

(f) if so, the reasons therefor; and

(g) the remedial action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) The number of applicants waiting for telephone connection and registered in various telephone exchanges in Kolhapur and Jalgaon districts are 11969 and 11551 respectively as on 31.03.2001.

(c) It is proposed to provide 30,000 & 22,000 telephone connections during 2001-2002 for Kolhapur and Jalgaon respectively.

(d) The waiting list of the persons registered upto March 2001 will be cleared by March, 2002 in a progressive manner.

(e) No, Sir. In fact it is very good.

(f) and (g) Does not arise in view of (e) above.

Construction of Bypass on National Highway-52

4244. SHRI MADHAB RAJBANGSHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is any proposal to construct a Bypass on National Highway No. 52 at Mangaldoi town to reduce the pollution and heavy burden of traffic jam in the city;

(b) if so, the details of allocation made in the current financial year; and

(c) if not, the time by which the outstanding demand of Assam State is likely to be fulfilled?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) to (c) Yes, Sir. There is a proposal to construct a bypass on National Highway No. 52 at Mangaldoi town. There is a provision of Rs. 25.00 lakh in the Annual Plan 2001-2002 for carrying out feasibility study of modified alignment and detailed engineering of the bypass.

[Translation]

Cellular Telephones

4245. SHRIMATI JAS KAUR MEENA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of cities in the country where the cellular telephone facility have been provided as on date, State-wise; and

(b) the number of cities where said facility is likely to be provided during 2001-2002, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) and (b) The information is being collected and will be laid on the Table of the House.

Flights landed at Bhuj Airport

4246. SHRI P.S. GADHAVI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of planes of Jet, Indian Airlines and International Airlines landed at Bhuj from various airports of the country between January 26 to February 15, 2001; and

(b) the total quantity of relief material unloaded from these planes along with the number of passengers travelled by them?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) A total of 395 flights were operated to Bhuj Airport from various points during the period from 26.1.2001 to 15.2.2001 comprising 25 of Jet Airways, 53 of Alliance Air, 226 of other domestic carriers and 91 of international operators.

(b) A total of 28,64,837 Kgs. of relief material (including international relief) was unloaded and 8713 passengers travelled to and fro Bhuj by these planes.

[English]

Postal Stamps

4247. SHRI VIJAY GOEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have any proposal to release postal stamps bearing the symbols of Kargil heroes;

(b) if so, the details thereof; and

(c) the time by which the same is likely to be done?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) No, Sir.

(b) and (c) Do not arise in view of (a) above.

illegal Telephone Exchanges

4248. SHRI K. YERRANNAIDU: SHRI NARESH PUGLIA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether an illegal telephone exchange being run in Delhi and Gurgaon has been unearthed on March 20, 2001;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government to check such malpractices in future?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) and (b) An illegal setup for passing incoming international voice calls by-passing the Gateway of Videsh Sanchar Nigam Ltd. (VSNL) was unearthed on 20.03.2001 in Gurgaon. Incoming voice calls were being received through Very Small Aperture Terminal (VSAT) and associated equipments and were being distributed to various subscribers through local telephone lines of Gurgaon Telephone Exchange.

(c) To check such malpractices instructions have already been issued to keep a watch on premises where VSAT antenna (Satellite Disc Antenna) are installed and bulk telephone lines are taken.

[Translation]

Agreement with Other Countries on Security Aspects

4249. KUMARI BHAVANA PUNDLIKRAO GAWALI: SHRI SUBODH ROY:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government have signed an agreement with some of the Israel companies and other countries to make air journey safer like the one signed with Nepal; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) Some of the air services agreements signed between the Government of India and Governments of different countries have an article on aviation security. However, no such agreement has been signed with Israel companies.

PCOs in Bettiah

4250. DR. M.P. JAISWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of PCOs functioning in Bettiah region of Bihar at present;

(b) the number of applications lying pending for installation of PCOs in the region;

(c) the reasons for their pendency; and

(d) the time by which these applications are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Sir, at present 402 PCOs are functioning in Bettiah region of Bihar.

(b) 71 applications are lying pending for installation of PCOs in the said region.

(c) The applications were received only during March, 2001 & PCOs have been sanctioned. Completion of formalities by the applicants is awaited.

(d) The applications are to be cleared progressively after completion of commercial formalities by the applicants.

Project for Protection of Birds

4251. SHRI RAM TAHAL CHAUDHARY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are implementing any project for the protection of birds;

(b) if so, the details and objectives thereof;

(c) the date on which the said project was commenced along with the name of agency implementing it;

(d) the funds provided for the project so far;

(e) the progress made so far in regard to achievements of the objectives;

(f) whether a review of its functioning has been conducted recently; and

(g) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (g) Wild Life (Protection) Act, 1972 provides a legal frame work for protection and conservation of all species of wild animals. According to the Act, hunting of all birds included in the Schedules of the Act is prohibited. The State Governments are empowered to declare the crucial habitat of various species, animals and birds as national parks and sanctuaries. The Central Government provides financial assistance to the State Government to manage national parks and sanctuaries on scientific basis under the scheme for development of national parks and sanctuaries. The funds released under the scheme during the VII, VIII & first four years of IX plan are as follows:-

| Period | Funds released (Rs. in Crores) | | |
|--------------------------|-----------------------------------|--|--|
| VII Plan | 18.91 | | |
| 1990-91 | 7.74 | | |
| 1991-92 | 9.16 | | |
| VIII Plan | 49.50 | | |
| IX Plan (1st four years) | 59.25 | | |

The review of the scheme is also carried out periodically.

Government of India has also awarded following research studies to Bombay Natural History Society, Mumbai for suggesting measures for conservation of certain bird species:

| S. No. | Title of Study | Sanctioned Amount | Amount Released |
|--------|--|-------------------|-----------------------|
| 1. | Environmental Education in the Thar Desert for saving the Great Indian Bustard and Desert Wildlife | Rs. 2.75 lakh | Rs. 1.50 lakh |
| 2. | Distribution of Vultures in India included current population status. | Rs. 2.21 lakh | Rs . 0.66 lakh |
| 3. | Ecological status of Forest Spotted Owlet in India. | Rs. 9.15 lakh | Rs. 1.83 lakh |
| | Total | Rs. 14.11 lakh | Rs. 3.99 lakh |

[English]

Telecom Facilities

4252. SHRI P.R. KYNDIAH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of villages connected and yet to be connected with telephone facility in each State of North-East including Sikkim as on date, District-wise;

(b) the time by which the remaining villages are likely to be connected;

(c) the cities connected at present and proposed to be connected with internet during 2001-2002 in those States;

(d) the number of STD/PCO/ISD booths functioning at present, district-wise;

(e) whether the Government propose to set up some more booths in those States during 2001-2002; and

(f) if so, the details thereof, location-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) to (f) The information is being collected and will be laid on the Table of the House.

Pending Cases of EPF

4253. SHRI THAWAR CHAND GEHLOT: Will the Minister of LABOUR be pleased to state:

(a) the total number of cases pertaining to Employees Provident Fund (EPF) pending for finalisation during the last three years;

(b) the reasons for their pendency; and

(c) the steps being taken by the Government to dispose of the said dues to avoid inconvenience to the Employees?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) The requisite information from April 97 to March 2000 is as under:

| Year | No. of cases | |
|-----------|--------------|--|
| 1997-98 | 14,056 | |
| 1998-99 | 11,998 | |
| 1999-2000 | 8,677 | |

(b) and (c) The Provident Fund claims complete in all respects are required to be settled within 30 days from the date of their receipt in the concerned Employees Provident Fund Office. However, sometime settlement of PF claims is delayed due to incomplete application forms. lack of succession certificate, photographs etc. In order to provide prompt service to the EPF Subscribers, a massive computerization programme has been launched in the EPF Organisation. The Grievance Redressal Machinery has been strengthened and activated so as to ensure prompt settlement of PF claims. The vigilance machinery of the EPF Organisation has also been strengthened and prompt action is taken against the officials indulging in malpractices in settlement of PF claims. Pendency of PF claims is being periodically monitored through an Annual Business Plan at the headquarters of the EPF Organisation.

[Translation]

Internet Charges

4254. SHRI MANJAY LAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the present cost of running the Internet Services is higher than those of neighbouring countries;

(b) if so, the details thereof and the reasons therefor; and

(c) the measures being taken by the Government to reduce the cost of Internet services in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) and (b) There is no information available to indicate that the cost of running the Internet Services is higher as compared to neighbouring countries. In fact the access charges in Internet Service have shown consistent downward trend and few Internet Service Providers (ISPs) are offering free Internet access.

(c) The following steps taken by the Government would reduce the cost of running Internet Service:-

- (i) Licence fee for Internet service is walved up to 31.10.2003 and Re.1/- per annum thereafter.
- (ii) ISPs have been allowed to import telecom equipment viz. Asynchronous Transfer Mode (ATM) switches. Frame Relay Switch Routers. DWDM equipment and Ethernet Switch at the concessional custom duty of 5%.
- (iii) !SPs have been permitted to set up International Gateways for Internet using satellite as well as submarine cable medium.
- (iv) A 20% concession is being offered by Bharat Sanchar Nigam Ltd. (BSNL) on annual lease line rentals for lease taken for Internet access.
- (v) BSNL plans to establish a National Internet Backbone for carriage of Internet traffic. It aims at providing easy interconnect point to the ISPs.
- (vi) Under the National Long Distance Policy the infrastructure providers would be encouraged to provide end to end bandwidth.
- (vii) Videsh Sanchar Nigam Limited (VSNL) has announced substantial reduction in charges for International leased circuit and port charges.

[English]

Telecom Facilities

4255. SHRI T.T.V. DHINAKARAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of villages which have post offices and PCOs till date in the country, State-wise;

(b) the number of villages which are without post offices and PCOs in the country as on date, State-wise;

(c) whether the Government have any time bound programme for providing post offices and PCOs in those villages; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): *Postal* (a) and (b) Postal services like delivery and collection of mail are provided to all villages in the country. Circlewise details of number of villages with and without post offices in the country are given in the statement enclosed.

(c) and (d) Opening of post offices in rural areas is a plan activity and post offices are opened as per targets fixed in the successive Five-Year Plans. A target of opening 500 Extra-Departmental Branch Offices (EDBOs), 50 Departmental Sub Offices (DSOs) and 2000 Panchayat Sanchar Sewa Kendras (PSSKs) has been fixed for the Annual Plan 2001-2002 of the Ninth Five-Year Plan. The post offices are opened on norm based justification, subject to availability of resources.

Telecom: (a) to (d) Information in respect of PCOs is being collected and will be laid on the Table of the House.

Statement

Number of Villages with and Without Post Office as on 31.3.2000

| S. No. | Circles | No. of Villages With a Post Office | No. of Villages Without a Post Office |
|------------|-----------------|--|---|
| 1 | 2 | 3 | 4 |
| 1. | Andhra Pradesh | 14775 | 15196 |
| 2. | Assam | 3627 | 21058 |
| 3. | Bihar | 11218 | 56295 |
| 4. | Delhi | 99 | 100 |
| 5. | Gujarat | 8090 | 9935 |
| | D.N. Haveli | 33 | 38 |
| | D & Diu | 15 | 11 |
| 6 . | Haryana | 2318 | 4441 |
| 7. | Himachal Prades | sh 2646 | 14351 |
| 8. | J&K | 1469 | 5007 |
| 9 . | Karnataka | 83 79 | 18697 |
| 10. | Kerala | 1452 | Nil |
| | Lakshdweep | 11 | Nil |
| 11. | M. Pradesh | 10240 | 81286 |
| 12. | Maharashtra | 11337 | 2 9 075 |
| | Goa | 204 | 156 |

| 1 | 2 | 3 | 4 |
|-----|-------------------|--------------|--------|
| 13. | North East | | |
| | Arunachal Pradesi | n 301 | 3348 |
| | Manipur | 637 | 1545 |
| | Meghalaya | 451 | 5038 |
| | Mizoram | 400 | 312 |
| | Nagaland | 322 | 890 |
| | Tripura | 695 | 4055 |
| 14. | Orissa | 7533 | 39456 |
| 15. | Punjab | 3405 | 9023 |
| | Chandigarh | 7 | 17 |
| 16. | Rajasthan | 9581 | 29902 |
| 17. | Tamil Nadu | 10396 | 6984 |
| | Pondicherry | 59 | 233 |
| 18. | U. Pradesh | 18146 | 94658 |
| 19. | West Bengal | 7553 | 33559 |
| | A & N Islands | 86 | 118 |
| | Sikkim | 193 | 234 |
| | Total | 135678 | 465024 |

[Translation]

Telephone Bill

4256. SHRI ABDUL RASHID SHAHEEN: SHRI UTTAMRAO PATIL:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the telephone bills of the Mahanagar Telephone Nigam Limited (MTNL) do not reach to the consumers in time;

(b) if so, the reasons therefor;

(c) the steps taken by the MTNL in this regard;

(d) whether MTNL propose to switch over the delivery of telephone bills from Department of Post (DoP) to private courier service; and (e) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) and (b) Every effort is made to deliver the telephone bills to the subscribers of MTNL in time. Earlier, the bills were delivered through private couriers and due to receipt of complaints in writing as well as through print media, a special arrangement has been entered into with the Department of Posts for delivery of bills, which are delivered by them to the subscribers.

(c) If any complaint is received from the valued subscribers about the delivery of telephone bills, the same is forwarded to the Department of Posts for necessary investigation into the reasons for the delay in the delivery and the Department of Posts confirms the action taken to avoid such delays in future. Changes in address, if any are promptly updated. In addition, MTNL have started a computer bill announcement service. A customer who does not get a bill on due date can get it on phone 24 hours a day. He can then pay the bill in any bank through pay in slip.

- (d) At present there is no such proposal.
- (e) Not applicable in view of (d) above.

[English]

New Cargo Complex at Hyderabad Airport

4257. DR. MANDA JAGANNATH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether perishable New Cargo Complex at Hyderabad airport is ready for handing over the Airports Authority of India (AAI);

(b) if so, the details thereof;

(c) whether the Andhra Pradesh Government has requested to Union Government to entrust the Management of the said cargo complex to Andhra Pradesh State Trading Corporation; and

(d) if so, the decision taken so far by the Union Government in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) A centre for Perishable Export Cargo has been set up at Hyderabad Airport by Airports Authority of India (AAI) with technical and financial assistance from Agricultural and Processed Foods Products Export Development Authority (APEDA) with a capacity of 17 metric tonnes of perishable cargo at a time. (c) Yes, Sir.

(d) In accordance with the Government policy to encourage private participation in airport handling, AAI had invited open tenders for entrusting operation, management and maintenance of this facility. Andhra Pradesh State Trading Corporation, a State Government of Andhra Pradesh Undertaking, who was one of the bidder, has emerged as the successful tenderer.

Telephone Exchanges

4258. SHRI K.E. KRISHNAMURTHY: SHRI SADASHIVRAO DADOBA MANDLIK:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone exchanges functioning in Andhra Pradesh and Maharashtra at present alongwith their capacity separately, district-wise;

(b) whether the Government propose to set up new telephone exchanges and expand the capacity of existing telephone exchanges in those States during 2001-2002;

- (c) if so, the details thereof, location-wise; and
- (d) the expenditure likely to be involved therein?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) The number of Telephone Exchanges functioning in Andhra Pradesh and Maharashtra States alongwith their capacity are given as under:-

- (i) Andhra Pradesh State:-
 - (a) Number of Telephone Exchanges-2759
 - (b) Equipped Capacity-3364322
 - (c) District-wise details are given in statement-l enclosed.
- (ii) Maharashtra State:-
 - (a) Number of Telephone Exchanges-4506
 - (b) Equipped Capacity-6129119
 - (c) District-wise details are given in statement-II enclosed.
- (b) Yes, Sir.

(c) It has been planned to provide 6 lakhs and 8.85 lakh direct exchange lines respectively in Andhra Pradesh and Maharashtra State during 2001-2002. The location-wise plan is yet to be finalised.

(d) The fund projection for 2001-2002 for Andhra Pradesh and Maharashtra State is given as under:-

- 1. (i) Name of the State Andhra Pradesh
 - (ii) Fund Projection Rs. 1460 Crores
- 2. (i) Name of the State Maharashtra
 - (ii) Fund Projection Rs. 3456 Crores.

Statement-I

District-wise details of Number of Telephone Exchanges and Capacity in Andhra Pradesh

| | Name of District | No. of Telephone Exchanges | Capacity As on 31.3.2001 |
|------------|---------------------|----------------------------------|--------------------------|
| 1 | 2 | 3 | 4 |
| 1. | Adilabad | 93 | 71385 |
| 2. | Ananthapur | 145 | 97695 |
| 3 | Chittoor | 168 | 158051 |
| 4. | Cuddapah | 105 | 88917 |
| 5 | East Godavari | 141 | 208240 |
| 6 | Guntur | 166 | 196598 |
| 7 | Hyderabad | 153 | 904490 |
| 8 . | Karimn aga r | 119 | 133646 |
| 9. | Khammam | 119 | 96332 |
| 10. | Krishna | 157 | 224768 |
| 11. | Kurnool | 175 | 104242 |
| 12. | Mahaboob Nagar | 143 | 70091 |
| 13. | Medak | 105 | 72095 |
| 14. | Nalgonda | 140 | 99062 |
| 15. | Nellore | 128 | 100950 |
| 16. | Nizamabad | 96 | 89028 |
| 17. | Prakasham | 127 | 996 36 |
| 18. | Srikakulam | 76 | 43260 |

| 1 2 | 3 | 4 |
|-------------------|------|---------|
| 19. Visakhapatnam | 85 | 168852 |
| 20. Vizianagaram | 69 | 55110 |
| 21. Warangal | 83 | 96238 |
| 22. West Godavan | 166 | 185636 |
| Total | 2759 | 3364322 |

Statement-II

District-Wise details of Number of Telephone Exchanges and Capacity in Maharashtra

| SI. No. | Name of District | No. of Telephone Exchanges | Capacity As on 31.3.2001 |
|------------|---------------------|----------------------------------|-----------------------------|
| 1 | 2 | 3 | 4 |
| 1. | Ahmednagar | 317 | 150868 |
| 2. | Akola | 80 | 52500 |
| 3. | Amravati | 125 | 76026 |
| 4. | Aurangabad | 140 | 123058 |
| 5. | Beed | 117 | 47028 |
| 6. | Bhandara | 54 | 23104 |
| 7. | Buldhana | 115 | 48728 |
| 8. | Chandrapur | 80 | 54364 |
| 9. | Dhule | 86 | 51546 |
| 10. | Gadchiroli | 37 | 13747 |
| 11. | Gondia | 50 | 21696 |
| 12. | Hingoli | 42 | 14012 |
| 13. | Jalgaon | 208 | 120860 |
| 14. | Jaina | 78 | 298 76 |
| 15. | Kalyan | 128 | 396368 |
| 16. | Kolhapur | 305 | 196432 |
| 17. | Latur | 128 | 61092 |
| 18. | Nagpur | 127 | 218960 |
| 19. | Nanded | 122 | 62 748 |
| 20. | Nasik | 227 | 232764 |
| 21. | Nandurbar | 45 | 205 96 |

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| 1 2 | 3 | 4 |
|-------------------|------|---------|
| 22. Osmanabad | 83 | 33736 |
| 23. Parbhani | 56 | 34108 |
| 24. Pune | 255 | 626452 |
| 25. Raigad | 153 | 148242 |
| 26. Ratnagiri | 146 | 69896 |
| 27. Sangali | 320 | 178822 |
| 28. Satara | 203 | 116380 |
| 29. Sindhudurg | 93 | 34196 |
| 30. Solapur | 219 | 124662 |
| 31. Wardha | 70 | 38134 |
| 32. Washim | 50 | 16940 |
| 33. Yeotmal | 93 | 44300 |
| 34. Mumbai Distt. | 127 | 2246302 |
| 35. Thane Distt. | 27 | 400576 |
| Total | 4506 | 6129119 |

Outer/Inner Grid of National Capital Regions

4259. SHRI SAHIB SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the traffic intensity in the National Capital Region is increasing day by day;

(b) if so, whether the Government propose to implement the proposal of planning, development and construction of Outer Grid connecting Meerut, Khurja, Palwal, Rewari, Jhajjar, Rohtak, Gohana and Panipat and Inner Grid connecting Meerut, Baghpat, Murthal, Sonepat, Jhajjar, Rohtak, Gurgaon and Faridabad in the next few years;

(c) if so, the details of the proposal;

(d) the time by which the above proposal is likely to be imlemented; and

(e) the details of the cost of its implementation and the shares between public and private sector?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) Yes, Sir. (b) The Ministry is primarily responsible for the development and maintenance of National Highways only. Development and maintenance of other roads comes under the purview of respective State Governments.

There is no proposal under consideration in the Ministry for development and construction of outer grid and inner grid falling in the State of Haryana and Uttar Pradesh as referred to the question.

(c) to (e) Do not arise.

Unutilized Air Strips

4260. SHRI ASHOK N. MOHOL: SHRI RAMSHETH THAKUR:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether many airstrips are lying unutilized at present;

(b) if so, the details thereof and the reasons therefor;

(c) the amount locked up as a result of non utilisation of these airstrips;

(d) whether the Government are considering some effective steps for the proper utilisation of these airstrips; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) The airports at Donakonda and Cuddappah in Andhra Pradesh, Rupsi and Shella in Assam, Chakulia, Jogbani and Raxual in Bihar, Panna in Madhya Pradesh and Khowai in Tripura are lying unutilized at present as no plan has been indicated, by scheduled airlines, for air services from these airstrips on account of inadequate air traffic.

(c) Most of these airstrips were constructed during World War-II and taken over by Indian Government later. No maintenance has been carried out thereafter as no airline is operating through these airstrips and hence it is not possible to estimate the amount involved in the cost of construction etc. at present.

(d) and (e) Airports Authority of India has approved a proposal for transfer of these airstrips to the respective State Governments for aviation activities. No State Government has come forward to accept transfer of these airstrips.

Management System in National Parks

4261. SHRI RAMJIVAN SINGH: SHRI DINESH CHANDRA YADAV:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether in recent investigations, North-East gangs of poachers have been found involved in poaching activities in Corbett National Park;

(b) if so, the details thereof;

(c) whether the Government have reviewed the management system in the national parks to identify the failures in the existing system of management to check the poaching of the protected animals in the National Parks in various parts of the country;

(d) if so, the details thereof; and

(e) the steps taken by the Government to improve the security arrangements at the National Parks particularly, Corbett National Park?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) According to the information received from Uttaranchal Government, the poaching methodology used for killing of elephant in Corbett National Park was the same as is used by Lishu tribe of North-Eastern States.

(c) and (d) In the meeting of the Forest Ministers of all the States held at Coimbatore on January 29-30, 2001, following inadequacies were identified in the existing system of management and protection of wildlife in the country;

- 1. Large number of vacancies at the level of Forest Guards, Foresters, Rangers and Assistant Conservator of Forests.
- 2. Lack of expertise in the field of intelligence gathering, investigation and prosecution of offenders.
- 3. Lack of mobility, communication facilities and appropriate fire arms.
- 4. Delay in payment of compensation for loss of life and property.
- 5. Absence of special courts for trying wildlife offences.
- 6. Absence of forensic laboratories to analyze wildlife offences, and

7. Lack of veterinary facilities.

(e) The State Government of Uttaranchal has been requested to

- i. Fill up all sanctioned posts.
- ii. Improve the communication network and mobility of the field protection staff.
- iii. Establish anti-poaching camps at sensitive places; and
- iv. Intensify patrolling by the staff and ensure effective monitoring of the same by the senior officers.

Cricket Series Between India and Pakistan

4262. SHRI BHIM DAHAL: SHRI JAI PRAKASH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the President of International Cricket Council in his recent visit to India has discussed with the Government the issue of organising a Cricket Series between India and Pakistan;

(b) if so, the details of other issues discussed in the meeting and the outcome thereof;

(c) whether the Government propose to formulate a clear-cut policy on Indo-Pak cricket matches;

(d) if so, the time by which such a policy is likely to be formulated; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKRISHNAN): (a) and (b) No, Sir. The President of the International Cricket Council recently called on the Minister (Youth Affairs & Sports). The issue of India hosting the ICC Knock Out Cricket Tournament in 2002 was discussed during the meeting.

(c) to (e) The Government are of the view that in the present circumstances it would be inappropriate for the Indian Cricket team to participate in any bilateral series between the two countries. It has also been decided that India should not participate for three years in any cricket match to be played at non regular venues.

Privatisation of VSNL

4263. SHRI PRABHAT SAMANTRAY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to privatize Videsh Sanchar Nigam Limited (VSNL); and

(b) if so, the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) and (b) As per a Cabinet decision of 1.2.2001, Government will disinvest 25% of Government's bolding in Videsh Sanchar Nigam Ltd. to a strategic partner and 1.97% of the equity would be offered to the employees, thereby reducing the share of Government equity in Videsh Sanchar Nigam Ltd. to 26%.

Strike by Workers of BALCO

4264 SHRI SUSHIL KUMAR SHINDE: Will the Minister of MINES be pleased to state:

(a) whether workers of the Bharat Aluminium Company had gone on an indefinite strike following Government's decision to transfer 51% of its share to M/s. Sterlite in March this year;

(b) if so, the details of their demands; and

(c) the steps taken to ensure that the strike is called off?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (c) A majority of the workers at Korba Unit of BALCO have been absenting themselves from duty from 3rd March, 2001. They have not sent any charter of demands as such to the Company. The Management has made a number of appeals to workmen to resume duties, and has also sought intervention of the State machinery as provided under the relevant laws to resolve the issue.

Participation of Indian Cricket Team at Sharjah

4265. DR. (SHRIMATI) SUDHA YADAV: SHRI SHIVAJI MANE: SHRI M.V.V.S. MURTHI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Indian Cricket Team has been permitted to participate in the tri-series cricket tournament to be held at Sharjah in April 2001; (b) if so, the details thereof; and

(c) if not, the reasons therefor alongwith its impact on other mathces?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKRISHNAN): (a) No, Sir.

(b) Does not arise.

(c) The permission has not been granted as Sharjah is a non regular venue for cricket matches.

Contract Labour

4266. SHRI BIKASH CHOWDHURY: Will the Minister of LABOUR be pleased to state:

(a) whether Contract Labour Regulation and Abolition Act, 1970 is still applicable in the industries;

(b) if not, the number of contractors' labours engaged in coal industry in different prohibited jobs;

(c) the total number of contractors' labour engaged in Eastern Coalfied Limited in the prohibited jobs categories;

(d) whether Government propose to take steps against the engagement of contractor's labour in Eastern Coalfield Limited for violation of said Act; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (e) The Contract Labour (Regulation and Abolition) Act, 1970 is applicable to every establishment including an industry in which twenty or more workmen are employed or were employed on any day of the preceding twelve months as contract labour. As and when instances of engagement of contract labour in prohibited categories of work are reported on such instances are detected at the time of inspections, action is taken as per the provisions of the law. In the case of Eastern Coalfields Ltd., information has been received about the engagement of 19 contract labourers in the prohibited categories of jobs/works and remedial legal action is being taken in the matter.

Unemployed Registered with Employment Exchanges

4267. SHRI RAM MOHAN GADDE: Will the Minister of LABOUR be pleased to state:

(a) the rules and regulations laid down for registering of unemployed with the employment exchanges;

(b) the number of rural educated youth registered with the Central employment exchanges as on date;

(c) whether the Union Government propose to advertise through media on the scope and advantages of registering the names with Central Employment Exchanges; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) All Indian citizens residing in the country are eligible for registration at the Employment Exchanges for employment assistance. Subjects of Nepal, Bhutan and persons of Indian origin / who have migrated from Pakistan, Burma, Sri Lanka and East African countries of Kenya, Uganda, Tanzania, Zambia. Malawi, Zaire, Ethiopia and Vietnam with the intention of permanently settling in India also are eligible for registration. Similarly, Tibetan refugees who came over to India before 1st January 1962 with the intention of permanently settling in India are eligible for registration.

(b) There is only one Central Employment Exchange in the country and no direct registration of job seekers is made in this employment exchange. Vacancies of scientific and technical nature carrying basic pay of Rs. 1400 (pre revised) or above occurring in central sector are received and advertised through the Employment News for getting suitable candidates on all India basis.

(c) and (d) Does not arise.

[Translation]

Increase in Water Resources

4268. SHRI RAMSHAKAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether continuous increase in population and shrinking of Himalayan glacier have led to drastic decline in per capita water availability in the country;

(b) if so, the details thereof and the concrete steps taken/proposed to be taken by the Government to increase water resources and exploit them in each State; and

(c) the progress made in this regard so far?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) to (c) The average annual precipitation in the country remains more or less fixed according to the natural hydrologic cycle. Studies carned out by the Geological Survey of India on Gangotn Glacier, over the last 60 years or so have revealed that the glacier is receding gradually. Based on a study of the climate for the last 1000 years, they have concluded that in general glaciers keep on fluctuating over a period of hundreds of years and the process of recession may be reversed in due course of time with favourable climatic conditions. The per capita average annual water availability in the country is reducing progressively owing to increasing population. The average annual per capita water availability is estimated to be about 1869 Cubic metre in 2000 AD at national level.

Water resources development including construction of storages for utilization of water is taken up by the State Government as per their own priorities. Upto 1995, a live storage capacity of 177 Billion Cubic Meter (BCM) has been created by construction of large dams in the country. Besides, projects to add an additional storage capacity of about 75 BCM are under construction and 132 BCM are under planning. The replenishable ground water is of the order of 432 BCM, out of which about 154 BCM has been developed for use. With the help of these storages and other minor irrigation schemes an irrigation potential of 90 Million hectare (Mha) has been created upto the end of the Eighth Plan against the ultimate irrigation potential of 139.9 Mha in the country.

As a long term measure, National Water Development Agency of Government of India have formulated National Perspective Plan for water resources development which envisages interlinking between various peninsular rivers and Himalayan rivers for transfer of water from surplus basins to water deficit basins.

Government of India is also promoting rain water harvesting through Watershed Management Programme, artifical recharge of ground water and roof-top rain water harvesting under the sector reform project of Accelerated Rural Water Supply Programme under the Ministry of Rural Development, for which technical and financial assistance is provided to the State Government and other implementing agencies. Central Ground Water Board has also taken up pilot studies for artificial ground water recharge. Assistance is also extended to State Governments under Command Area Development Programme for bridging the gap between putential created and utilized. For early completion of ongoing irrigation projects Government of India is extending assistance to State Governments under Accelerated Irrigation Benefit Programme.

Mobile Telephones by MTNL

4269. SHRI UTTAMRAO PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of mobile telephones released by Mahanagar Telephone Nigam Limited (MTNL) during the last three years;

(b) the number of said telephones returned by the consumers due to defective service during the said period;

(c) the number of consumers whose Deposit Money has been refunded and yet to be refund; and

(d) the steps taken by MTNL to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) MTNL's Delhi GSM Cellular Mobile Service "Dolphin" was commissioned on 7.2.2001 and since then, a total of 10,211 mobile connections have been released. MTNL's Mumbai GSM Cellular Mobile Service "Dolphin" was commissioned on 27.2.2001 and number of subscribers availing service are 8032. MTNL Delhi has also released 6307 Mobile Wireless in the local loop phones of CDMA (WLL) technology.

(b) In MTNL Delhi, 55 GSM Subscribers have requested for surrender of their connections due to deficient service, since 7.2.2001. The number of CDMA (WLL) Mobile Wireless in the local loop phones returned is 1576.

(c) So far in none of the cases security deposit has been refunded for GSM Cellular. For CDMA (WLL), 783 have been refunded and the cases of another 793 customers are under process.

(d) For GSM Cellular Services, Additional Base Transceiver Stations (BTS) are being installed and the process of radio frequency (RF) optimization is in progress which shall improve the coverage and the quality of the signals. Similar action is being taken at Mumbai. For CDMA(WLL) mobile at Delhi the old WLL system is in the process of being replaced with a new one, with more number of BTS to provide adequate radio frequency (RF) coverage in the city of Delhi.

[English]

Setting up Institutions for Aviation Training

4270. SHRI VIRENDRA KUMAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is a proposal to set up more institutions to provide aviation training; and

(b) if so, the details of such institutions proposed to be set up during 2001-2002?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) Two proposals have been received by the Directorate General of Civil Aviation from M/s. Trikuta Udan Academy, Jammu and M/s. Alpha Aviation at Pant Nagar (Uttar Pradesh) for setting up Aviation training institutes, which are under examination.

Allocation of Radio Spectrum

4271. SHRI ANANDRAO VITHOBA ADSUL: SHRI J.S. BRAR: SHRI UTTAMRAO DHIKALE: SHRI ANANT GUDHE: SHRI KIRIT SOMAIYA: SHRI CHANDRAKANT KHAIRE: SHRI RAM PRASAD SINGH: DR. RAGHUVANSH PRASAD SINGH: SHRI CHARANJIT SINGH: SHRI RAMSINH RATHWA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have decided to allocate radio spectrum for the Basic Service Providers (BSPs) providing Wireless in Local Loop (WLL) based mobility on a first cum first serve basis;

(b) if so, the details thereof including the value of said spectrum;

(c) whether the Telecom Regulatory Authority of India (TRAI) and Telecom Commission have made any recommendation regarding the price and process of the allocation of said spectrum;

(d) if so, the details thereof;

(e) the names of the companies and their rankings who have applied for spectrum, State-wise; and

(f) the details of the companies who have got this facility, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) to (d) The guidelines announced on the subject provide for allocation of a total of not more than 5 MHz spectrum linked with roll out obligations, to a Basic Service provider tor Wireless Subscriber Access System in local areas/ Short Distance Charging Areas (SDCAs) on first come first served basis, subject to co-ordination with exisiting users. A revenue share of 2% (two percent) of annual Adjusted Gross Revenue earned from Wireless in Local Loop (WLL) subscribers, is payable by service providers as spectrum charges. Telecom Regulatory Authority of India has recommended no separate entry fee for spectrum to be used by them.

(e) and (f) The companies shall be eligible to apply for allocation of spectrum in a SDCA after obtaining licences and installing the Point of Presence thereof in such SDCA. Only the licensed companies holding valid licence are entitled for application and consideration of allocation of spectrum in the designated/prescribed frequency bands for permitted wireless usages including usage of wireless subscriber access systems in their networks subject to their applications being otherwise complete in all respects.

Committee on Irrigation Projects

4272. DR. SUSHIL KUMAR INDORA: SHRI RAMJI LAL SUMAN:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Advisory Committee of his Ministry had considered the construction or revival of certain irrigation projects in its 75th meeting;

(b) if so, the details of these projects and the additional land which could be irrigated through these projects;

(c) the estimated expenditure likely to be incurred on the construction of these projects;

(d) whether the Government have taken a decision in regard to the construction of these projects so far; and

(e) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) to (c) In the 75th meeting of the Advisory Committee on irrigation, Flood centrol and Multipurpose projects held on 18.12.2000, ten projects were considered as detailed below:-

| SI. No. | Name of Project | State | Cost (Rs. in Crores) | Area to be irrigated (in ha) | Decision of the Advisory Committee |
|------------|---|---------------------|-------------------------|------------------------------------|---|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | Bhupathipalem reservoir scheme (medium) | Andhra Pradesh | 47.23 | 5419 | Accepted subject to certain conditions |
| 2. | Surampalem reservoir scheme phase-II (medium) | Andhra Pradesh | 49.50 | 5120 | -do- |
| 3. | Moderni sa tion of Kathua Canal (medium) | Jammu & Kashmir | 15.68 | 1994 | -do- |
| 4 . | Modernisation of Zaingir C ana l (medium) | Jammu & Kashmir | 13.66 | 300 | -do- |
| 5. | Balh Vallery (left bank) Medium I.P. | Himachal Pradesh | 41.64 | 2780 | -do- |
| 6. | Raising Lining of Bhakra Main Line (major) | Punjab | 20.46 | Not Applicate | -do- |

| 1 | 2 | 3 | 4 | 5 | 6 |
|------------|--------------------|-----------------|--------|---------------|---------------------|
| 7. | Rajghat Dam | Madhya Pradesh | 300.60 | 145378 | Accepted Subject to |
| | , | , | | (U.P.) | certain conditions |
| | Project (major | & Uttar Pradesh | | | |
| | | | | 150227 (M.P.) | |
| 8. | Modernisation of | Uttar Pradesh | 74.16 | 32,700 | -do- |
| | Agra Canal | | | | |
| | (major) | | | | |
| 9 . | Konar Irrigation | Bihar | 336.69 | 56293 | -do- |
| | Project (major) | | | | |
| 10. | Brutang Irrigation | Orissa | 227.25 | 23,300 | -do- |

Project (major)

(d) and (e) The State Governments are to take up construction of the projects after complying with the observations of the Advisory Committee, obtaining statutory clearances from environment and forest angels where required, obtaining investment clearance from the Planning Commission and providing required funds.

Flights from Trivandrum Airport

4273. SHRI KODIKUNNIL SURESH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to start more international/domestic flights from Trivandrum airport:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (c) After opening of Cochin International airport, Air India has reduced the number of flights from Trivandrum and shifted the same for operation from Cochin keeping in view the traffic distribution pattern between Trivandrum and Cochin.

Indian Airlines has at present no plans to start international/domestic flights from Trivandrum airport due to aircraft capacity constraints.

The other foreign airlines operators have also no plans to increase their operations to/from Trivandrum presently. However, Srilankan Airlines have recently increased their seat capacity from 870 to 978 seats per week.

Sea Wall

Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have received a proposal from Orissa Government go construct 480 km. long sea wall at a cost of Rs. 432 crore as is being done in Kerala:

(b) if so, the steps taken to implement the proposal:

(c) whether any study has been made recently relating to sea erosion in the coastal areas of the country especially in Orissa:

(d) if so, the details thereof; and

(e) the measures taken by the Government in this regard?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) and (b) No proposal for construction of 480 Km. long sea wall has been received from Orissa Government. However, a revised proposal estimated to cost Rs. 436.286 crores, was received from the Government of Orissa in May 2000 for inclusion in the National Coastal Protection Project which includes construction of 97.55 kms. of sea wall, construction of 75.80 kms, of new saline embankments and river bank protection works in the tidal reaches of the rivers. The same was examined in Central Water Commission and comments were sent in the same month to State Government for further modification of the proposal. Response from Government of Orissa is awaited.

(c) to (e) No specific study has been made recently to assess the extent of sea erosion in the coastal area of the country by Central Water Commission.

The Government of India, through Coastal Protection & Development Advisory Committee (CPDAC), has been pursuing State Governments for the following:

1 State Governments have been requested to collect coastal data and send the same to National Coastal Data Bank, which is proposed to be set up at Central Water & Power Research Station (CW&PRS), Pune. The data collected at National Coastal Data Bank will be helpful to carry out coastal studies, assess extent of erosion and suggest suitable remedial measures.

2. In order to promote R&D activities in the field of coastal engineering, State Governments have been requested to formulate research proposals relating to coastal studies.

3. Maritime States have been requested to monitor shoreline changes through satellite imageries so as to study behaviour of coastline affected by sea erosion.

Beedi Workers

4275. SHRI SAMAR CHOUDHURY: Will the Minister of LABOUR be pleased to state:

(a) the number of beedi workers which were given subsidy for housing development and scholarships for their children out of the Beedi workers welfare fund:

(b) the details of such Beedi workers at present; and

(c) the number of applications pending for such subsidy as on date?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) and (b) During the year 1999-2000, 7950 beedi workers were given subsidy for housing development and 2,28,300 children of beedi workers were given scholarships.

(c) All the applications received for such subsidy, complete in all respects, have been considered for sanction.

[Translation]

Telecom Facilities in Gujarat

4276. SHRI MANSUKHBHAI D. VASAVA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to expand the capacity of existing telephone exchanges and provide modern communication facility in Gujarat particularly in Bharuch region during 2001-2002;

(b) if so, the details thereof;

(c) the number of exchanges expanded and modern communication facilities provided in the State in the said region during the last three years; and (d) the number of officers found involved in corrupt practices in telecom and postal services in the State during the last year and the action taken by the Government against them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) During 2001-2002 it is planned to provide 650000 Direct Exchange lines (DELs) in Gujarat, out of that 140000 lines will be Cellular Telephones. In respect of Bharuch region it is planned to provide 24200 Direct Exchange lines, out of that 5200 lines will be Cellular Telephones.

(c) The details of development works of Gujarat and Bharuch region during last three yeras are as under:

| Year | Net Direct Exchange lines Provided | • | |
|-----------|--|-----|--|
| | Gujarat | | |
| 1998-99 | 2553 88 | 72 | |
| 1999-2000 | 374022 | 122 | |
| 2000-2001 | 476841 | 456 | |
| | Bharuch | | |
| 1998-99 | 10006 | 2 | |
| 1999-2000 | 11269 | 5 | |
| 2000-2001 | 16098 | 30 | |

(d) No officer was found involved in corrupt practices in Telecom and postal services in the State during the last year.

Anti-Erosion Projects in Coastal States

4277. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of WATER RESOURCES be pleased to refer to the reply given to Unstarred Question No. 4860 dated December 20, 2000 and state:

(a) the details of anti-erosion projects of the Coastal States cleared by the Government so far;

(b) the details of anti-erosion works undertaken by the Government during the last two years in the States;
(c) the names of on going projects which could not be completed during 2000-2001; and

(d) the steps proposed to be taken by the Government to complete those projects expeditiously?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) The details of anti-erosion projects cleared are a under:-

- (i) Reconstruction of 7 numbers outfall sluices across flood banks of the branches of the river Godavari in Central Delta of East Godavari District, Andhra Pradesh at an estimated cost of Rs. 7.3125 crore.
- (ii) Construction of rubble mound sea-wall in North Chennai to protect China Kuppam Village (reach I LS15/475 km. to 15/775 km.) Periakuppam Village (reach I LS16/000 km. to 16/150 km. and reach II LS 16/150 km to 16/300 km.), Indira Gandhi Kuppam (reach LS 14/740 to 14/960 km) and Annai Sivakamy Nagar Kuppam (LS 13/950 to 14/025 & 14/205 - 14/280 km.) at the estimated cost of Rs. 2.85 crore. The Planning Commission has approved an additional central assistance of Rs. One crore for this Scheme during the financial year 2000-01.

(b) to (d) Flood Control including anti-sea erosion is a State subject. The responsibility of planning, funding and execution of Flood Control including anti-sea erosion projects primarily lies with the concerned State Governments.

[English]

Decline in Employment Opportunities

4278. SHRI J.S. BRAR: Will the Minister of LABOUR be pleased to state:

(a) whether there has been steep decline in employment opportunities for unskilled and semi-skilled labourers in Punjab, Haryana and Delhi during last two years;

(b) if so, the reasons therefor; and

(c) the steps taken to increase employment opportunities for unskilled and semi-skilled labourers in these States?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) No, Sir.

(b) and (c) Does not arise.

[Translation]

Telephone Exchanges in Rajasthan

4279. PROF. RASA SINGH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of proposals for opening of new telephone exchanges in Rajasthan are lying pending at present;

(b) whether the Government have received new proposals to open new exchanges in the State recently;

(c) if so, the details thereof; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) 340 number of proposals for opening of new telephone exchanges in Rajasthan are lying pending at present.

(b) Yes, Sir.

(c) 340 cases for opening of new exchanges are pending.

(d) New exchanges are being opened in a phased manner. Plans have been prepared for opening of exchanges using reliable media and other new technologies like TDMA (Time Division Multiple Access), PMP (Point to Multi Point), WLL (Wireless in Local loop) and GSM (Global Service for Mobile) etc.

National Football League Matches

4280. SHRI VIJAY KUMAR KHANDELWAL: SHRI JAIBHAN SINGH PAWAIYA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Fifth National Football league matches were not played in Delhi;

(b) if so, the reasons therefor; and

(c) the steps being taken by the Government to hold equal number of football matches in Delhi as are being held in other big cities like Goa. Mumbai and Kolkata?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKRISHNAN): (a) and (b) As per the information received from All India Football Federation (AIFF), Fifth Edition of National League Matches were not held in Delhi except the inaugural match as Delhi was not home venue of any of the participating teams and as per National League Regulations, matches are played on a home and away basis.

(c) The Government has no role in organization of football matches and it is the responsibility of All India Football Federation to organize such matches and allocate these matches to various States/cities

Land Under Irrigation

4281. SHRI NAWAL KISHORE RAI: SHRI RAMJI LAL SUMAN:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government have fixed any target to cover more area of land under irrigation in the country during the Ninth Five Year Plan;

(b) if so, the target fixed and achievements made thereunder;

(c) the allocation made for the purpose and the amount released till the end of December 2000; and

(d) the amount actually utilized alongwith the additional area of land brought under irrigation so far?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) to (d) With a view to cover more area of land under irrigation a target for creating additional irrigational potential of 17.05 million hectare (m.ha) has been fixed for the Ninth Five Year Plan Period (1997-2002). Against the said target, additional irrigation potential of about 5.17 m.ha is estimated to have been created by the end of the year 1999-2000. A total amount of Rs. 36,689.25 crore was allocated to the States for irrigation development during 1997-98 to 1999-2000 under the State Plans and the corresponding actual/anticipated expenditure incurred by the States during the said period was Rs. 33,425,77 crore. In addition, under the Accelerated Irrigation Benefits Programme, Central Loan Assistance of Rs. 4.447.68 crore was released to the States and was utilised by them from 1997-98 to the end of December, 2000.

[English]

Postal Services in Gram Panchayats

4282. SHRIMATI KUMUDINI PATNAIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to provide postal services to each Gram Panchayat in the country; and

(b) if so, the details thereof. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Postal services like delivery and collection of mail are provided to all villages in the country. Post offices are opened on norm based justification subject to availability of resources.

(b) State-wise details of number of Gram Panchayat villages with Post office are given in the attached statement.

Statement

No. of Gram Panchayat Villages with Post Office as on 31-3-2000

| S. No. | Circles | No. of Gram Panchayat Villages with P.O. |
|------------|-------------------|---|
| 1 | 2 | 3 |
| 1. | Andhra Pradesh | 13113 |
| 2 | Assam | 2416 |
| 3 . | Bihar | 8579 |
| 4. | Delhi | Nil |
| 5. | Gujarat | 8146 |
| | D.N. Haveli | 10 |
| | D & Diu | 12 |
| 6 . | Haryana | 2318 |
| 7. | Himachal Pradesh | 2405 |
| 8 . | J&K | 1093 |
| 9 . | Karnataka | 5180 |
| 10. | Kerala | 990 |
| | Lakshdweep | 10 |
| | Mahe | Nil |
| 11. | M. Pradesh | 10167 |
| 12. | Maharashtra | 11879 |
| | Goa | 188 |
| 13. | North East | |
| | Arunachal Pradesh | 1 8 5 |
| | Manipur | 17 |

| 1 | 2 | 3 |
|-----|--|--------|
| | Meghalaya | 1142 |
| | Mizoram | 397 |
| | Nagaland | 288 |
| | Tripura | 661 |
| 14. | Orissa | 5067 |
| 15. | Punjab | 3405 |
| | Chandigarh | 7 |
| 16. | Rajasthan | 8227 |
| 17. | Tamil Nadu | 8611 |
| | Pondicherry | 5 |
| 18. | U. Pradesh | 17640 |
| 19. | West Bengal | 3320 |
| | A & N Island | 39 |
| | Sikkim | 124 |
| | Total | 115641 |
| | ······································ | |

[Translation]

Narmada Central Authority

4283. SHRI BABUBHAI K. KATARA: SHRI CHANDRESH PATEL:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a meeting of the Narmada Central Authority was held in Delhi recently;

(b) if so, the decisions arrived at the meeting; and

(c) the concrete steps taken by the Government to ensure implementation of the recommendations made?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) to (c) The last meeting of the Narmada Central Authority was held at New Delhi on 17th November, 2000 and an action plan for Resettlement & Rehabilitation was finalized, according to which the Sardar Sarovar Dam is to be raised to the full height by June, 2005 and the related Resettlement & Rehabilitation activities are to be completed by December, 2004. The Narmada Central Authority through its Resettlement & Rehabilitation Sub-Group and Environment Sub-Group, is monitoring the pari-passu implementation of the Resettlement & Rehabilitation of the affected persons and Environmental Safeguard Measures.

Reappearance of Saraswati River

4284. SHRI JAI PRAKASH: Will the Minister of WATER RESOURCES be pleased to state:

(a) the progress made so far for the Identification of Saraswati river in the States;

(b) whether any meeting was held in Kolkata in this regard; and

(c) if so, the outcome of the meeting arrived at and the action taken thereon?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) The Ground Water Department, Government of Rajasthan in collaboration with the Space Application Centre, Ahmedabad, the Central Ground Water Board and the Regional Remote Sensing Service Centre, Mumbai is engaged in identifying potential pockets for ground water in ancient course of river Saraswati through proper construction of the river course through a multidisciplinary study. The remote sensing studies and archaeological remains associated with ancient Saraswati River indicate that a major river esteeming mainly from the same sources as the present Sutlej, flowed through northern Raiasthan, Bahawalpur and Sindh to the southeast of present course of the Sutlei and Indus. The Central Ground Water Board has carried out investigations in Kisangarh-Tanot-Tongewala area of Rajasthan using geophysical methods and have recorded fresh water at locations out of seventeen sites located on placochannel. These wells were drilled in the depth range of 70 to 136 metre below ground level and yielded water from 60 to 1000 litres per minute. The study is continuing to decipher the age of water through isotopic studies.

(b) and (c) According to the information furnished by the State Government of West Bengal, a meeting was held at Kolkata last year, which was taken by the Minister of State, Irrigation and Water with the public representatives. It was a general meeting regarding the scheme of resuscitation and improvement of lower Saraswati River. Various works incorporated in the scheme include re-sectioning and lining of river, widening of existing structures and construction of new structures etc.

[English]

Funds to Maharashtra

4285. SHRI KIRIT SOMAIYA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of funds released by the Union Government to the Maharashtra Government under Command Area Development Programme during the last three years, till-date, year-wise; and

(b) the target fixed and achievements made by State Government in this regard?

THE MINISTER OF WATER RESOURCES (SHRI AFJUN SETHI): (a) and (b) The details of funds released by the Union Government to the State Government of Maharashtra under Centrally Sponsored Command Area Development Programme during the last three years, yearwise, are as under:

| Year | Funds Released (In Rs. Lakh) |
|-----------|---------------------------------|
| 1998-1999 | 1719.15 |
| 1999-2000 | 660.60 |
| 2000-2001 | 461.14 |

Details, as made available by the State Government of Maharashtra in respect of the targets fixed and achievements made on core components of on-farm development (OFD) works, i.e. field channels, field drains and warabandi under programme, during the last three years (1998-1999 to 2000-2001), year-wise, are as follows:

| | (A | ۱re | a in | 000 | ha. |) |
|--|----|-----|------|-----|-----|---|
|--|----|-----|------|-----|-----|---|

| Year | Field Channel | | Field Drain | | Warabandi | |
|-------------------|---------------|---------------------|-------------|---------------------|---------------|-------------|
| | Target | Achievement | Target | Achievement | Target | Achievement |
| 1998-1999 | 30.80 | 23.89 | 30.80 | 23.89 | 29.00 | 7.40 |
| 1999-2000 | 49.00 | 22.64 | 49.00 | 22.64 | 14.50 | 0.25 |
| 2001 -2002 | 41.50 | 30.00 (expected) | 41.50 | 30.00 (expected) | Not fixed* | Nil |

"Target for Warabandi work was not fixed during the year 2000-2001 due to administrative reasons.

Recharge of Ground Water in Karnataka

4286. SHRI G. MALLIKARJUNAPPA: SHRI IQBAL AHMED SARADGI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Central Ground Water Board in association with his Ministry has decided to implement various schemes to raise the ground water level in Karnataka:

(b) if so, whether any concrete proposals in this regard have been worked out;

(c) if so, the details thereof; and

(d) the time by which the said schemes are likely to be implemented?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) to (d) The Central Ground Water Board under the Ministry of Water Resources have carried out ground water recharge experiments and rain water harvesting on pilot basis in various States, including Karnataka under its Central Sector Scheme on "Studies on Artificial Recharge of Ground Water". The Government have earmarked funds amounting to Rs. 25.00 crore for the scheme during IX Five Year Plan. In Karnataka, the Board has completed artificial recharge studies in Gaurididanaur and Mulbagal Talukas. The Board has also approved a proposal of the Bangalore University at a cost of Rs. 13.75 lakh for undertaking various recharge works in the University Campus to improve the water availability in the area. The work is expected to be completed by June, 2001.

Allotment of STD/ISD/PCOs Booths

4287. SHRI SUBODH MOHITE: Will the Minster of COMMUNICATIONS be pleased to state:

(a) whether the procedures for allotment of STD/ISD/ PCOs booths are revised and simplified; and (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) It has been decided to waive off the requirement of minimum educational qualification for applying for STD/ ISD/PCOs.

[Translation]

Sidhmukh Ratnapura Irrigation

4288. DR. JASWANT SINGH YADAV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the work on the Sidhmukh Ratnapura irrigation project in Rajasthan has not yet started;

(b) if so, the reasons therefor;

(c) the number of villages affected due to nonimplementation of the project; and

(d) the time by which the work on the said project is likely to be commenced?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) to (c) The construction works on the Sidhmukh Ratnapura Distributaries sub project have not yet started due to paucity of funds. Total 38 villages will be benefited by this project.

(d) As informed by the State Government, the construction work is likely to start during the current year.

[English]

Basic Telephone in Nagpur

4289. SHRI VILAS MUTTEMWAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Hughes Telecom India Limited has launched its basic telephone services in Nagpur from October, 2000;

(b) if so, the details thereof;

(c) whether the Company has been granted a licence for basic telephony in Goa and Maharashtra States;

(d) if so, the number of basic telephone connections likely to be released by the company during 2001-02; and

(e) the total expenditure to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) and (b) The Hughes Telecom (India) Limited has launched basic telephone service in Nagpur in March, 2001.

(c) Yes, Sir.

(d) and (e) The company has reported that the number of basic telephone connections likely to be released during 2001-02 is about one lakh and the total expenditure incurred is about Rs. 1800 crores.

Postal Stamps

4290. SHRI SULTAN SALAHUDDIN OWAISI: Will the Minister of COMMUNICATIONS be pleased to state

(a) whether Andhra Pradesh Government has requested the Union Government for bringing out postal stamps on selected areas of Hyderabad as was done in Manipur and Tripura; and

(b) if so, the steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) The matter is under active consideration of the Government.

Free Telephone Connections

4291. SHRI S.D.N.R. WADIYAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the free telephones have been provided to the retired employees of the Telecommunication Department;

(b) if so, the number of employees benefited thereby during the last three years till date; and

(c) the expenditure incurred thereon during the said period?

THE MINISTER OF STATE IN THE MINISTRY CF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) to (c) The information is being collected and will be laid on the Table of the House.

[Translation]

Nehru Yuvak Kendras

4292. SHRIMATI SUSHILA SAROJ: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state: (a) whether the Government have taken any steps to ensure the benefit of the Nehru Yuvak Kendras to the poor youths; and

(b) if so, the amount spent on advertisement in the Newspapers, All India Radio and Doordarshan, separately during the year 1999-2000 and 2000-2001 for propagation of this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHA-KRISHNAN): (a) Yes, Sir. NYKS is an autonomous body working under the Ministry of Youth Affairs & Sports. It implements various programmes and schemes of Government of India through its 500 district Nehru Yuva Kendras in the country for the benefit of rural youth including poor youth.

(b) No amount has been spent on advertisement for propagation of this scheme during the year 1999-2000 and 2000-2001.

[English]

Development of Kannur Airport

4293. SHRI T. GOVINDAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the works on Kannur Airport in Kerala are in progress;

(b) if so, the details thereof; and

(c) the steps taken to expedite the same in view of the increase in air passenger there?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (c) No Sir. In view of divergence of views on technical aspects of the techno-economic feasibility report submitted by the State Government of Kerala and the report of High Level team of the Ministry of Civil Aviation, it has been decided that a committee of experts may re-examine the proposal including the technical feasibility, safety of operations and impact of the proposed airport on the financial viability of neighbouring airports.

ESI Hospital in Jalpaiguri and Siliguri

4294. SHRIMATI MINATI SEN: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have any proposal to set up ESI Hospitals in Jalpaiguri and Siliguri;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) No, Sir.

(b) Does not arise.

(c) There are only about 6500 employees coverable under the ESI scheme at Siliguri, the ESI Scheme has not been implemented in Siliguri and Jalpaiguri. Therefore, it is not considered necessary to set up an ESI Hospital there for the present.

Irregularities in Tender

4295. SHRI RAMJEE MANJHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received complaints about unauthorized expenditure made on changing the specifications and drawings of a building and material in Bodhgaya without the prior approval of the competent authority;

(b) if so, the details thereof;

(c) whether the Government have conducted any inquiry into the matter;

(d) if so, the outcome thereof; and

(e) the action taken by the Government against the persons held responsible in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) No such complaint has been received.

(b) to (e) Do not arise in view of (a) above.

Swimming Pools

4296. SHRI A. BRAHMANAIAH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of existing Olympics standard swimming pools in the country;

(b) whether the Sports Authority of India (SAI) is monitoring the development of adequate number of Olympic standard swimming pools; (c) whether there is any scheme of SAI to encourage State Governments to build and maintain such swimming pools; and

(d) if so, the details of financial help given to State Governments for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHA-KRISHNAN): (a) The Sports Authority of India has Olympic standard swimming pools at the following places:-

- (i) SAI NS Southern Centre, Bangalore
- (ii) SAI NS Western Centre, Gandhinagar
- (iii) SAI NS NIS, Patiala
- (iv) Talkatora Swimming Pool, New Delhi.

(b) SAI monitors the development of adequate number of Olympic standard Swimming Pools at its Regional Centres and Institutes.

- (c) No, Sir.
- (d) Does not arise.

STD Facility

4297. SHRI SADASHIVRAO DADOBA MANDLIK: Will the Minister of COMMUNICATIONS be pleased to state: .

(a) whether a large number of demands for providing STD facilities in the rural areas are pending with the Government;

(b) if so, the details thereof, State-wise; and

(c) the steps taken by the Government to provide STD facility in the said areas?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) No Sir, out of total 24828 exchanges in the rural areas in the country, only about 10.30% exchanges are without STD facility.

(b) The State-wise details of provision of STD facility to exchanges in rural areas as on 31.3.2001 is given in the attached statement. (c) All the remaining exchanges in the rural areas are planned to be provided with STD facility by March, 2002 in a phased manner, subject to availability of resources.

Statement

Status of provision of STD to exchanges in rural areas as on 31.3.2001

| SI. No. | Circle | Total No of Rural Exchanges | Rural Ex- changes with STD Facility | Rural Ex- changes To be provided with STD facility |
|-----------------|-------------------|-----------------------------------|---|---|
| 1 | 2 | 3 | 4 | 5 |
| 1. | Andhra Pradesh | 2333 | 2333 | 0 |
| 2. | Assam | 352 | 352 | 0 |
| 3. | Bihar | 762 | 762 | 0 |
| 4. | Jharkhand | 243 | 239 | 4 |
| 5. | Gujarat | 2119 | 2103 | 16 |
| 6 . | Haryana | 745 | 494 | 251 |
| 7. | Himachal Pradesh | 707 | 687 | 20 |
| 8 . | Jammu & Kashmir | 149 | 112 | 37 |
| 9 . | Kamataka | 2048 | 2048 | 0 |
| 10. | Kerala | 748 | 748 | 0 |
| 11. | Madhya Pradesh | 2229 | 1903 | 326 |
| 12. | Chattisgarh | 413 | 247 | 166 |
| 13. | Maharashtra | 3834 | 2961 | 873 |
| 14. | Goa | 57 | 57 | 0 |
| 1 5. | Arunachal Pradesh | 84 | 56 | 28 |
| 16. | Manipur | 22 | 18 | 4 |
| 17. | Meghalaya | 61 | 53 | 8 |
| 18. | Mizoram | 40 | 18 | 22 |
| 19. | Nagaland | 37 | 24 | 13 |
| 20. | Tripura | 50 | 44 | 6 |
| 21. | Orissa | 823 | 794 | 29 |
| 22. | Punjab | 1043 | 1002 | 41 |
| 23 | Rajasthan | 1762 | 1417 | 345 |

| 1 2 | 3 | 4 | 5 |
|-------------------|-------|------------|--------------|
| 24. Tamil Nadu | 803 | 803 | 0 |
| 25. Uttar Pradesh | 2067 | 1868 | 1 9 9 |
| 26. Uttaranchal | 314 | 239 | 75 |
| 27. West Bengal | 918 | 824 | 94 |
| 28. Sikkim | 30 | 29 | 1 |
| 29. Delhi (UT) | 0 | 0 | 0 |
| 30. Andaman & Ni | cobar | | |
| (UT) | 35 | 3 5 | 0 |
| Total | 24828 | 22270 | 2558 |
| | | | |

Hijacking Incidents

4298. SHRI HANNAN MOLLAH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government are aware of the increasing number of hijacking of planes in various parts of the World including India;

(b) if so, whether the Government are going to formulate a comprehensive policy on hijacking;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (d) Government is seized of the matter. To pre-empt recurrence of such unlawful interference with the civil aviation operations, the Government has taken a number of steps for strenghtening security arrangements at airports. These include induction of Central industrial Security Force (CISF) in phases in airports; introduction of ladder-point frisking at airports; deployment of Sky Marshals on selected routes on random basis; arrangements for imparting comprehensive training to security staff and cockpit/cabin crew.

[Translation]

Clearance to Irrigation Schemes

4299. SHRI RAMANAND SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of irrigation schemes of Madhya Pradesh which are pending clearance with the Union Government at present, district-wise; (b) the time by which all the irrigation schemes of the said State are likely to be cleared;

(c) whether the work of Patna Reservoir Scheme in Satna district has been completed; and

(d) if so, the details of progress made so far?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) As per the records available, of all the irrigation schemes submitted by the Madhya Pradesh Government for forestry clearance during the last three years from 1998 to February 2001, no decision could be taken on two proposals namely construction of Sumeri tank in district Guna and Naharkhedi irrigation project in district Indore as wanting details have been sought from the State Government on 16.8.1999 and 21.12.2000 respectively. As wanting details have remained unfurnished by the State Government till now, no time limit can be fixed for clearance of these projects.

(c) and (d) The Ministry has not received the proposal for forestry clearance of Patna Reservoir Scheme in Satna district from the State Government.

Factories Polluting Ganga

4300. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of factories in the country which are polluting river Ganga, State-wise;

(b) the kind of effluents being discharged by these factories into river Ganga;

(c) the reasons for not making Ganga river pollution free so far; and

(d) the details of the steps taken by the Government to improve the situation?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) Out of a total of 187 industrial units identified for discharging their effluent in the river Ganga, 112 have provided effluent treatment plant, 31 are closed and 44 units are defaulters. The State-wise position of the defaulting units is as under:-

| SI. No. | Name of the State | No. of Industrial Units |
|------------|-------------------|-------------------------|
| 1. | Bihar | 00 |
| 2. | Uttar Pradesh | 43 |
| 3 . | West Bengal | 01 |
| | Total | 44 |

The effluent emanating from the industrial units such as tanneries, sugar, distilleries, pulp and papers and textiles etc. is comprising of high Biological Oxygen Demand (BOD), Chemical Oxygen Demand (COD), Suspended Solids and Colour.

(c) The reassons noticed by the Government for slow implementation of Ganga Action Plan are:-

- Lack of experience with the State implementing agencies, delay in land acquisition, litigations and Court cases, contractual disputes and diversion of funds by the State Governments.
- Poor operation and maintenance of the assets created under the Ganga Action Plan Phase-I.
- Erratic and poor availability of electricity for operation assets like pumping stations, sewage treatment plants and electric crematoria.

(d) The steps taken by the Government for the implementation of Ganga Action Plan are:-

- State Governments have been asked to take advance action for land acquisition wherever applicable after which only the related schemes are approved. Release of central grants and its utilization by the State Governments is monitored more vigorously to minimize instances of diversion of funds.
- The State Governments have been asked to ensure continuous supply of electricity for assets through dedicated feeders wherever required.

Cleaning of Rivers

4301. SHRI SHIVAJI MANE: SHRI M.V.V.S. MURTHI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the National River Conservation Authority propose to clean 23 new rivers in some States; (b) if so, the details thereof indicating the names of rivers selected for the purpose;

(c) the response of various State Governments in this regard; and

(d) the time by which the cleaning work is likely to be started?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) There is no proposal at present to take up cleaning of 23 new rivers in some States under the National River Conservation Plan.

(b) to (d) Do not arise.

[English]

Hazaribagh Telecom District

4302. SHRI RAGHUNATH JHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the audit scrutiny of records of Telecom Revenue Accounts branch of Hazaribagh telecom district under Bihar telecom circle has revealed serious cases of frauds through excess posting of credit in subscribers' accounts and posting of credit in the accounts of subscribers other than the real payee;

(b) if so, the facts thereof;

(c) whether the Government have conducted any inquiry into the matter;

(d) if so, the outcome thereof; and

(e) the action taken by the Government against those who are responsible for this?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) This is a case of fraudulent accounting of payment, short posting of Rs. 1.90 crores in Subscribers' Record Cards during the period from May 1994 to September 1996, misappropriation of Govt. revenue of Rs. 1.90 lakh from May 1994 to July 1996, and unauthorized provision of STD/ISD facility for eight months from April 1995 to December 1995 amounting to Rs. 8.12 lakhs.

(c) Yes, Sir. A vigilance enquiry was conducted under the supervision of Circle Vigilance Officer, Bihar Telecom Circle. (d) The irregularities as stated in (b) above were established.

(e) Major disciplinary action under Rule 14 has been initiated against 6 officials of Hazaribagh telecom district for their involvement/lapses.

Construction of Mughal Road Between Rajouri and Kashmir

4303. SHRI DILIPKUMAR MANSUKHLAL GANDHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government propose to construct Mughal Road between Rajouri and Kashmir as an alternate highway connection in the valley with the rest of country;

(b) if so, the details thereof alongwith estimated amount to be spent on the project and the financial sources thereof;

(c) whether the work on the project has since been started;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) Yes, Sir.

(b) The feasibility study, detailed project preparation etc. are being carried out at present by the Government of Jammu & Kashmir. It is too early to indicate the estimated cost of the project and financial resources at this stage.

(c) to (e) Does not arise.

Aviation Security System

4304. SHRIMATI RENUKA CHOWDHURY: SHRI MADHAVRAO SCINDIA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the International Civil Aviation Organization has proposed amendments in the Aviation Security System at International and other Airports in order to prevent hijacking; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) International Civil Aviation

Organization (ICAO) has proposed amendment to ANNEX-17 to the Convention on International Civil Aviation. This amendment includes provisions relating to code share, standard airline security programme model, reconciliation procedures, preventive security measures relating to cargo, pre-employment background checks, development of human factors, managing response to acts of unlawful interference, armed persons on board an aircraft and penetration of security system by news media. The revised ANNEX-17 is expected to increase the effectiveness of the security assessment programme.

Scarcity of Water

4305. DR. (SHRIMATI) C. SUGUNA KUMARI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether India would be among the countries worst hit by water scarcity in the new millennium; and

(b) if so, the steps proposed to ensure that the country would not face steep cut-backs in the supply of water for irrigation purposes?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) India receive an average annual precipitation of about 4000 Billion Cubic Metre (BCM). Out of this about 1869 BCM appears as runoff in the various rivers of the country. On an average water availability in the country remains more or less fixed according to the natural hydrologic cycle. According to an international criteria, any situation of yearly water availability of less than 1000 cubic metre (cu.m.) per capita is considered as scarcity condition. It is estimated that due to increasing population, the average annual per capta water availability may come down from about 1869 cu.m. at present to about 1350 cu.m. by 2025 A.D. at the national level. Due to the spatial variability of rain in the country and also because of variation in population density, per capita average annual availability to water in different basisns also varies from 14.057 cu.m. in Brahmaputra-Barak basin to 307 cu.m. in Sabarmati basin. Further, the temporal variability in the rainfall creates scarcity of water in certain years.

(b) Water resources development including construction of storages for utilization of water is taken up by the State Government as per their own priorities. A live storage capacity of 177 BCM has been created by construction of large dams upto 1995. Projects to add an additional storage capacity of about 75 BCM are under construction and 132 CBM are under planning. The replenishable ground water is of the order of 432 BCM, out of which about 154 BCM has been developed for use. With the help of these storages and other minor

irrigation schemes an irrigation potential of 90 Mha has been created upto the end of the Eighth Plan against the ultimate irrigation potential of 139.9 Mha in the country.

As a long term measure National Water Development Agency of Governmet of India have formulated National Perspective Plan for water resources development which envisages interlinking between various peninsular rivers and Himalayan rivers for transfer of water from surplus basins to water deficit basins. Government of India is also promoting rain water harvesting through Watershed Management Programme artificial recharge of ground water and roof-top rain water harvesting under the sector reform project of Accelerated Rural Water Supply Programme under the Ministry of Rural Development, for which technical and financial assistance is provided to the State Government and other implementing agencies. Central Ground Water Board has also taken up pilot studies for artificial ground water recharge. Assistance is also extended to State Governments under Command Area Development Programme for bridging the gap between potential created and utilized. For early completion of ongoing irrigation projects Governments of India is extending assistance to State Governments under Accelerated Irrigation Benefit Programme.

Progress on IC 814 Hijacking Probe

4306. SHRI IQBAL AHMED SARADGI: SHRI HANNAN MOLLAH: SHRI Y.S. VIVEKANANDA REDDY:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether slow progress is being made on the probe into the hijacking of IC-814 flight from Kathmandu to Delhi last December 2000;

(b) if so, whether the security measure taken so far have not proved success;

(c) if so, whether the probe findings has suggested lack of security awareness among Indian security personnel;

(d) whether there are reports of arms and other forbidden goods still being carried in flights within the country without being detected at the respective airports; and

(e) if so, the steps the Government propose to take to enforce strict safety measures on flights to prevent the recurrence of hijacking? THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) The investigation into the hijacking of Indian Airlines flight IC-814 which took place in December, 1999 has been completed by CBI.

(b) Adequate security measures have been taken.

(c) No lack of security awareness amongst Indian security personnel has come to notice.

(d) and (e) During the last one year, no lapse has led to a disturbing consequence. Individual cases of lapses, if any, are dealt with strictly and disciplinary action is taken against the officials found guilty.

Environmental Safety to Workers

4307. SHRI ANNASAHEB M.K. PATIL: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have formulated any strategy to provide health and environmental safety to the workers conforms to world standards;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether it is obligatory on the part of Government to provide such facilities under W.T.O. agreement; and

(e) if so, the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (c) The International Labour Organisation (ILO) is the agency engaged in setting world standards in the form of Conventions, Recommendations, Code of Practices etc. in the fields of labour protection including safety and health of workers employed in different sectors/occupations all over the world. So far India has ratified 38 ILO Conventions.

(d) There is no obligation on the part of the Government under any of the WTO agreements to provide to the workers any facilities relating to health or environmental safety conforming to the world standards.

(e) Does not arise.

Turbo Generating Sets for River Bed Power House

4308. SHRIMATI JAYABEN B. THAKKAR: Will the Minister of WATER RESOURCES be pleased to state: (a) whether procurement of turbo-generating sets for river bed power house of Sardar Sarovar Project has been delayed due to non-availability of Overseas Economic Corporation Fund (OECF);

(b) if so, whether the Government of Gujarat and other beneficiary States of the Sardar Sarovar Project have been requesting for additional Central assistance in lieu of OECF funding for import of T.G. sets from Japan; and

(c) if so, the time by which the additional assistance is likely to be sanctioned by the Union Government to ensure commissioning of the river bed power house of the Sardar Sarovar Project without further delay?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) Yes Sir.

(b) and (c) The Government of Gujarat had requested for Additional Central Assistance for import of Turbo Generator Sets in 1995. The request for Additional Central Assistance could not be acceded to. However, the Turbo Generating Sets are now being procured through M/s Sumitomo Corporation Ltd., Japan who have extended the Suppliers Credit and the demand for Additional Central Assistance has been dropped.

Wages for Labourers in Unorganised Sectors

4309. SHRI A. NARENDRA: Will the Minister of LABOUR be pleased to state:

(a) the details of criteria/norms being adopted for fixing the minimum wages of labourers;

(b) whether the Government propose to include production and productivity while fixing the minimum wages of labourers in unorganised sectors;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (d) The Minimum Wages Act was enacted in the year 1948 primarily to protect the interest of workers in the unorganised sector. The Act, however, does not define minimum wages nor does it lay down the norms/criteria for fixation of minimum wages. In the absence of any standard methodology, the norms recommended by the Indian Labour Conference in its session held in 1957 as also subsequent judicial pronouncements are taken into account. The norms include requirements of food, clothing, rent, fuel, lighting, children's education, medicines, recreation, marriage, old age etc.

The fixation of minimum wages further depends on factors like socio-economic and agro-climatic conditions, cost of living, productivity, paying capacity and local conditions influening the wage rate.

[Translation]

Internet Facility

4310. DR. ASHOK PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

 (a) whether the Government propose to introduce any scheme under which people who do not have computer and even telephone facility can also use internet;

(b) if so, the details thereof; and

(c) the time by which this scheme is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) to (c) As per Internet Service Provider (ISP) policy, access to internet through authorized cable operator is permitted without additional licensing subject to applicable cable laws. People can use their television to access internet through cable using set top box. In such a case computer or telephone is not required. Also internet can be accessed from the cyber cafes/cyber Dhabas set up by Bharat Sanchar Nigam Limited (BSNL) or ISPs.

[English]

Prosecution Against Officers in Coalfields

4311. SHRI NARESH PUGLIA: Will the Minister of LABOUR be pleased to state:

(a) whether the Nagpur Region Office of the Director General of Mines Safety has initiated prosecution proceedings against some officers of the Western Coalfields Limited (WCL) in connection with the mine collapse at Kawadi coal mines near Majri in Chandrapur District of Maharashtra;

(b) if so, the details thereof; and

(c) the details of officers against whom prosecution proceedings have been initiated?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) Yes, Sir.

(b) and (c) Prosecution has been launched, against nine officers comprising of the level of one Chief General Manager, one Agent, one Ex-Agent, one Manager, one Assistant Manager, one Safety Officer and three under Managers, on 6.12.2000 in the court of Judicial Magistrate 1st Class, Bhadrawati, District Chandrapur, Maharashtra.

Telecom Facilities

4312. SHRI CHINTAMAN WANAGA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Mahanagar Telephone Nigam Limited has provided several facilities including commercial facilities to its subscribers in Delhi and Mumbai;

(b) if so, the details thereof;

(c) whether these facilities include repair of faulty telephone connections within some time limit;

(d) if so, the details thereof and the action to be taken in case these instructions are not complied with;

(e) whether MTNL also provides fortnightly meter reading facility to the subscribers; and

(f) if so, the details thereof including the charges and time limit fixed for the same?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) MTNL has provided following facilities to its subscribers:

- 1. Dynamic STD/ISD controlled facility
- 2. Wake up alarm facility
- 3. Call alert (hunting) facility
- 4. Call transfer facility
- 5. CLIP facility
- 6 Abbreviated dialing facility.
- 7. Bill payment made easy through:

Electronic clearance system, Voluntarily deposit scheme, payment through credit cards

- 8. Single window concept through customer service center and Sanchar Haat.
- 9. IVRS for complaint booking, change number etc.
- (c) Yes, Sir.

(d) Most of the faults are cleared within 48 hours; however, faults arising out of cable breakdown take longer to restore. Automatic rent rebate is given to those subscribers whose telephones remain faulty for 7 days or more.

(e) Yes, Sir.

(f) One can approach Division Engineer in charge of the exchange with a request, who arranges to issue a fortnightly meter reading by charging Rs. 2 for every fortnight.

Telephone Rent

4313. SHRI PRABHUNATH SINGH: SHRI RAMJEE MANJHI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether in spite of revision in the tariff for rental charges for telephone connections in November 1992 but his department continued to issue bills at the old rates thereby causing heavy losses to the State;

(b) if so, the details thereof and the total loss suffered by the Government as a result thereof for the last three years;

(c) whether the Government have enquired into the matter;

- (d) if so, the outcome thereof; and
- (e) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) There was no tariff revision in November 1992 for rental charges for Telephone connections. However, during November 1992 tariffs for various leased telecom services (circuits) were revised. In very few cases, the bills for the leased circuits were issued at the old rates.

(b) The details of short billing in the last 3 years as pointed out by C & AG and the present position on action taken in the matter is given in the attached statement.

(c) to (e) There was some delay in a few cases in implementing the revised tariff and in such cases revised bills have since been issued.

Statement

| | | (Figures in Lakh | s of Rupees) |
|---------------------------------|---|--|-------------------------------|
| C& AG report for the year | Amount of short billing pointed out by Audit | Actual amount for which bills were due and issued after verification | Amount recovered so far |
| 1998 | 39.97 | 39.97 | 39.97 |
| 1999 | 198.43 | 183.49 | 44.82 |
| 2000 | 37.40 | 36.97 | 22.66 |

[Translation]

Quality of Construction of Dams

4314. SHRI SHIVAJI VITHALRAO KAMBLE: Will the Minister of WATER RESOURCES be pleased to state:

 (a) whether the Government propose to enact a new legislation in regard to the quality of construction of dams; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) The quality of construction of dams is governed by various codes of the Bureau of Indian Standards. Since irrigation is a State subject, the responsibility of planning, funding, execution which includes the quality of construction and maintaining all types of irrigation projects including flood control and drainage primarily rests with the respective State Government. The Government of India have, therefore, no proposal to enact a legislation on this subject.

(b) Does not arise.

(English)

Illegal Emigration Through Waters

4315. SHRI Y.S. VIVEKANANDA REDDY: SHRI IQBAL AHMED SARADGI:

Will the Minister of LABOUR be pleased to state:

(a) whether the Indian waters have recently become the new routes for illegal migrants from India to West Asia, Israel, Eastern Europe and other countries; (b) if so, whether investigations revealed that the most commonly used routes by the illegal migration cartels were through the Gulf and East Europe;

(c) whether the new routes have been communicated to the Indian Embassy in Ankara by the Turkish authorities; and

(d) if so, the steps taken by the Government to check the illegal emigrants through Indian waters?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL) (a) and (b) The Government do not have any definite information about use of Indian waters as new routes for illegal migration from India to West Asia—Israel, Eastern Europe and other countries. However, there have been isolated incidents involving Yemen from where Indian nationals have been sent back becaue of inappropriate decoments, from the airport itself.

(c) and (d) The Indian Embassy, Ankara (Turkey), has not received any communication from the Turkish authorities on new routes used for illegal migration However, whenever any intimation about illegal immigrants claiming to be Indians detained in Turkey, is received fo arranging their repatriation, the Indian Embassy takes necessary action.

Flood Control

4316. SHRI ABUL HASNAT KHAN: Will the Ministe of WATER RESOURCES be pleased to state:

(a) whether National Thermal Power Corporation has engaged WAPCOS to take remedial measures of floor water staggation problem around Farakka plant;

(b) if so, whether WAPCOS has submitted any report

(c) if so, whether the NTPC has accepted the report and

(d) if so, the details thereof and the action taken thereon?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) to (c) Yes, Sir.

(d) Details of Report and action thereon are given in the attached statement.

Statement

Details of The Report Submitted by WAPCOS (I) Ltd. And the Action Taken Thereon

Main recommendations of M/s WAPCOS (I) Ltd. in its report to tackle the problem are as under:-

- Construction of additional outfall structures between railway line & Ash Dyke; on the northerm side of ash dyke and; Trimohini Nallah out fall.
- 2. Augmentation of existing drainage around Ash Dykes.
- 3. Relocation of existing ash slurry pipe bridge.
- 4. Regulation of flow from Farakka Barrage to Feeder Canal during floods.
- 5. Clearing the obstruction created by the abandoned railway embankment.
- 6. Adequate protection measures as identified in the report.

Implementation of the above recommendations requires action by multiple agencies like Farakka Barrage Project Authority (FBPA), Eastern Railways, State Irrigation Department/Central Water Commission, etc. NTPC has taken up the matter of increasing drainage points with FBPA.

[Translation]

Passport Service in Post Offices

4317. SHRI CHANDRESH PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the amount of fee prescribed by the Government for the speed post passport services in post offices is higher in comparison to speed post services;

(b) the difference between the fee being charged by the passport offices and through speed post passport services in post offices; and

(c) the details of Post Offices in the country where the said facility has been provided at present?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) and (b) No Sir. Speed Post tariff charged for Passport Service is the same as that charged for other Post articles. Additional fee is however, charged for processing the application at the Post Office.

(c) A list of Speed Post Centres/Post Offices where the services have been provided is attached as statement.

Statement

Names of Speed Post Centres/Post Offices for Passport Service

Kerala Tiruvananthapuram, Kollam, Thiruvalla, Kottayam, Kochi, Alwaye, Thrissur, Kozhikode.

- Karnataka Bangalore, Mangalore, Udipi.
- Mumbai Mumbai GPO, Andheri HPO.
- Ahmedabad Navrangpure, Pindi Bazar, Ahmedabad SPC, Ahmedabad GPO.
- Kolkata Kolkata GPO, Bidhan Nagar, Kolkata, Siliguri.

Delhi SPC New Delhi, Krishna Nagar HO, Ramesh Nagar HO, Delhi GPO, Kalkaji Post Office & Ashok Vihar HO.

- Hyderabad Hyderabad GPO, Secunderabad HO, Khairatabad, Hyderabad Jubilee HO, Humayun Nagar.
- Chennai SP Business Office, IIT PO, Vadaplani PO, Anna Nagar PO, Triplicabe PO, Anna Road HPO.

Telephone Exchanges in U.P.

4318. SHRI RAMPAL SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have chalked out any policy for modernisation of existing telephone exchanges functioning in Uttar Pradesh;

(b) if so, the details thereof;

(c) the number of telephone exchanges proposed to be modernized during the current and next financial years;

(d) the number of electronic telephone exchanges functioning in the State as on date;

(e) the number of old exchanges functioning at present, district-wise;

(f) whether the Government propose to replace all the old exchanges by electronic ones; and

(g) if so, the time by which these are likely to be replaced?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) to (c) All the exchanges in Uttar Pradesh are modern electronic exchanges.

(d) Total number of electronic exchanges functioning in Uttar Pradesh are 3272.

(e) Nil.

(f) and (g) Does not arise in view of 'e' above.

Modernisation of Airports in M.P.

4319. SHRI SHIVRAJ SINGH CHOUHAN: SHRI JAIBHAN SINGH PAWAIYA: SHRI VIJAY KUMAR KHANDELWAL:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the schemes/projects started for modernisation of airports and aviation facilities in Madhya Pradesh during the last three years;

(b) whether the work on these schemes/projects is progressing as per the scheduled programme;

(c) if not, the reasons therefor; and

(d) the steps taken by the Government to complete the project as per schedule?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) The details of the aviation projects started in Madhya Pradesh during the last three years are as under:-

 At Bhopal Airport, resurfacing of runway and associated pavements at a cost of Rs. 5.53 crores and expansion of terminal Building at a cost of Rs. 4.48 crores were completed in 1998. Construction of boundary wall is held up due to litigation.

- At Raipur Airport, construction of new terminal building at a cost of Rs. 8.55 crores was completed in 1998.
- At Indore airport, construction of Technical Block cum control Tower at a cost of Rs. 5.76 crores was completed in December 1999.
- At Jabalpur airport, strengthening and extension of runway for operation of B-737 aircraft was completed at a cost of Rs. 11.76 crores in December, 1998.
- At Khajuraho airport, air conditioning of the sterile lounge at a cost of Rs. 27 lakhs was installed in November, 1998.

(b) Yes, Sir.

(c) and (d) Do not arise

[English]

Business Department Directorate

4320. SHRI RAMDAS RUPALA GAVIT: SHRI CHINTAMAN WANAGA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have set up Business Department Directorate to explore profit based services activities in post offices; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) Business Development Directorate was set up in 1996 to design, develop and market value-added premium products of the Department of Posts. The responsibilities of the Business Development Directorate are enumerated as follows:

> Expansion and promotion of the existing valueadded products and services;

> Designing & launching of new value added products and services;

Set up procedures, regulations and guidelines for their retailing and networking;

Market study, market testing and products improvement;

Market strategies, alliances and cooperation;

Training for personnel;

Monitoring and reviewing of growth of valueadded products and services.

Privatisation of ESI Hospitals

4321. SHRI SURESH RAMRAO JADHAV:

DR. JASWANT SINGH YADAV:

Will the Minister of LABOUR be pleased to state:

(a) whother the Government propose to privatise some ESI hospitals in the country;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps being taken by the Government to safeguard the interest of the employees availing the ESI facilities?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (c) The responsibility for administration of medical care under the ESI Scheme vests in the State Governments/Union Territory Administrations except in Delhi and NOIDA where it is being administerd directly by the ESI Corporation. The ESIC has prescribed norms/guidelines for staffing and equipping of ESI hospitals/dispensaries. The Corporation also meets inter alia 7/8th of the expenditure incurred on ESI medical care. In order to improve health care facilities in ESI hospitals/dispensaries, the ESIC has formulated an action plan and forwarded the same to the State Governments for implementation in consultation with the ESIC. The action plan includes inter-alia provision of modern equipment system in hospitals, supply of necessary basic equipments in dispensaries, establishment of regional trauma centres, super speciality services, blood banks, cancer treatment centres, development of indigenous system of medicines and development of tieup arrangement with reputed medical institutions for super speciality treatment etc. A revolving fund has also been established at the level of Regional Directors of the ESI Corporation so as to facilitate prompt re-imbursement of medical costs incurred by the IPs on super speciality treatment. Recently, low bed occupancy in three ESI hospitals at Azadnagar, Sarvodavanagar and Kidwainagar, Kanpur has been reviewed by the ESI Corporation and it has been decided to explore various possibilities for optimum utilization of these hospitals.

Environment Impact Assessment Studies

4322. SHRI R.S. PATIL:

SHRI G. PUTTA SWAMY GOWDA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Karnataka Government has requested the Union Government to release funds for conducting environment impact assessment studies in the State;

(b) if so, whether the Union Government have released the funds;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the time by which the funds are likely to be released?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) Yes Sir. In view of the fact that the mining leases in the Hospet-Bellary region of Karnataka have been given and areas opened up in a very haphazard and scattered manner leading to environmental degradation, the Ministry of Environment & Forests, Govt. of India had requested the Karnataka Government to get the Environment Impact Assessment and carrying capacity studies of the region conducted through an institute of repute so as to ameliorate this situation and to evolve a long term mining policy for the region. The State Government has submitted a proposal for carrying out these studies at an estimated cost of Rs. 1.05 crores for which the release of funds has been requested by the Karnataka Government.

(b) to (d) As adequate financial provisions for instituting such studies were not available in the Ministry, the Ministry of Mines has been requested to get the study done from Indian Bureau of Mines, Nagpur.

Technical Snag in Flights of I.A. and A.A.

4323. SHRIMATI SHYAMA SINGH:

SHRI N. JANARDHANA REDDY:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the pilots of the vairous airlines have experienced technical snags of a repetitive nature;

(b) if so, the details of flights of Indian Airlines and Alliance Air which have developed technical snags alongwith the nature of those snags during the last three years;

(c) whether the Government have devised any mechanism to ensure that the flights of Indian Airlines and Alliance Air operate free from technical snag; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) Technical snags have recurred in 2% to 3% of flights of Indian Airlines and Alliance Air during the period from 1998 to 2000. The snags of repetitive nature are critically analysed during the daily snags meetings and necessary call-outs are issued to attend the same.

(c) and (d) Directorate General of Civil Aviation vide Civil Aviation Requirements Section-II-Airworthiness Series-C, Part-I, Part-II has stipulated detailed requirements for recording, reporting, rectification, investigation and analysis of technical snags/defects observed during flights. These requirements are being adhered to by Indian Airlines and Alliance Air.

[Translation]

Chandausi Telephone Exchange

4324. SHRI DILEEP SANGHANI: SHRI SATYAVRAT CHATURVEDI: SHRI SUNDER LAL TIWARI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received any complaint regarding prevailing irregularities into disposal of consumers grievances and over charging of bills in Chandausi Telephone exchange in Uttar Pradesh;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government for speedy disposal of consumers complaints and to ensure proper billing of the calls made by them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) No, Sir.

(b) Not applicable.

(c) Following steps have been taken/proposed to be taken for speedy disposal for consumer's complaints and proper billing.

- (i) FRS has been computerized at Chandausi.
- (ii) Concerned SDE/DE are attending to the consumers daily between 1500 to 1700 hrs.
- (iii) Facility of issue of details bill is being introduced at Chandausi.
- (iv) Work of issue of bills have been computerised.

Closing of Nehru Yuvak Kendras

4325. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government are contemplating to close down the Nehru Yuvak Kendras;

(b) if so, the details thereof;

(c) the number of Nehru Yuvak Kendras against which action has been taken for their inactivity; and

(d) the steps being taken by the Government so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHA-KRISHNAN): (a) to (d) No, Sir. Government are not contemplating to close down the Nehru Yuva Kendras.

Development Scheme of National Highways

4326. RAJKUMARI RATNA SINGH: PROF. DUKHA BHAGAT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the targeted length of National Highways under development schemes in respect of Uttar Pradesh and Jharkhand States has not been achieved;

(b) if so, the targets set under the development schemes for the said States during the last three years and the percentage of work done so far; and

(c) if so, the reasons for low performance and the action proposed to be taken by the Government to expedite the development of National Highways network in the country, particularly in Uttar Pradesh and Jharkhand States?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) The targets laid for development scheme in respect of Uttar Pradesh were fully achieved. As regards the State of Jharkhand, which was created on 15.11.2000, the targets were substantially achieved.

(b) Details given in attached statement.

(c) Do not arise in the case of Uttar Pradesh. Minor shortfall of 5% in the case of Jharkhand is attributed due to delay in the award of work as a result of its separation from the State of Bihar.

Statement

| Targets and | achievements | during | the | last | three | years | pertaining | to | the | State | of |
|-----------------------------|--------------|--------|-----|------|-------|-------|------------|----|-----|-------|----|
| Uttar Pradesh and Jharkhand | | | | | | | | | | | |

| ltem | S | 1998-99 | | 19 | 99-2000 | 2000-2001 | |
|------|---|---------|--------------|---------|--------------|-----------|--------------|
| | | Targets | Achievements | Targets | Achievements | Targets | Achievements |
| Utta | r Pradesh | | | | | | |
| 1. | Number of works | 50 | 53 | 50 | 50 | 50 | 51 |
| 2. | Strengthening weak two lane Pavement (Km). | 85 | 85 | 60 | 80 | 80 | 80 |
| 3. | Improvement of riding quality works (KM) (IRQP) | _ | _ | 185 | 185 | 197 | 197 |
| Jhar | khand | | | | | | |
| 1. | Strengthening weak two lane Pavement (Km). | - | - | | - | 15 | 14 |
| 2. | Improvement of riding quality works (Km.) (IRQP) | - | - | - | _ | 40 | 37.80 |

Rural Telephone Exchanges

4327. SHRI MANSINH PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of the rural telephone exchanges functioning in Mandvi region in Gujarat;

(b) the number of the rural telephone exchanges lying out of order for one month and reasons therefor; and

(c) the steps taken/proposed to be taken by the Government to make them functional?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) There are 35 number of Telephone exchanges functioning in Mandvi region in Gujarat. (b) No, rural Telephone Exchange in Mandvi region is lying out of order for one month.

(c) Does not arise in view of 'b' above.

Irrigation Projects in Gujarat

4328. SHRI HARIBHAI CHAUDHARY: Will the Minister of WATER RESOURCES be pleased to state:

(a) the major irrigation projects of Gujarat which have not been completed;

(b) the time when these projects were started and by which these were likely to be completed;

(c) the reasons for delay in completion thereof;

(d) the original cost alongwith cost over-run thereof; and

(e) the number of projects lying incomplete alongwith cest likely to be incurred, therefor, State-wise?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a), (b) and (d) The details of major ongoing irrigation projects of Gujarat are given in the enclosed statement-I. The completion of any project depends upon various factors such as its size, availability of land, geographical conditions and equally important are the funds allocated by the State Government to individual projects as per the State priority.

(c) The delay in completion of irrigation projects is mainly due to forest clearance, resettlement and rehabilitation of outstees and paucity of funds.

(e) The details are given in the enclosed statement-II.

Statement-I

On-going Projects of Ninth Plan-Major Projects

| SI. | Name of | Started | Cost (Rs. crores) | | | | |
|------------|---|-----------|-------------------|---------------|--|--|--|
| No. | Project | in Plan | Approved | Cost | | | |
| | | | Cost | over run | | | |
| 1. | Damanganga | IV | 24.40 | 248.38 | | | |
| 2 | Panam | IV | 10.67 | 96.112 | | | |
| 3 . | Sabarmati | IV | 17.59 | 105.98 | | | |
| | Mahı Bajaj Sagar (Gujarat Share cost) | IV | 12.61 | _ | | | |
| 4. | Karjan | v | 37.20 | 243.78 | | | |
| 5. | Sukhi | v | 23.11 | 98 .25 | | | |
| 6. | Sipu | AP1978-80 | 18.80 | 83.64 | | | |
| 7. | Watrak | AP1978-80 | 43.70 | 20.07 | | | |
| 8. | Sardar Sarovar (Narmada) | VI | 4655.52 | 5500.75 | | | |
| 9 . | Zankhari | VI | 18.70 | 71.3 | | | |

Cost Over run means "Latest Estimated Cost-Approved Cost"

| SI. No. | State | Number of Projects | Balance Cost likely to be incurred (Rs. Crores) |
|--------------|------------------|-----------------------|--|
| 1. 7 | Andhra Pradesh | 12 | 6417 |
| 2. / | Assam | 4 | 224 |
| 3. 1 | Bihar | 8 | 1945 |
| 4. | Jharkhand | 7 | 2633 |
| 5. (| Goa | 1 | 420 |
| 6. (| Gujarat | 9 | 6306 |
| 7. | Haryana | 5 | 304 |
| 8 . I | Himachal Pradesh | 1 | 136 |
| 9 | J & K | 1 | 28 |
| 10. | Kamataka | 14 | 686 6 |
| 11. (| Kerala | 7 | 1338 |
| 12. | Madhya Pradesh | 19 | 6732 |
| 13. | Chhatisgarh | 5 | 1162 |
| 14. | Maharashtra | 44 | 12272 |
| 15. | Manipur | 2 | 326 |
| 16. (| Ori ssa | 6 | 3741 |
| 17. | Punjab | | 142 |
| 18. | Rajasthan | 6 | 3314 |
| 19. 1 | Uttar Pradesh | 16 | 4948 |
| 20. l | Jttaranchal | 1 | 409 |
| 21. \ | West Bengal | 3 | 1143 |
| 1 | Total | 171 | 60806 |

Construction of Bridges on National Highways

4329. SHRI SATYAVRAT CHATURVEDI: SHRI VIJAY KUMAR KHANDELWAL: SHRI SUNDER LAL TIWARI: SHRIMATI SHEELA GAUTAM: SHRI RAJO SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government have received any proposals from State Governments for construction of Bridges on National Highways during last three years;

(b) if so, the details thereof, State-wise;

(c) the number of bridges proposed to constructed in each State during 2001-2002;

(d) the details of proposals regarding construction of Bridges and National Highways over various rivers in the country are pending for approval, State-wise;

(e) the steps proposed to be taken by the Government for expedite approval;

(f) whether the construction work on most of the Bridges and National Highways is lagging behind the schedule; and (g) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) to (c) A Statement giving details of the proposals received/sanctioned during the last three yeras alongwith the details of the bridges proposed to be constructed during 2001-2002 is attached.

(d) The details regarding pending proposals is given in the above statement.

(e) The pending proposals have been included in the current Annual Plan for Sanction.

(f) and (g) The construction of some of the bridges had got delayed due to the problems of land acquisition, contractual problems, reviewing the technical details as necessitated due to actual site condition etc.

| SL. Name of State/UT No. | Proposal received during 1998- | Proposal sanctioned during 1998- | Proposals for 2001- 2002 | Proposa Pending |
|-----------------------------|--------------------------------------|--|--------------------------------|--------------------|
| 2 | 2001 | 2001 | 5 | 6 |
| 2 | | | 5 | |
| I. Andhra Pradesh | 12 | 12 | 13 | - |
| 2. Assam | 1 | 1 | 14 | 1 |
| B. Bihar | 19 | 19 | 11 | — |
| L Chhatisgarh | 1 | 1 | 18 | _ |
| i. Delhi | 1 | 1 | | |
| 6. Goa | 1 | 1 | 1 | _ |
| 7. Haryana | 2 | 2 | — | - |
| 8. Himachal Pradesh | 2 | 2 | _ | |
|). Jharkhand | 2 | 2 | 11 | _ |
| 0. Karnataka | 10 | 10 | 5 | |
| 11. Kerala | 6 | 6 | 12 | — |
| 12. Madhya Pradesh | 18 | 18 | 5 | |
| 13. Maharashtra | 27 | 27 | 19 | - |
| 14. Manipur | - | | 15 | - |
| 15. Meghalaya | 6 | 6 | 9 | |
| 16. Mizoram | _ | - | 7 | _ |
| 17. Nagaland | 1 | 1 | 2 | |

Statement

| 1 | 2 | 3 | 4 | 5 | 6 | |
|-------------|---------------|----|----|----|---|--|
| 18. | Orissa | 9 | 6 | 8 | 3 | |
| 19. | Pondicherry | | _ | 2 | _ | |
| 20. | Punjab | 1 | 1 | - | _ | |
| 21. | Rajasthan | 2 | 2 | 1 | - | |
| 22. | Tamil Nadu | 10 | 10 | 10 | _ | |
| 23 . | Uttar Pradesh | 15 | 4 | 15 | 6 | |
| 24. | Uttaranchal | | | 8 | | |
| 25 . | West Bengal | 11 | 10 | 6 | | |

Construction of Swimming Pool

4330. SHRIMATI JAYASHREE BANERJEE: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the amount provided by the Union Government and the Madhya Pradesh Government for construction of the swimming pool at Bhawartal in Jabalpur. Madhya Pradesh;

(b) whether the construction has been completed;

(c) if so, the agency to which the task of running the swimming pool has been entrusted:

(d) whether any flaws have been found in construction of the swimming pool:

(e) if so, the details thereof;

(f) whether the diving board platform has not been constructed in the swimming pool; and

(g) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKRISHNAN): (a) The construction of Swimming Pool at Bhawartal in Jabalpur, Madhya Pradesh was approved with Central assistance of Rs. 43.00 lakh. Out of above, Rs. 25.00 lakh has been released as 1st instalment on 21.12.94 to Government of Madhya Pradesh.

 (\mathfrak{v}) to (g) The requisite details, called from the State Government, are awaited.

Electronic Telephone Exchanges

4331. SHRI Y.G. MAHAJAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Electronic Telephone Exchanges functioning in Jalgaon and Dhulia districts in Maharashtra at present;

(b) whether the Government propose to convert more telephone exchanges into electronic ones during 2000-2002;

(c) if so, the details thereof: and

(d) the funds allocated for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) The number of Telephone Exchanges functioning in Jalgaon and Dhulia districts in Maharashtra as on 31st March, 2001 are given as under.

| SI. No. | District | No. of Exchanges |
|---------|----------|------------------|
| 1. | Jalgaon | 208 |
| 2. | Dhulia | 85 |

(b) All the telephone exchanges in Maharashtra Circle are already electronic.

(c) and (d) Do not arise in view of (b) above.

Area Linking with National Highways

4332. SHRIMATI JAS KAUR MEENA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state: (a) the names of the National Highways passing through the dacoit infested areas of the country;

(b) the reasons for not linking with the National Highways entire dacoit infested area of Rajasthan and Madhya Pradesh;

(c) whether the Government propose to link Rajasthan with Shivpuri National Highways via Sheopur; and

(d) if so, the time by which the above proposal is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) There are 172 number of National Highways aggregating to 57737 kms passing through various parts of the country. Sections of few National Highways such as NH-3 and 92 in Madhya Pradesh, NH-34 in West Bengal, NH-2, 25, 91, 92 and 93 in Uttar Pradesh and NH-3 and 76 in Rajasthan pass through the dacoit infested areas.

(b) Linking of dacoit infested areas of the country with National Highways is not a criteria for declaration of State roads as National Highways.

(c) No, Sir.

(d) Does not arise.

[English]

National Marine Sanctuary/Park in Jamnagar

4333. SHRI P.S. GADHAVI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Reliance Industries has constructed jetty and marine facilities in National Marine Sanctuary/Park in Jamnagar without obtaining separate CRI clearance;

(b) if so, whether any action has been taken by the Government in the matter;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the manner in which the Government propose to monitor such type of violations and damages caused to the said sanctuary/park?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (c) The jetty and associated marine facilities were part of the refinery project proposal of Reliance Industry which was accorded environmental clearance in September, 1995. While according clearance, the impacts on the marine environment have been considered. As such, no separate CRZ clearance has been issued.

(d) Regular water quality monitoring is being undertaken by Government of Gujarat and Gujarat Pollution Control Board. The State Governmetn has informed that no damage has been done to the sanctuary/ park due to such construction.

Also, Central Government has constituted Gujarat Coastal Zone Management Authority under the provisions of Environment (Protection) Act, 1986 for protecting and improving the quality of the coastal environment and preventing, abating and controlling environment pollution of coastal areas of Gujarat State.

Booking of Passengers on Net

4334. SHRI VIJAY GOEL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether some of the Airlines have started booking of passengers on the net;

(b) if so, the details thereof; and

(c) the time by which the Air India and Indian Airlines are proposed to be switched over to this system?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (c) In order to relieve the passengers of the need to collect a ticket from the airline or its agents, the International Air Transport Association (IATA) has considered introduction of electronic ticketing as an industry practice a few years back. The practice has been started by some airlines in the advanced countries in a limited way. However, keeping in view the problem of establishing the identity of passengers before issing him of her a boarding pass reportedly being experienced as an impediment, introduction of this practice in India will perhaps require some deeper security consideration.

[Translation]

Fake Pollution Free Certificate

4335. DR. M.P. JAISWAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether several pollutiong factories/industries in the country have been issued fake "pollution free certificates";

(b) if so, the details thereof, State-wise;

(c) whether the Government have reviewed the functioning of the agencies entrusted with this job;

(d) if so, the outcome thereof; and

(e) the further steps taken by the Government to have a check on these agencies?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) No such incidence has come to the notice of the Government.

(b) Does not arise.

(c) to (e) The Government through the Central Pollution Control Board is interacting with various State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) from time to time regarding consent mechanism. To streamline consent mechanism, guidelines for uniform consent procedure have been evolved and sent to the SPCBs/PCCs for their reference and use

Telephone Services in Ranchi

4336. SHRI RAM TAHAL CHAUDHARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the telephone services have been found unsatisfactory in the Jharkhand particularly in Ranchi,

(b) if so, the details thereof, district-wise alongwith the reasons therefor; and

(c) the efforts being made by the Government to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) No, Sir.

(b) Doesn't arise in view of (a) above.

(c) Improvement in telecom services is a continuous process. Following steps are taken to improve the services in phased manner:

(i) Laying of more underground cables.

(ii) Use of 5 pair cable and DP boxes.

(iii) Provision of reliable transmission media.

(iv) Computerization of Fault repair service.

(v) Provision of pagers, to line staff wherever possible.

[English]

Sankhya Vahini Project

4337. SHRI ANANTA NAYAK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the salient features of the Sankhya Vahini Project;

(b) whether some new conditions have been laid down after Bharat Sanchar Nigam Limited (BSNL) has become the new partner replacing Department of Telecommunications; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) The Sankhya Vahini Project evolved as a technology mission of the National Task Force on Information Technology and Software Development. The objective of the Project is to establish a High Speed Data Network in India for the benefit of Educational Institutions, public and private corporations, service providers, individuals etc. for learning, training, research and other multimedia activities. The Sankhya Vahini Networks will be highly reliable with a capacity of 2.5 Giga bits per second, which can be expanded upto 40 Giga bit per second using Dense wave Division Multiplexing (DWDM) technology.

(b) and (c) No, Sir. The Project is in proposal stage.

[Translation]

Pollution Control

4338. SHRI THAWAR CHAND GEHLOT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of most polluted cities of country. State-wise; and

(b) the steps taken by the Government to reduce pollution level in such States during the years 1998, 1999 and 2000?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) The pollution levels

reach the critical levels in certain areas of the following cities:-

| States/UTs. | Cities |
|---------------------|---|
| Bihar | Patna Dhanbad Jamshedpur |
| Delhi | Delhi |
| Himachal Pradesh | Parwanoo |
| Karnataka | Bangalore , |
| Mahar ashtra | Sholapur Nasik Pune |
| Madhya Pradesh | Bhopal Indore Bhilai Raipur |
| Rajasthan | Alwar Udaipur Jaipur Jodhpur Kota |
| Tamil Nadu | Madurai |
| Uttar Pradesh | Dehradun Gajraula Kanpur Varanasi Lucknow |
| West Bengal | Calcutta |
| Chandigarh | Chandigarh |

(b) The steps taken by the Government for Prevention and Control of Pollution include the following:-

Steps have been taken to Control Pollution from 17 categories of highly polluting industries.

To promote pollution prevention in small scale industries, a number of waste minimization circles have been set up in various parts of the country tor adoption of clean technology, better work practices and energy conservation techniques.

 For control of pollution from automobiles, stricter emission standards, introduction of unleaded petrol in major cities, installation of catalytic converters, introduction of low sulfur fuels and improvement in the fuel quality have been undertaken.

- Common Effluent Treatment Plants (CETP) in cluster of small scale industrial units have been set up in most of the areas.
- A Network of ambient air and water Quality Monitoring Stations has been set up throughout the country.
- Effluent and Emission Standards have been notified under the Environment (Protection) Act, for different categories of industries. Besides, standards for ambient air and water quality have also been notified.
- Central Pollution Control Board (CPCB)/State Pollution Control Boards (SPCBs) have taken action against the defaulting industrial units.

Assistance from Foreign Companies for Mining

4339. SHRI RAMDAS ATHAWALE: Will the Minister of MINES be pleased to state:

(a) the names of the SC/ST dominated areas in various States including Maharashtra where mining work has been undertaken during the last three years;

(b) the details of achievement made in this regard, State-wise and year-wise:

(c) whether any technical assistance has been sought/ proposed to be sought from foreign institutions regarding mining work in various States including Maharashtra; and

(d) if so, the details thereof alongwith the names of the foreign companies from which assistance has been sought for various States including Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI JAYSINGRAO GAIKWAD PATIL): (a) and (b) Segregated information regarding mining work undertaken in SC/ST dominated areas are not maintained as such. However, as per information available with Indian Bureau of Mines, a subordinate office of the Ministry of Mines, the SC/ST dominated areas where mining work is being undertaken are Amravati, Bhandara, Chandrapur, Gadchiroli, Gondia and Nagpur in the State of Maharashtra; Balaghat, Betul, Chhindwara, Dhar, Jhabua, Khargaon and Seoni in the State of Madhya Pradesh: and Jashpur, Korba, Chamba, Kanker, Dantewara. Raigarh, Rajnandgaon and Durg in the State of Chhatisgarh.

(c) and (d) The Central Government is formulating a project on Capacity Building at State level for Mineral Development and Environmental Management through French assistance.

[English]

National Highways Development Project

4340. SHRI SAHIB SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the physical, social, economic and ecological dimensions of National Highways Development Project connecting Delhi, Mumbai, Chennai and Calcutta;

(b) the number of phases in which this project is being implemented:

(c) the details of progress made in the first two phases.

(d) the shares of Public and Private Sector funding; and

(e) the manner in which the process of planning, development and construction of this project is proposed to be expedited so as to solve the problem of congestion on these highways?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ GEN (RETD.) SHRI B.C. KHANDURI): (a) National Highway Development Project (NHDP) is expected to have a highly positive impact on all these spheres.

(b) and (c) The Project has two components — Golden Quadrilateral (GQ) connecting 4 metro cities, Delhi-Mumbai-Chennai-Kolkata-Delhi and North-South & East-West (NS&EW) Corridors connecting Srinagar in Jammu Kashmir with Kanyakumari and Silchar with Saurashtra respectively. A length of 643 Km on GQ and 648 Km on NS & EW has been completed. The scheduled completion for the entire length in GQ and NS&EW is December 2003 and December. 2007 respectively.

(d) The National Highways Development Project is proposed to be financed as under:

| Source | Rupees | | | | |
|------------------------------|-----------------------------|--|--|--|--|
| | (In crore as on 1999 price) | | | | |
| Cess on Petrol and Diesel | 20,000 | | | | |
| External Assistance | 20,000 | | | | |
| Market Borrowings | 10,000 | | | | |
| Private Sector Participation | 4,000 | | | | |
| Totai | 54,000 | | | | |

(e) The projects are being planned and prepared by reputed consultants, executed by expenenced contractors. supervised by specialist consultants, and monitored closely. These steps will expedite the projects.

Optical Fibre Cables

4341. SHRI ASHOK N. MOHOL: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 1103 dated July 31, 2000 and state:

(a) the total number of occupancy of lines at present at Tal (Hamirpur) Telephone Exchange and Pune Exchange.

(b) whether the Tal Exchange has since been connected to Hamirpur on Microwave system;

(c) if not, whether the Government are aware of problems being faced by the subscribers of Tal Exchange regarding non-availability of lines;

(d) if so, the steps taken by the Government in this regard; and

(e) the time by which the Tal Exchange is likely to be connected directly with Hamirpur on microwave media or optical fibre cables?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) The total no. of occupancy of lines at present at Tal (Hamirpur) and Pune Exchanges is as follows:

| | Tal | Pune | |
|---------------------|-------------|--------|--|
| Equipped Capacity | 1000 | 626452 | |
| Working Connections | 7 95 | 547062 | |

(b) No, Sir.

(c) Yes. Sir

(d) and (e) Tal is proposed to be connected with Hamirpur on reliable media of Optical Fibre Cable System by August, 2001.

Storage Position of Reservoirs

4342. SHRI A. VENKATESH NAIK: SHRI ASHOK N. MOHOL: SHRI RAMSHETH THAKUR:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the present storage position of major reservoirs in the country is below the average capacity in comparison to last year;

(b) if so, the details thereof and the reasons therefor;

(c) the storage position of these reservoirs at the end of December, 2000 in comparison to December, 1990; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) and (b) Central Water Commission is monitoring the status of storages of 70 important major reservoirs having total designed live storages capacity of 130.553 Billion Cubic Metre. As per the monitoring status of these 70 reservoirs as on the 9th April, 2001, the details of live storage for this year and last year are as follows:-

Reservoir Capacity (BCM)

| This season | Last season | % of this year's live capacity to last year |
|-------------|-------------|---|
| 31.101 | 45.971 | 67.6 |

The main reason for the low storage in the reservoirs is due to deficient rainfall in the catchment areas of the reservoirs.

(c) The live storage of the 70 reservoirs being monitored at the end of December, 2000 was 63.812 Billion Cubic Metre while the live storage at the end of December 1990 of the 58 reservoirs being monitored was 86.072 Billion Cubic Metre.

(d) The State Governments have been advised to regulate these reservoirs with utmost caution as storages are unlikely to improve substantially till the ensuing monsoon. Simultaneously, necessary measures for conservation and optimum utilization of available water are also needed to be taken. The following measures have been suggested for consideration and adoption.

- 1. The release from the reservoir should be regulated keeping in view the possible water deficit and making curtailments for irrigation in consultation with State Agriculture Department.
- 2. While releasing water from the reservoir, priority should be given to drinking water supply. A proper planning for meeting the drinking water requirement for the area to cater upto June 2001 should be done.

3. In case of hydel-power/multipurpose projects, where the storage in the reservoir is very low, the releases for hydro-power generation may be made keeping in view the drinking water requirements till the onset of next monsoon.

As a long term measure to augment the availability of water in reservoirs, inter-basin transfer of water is also under study by the National Water Development Agency.

National Sports Conferences

4343. SHRI RAJO SINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of National Sports Conferences organised in different States during each of the last three years, State-wise; and

(b) the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKRISHNAN): (a) No National Sports Conference was organised by the Central Government in any State during the last three years.

(b) Does not arise.

Solid Waste Management

4344. SHRI RAMSHETH THAKUR: SHRI ASHOK N. MOHOL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Supreme Court had issued guidelines in 1996 for improving the solid waste management in Metropolitan cities;

(b) if so, the details thereof;

(c) whether Civic bodies of metro cities have failed to implement the said guidelines;

(d) if so, the facts in this regard;

(e) whether the court has constituted a Committee to prepare a report regarding sanitation condition of metro cities like Mumbai and Delhi;

(f) if so, whether the Committee has submitted its report;

(g) if so, the details of recommendations of the Committee; and

(h) the further directions issued by the Government to civic bodies of metro cities to improve the solid waste management?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a), (b) and (e) to (g) In Writ Petition No. 881/96, the Hon'ble Supreme Court of India in its judgement dated 08.01.1998 directed that urgent steps need to be taken under a National programme to improve solid waste management in the country and constituted a committee for suggesting improvements in Solid Waste Management practices in class 1 cities of India which covered Mumbai, Delhi, Chennai, Calcutta and Bangalore.

The committee submitted its final report on 25th March, 1999 and recommended the following:-

- Modernisation of the systems for Collection. Transportation, Segregation Treatment and final disposal, abolition of open waste storage sites and unhygienic street bins;
- (ii) To dispense with manual loading of waste and to provide for a synchronised primary collection system and bulk storage facilities;
- (iii) Decentralised composting system with participation of the public and Non Governmental Organisations;
- (iv) Financial assistance for strengthening of the urban local bodies and allotment of waste land to them;
- (v) Creation of a Technology Mission for Solid Waste Management; and
- (vi) Time frame for various cities to implement the recommendations.

(c). (d) and (h) In this regard, the Ministry of Environment and Forests published the final Municipal Solid Waste (Managemnt and Handling) Rules, 2000 cn 25th September 2000. These rules provide for:—

- Collection, segregation and disposal of municipal solid waste;
- Criteria for selection, operation and monitoring of landfill sites;
- Standards for composting and treatment of leachate from the landfill;
- Submission of yearly report on implementation by municipal authorities; and
- An implementation schedule for setting up of dispoal facilities.

The Ministry of Urban Development and Poverty Alleviation has constituted a Technology Advisory Group (TAG) for a period of five.years, on 18th August 1999 to identify proven technologies for processing and dispoal of waste, provide technical assistance to urban local bodies in adopting appropriate technologies, channelise funds earmarked for solid waste management projects in various ministries, develop Information, Education and Communication (IEC) material, promote capacity building in urban local bodies, etc. The TAG submitted its report in January 2001 and the report been circulated to all local bodies for implementation. Implementation is being monitored by the Ministry of Urban Development and Poverty Alleviation.

[Translation]

Construction of Departmental Quarters by BSNL

4345. DR. BALIRAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Bharat Sanchar Nigam Limited (BSNL) has started construction of type IV departmental quarters at Kalibari Marg/Udyan Marg, New Delhi;

(b) if so, the details thereof and the present position of the work;

(c) the date on which the foundation stone was laid;

(d) whether the encroachment on the said site by the NDMC has not been removed so far and if so, the reasons therefor; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) 96 Nos. Type-IV Departmental Quarters at Kali Bari/Udyan Marg are being constructed. Date of commencement of work as per agreement is 22.12.2000. Stipulated date of completion is 21.3.2002. The foundation work in various blocks is in progress.

(c) Foundation stone was laid by the then Hon'ble Minister of Communications on 14.04.99. (Hon'ble MOC Sh. Jag Mohan Ji).

(d) There is no encroachment in the portion of the plot where the Type IV Departmental Quarters are being

constructed. However, a store pertaining to NDMC has not yet been removed. The store is located in the portion where the type V quarters are proposed to be constructed in future.

(e) Case for removal of NDMC store is being pursued by CGM (NTR). New Delhi.

(English)

Delay in Commencement of Telephone Exchange

4346. SHRI RAM MOHAN GADDE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the telephone exchange building constructed at Mominpet village of Ranga Reddy district in Andhra Pradesh has since been completed;

(b) if so, whether the telephone exchange installed there has since start functioning;

(c) if not, the reasons therefor;

(d) the time by which the said exchange is likely to be started and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) A 1000 Line RBM Exchange is yet to be installed in the new Telephone Exchange building.

(c) A 1000 Line RBM Exchange is planned during 2001-02 and likely to be completed by March, 2002.

(d) Bv March, 2002.

(e) As given above.

Joint Venture by TCIL in Kenya

4347 SHRI BHIM DAHAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have allowed Telecommunications Consultants India Limited (TCIL) to form a jont venture for basic telephone services in Kenya;

(b) if so, the details thereof;

(c) the investment of TCIL in the joint venture; and

(d) the number of contracts TCIL has got through global tenders in Kenya?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) and (c) Telecommunications Consultants India Limited has been approved for holding 30% equity in the joint ventures in Kenya amounting to US\$ 21.9 million. TCIL Joint Venture Company shall be rolling out basic telephone service in five regions of Kenya licensed to them *i.e.* Coast, Nyanza, Western, South Rift and Central. The li ence is for a period of 15 years to be extended for another 10 years.

(d) This is the first joint venture of TCIL through global tender in Kenya.

Indian Soccer

4348. SHRI CHANDRAKANT KHAIRE: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government propose to promote Indian Soccer in a big way;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKRISHNAN): (a) to (c) The promotion of a particular sports is the responsibility of the concerned National Sports Federation (NSF). As such promotion of the game of soccer is the responsibility of All India Football Federation which is an autonomous body like other NSFs. However, Government supplements efforts of the Federations by providing assistance for foreign exposure, holding of national championships at senior, junior and sub-junior levels, organization of international tournaments, training/coaching through Indian and foreign coaches, equipment, scientific and technical back up etc. under its Scheme of Assistance to National Sports Federations.

Long Distance Telephone Network

4349. SHRI G.S. BASAVARAJ: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the target fixed for opening of long distance telephone network in rural areas of the country during 2000-2001;

(b) the extent of said target achieved;

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(c) whether the Telecom Regulatory Authority of India (TRAI) has submitted its recommendations for opening of long distance telephone network in the rural areas;

(d) if so, the details thereof; and

(e) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) to (e) Based on the recommendation of TRAI, the Government has announced guidelines for entry of private sector into National Long Distance Service in August, 2000. There is open and free competition without any restriction on the number of entrants. The guidelines provide for coverage of 2%, 4%, 7% and all uneconomic and remote areas in 2 years, 3 years, 4 years and 5-7 years respectively from the effective date. Coverage of remote and uneconomic areas has also been incorporated on the basis of recommendations from TRAI.

[Translation]

Zoning Atlas

4350. DR. CHARAN DAS MAHANT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are running a scheme to simplify the process of selection of sites for industries through "Zoning Atlas" in the country with the help of German Government;

(b) it so, the details thereof and the expenditure incurred in this regard so far, State-wise and location-wise;

(c) the number of districts covered under "Zoning Atlas" so far and the names of the districts likely to be covered during the next three years;

 (d) whether the industries in the districts covered under "Zoning Atlas" are being set up only in the areas suggested in the Atlas;

 (e) if not, the names of the industries set up by
violating the suggestions made in the "Zoning Atlas" alongwith the reasons therefor; and

(f) the extent to which the Zoning Atlas Scheme is likely to be useful for reducing the environmental pollution?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) Yes, Sir. The Government is implementing the Zoning Atlas Project which is a subcomponent of the World Bank funded Environmental Management Capacity Building (EMCB) Technical Assistance Project for the period April 1997 to June 2003. The programme is also receiving technical support from the German Technical Cooperation (GTZ) under the Indo-German Bilateral Programme.

The programe covers environmental mapping, siting of industries and industrial estates, environmental management plans (urban areas, mining areas, tourism areas, environmentally fragile areas), regional planning, infrastructure development, human resource development etc.

The budget sanctioned so far for the activities pertaining to District-wise Zoning Atlas for Silting of Industries and Industrial Estate Planning Studies to various State Pollution Control Boards and other agencies executing the programme is Rs. 585.53 lacs. The summary details are given in attached Statement-I. The sanctions made are estimates only and are limited to actual expenditures towards manpower and operational costs. The actual expenditures have generally been lower than the estimated costs.

(c) The number of Districts taken up in 1995-1997 are 19 in 1997-1999 are 43 and in 1999-2001 are 53. Details are given in Statement-II. Further, upto 50 Districts will be covered by June 2003 in consultation with the State Pollution Control Boards (SPCBs).

(d) The District-wise Zoning Atlases serve as guidelines to the concerned State Pollution Control Boards while processing applications of the industries for issue of consent to establish/site clearances.

(e) Does not arise.

(f) The District-wise Zoning Atlas studies help in taking decisions on siting of industries by avoiding environmentally sensitive zones and choosing candidate sites based on environmental considerations. The industrial estate planning studies help in planning pollution abatement infrastructure and safe effluent/waste disposal points and regulating compatible land uses around the estates.

Statement-I

S District wise Zoning Atlas Industrial Estate Planing State SPCBs/Ex. Agency Year (IEP) Studies No Name of the Sanctioned Name of Sanctioned District amount the Site amount (in Rs. lacs) (in Rs. lacs) 4 5 6 7 8 2 3 1 PCB, Assam 1995-97 1. Goalpara 4.0 Nil Nil Assam 1. 2. Kamrup 2000-01 3. Sibsagar 16.41 Nil Nil 4. Dibrugarh 5. Goalaghat 2 Andhra Pradesh EPTRI, Hyderabad 1995-97 6. East Godavari 6.0 Nil Nil 7. 1997-1999 Medak 10.0 East Godavari 6.0 8. Rangareddy 1999-2000 9. Nellore 18.5 Nil Nil 10. Parakasham 11. Srikakulam 2000-01 12. Chittoor 20.25 Nil Nii 13. Vizianagaram 14. West Godavari BSPCB. Patna 3 Bihar 1995-97 15. East Singhbhum 4.0 Nii Nil 16. West Singhbhurn 1997-99 17 Patna 7.6 Adityapur 4.83 18. Bhojpur 19. Saran 20. Vaishali Ranchi 21. 2000-01 22. Bhagalpur 8.25 Nii Nil 23. Muzaffarpur 24. Hazanibagh 25 Chatra Gujarat GSPCB, Gandhi Nagar 4 1995-97 26. Panchmahals 4.0 Nil Nii 1997-99 27. Jamnagar 7.6 Amreli 4.83 28. Junagadh 2000-01 29. Amreli 9.5 Nil Nii 30. Kutch 31. Nadiad 32. Anand 5. Himachal Pradesh HP SPCB, Shimla 1995-97 33. Solan 4.0 Nii Nil 1997-99 34 Sirmour 7.6 Solan 4.83 35. Una Bilaspur 36.

Sanctioned Budget Under Zoning Atlas Programme

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CHAITRA 26, 1923 (Saka)

| l : | 2 | 3 | 4 | | 5 | 6 | 7 | 8 |
|--------------|----------------|---------------------|-----------------|-------------------|-------------------------|------|---------------------|-------|
| | | | 2000-01 | 37. | Shimla] | 8.25 | | Nil |
| | | | | 38 . | Kullu | | | |
| | | | | 39 . | Kangara | | | |
| Kar | mataka | KSCST, Bangalore | 1995-97 | 40 . | Mysore | 6.0 | Nil | Nii |
| | | | 1997-99 | 41. | Bangalore (Urban) | 10.0 | Tandya (Mysore) | 6.0 |
| | | | 2000 001 | 42. | Bellary _ | 8.25 | Nii | Nil |
| | | | 2000-001 | 43. 44. | Belguam Raichur | 8.23 | rea | 1.011 |
| | | | | 45. | Mandya | | | |
| Kor | rala | KSPCB. | 1995-97 | 46. | Palakkad | 4.0 | Nii | Nil |
| 1101 | raia | Thiruvananthpuram | 1997-99 | 47. | Emakulam | 10.0 | Palakkad | 6.0 |
| | | | | 48 | Kannur | | | |
| | | | 2000-01 | 49. | Kasaregod | 8.25 | Nil | Nii |
| | | | | 50 . | Khozhikode | | | |
| | | | | 51. | Malappuram | | | |
| Ma | harashtra | MSPCB, Mumbai | 1995-97 | 52 | Ratnagin | 4.0 | Nil | Nil |
| IVICI | manasinia | | 2000-01 | 53. | Pune 7 | 12.5 | Nil | Nii |
| | | | | 54. | Aurangabad | | | |
| | | | | | | | | |
| | adhya adesh | EPCO, Bhopai | 1995-97 | 55. | Chhindwara | 5.0 | Nil | Nil |
| 1.10 | 400311 | 21 00, 200 | 1997-99 | 56 . | Raipur | 7.6 | Agasode (Sagar) | 4.83 |
| | | | | 57 . | Sagar | | • •• | • ** |
| | | MPPCB, Bhopal | 2000-01 | 58 . | Dhar 7 | 8.25 | Nil | Nil |
| | | | | 59 . | Raisen | | | |
| | | | | 60 . | Indora | | | |
| 0. Ma | anipur | MPCB, Imphal | 1995-9 7 | 61. | Imphal 7 | 4.0 | Nil | Nil |
| | | · | | 62. | Thoubal | | | |
| | | | | 63 . | Bishnupur | | L Imahai | 6.0 |
| | | | 1997-99 | | Nil | Nil | i Imphai | 0.0 |
| 1. Ori | issa | OSPCB, Bhubaneshwar | 1995-97 | 64 . | Sundargarh | 4.0 | Nil | Nil |
| . 01 | | | 1997-99 | 65 . | Cuttack] | 7.6 | Paradeep (Cuttack) | 4.83 |
| | | | | 66 . | Jagatsinghpur | | | |
| | | | | 67 . | Jajpur | | | |
| | | | | 68. 60 | Kendrapara Sambalpur | | | |
| | | | | 69. 70. | Deogarh | | | |
| | | | | 71. | Baragarh | | | |
| | | | | 72. | Jharsuguda | | | |
| | | | 2000-01 | 73. | Puri 7 | | | |
| | | | | 74. | Keonjihar | 8.5 | Nil | Ni |
| | | | | 75. | Mayurbhanj | | | |
| 2 Ra | ajasthan | RSPCB, Jaipur | 1995-97 | 76 . | | 4.0 | Nil | Ni |
| c. na | agtaon i Rai i | ····· | | 17. | Udaipur | | | |
| | | | 1997-99 | 78 . | Kota | | | |
| | | | | 79. | Alwar | 7.6 | Khajuriawas (Alwar) | 4.83 |
| | | | 2000-01 | 80 . | Jaipur 7 Bhilwara | 8.25 | Nii | Ni |
| | | | | 81. 82 | Bhilwara Sirohi | 0.23 | 190 | |
| | | | | 82 . | | | | |

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| 2 | 3 | 4 | | 5 | 6 | 7 | 8 |
|--------------------|------------------|-----------------|-----------------|--------------------|--------|-------------------------------------|------|
| Uttar Pradesh | UPSPCB, Lucknow | 1995-97 | 83. | Ghaziabad | 4.0 | Nil | Nil |
| | | 1997-99 | 84. | Bulandshahr | | | |
| | | | 85 . | Meerut | 7.6 | (Khurja) Bulandshahr | 4.83 |
| | | | 86 . | Baghpat | | | |
| | | 1999-2000 | 87 . | Unnao | | | |
| | | | 88 . | Moradabad | 8.25 | Nil | Nil |
| | | | 89. | Muzaffamagar | | | |
| West Bengal | WBSCST, Calcutta | 1995-9 7 | 9 0. | Bankura | 6.0 | Nil | Nil |
| | | 1997-99 | 91. | Midnapore | | | |
| | | | 92 . | Jalpaigun _ | 7.6 | Barjora (Bankur) | 4.83 |
| | | 2000-01 | 93 . | Hoogly | | | |
| | | | 94 . | Bardwan | 8.25 | Nil | Ni |
| | | | 95 | 24 Parganas South | | | |
| Jammu & Kashmir | J&K SPCB | 1997-99 | 96 . | Jammu | 3.0 | Nil | Nil |
| Meghalaya | MSPCB, Shilliong | 1997-99 | 97 . | Ri-Bhoi | | Bymihat | |
| | | | 98 . | East Khasi Hills 🚽 | 7.6 | (Ri-Bhoi) | 4.83 |
| | | 2000-01 | 9 9. | East Garo Hills 7 | | | |
| | | | 100. | West Garo Hills | 5.5 | Nil | Ni |
| | | | 101. | Jaintia Hills | | | |
| | | | 10 2 . | South Garo Hills | | | |
| Punjab | PSPCB, Patiala | 1997-99 | 103. | Ludhiana | Nil | Kohara- Machhiwara (Ludhiana) | 9.33 |
| | | 2000-01 | 104. | Jalandhar | | | |
| | | | 105. | Kapurthala | 13.5 | Nil | Ni |
| | | | 106. | Amritsar | 10.0 | 144 | l Ve |
| Tamil Nadu | TNPCB, Chennai | 1997-99 | 107. | Thirvallur] | | | |
| | | | 108. | Kanchipuram | 6.0 | Nil | Ni |
| | | 2000-01 | 109. | Combatore | | | |
| | | | 110. | Vellore | 8.25 | Nil | Ni |
| | | | 111. | Tuticonn | | | |
| Tripura | TSPCB. Agartala | 1997-99 | 11 2 . | Entire State | | Bodhjungnagar | |
| | | | | (Four Districts) | 7.6 | (North | 4.83 |
| | | | | (112-115) | | (Tripura) | |
| Remote Sensin | g and GIS cost | | | | 151.32 | | |
| | Total | | | | 508.23 | | 77.3 |
| | | | | | | | |

Statement-II

Districts Covered Under Zoning Atlas

| State | | | Districts C | overed | | |
|--------------|------------|----------------|-------------|------------|-------------|--------------|
| | | 1995-97 | | 1997-99 | | 999-2001 |
| 1 | | 2 | 3 | | 4 | |
| а.Р | 1. | East Godavan | 1. | Medak | 1. | Nellore |
| | | | 2. | Rougareddy | 2. | Prakasham |
| | | | | | 3. | Srikakulam |
| | | | | | 4. | Chittoor |
| | | | | | 5. | Vizianagaram |
| | | | | | 6 . | W. Godavari |
| Assar | 2. | Kumrup | | | 7. | Sibsagar |
| | 3. | Goalpara | | | 8 . | Dibrugarh |
| | | | | | 9 | Goalaghat |
| Bihar | 4. | East Singhbhum | 3 | Patna | 10. | Bhagalpur |
| | 5. | West Singhbhum | 4. | Ranchi | 11. | Muzaffarpur |
| | | - | 5 | Vaishali | 12. | Hazaribagh |
| | | | 6 . | Saran | 13. | Chatra |
| | | | 7. | Bhojpur | | |
| Gujarat | 6 . | Panchmahals | 8 . | Jamnagar | 14. | Amreli |
| | | | 9 . | Junagadh | 15. | Kutch |
| | | | | | 16. | Nadiad |
| | | | | | 17. | Anand |
| H.P | 7 | Solan | 10. | Sirmour | 18. | Shimla |
| | | | 11 | Una | 19. | Kullu |
| | | | 12. | Bilaspur | 20. | Kangra |
| J&K | _ | | 13. | Jammu | | |
| Karnataka | 8 . | Mysore | 14. | Bangalore | 21. | Belguam |
| | | | | (Urban) | 22 . | Raichur |
| | | | 15. | Bellary | 23. | Mandya |
| Kerala | 9. | Palakkad | 16. | Emakulam | 24. | Kasaregod |
| | | | 17. | Kannur | 25. | Khozhikode |
| | | | | | 26 . | Malappuram |
| M .P. | 10. | Chhindwara | 18. | Raipur | 27 . | Dhar |
| | | | 19. | Sagar | 28. | Raisen |
| | | | | | 29 . | Indore |
| Manipur | 11. | imphal | _ | | - | |
| · · · • | 12. | Thoubal | | | | |
| | 13. | Bishnupur | | | | |
| Manarashtra | 14. | Ratnagiri | _ | | 30. | Pune |
| | | - | | | 31. | Aurangabad |

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| 1 | | 2 | | 3 | | 4 |
|-------------|----------|------------|--------------|------------------|-------------|------------------|
| Meghalaya | <u> </u> | | 20. | Ri-Bhoi | 32. | East Garo Hills |
| • | | | 21. | East Khasi Hills | 33. | West Garo Hills |
| | | | | | 34. | Jaintia Hills |
| | | | | | 35. | South Garo Hills |
| Orissa | 15. | Sundargarh | 22. | Cuttack | 36. | Puri |
| | | | 23. | Jagat Singhpur | 37. | Keonjhar |
| | | | 24. | Sambalpur | 38. | Mayurbhanj |
| | | | 25. | Jajpur | | |
| | | | 26. | Kendrapara | | |
| | | | 27. | Deogarh | | |
| | | | 28. | Jharsuguda | | |
| | | | 29. | Baragarh | | |
| Punjab | | | 30. | Ludhiana | 39. | Jalandhar |
| | | | | | 40. | Kapurthala |
| | | | | | 41. | Amritsar |
| Rajasthan | 16. | Udaipur | 31. | Kota | 42. | Jaipur |
| | 17. | Rajsamand | 32. | Alwar | 43. | Bhilwara |
| | | | | | 44. | Sirohi |
| Tamil Nadu | - | | 33. | Tiruvallur | 45. | Coimbatore |
| | | | 34. | Kanchipuram | 46. | Vellore |
| | | | | | 47. | Tuticorin |
| Tripura | | | 35 to 38. | | | _ |
| | | | Entire State | | | |
| U.P. | 18. | Ghaziabad | 39. | Bulandshahr | 48. | Unnao |
| | | | 40. | Meerut | 49. | Moradabad |
| | | | 41. | Baghpat | 50. | Muzaffarnagar |
| West Bengal | 19. | Bankura | 42. | Midnapore | 51. | Hooghly |
| | | | 43. | Jalpaiguri | 52. | Baradwan |
| | | | | | 53 . | Paraganas South |

[English]

National Highways in Orissa

4351. SHRI BHARTRUHARI MAHTAB: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government are aware of the inadequate budgetary provision for the various National Highways works in Orissa; (b) if so, whether the Government have received any representation in this regard;

(c) if so, the action taken thereon;

(d) whether the Government are aware of the delay in the construction of Bhubaneswar-Khurdha four lane and overbridge in Bhubaneswar on National Highway; and

(e) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) Adequate budget provision has been made for development of National Highway works in Orissa.

(b) No, Sir.

(c) Does not arise.

(d) and (e) Work of construction of four lane from Bhubaneswar to Khurdha has been awarded in December 2000 with target date of completion by December, 2003. There is no delay in construction of four laning work on this section. Road Over Bridge at Rasulgarh in Bhubaneswar has already been completed.

Subarnarekha Multipurpose Project

4352. SHRI PRABHAT SAMANTRAY: SHRI LAKSHMAN SETH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the work pertaining to Subarnarekha multipurpose project discontinued since long;

(b) if so, the reasons for delay in executing the project: and

(c) the steps the Government propose to take to revive the project and the time by which the same is likely to be completed?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) to (c) The work was not discontinued in Subarnarekha multipurpose project. Expenditure by respective States during 1999-2000 (anticipated) and the outlay proposed for 2000-2001 are as under:

| Description | Bihar | Orissa | West Bengal |
|-----------------------|-------------|-------------|-------------|
| 1999-2000 | 41.36 crore | 25.46 crore | 2.50 crore |
| 2000-2001 (Outlay) | 90.00 crore | 20.40 crore | 3.50 crore |

Being a state subject, irrigation project as planned, investigated, implemented and funded by the State Government out of their own resources and as per their own priorities. [Translation]

Irrigation Projects in Jammu and Kashmir

4353. SHRI ABDUL RASHID SHAHEEN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of major irrigation projects lying incomplete in Jammu and Kashmir;

(b) the dates on which the work commenced on the said projects and the time by which these are likely to be completed;

(c) the reasons for delay in the completion; and

(d) the original cost at the time of commencement and the actual cost likely to be incurred thereon?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) Ravi-Tawi Irrigation Canal Project is the major irrigation project lying incomplete in Jammu & Kashmir.

(b) and (c) The works of the project commenced during 1975-76. Its completion is linked to the completion and commissioning of Shahpurkandi Dam Project in Punjab.

(d) The Tawi Canal Project was completed at a cost of Rs. 7.45 crore in 1977-78. The cost of the Ravi Canal Project as approved in 1973 by the Planning Commission was Rs. 29.84 crore. The latest estimated cost of Ravi-Tawi Irngation Canal Project is Rs. 151.18 crore. However, the actual cost likely to be incurred shall depend on various factors such as time taken for completion of Shahpurkandi Dam Project, availability of adequate funds etc.

[English]

World Bank Alded Forestry Project in Andhra Pradesh

4354. SHRI RAMANAIDU DAGGUBÁTI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state the details of steps taken by the Government for continuation of second phase of the Andhra Pradesh forestry project aided by the World Bank?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): The Andhra Pradesh Forestry Project Phase II has been sent to World Bank through Department of Economic Affairs for seeking external assistance.
(Translation)

Rani Avantibai Sagar Project

4355. SHRI PRAHLAD SINGH PATEL: Will the Minister of WATER RESOURCES be pleased to state:

(a) the present status of Rani Avantibai Sagar multipurpose project in Madhya Pradesh;

(b) whether construction work at the right bank of the project is stalled;

(c) if so, the reasons therefor;

(d) whether the safety of the dam would be affected due to non-completion of the same;

(e) if so, whether the capacity of dam has decreased due to deposition of soil; and

(f) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) to (c) Rani Avantibal Sagar Project is an ongoing multipurpose project. The construction work at the right bank of the project has been delayed due to insufficient funding to the project by the State Government. Irrigation being a State subject, the irrigation projects are executed and funded by the State Governments themselves from their own resources and as per their own priorities.

(d) No, Sir.

(e) No survey in this regard has been carried out.

(f) Does not arise.

[English]

Ganga Water for Irrigation

4356. SHRI C.N. SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) the estimated availability of water flowing in Ganga river;

(b) the quantum of water being utilised for irrigation and industrial purposes, separately; (c) the quantum of water going waste into the sea. and

(d) the steps proposed to be taken to make optimum use of water of Ganga river?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) The estimated annual availability of water flowing in Ganga river is 501.6 Billion Cubic Metres (BCM).

(b) During the year 2000, the utilization of water was estimated to be 150.8 BCM for irrigation, 7.9 BCM for domestic use and 5.9 BCM for industrial use.

(c) and (d) The unutilized water is presently going waste to the sea mainly during the Monsoon season. The Ministry of Irrigation (now Ministry of Water Resources) and the Central Water Commission have formulated a National Perspective Plan for water resources development which envisages inter linkages among the various Peninsular rivers and among the Himalayan rivers for transfer of water from surplus basins to water deficit basins for optimum utilization of water resources. The Plan envisages 17 water transfer links under the Peninsular rivers development component and 14 water transfer links under the Himalayan rivers development component. The National Water Development Agency, established in July, 1982 as an Autonomous Society to inter-alia carry out the water balance and feasibility studies of water transfer links, has completed the pre-feasibility studies of all the links and feasibility reports of five water transfer links.

Night Landing Facilities

4357. SHRI ANANDRAO V!THOBA ADSUL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of airports having night landing facility in the country;

(b) whether there is any proposal to expand this facility to those airports where the above facility is not available;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) (a) Night landing facilities are available at 39 airports in the country namely Agartala, Ahmedabad, Amritsar, Aurangabad, Bangalore, Bhavnagar, Bhopal, Belgaum, Bhubaneshwar, Chennai, Calicut, Coimbatore, Delhi, Dibrugarh, Dimapur, Guwahati, Hubli. Hyderabad, Imphal, Indore, Jaipur, Kolkata, Khajuraho, Lucknow, Mumbai, Madurai, Mangalore, Nagpur, Patna, Raipur, Rajkot, Ranchi, Thiruvananthapuram. Tiruchirapalli, Tirupati, Udaipur, Vadodara, Varanasi and Vijaywada.

(b) to (d) Provision of Night Landing Facility at an airport is planned and taken up by Airports Authority of India (AAI) based on the requirement of operations of flight. It has been planned to provide these facilities at Lilabari, Jammu, Port Blair and Silchar at present.

Expenditure on Flight Maintenance

4358. SHRI P.D. ELANGOVAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India and Indian Airlines and their subsidiaries spend huge amount every year as the cost of flight maintenance and administrative expenditure;

(b) if so, the details thereof and the steps taken by the Government for the cost effectiveness;

(c) the details of the amount spent on advertisements and visual publicity released for Indian Airlines and Air India during the last three years;

(d) whether the Government are aware that the number of the existing aircrafts and flight schedules of Air India and Indian Airlines are inadequate for the air passengers in and outside India; and

(e) if so, the details thereof and the remedial measures taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (e) Information is being collected and will be laid on the Table of the House.

ESI Hospitals in States

4359. SHRI K. YERRANNAIDU: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have received any requests from State Governments regarding setting up of ESI Hospitals in various States particularly in Andhra Pradesh;

- (b) if so, the details thereof, State-wise; and
- (c) the details of steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (c) There were proposals for setting up of the one ESI Hospital each in Andhra Pradesh, Himachal Pradesh, Uttar Pradesh and two in Karnataka. The proposals for hospitals in Karnataka, Himachal Pradesh and Uttar Pradesh have been examined by the ESIC and not found feasible for the present. As regards the new hospital in the old city of Hyderabad, the matter has been examined and certain clarifications called for from the State Government. Decision in this regard will be taken on merit keeping in view the need and justification for the Hospital as and when the requisite clarification in received from the Government of Andhra Pradesh.

Cellular Mobile Service Operators

4360. SHRI J.S. BRAR: Will the Minister of COMMUNICATIONS be pleased to state:

 (a) the details of entry fee paid by cellular operators for getting licences for cellular mobile services and spectrum fees paid by them;

(b) whether spectrum usages charges of cellular telephone operators and Basic Service Providers are similar; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) No new licences has so far been granted after announcement of New Telecom Policy-1999. In terms of the migration package offered to the existing cellular (Circle and Metros) licensees, an amount of Rs. 5491.79 crores has been paid as Entry fee by 37 Cellular licensees under migration. The Spectrum fee paid by the cellular operators is Rs. 152 crores.

(b) Yes, Sir.

(c) Spectrum usage charges comprise royalty charges and license fees. The royalty charges are dependent on number of frequencies corresponding to particular bandwidth and radio links distances and licence fees are dependent on number of wireless stations.

Diamonds in Karnataka

4361. SHRI KOLUR BASAVANAGOUD: Will the Minister of MINES be pleased to state:

(a) whether the Geological Survey of India has discovered Diamonds in Gulbarga district in Karnataka;

(b) if so, the details thereof;

(c) whether any investigation has been made to demarcate their extent and assess their diamond ferrous nature and potential;

(d) if so, whether any report has been received in this regard;

(e) if so, the details thereof; and

(f) the steps proposed to be taken to extract diamond in Gulbarga district?

• THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (f) No, Sir. GSI has succeeded in locating a few kimberlite bodies in Sedam, Yadgir, Goudagere Tanda in Gulbarga district in Karnataka. However, these have not yet been proved diamondiferous.

ESI Dues Towards Andhra Pradesh

4362. SHRI GUTHA SUKENDER REDDY: DR. N. VENKATASWAMY:

Will the Minister of LABOUR be pleased to state:

(a) whether the Government have received any request from Andhra Pradesh for release to dues towards insurance medical services by ESI Corporation, New Delhi;

(b) if so, the details thereof; and

(c) the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (c) The expenditure on medical care under the ESI Scheme is shared between the ESIC and the State Governments in the ratio of 7:1 subject to a ceiling prescribed in this regard. Based on the audit report, the entire contribution of the ESIC as admissible under the ESI Scheme has been released to the Government of Andhra Pradesh for the years upto 1997-98. The Corporation has also made an 'on account' advance payment of Rs. 58.06 Crore for the period from 1998-99 to 2000-2001, to the Government of Andhra Pradesh. The balance payment, if admissible under the Scheme will be made as and when the audit certificates are received from the Government of Andhra Pradesh.

Growth Rate of Employment

4363. SHRI KIRIT SOMAIYA: Will the Minister of LABOUR be pleased to state:

(a) whether the growth rate of employment during 1997-2002 was estimated at 2.82% per annum on the basis of assessment of labour forces for the year 2002;

(b) if so, whether the employment opportunities have been created as envisaged in the Ninth Plan period;

(c) if so, the details thereof; and

(d) the steps being taken by the Government to achieve the target by the year 2002?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (d) As per the projections in the Ninth Plan document by the Planning Commission the labour force growth is expected to be at its peak in the Ninth Plan period. It is estimated that full employment by 2007 is contingent upon acceleration in growth of employment in post 9th Plan period to 2.8 per cent compared to a realised growth of 2.36 per cent (1978 to 1994) and projected at 2.44 per cent in the 9th Plan. This objective is proposed to be achieved through the policies formulated and to be formulated during 9th and 10th Five Year Plans. Approach to the Ninth Plan envisages priority to agriculture and rural development with a view to generating adequate productive employment and eradication of poverty. Greater productive employment will be generated in the growth process itself by concentrating on sectors, sub-sectors and technologies which are labour intensive, in regions characterised by higher rates of unemployment and underemployment.

[Translation]

PCOs in Post Offices

4364. SHRI JAI PRAKASH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether PCOs are installed in all the head post offices/branch post offices in Hardoi district of Uttar Pradesh;

(b) if so, whether all the PCOs are in working condition;

(c) if not, the reasons therefor; and

(d) the steps being taken by the Government to rectify them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) PCOs have been installed in both the Head Post Offices and in 120 out of 289 branch post offices in Hardoi district.

(b) to (d) Some of the PCOs are not in working condition due to technical reasons. The matter is taken up with the Bharat Sanchar Nigam Limited (BSNL) authorities for their immediate rectification.

[English]

Telecom Facility in A.P.

4365. SHRI SULTAN SALAHUDDIN OWAISI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Union Government have received any proposal from Andhra Pradesh Government in regard to collection of telephone bills and providing information to the subscribers on their account among other project for clearance;

(b) if so, the details thereof;

(c) whether the said proposal has been cleared by the Government;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the time by which a tinal decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) and (b) Yes. Sir. The Government of Andhra Pradesh had requested for the participation of the A.P. Telecom Circle in the TWINS project for collection of telephone bills and for providing information to the subscribers on their accounts. The Government of A.P. had also asked for permission to share the design features of the billing software of BSNL (DOT SOFT) to enable integration with different applications of the other departments and agencies participating in the TWINS project.

(c) to (e) The present TCIL Bell South Ltd. (TBL) billing system of Hyderabad Telecom does not support open database connectivity with the TWINS project. The Government of A.P. had been requested to consider permitting the terminals of BSNL at the TWINS centres from the existing billing system which they did not accept. [Translation]

National Reconstruction Corps

4366. SHRIMATI SUSHILA SAROJ: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of youth selected from poor and backward classes under the National Reconstruction Corps (NRC) alongwith number of beneficiaries under this scheme, district-wise; and

(b) the details of funds spent under this scheme during the year 1999-2000 and 2000-2001 alongwith amount likely to be spent during the year 2001-2002?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHA-KRISHNAN): (a) The process of selection of candidates for appointment as Project Officers has been completed. Appointments are expected to be made soon. The selection and appointment of volunteers under the scheme will be made thereafter. Due regard has been given and will be given to select eligible candidates belonging to SC/ST and OBCs.

(b) The expenditure incurred during 1999-2000 and 2000-2001 alongwith the amount likely to be incurred during the year 2001-2002 is detailed below:-

| Expenditure durir | | Expenditure to be incurred during |
|----------------------|-----------|--------------------------------------|
| 1 99 9-2000 | 2000-2001 | 2001-2 002 |
| 0.61cr | 0.79 cr | 12.00 cr |

[English]

Theft of Gold From Mines

4367. SHRI SADASHIVRAO DADOBA MANDLIK: Will the Minister of MINES be pleased to state:

(a) whether the gold worth crores of rupees is being stolen from gold mines every year;

(b) if so, the details thereof:

(c) the quality and market value of gold stolen from mines during the last three years, year-wise; and

(d) the steps taken by the Government to check the theft of gold from gold mines?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (d) Bharat Gold Mines Limited (BGML) and The Hutti Gold Mines Company Limited (HGML), a public sector enterprise of the State Government of Karnataka have been mining and producing gold in the country. The economic operations in BGML have been ceased with effect from April 2000 as BGML was before Board for Industrial and Financial Reconstruction (BIFR) and BIFR issued a winding up notice for BGML. As HGML is a State Government undertaking its operations do not come within the purview of Central Government. The theft of gold reported in BGML during the last three years were as follows:-

| Year | Value (in Rupees) | - |
|-----------|-------------------|---|
| 1998-1999 | 1013.09 | |
| 1999-2000 | 296.70 | |
| 2000-2001 | Nil | |

The security measures taken by the company included the physical search of the workmen as well as supervisors coming out of the mines irrespective of their status, equipping the security pesonnel with wireless system, surprise checks, installation of CCTVs with monitoring and recording capability for 24 hours duration in the Smelting Room, etc.

Conversion of Jawaharlal Nehru Stadium

4368. SHRI A. BRAHMANAIAH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Sports Authority of India has decided ot convert the Jawaharlal Nehru Stadium for diverse uses in Delhi:

(b) if so, whether any alternate stadia proposed to be built in other areas; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKRISHNAN): (a) No, Sir.

(b) and (c) Does not arise.

[Translation]

Free Incoming Calls on Mobile Telephones

4369. SHRI MANIKRAO HODLYA GAVIT: Will the thinister of COMMUNICATIONS be pleased to state: (a) whether the Government propose to make incoming call free on mobile telephones;

(b) if so, whether any directions have been issued in this regard;

(c) whether Mahanagar Telephone Nigam Limited is charging fee for incoming calls on mobile telephones; and

(d) if so, the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) and (b) Sir, the subject matter of tariff for Telecom Services falls under the jurisdiction of Telecom Regulatory Authority of India (TRAI). On 17th September, 1999, the TRAI issued the Telecommunication Tariff (Fifth Amendment) Order, 1999 and Telecommunication Interconnection (Charges and Revenue Sharing First Amendment) Regulation, 1999 that sought to introduce the Calling Party Pays (CPP) Regime for Cellular Mobile Service with effect from 1st November, 1999. The Hon'ble High Court of Delhi quashed the Regulation on the grounds that it was inconsistent with a provision in the Licence Agreement relating to payment of access charge by mobile of fixed network operator.

TRAI informed the Department of Telecom (DoT) that Implementation of CPP regime for Cellular mobile would require an amendment in the License Agreement. On advice of TRAI the relevant clause has been amended. TRAI is presently engaged in preparation of a consultation paper relating to the CPP regime so as to obtain the views of all stakeholders on the issue. The CPP regime when introduced, in due course of time, will make incoming calls free for the called mobile subscriber, however, the caller *i.e.* a fixed subscriber will have to pay an additional mobile termination charge.

(c) Yes, Sir.

(d) As in (a) and (b) above.

[English]

Child Labour

4370. DR. (SHRIMATI) C. SUGUNA KUMARI: Will the Minister of LABOUR be pleased to state:

(a) the number of cases of child labour reported during each of the last three years, State-wise;

(b) the number of cases booked for having child labour during the said period, year-wise and State-wise; CHAITRA 26, 1923 (Saka)

(c) the number out of total cases referred to the courts during the above period, year-wise and State-wise; and

(d) the number of cases in which conviction was awarded during the said penod, year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (d) The information is being collected and will be laid on the table of the House.

Purchasing of Cable

4371. SHRI RAGHUNATH JHA: SHRI PRABHUNATH SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether DoT had procured cables worth Rs. 2000 crore in excess on their requirement during 1997;

(b) if so, the details thereof and the reasons therefor; and

(c) the details of cable purchased in each of the last three years including the cost and actual requirement thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) No, Sir.

(b) Not applicable in view of (a) above.

(c) The details of cable in each of the last three years including the cost and actual requirement are given as per statement enclosed.

Statement

Details of Cables Purchased during the year 1998-99, 1999-2000 and 2000-2001

| S. No. | Year | Requirement of cables | Quantity of cables procured | Cost of cables in Rs. | Value |
|------------|-----------|--------------------------|--------------------------------|-----------------------------|---------------|
| | | (in LCKM) | (in LCKM) | (Crore/LCKM) | (in Rs. Crs.) |
| 1. | 1998-99 | 387.20 | 359.39 | 7.48 | 2688.24 |
| 2 . | 1999-2000 | 494.50 | 448.22 | 7.13 | 3195.81 |
| 3 . | 2000-2001 | 583.00 | 567.33 | 7.37 | 4181.22 |

National Youth Policy

4372. SHRI G. MALLIKARJUNAPPA: DR. RAM CHANDRA DOME:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the National Youth Policy formed in 1989 has not been effective in dealing with the problems affecting the adolescents;

(b) if so, whether as per the survey conducted in different States, almost 90 per cent of the youth by the time they reach 17-18 years of age, become rudderless and disillusioned;

(c) if so, the steps being taken in this direction;

(d) whether the National Youth Policy under preparation would cover these points; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKRISHNAN): (a) to (e) A National Youth Policy (NYP) was formulated and tabled in Parliament in 1988 However, a need was felt by the Government for a review of the existing National Youth Policy in view of rapid socio-economic changes in the country and also to address various problems confronting the youth. The Government have, accordingly, drafted a new NYP in consultation with all concerned Union Ministries/ Departments, Universities, Youth Wings of Political Parties and Voluntary Organisations. The draft new NYP has identified certain priority target groups of young people covering youth with disabilities, rural youth unemployed youth, out-of-school youth, street children and studetns, besides adolescents to redress their problems. The problems affecting the adolescents have found due place in the draft New Youth Policy. In fact, to bring the adolescents into the focus of attention, it has been proposed to lower the defining age of the youth from 15-35 years to 13-35 years.

Security Deposits

4373. SHRI PRABHUNATH SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether this Ministry has failed to revise the amount of security deposit upwards with the increase of revenue of the STD/PCO operators for the last five years which led to short realisation of security deposit amounting to some crores of rupees;

(b) if so, the total loss of security deposit caued to the telecom units so far as a result thereof, unit-wise; and

(c) the action taken by the Government against the officials responsible in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) to (c) The information is being collected and will be laid on the Table of the House.

Passenger facilities at Airports

4374. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Airports Authority of India (AAI) has failed to upgrade passenger facilities at various airports;

(b) if so, the reasons therefor;

(c) whether the AAI propose to ensure that its managements are more visible and active at all airports; and

(d) if so, the details of steps taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) No, Sir. Passenger facilities at all operational airports/civil enclaves managed and maintained by Airports Authority of India are upgraded on a regular basis depending open the demand and availability of resources.

(c) and (d) At all operational airports, Airports Authority of India (AAI) is represented through the office of the Airport Manager located in the Terminal buildings. At International airports, these are operational for 24 hours and passenger/other users of the terminal can contact the Airport Manager on duty for any requirement.

In addition, Airport Advisory Committees (AAC) have been constituted for 31 airports. The AAC's consist of the local Member of Parliament, local MLA, prominent citizens, local administration/ Municipal Body and Airlines. The Committee meets once every three months to discuss improvements in the services provided at the airports.

C-DOT Switching Equipment

4375. SHRI SURESH RAMRAO JADHAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether C-DOT switching equipment has software content in it; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) The Software used in switching equipment is for real time application and can be classified as 'embedded' software. The software is resident on read and write memory and is down loadable from backup.

New Flights from Kerala

4376. SHRI T. GOVINDAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Union Government have received any proposal from Kerala Government to start new air services connecting various destinations from Kerala in the year 2000-2001;

(b) if so, the details thereof; and

(c) the measures taken in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) Requests have been received by Indian Airlines for introduction of air services from Kerala to stations in Gulf.

(c) Indian Airlines has linked Cochin with Doha with effect from 29.10.2000 and has also provided additional capacity between Trivandrum and Male and Kerala-Gulf. It has, however, no plans to start new services to/from Kerala at present.

Air India is operating direct international flights ex-Kozhikode to Muscat, Dubai, Abu Dhabi; exThiruvananthapuram to Muscat, Dubai, Abu Dhabi and Kuwait; and ex-Kochi to Muscat, Dubai, Abu Dhabi, Doha/ Bahrain, Dammam and Kuwait.

It also proposes to operate following additional direct flights effective May 2001:-

| | From | • | То |
|-------|--------------------|---|------------------------------------|
| (i) | Kozhikode | • | Jeddah, Abu Dhabi |
| (ii) | Thiruvananthapuram | • | Dammam |
| (iii) | Kochi | • | Abu Dhabi, Dammam, Bahrain/Doha |

[Translation]

Fare of Indian Airlines

4377. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the fares of the Indian Airlines are higher than that of other private airlines; and

(b) if so, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) Domestic air fare are not regulated and airlines keep adjusting their fares as they perceive the market from time to time.

[English]

Externally Aided Projects in Gujarat

4378. SHRIMATI JAYABEN B. THAKKAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of externally aided projects of Gujarat which are lying for scrutiny in his Ministry as on December 31, 1999; and

(b) the time by which these projects are proposed to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) and (b) Only one project proposal titled "Gujarat Salinity Prevention Project" received from the State Government of Gujarat was under scrutiny in this Ministry as on December 31, 1999. The proposal has since been posed to the World Bank on 14.6.2000.

installation of Explosive Detectors at Airports

4379. SHRI IQBAL AHMED SARADGI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government have decided to install explosive detectors at all airports;

(b) if so, whether these testing devices have been inspected by the experts;

(c) if so, the details of the airports where these detectors are likely to be installed; and

(d) the estimated costs involved therein?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) No, Sir.

(b) to (d) Do not arise.

Direct Dialogue Telephone Facility

4380. SHRI CHINTAMAN WANAGA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received any representation to provide direct dialogue telephone facility of MTNL upto Railway Suburban areas particularly Dahanu, Palghat, Kasora and Karjat in Thane District of Maharashtra; and

(b) if so, the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) Local dialing without "O" (Direct dialing) with distance based tariff has been introduced from Mumbai to Dhanu (Dhanu Road) and Karjat. There are no places viz. Palghat, Kasora in Thane District of Maharashtra.

Performance of Public Sector Undertakings

4381. SHRI S.D.N.R. WADIYAR: Will the Minister of COMMUNICATIONS be pleased to state:

 (a) the number of public sector undertakings in his Ministry and the field in which they have been officiating;

(b) whether the Government have reviewed their performances;

(c) if so, the details thereof during the last three years;

| Inter | (d) whether any of those PSU has entered into the met sectors; and(e) if so, the details thereof? | THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) There are following 6 PSUs of the Ministry of Communications. Their field of activities are as follows:- | | |
|------------|--|--|--|--|
| 1. | Bharat Sanchar Nigam Ltd. Delhi (BSNL) | All types of telecom services*. | | |
| 2. | Videsh Sanchar Nigam Ltd. (VSNL) Mumbai | International Telecommunication Services and Internet*. | | |
| 3 . | Mahanagar Telep hone Nigam Ltd. (MTNL) Delhi | Telecommunication Services in metropolitan cities of Delhi & Mumbai. | | |
| 4. | Telecom Consultants India Ltd. (TCIL) Delhi | Consultancy and turnkey projects in India and abroad. | | |
| 5. | Indian Telephone Industries Ltd. (ITI) Bangalore | Production of telecom equipments. | | |
| 6. | Hindustan Teleprinters Ltd. (HFL), Chennai | Production of Telecom equipments. | | |

*Services.

(b) Yes Sir.

(c) Performance during the last three years (In Rs. Crores).

| PSU | Parameter | 1997-98 | 1998-99 | 1999-2000 | |
|---------|-------------------|---------|---------|-----------|--|
| 1. VSNL | Income | 6436 | 7175 | 7230 | |
| | Profit before Tax | 1428 | 1965 | 1942 | |
| 2. MTNL | Income | 4654 | 5259 | 5356 | |
| | Profit before Tax | 1654 | 1889 | 1399 | |
| 3. TCIL | Turnover | 592 | 647 | 731 | |
| | Profit before tax | 46.6 | 56.9 | 58.7 | |
| 4. ITI | Sales/Turnover | 1267 | 1681 | 1869 | |
| | Profit before Tax | 15.26 | 27.10 | 39.00 | |
| 5. HTL | Sales/Turnover | 274.58 | 358.14 | 449.32 | |
| | Profit before Tax | 6.77 | 8.54 | 21.06 | |

As regards BSNL, the Company was established w.e.f. 1.10.2000 only.

(d) and (e) BSNL, VSNL and MTNL have entered into Internet services sector.

The number of subscribers as on 31.03.2001 are as follows:

| 207404 | |
|--------|--------|
| 457404 | |
| 53739 | |
| | 457404 |

[Translation]

Theft of Cables

4382. SHRI SATYAVRAT CHATURVEDI: SHRI SUNDER LAL TIWARI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of incidents of theft of telephone cables occurred in the country during the last one year and the loss incurred thereon; and

(b) the steps taken by the Government to check such thefts in future?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) The number of incidence of theft of telephone cables in the country during the last one year are 676. The extent of loss incurred as a result thereof is Rs. 2,01,04,372/-.

- (b) The following steps are taken to check such theft:
- 1. Proper Accountability of stores.
- 2. Adequate security for the store materials to avoid such incidences.
- 3. Surprise checks by vigilance section.
- 4. Computerization of material management section.
- 5 Movement of stores only on issue of gate pass and entry to stores restricted to staff on duty only.
- 6. Locking of Manholes.
- 7. Coordination with police authorities.

Health and Security and Workers

4383. SHRIMATI RENUKA CHOWDHURY: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have received representations through Members of Parliament and from various NGOs especially the Chinmaya Vidyalaya, Guntur, regarding the working of the Employees State Insurance Scheme and its failure to provide Health Insurance and security to workers;

(b) if so, whether the Government have probed into the working of the ESI and its failure to benefit those for whom it is meant; and (c) the steps Government propose to take to improve the services of ESI and to make it effective enough to provide health cover to workers?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (c) The ESI Scheme provides for payment of certain cash benefits and medical care. While provisions of the cash benefits are being administered by the ESIC direct, the provisions of medical care are being administered by the State Governments and, Union Territory Administrations except in Delhi & Noida where it is being administered by the ESIC direct. Administration of cash benefits by the ESIC is generally satisfactory. However there have been sporadic complaints including some complaints from Members of Parliament about shortage of Medical and Para-Medical Staff, lack of Drugs, Dressings, equipments etc. in ESI hospitals and dispensaries. As medical care is being administered by the State Govts./Union Territory Administrations, such complaints as and when received are forwarded to the concerned State Govts. for taking appropriate remedial measures. The Corporation has also appointed a General Purposes Sub-Committee comprising an M.P. which visits ESI Hospitals/Dispensaries in one or two States every year. The Observations/recommendations of the GPSC are also brought to the notice of concerned State Government for taking corrective measures. In order to improve resource position of the State Governments for administration of medical care. The ESIC has enhanced the ceiling on expenditure on medical care from Rs. 500/- to Rs. 600/- per insured person per annum with effect from 1.4.1999. Recently in order to bring improvement in the working of ESI hospitals/dispensaries, the ESI Corporation had recently formulated an Action Plan and forwared the same to the State Governments for implementation in consultation with the ESIC. The Action Plan includes inter-alia upgradation/modernisation of medical facilities in ESI hospitals by providing them equipments of ultra-sonograpy, pulse oximeter, auto analyzer, semi-auto analyzer, cardiac monitor, dental units, resuscitation equipments etc. Under ESI Scheme tie up arrangement has also been made for Super-Speciality treatment with reputed medical institutions in the country. A revolving fund has been set up by the ESIC with Regional Directors in the States so as to facilitate promot re-imbursement of medical expenditure incurred by insured persons on Super-Speciality treatment.

[Translation]

Utilization of Water of Chambal River

4384. SHRIMATI JAS KAUR MEENA: Will the Minister of WATER RESOURCES be pleased to state: (a) whether the Government have completed survey work of projects in regard to utilization of water of Chambal river;

(b) if so, the details thereof;

(c) the number of schemes lying pending for controlling and channelising the flow of water of Chambal river in the bordering areas of Madhya Pradesh and Rajasthan; and

(d) the concrete steps being considered by the Government in this regard?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) and (b) Survey and investigation for preparation of detailed projects reports of irrigation/ multipurpose projects is the responsibility of the concerned State Government.

(c) The status of schemes in Chambal basin of Rajasthan is as follows:-

- 1 major and 1 medium schme under correspondence with the State Government.
- 2 medium schemes Accepted by the Advisory Committee of Ministry of Water Resources subject to certain conditions.
- 4 major and 4 medium schemes sent back to the State Government due to non-compliance of the comments for more than one year.

(d) Clearance of projects is linked to the promptness with which State Government responds to the comments of the appraising agencies.

Road Development Scheme

4385. DR. M.P. JAISWAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether his Ministry has drawn up a 20 year road development scheme;

(b) if so, the details of such scheme; and

(c) the funds provided for completion of the said scheme including the foreign assistance sought for the purpose alongwith details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) to (c) Ministry has got prepared Road Development Plan-Vision 2021 document through Indian Road Congress. This document addresses the issues of inadequate budgetary allocation, preservation of assets, capacity building in road sector, target road network for year 2021 etc. for the overall road network in India and does not contain any schemewise details of National Highways for which this Ministry is primarily responsible. As the Tenth Five Year Plan 2002-2007 is yet to be finalized, it is not possible to furnish any further details at this stage.

[English]

Pollution Due to Shipping Casualties

4386. SHRI A. NARENDRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of shipping casualties reported during last three years in the Indian waters alongwith the extent of pollution caused to the marine environment by each of these casualties; and

(b) the steps taken by the Government to remedy the situation?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) The details of shipping casualties reported during last three years in the Indian waters alongwith the extent of pollution casued to the marine environment by each of these casualties are given in the table below:

| SI.No. | Date | Name of the vessel/vessels | Remarks |
|------------|------------------------|----------------------------------|----------------------|
| 1 | 2 | 3 | 4 |
| 1. | 28th May, 1998 | M.T. Orient Grace | No pollution caused. |
| 2 . | 2nd week of June, 1998 | Several smaller & bigger vessels | No pollution caused. |
| 3.` | June, 1998 | M.T. Orinoco | No pollution caused. |
| 4. | 7th July, 1998 | M.V. Tiger Force | No pollution caused. |

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| 1 | 2 | 3 | 4 |
|------------|--------------------|----------------------|---------------------------------|
| 5. | 21st July, 1998 | M.T. Osool | No pollution caused. |
|) . | 11th August, 1998 | M.T. Rashmi | No pollution caused. |
| • | 8th July, 1999 | M.V. Pacific Acadian | 500 tonnes of fuel oil spilled. |
| | 30th July, 1999 | M.V. Karunia Pacific | No pollution caused. |
| | 9th November, 1999 | M.V. Dubai Oasis | No pollution caused. |
| 0. | 10th April, 2000 | M.V. Pranik Pravesh | No pollution caused. |
| 1. | 15th May. 2000 | M.T. Rajendra Prasad | No pollution caused. |
| 2. | 7th June, 2000 | M.V. River Princes | 60 tonnes of fuel oil spilled. |
| 3. | 3rd July, 2000 | M.V. Ventura | Caused minor pollution. |
| 4. | 19th July, 2000 | M.V. Prime Value | 40 tonnes of fuel oil spilled. |
| 5. | 9th October, 2000 | M.V. Mangalam | No pollution caused. |
| 6. | 16th October, 2000 | M.V. Jubiliant | No pollution caused. |

(b) The steps taken by the Central Government to prevent marine pollution and oil spills from ships, *interalia*, include, (i) drawing up of National Oilspill Disaster Contingency Plan, (ii) equipping Indian Coast Guards with response equipment and vessels to deal with oilspills and (iii) regular investigations and enquiries undertaken by the Directorate General of Shipping in accordance with Part XII of the Marine Shipping Act, 1958 regarding casualties of ships and making suggestions thereof for necessary remedial action to be initiated to avoid such casualties in future.

[Translation]

Abolition of Child Labour

4387. SHRI THAWAR CHAND GEHLOT: Will the Minister of LABOUR be pleased to state:

(a) the State having maximum number of child labourers; and

(b) the amount incurred on implementation of child labour programmes during the last three years and the benefits achieved thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) Authentic information on child labour is generated during the decennial census. As per the 1991 census, Andhra Pradesh has the maximum number of working children. (b) The following amounts have been released for implementation of child labour programmes by the Government during the last three yeras.

| Year | Amount (in lakhs) |
|------------------------|------------------------------|
| 1998-99 | Rs. 2731.21 |
| 1 999 -2000 | Rs. 3796.78 |
| 2000-2001 | Rs. 3798.24 |

So far 2.13 lakh child labour have been covered through 100 National Child Labour Projects sanctioned in 13 child labour endemic States.

As per information received from 31 National Child Labour Projects, about 23,000 children have been mainstreamed into formal schools.

(English)

Central Law for Farm Workers

4388. SHRI VILAS MUTTEMWAR: DR. JASWANT SINGH YADAV:

Will the Minister of LABOUR be pleased to state:

(a) whether Government have taken any decision about enacting a Central Law for the farm workers; (b) if so, the details thereof;

(c) the time by which the proposed Bill is likely to be introduced in Parliament; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) to (d) A proposal to enact a Central Law for agricultural workers has been under consideration. This matter has been discussed in meetings of State Labour Ministers and various fora and in the absence of any definite consensus in this respect, it is now proposed to introduced a social security scheme for agricultural workers.

Misuse of Mobile Telephone

4389. SHRI Y.S. VIVEKANANDA REDDY. Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the misuse of mobile telephone is on rise in the country;

(b) if so, the reasons therefor;

(c) the number of persons booked for misuse of mobile telephones during the last one year and till date; and

(d) the steps being taken by the Government to check such tendencies in future?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) to (d) The information is being collected and will be laid on the Table of the House.

[Translation]

Public Telephone Booths

4390. SHRI RAMDAS ATHAWALE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Public Telephone Booths (PCOs) installed in rural, tribal, backward and dalit dominated areas of the country particularly in Pandharpur region of Maharashtra during the last three years;

(b) the number of post offices in the said areas having PCOs and the number of post offices which are yet having no PCOs in the country;

(c) whether the Government propose to provide more telecommunication facilities and install PCOs in post

offices in the backward, tribal and dalit dominated areas of the country including Pandharpur region of Maharashtra;

(d) if so, the details thereof and the time by which the said facilities are likely to be provided;

(e) the details of the targets set and achievements made of the said scheme in the country particularly in the said region during the last three years; and

(f) the amount spent for the purpose during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) to (f) The information is being collected and will be laid on the table of the House.

[English]

Kosi Scheme on National Highways and Expressways

4391. SHRI DILIPKUMAR MANSUKHLAL GANDHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Kosi scheme is under consideration of Government to provide emergency facility on National Highways and Expressways in the country especially in Maharashtra;

(b) if so, details thereof; and

(c) the steps being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) No, Sir. No scheme named 'Kosi scheme' is under consideration.

(b) and (c) Does not arise.

World Bank Loan for National Highways Development Projects

4392. SHRIMATI SHYAMA SINGH: SHRI BHARTRUHARI MAHTAB: SHRI ADHIR CHOWDHURY: SHRI DILIPKUMAR MANSUKHLAL GANDHI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the amount of Ioan received from the World Bank for development and improvement of the National Highways during the last three years, year-wise, Statewise and Territory-wise;

(b) the details of the expenditure incurred on the development and management of the National Highways during the above period, year-wise, State-wise and Territory-wise;

(c) the details of utilisation of these funds, project-wise; and

(d) the financial assistance provided/likely to be provided to States for road projects during the Ninth Five Year Plan, project-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN.

(RETD.) SHRI B.C. KHANDURI): (a) During the last three years one loan of US \$ 516 million was received from World Bank for the National Highway Sector during the year 2000-2001 for projects in Uttar Pradesh, Bihar and Jharkhand.

(b) and (c) A statement giving expenditure on various NH projects State-wise is enclosed.

(d) During the Ninth Five Year Plan financial assistance from the World Bank has been received for two projects for State Highway sector, namely Andhra Pradesh State Highway Project (\$ 350 million) and Gujarat State Highway Project (\$ 381 million). There is a proposal for World Bank assistance for the States of Karnataka, Kerala and Mizoram, but no funds is committed by the Bank.

Statement

(Amount in Rs. Lakhs)

| SI. | State | Expend | iture on Develo | pment | Expend | liture on Mainte | nance |
|------------|-------------------|-----------|------------------|-----------------|-----------------|------------------|----------------------|
| No. | | 1997-1998 | 1998-1999 | 1999-2000 | 1997-1998 | 1998-1999 | 1999-2000 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1. | Andhra Pradesh | 5200.16 | 4273.04 | 37 36.51 | 3507.24 | 4069.47 | 3278.33 |
| 2. | Arunachal Pradesh | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 3. | Assam | 1388.24 | 1577. 99 | 2769.61 | 1215.7 8 | 2282. 33 | 2668.50 |
| 4. | A & N Islands | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 5. | Bihar | 2094.54 | 3238.60 | 5950.16 | 3410.77 | 3336.97 | 4925. 6 9 |
| 6. | Chandigarh | 19.20 | 78. 8 2 | 73.93 | 42.93 | 45.40 | 90.86 |
| 7. | Delhi | 858.21 | 1225.54 | 422.13 | 264.80 | 309.82 | 133.27 |
| 8 . | Goa | 1003.02 | 1172.54 | 1670.19 | 430.34 | 617.0 8 | 663.54 |
| 9. | Gujarat | 4916.93 | 67 85 .18 | 8683.39 | 3835.81 | 3296.94 | 2210.22 |
| 10. | Haryana | 2181.24 | 6913.18 | 9045.72 | 845.90 | 1040.32 | 1544.73 |
| 11. | Himachal Pradesh | 1664.94 | 2500. 0 0 | 3502.72 | 2034.52 | 2256.01 | 2348.44 |
| 12. | Jammu & Kashmir | 25.00 | 6.15 | 0.91 | 8.00 | 4.51 | 2399.00 |
| 13. | Kamataka | 4085.65 | 3772.04 | 6846.09 | 3059.13 | 306.34 | 3993.36 |
| 14. | Kerala | 8182.48 | 8820.63 | 10808.59 | 2702.97 | 2090.63 | 38 07.72 |
| 15. | Madhya Pradesh | 3045.47 | 7932.47 | 9547.45 | 3313.78 | 3787.80 | 5302.70 |
| | Maharashtra | 8062.43 | 11659.74 | 16661.86 | 5757.68 | 4957.67 | 4769.99 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
|--------------|--------------------|-----------|-----------|-----------|----------|----------|----------|
| 17. | Manipur | 670.06 | 828.29 | 884.90 | 277.21 | 365.59 | 584.60 |
| 18. | Meghalaya | 900.51 | 911.03 | 1372.61 | 512.72 | 620.50 | 761.82 |
| 19. | Mizoram | 0.00 | 0.00 | 282.90 | 42.22 | 0.00 | 269.29 |
| 20. | Nagaland | 134.77 | 210.87 | 886.17 | 2537.05 | 382.90 | 598.63 |
| 21. | Orissa | 6417.39 | 8711.02 | 9198.19 | 13.58 | 2760.77 | 2255.13 |
| 22 . | Pondicherry | 15.39 | 86.30 | 281.27 | 1400.13 | 18.06 | 86.67 |
| 23. | Punjab | 4977.53 | 7672.10 | 4233.38 | 3536.19 | 1440.83 | 335.68 |
| 24. | Rajasthan | 4522.36 | 4620.18 | 4311.94 | 0.00 | 3642.29 | 2857.96 |
| 25. | Sikkim | 0.00 | 0.00 | 0.00 | 2525.58 | 0.00 | 0.00 |
| 26 . | Tamil Nadu | 1948.93 | 3652.38 | 5348.20 | 0.00 | 3597.85 | 5383.46 |
| 27. | Tripura | 0.00 | 0.00 | 0.00 | 4703.98 | 0.00 | 24.00 |
| 28 . | Uttar Pradesh | 11899.20 | 10722.86 | 11776.30 | 3832.06 | 6071.10 | 6070.66 |
| 2 9 . | West Bengal | 7641.38 | 8394.40 | 8072.55 | 0.00 | 2757.83 | 3700.00 |
| 30. | Joggi gappa Bridge | 1244.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 31. | Ministry | 4647.00 | 498.62 | 374.15 | 0.00 | 0.00 | 0.00 |
| 32. | BRDB | 0.00 | 0.00 | 0.00 | 375.00 | 0.00 | 0.00 |
| 33. | NHA | 20000.00 | 16317.00 | 49160.00 | 0.00 | 274.00 | 4000.00 |
| 34. | Other Institutions | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| | Total | 107746.03 | 122581.49 | 175901.82 | 50185.37 | 50333.01 | 65064.25 |

World Bank aided Maharashtra Forestry Project

4393. SHRI ASHOK N. MOHOL: SHRI KIRIT SOMAIYA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether World Bank aided Maharashtra Forestry Project started in 1992-93 has since been completed;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the funds meant for this project have been utilized;

(d) if so, the details thereof and if not, the reasons for non-utilization of funds as per schedule; and

(e) the details of other World Bank aided forestry projects going on in Maharashtra at present alongwith their completion schedule?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) Yes, Sir. The World Bank aided Maharashtra Forestry Project has been completed on 31st March 2000.

(b) This project was started during 1992-93 with a total project cost of Rs. 431 crores (IDA credit US \$ 108 million) to be utilised over six and half years. The project was granted an extention of eighteen months from 30/9/98 to 31/3/2000 and has since been completed on 31/3/2000.

(c) and (d) As against the project cost of Rs. 431 crores, Rs. 416 crores have been spent under the project. Funds to the extent of 96% have been utilized for the project in rupee terms, whereas in dollar terms the

utilization is 79% due to fluctuation in exchange rates and depreciation of rupee vis-a-vis dollar.

(e) There are no World Bank Aided Forestry Project presently under implementation in Maharashtra.

Tele-Check-in Facility for VVIPs

4394. SHRI NARESH PUGLIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether tele-check-in facility is available to VVIPs; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) Details of tele-check-in facility provided by the various airlines are given in the enclosed statement.

Statement

Details of Tele-check-in facility provided by various domestic airlines

1. Indian Airlines: Tele-check-in facility is available to all executive class passengers, Flying Return members in economy class holding confirmed reservation, and VVIPs/VIPs for travel on domestic flights only.

- This facility is available round the clock in Delhi, Mumbai, Kolkata, Chennai and from 0430 hours to 2300 hours in Hyderabad and Bangalore.
- Passengers without registered baggage are eligible for tele-check-in facility.
- Tele-check-in counter closing time is 30 minutes before departure for economy class and 20 minutes before departure time by executive class.

2. Air India: Tele-check-in facility is available at select airports for all passengers travelling by first/executive class or who are Members of Maharaja Club, Leading Edge Club, Frequent Flyers and who are commercially important.

3. Jet Ainways: It offers tele-check-in facilities to Club Premiere (Club Class) passengers and Jet Privilege Gold Card and Jet Privilege Silver Card members only. It blocks only the preferred seat requested by the passengers by tele-check in. (Passengers who have done more than 60 one-way flights in 12-month period on Jet Airways are given a Gold Card, and between 30 and 59 one way flights in 12-month period are given a Silver Card). 4. Sahara Airlines: It offers Tele-check-in facilities to all the passengers irrespective of any class. If the passengers carrying only hand baggage need to report 20 minutes prior to flight departure and if the passengers carrying baggage to be checked-in, need to report 30 minutes prior to flight departure.

Training to Pilots

4395. SHRI A. VENKATESH NAIK: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Indian Airlines has started imparting training to pilots;

(b) if so, the number of pilots likely to be trained at Central Training Establishment;

(c) whether the Government have sought the assistance of the International Civil Aviation Organisation (ICAO) to establish an Air University for the specialised training for the pilot; and

(d) if so, the reaction of the ICAC thereto?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) Central Training Establishment (CTE) of Indian Airlines has already been imparting specialised training to the pilots for the last four decades. During the year 2001, 115 pilots are likely to be trained by CTE.

(c) and (d) No such proposal is under consideration of the Government. However, Indian Airlines has requested International Civil Aviation Organisation (ICAO) for the membership of "TRAINER PROGRAMME" for International standardised aviation training packages.

Shortage of Optical Fibre

4396. SHRI ANANTA NAYAK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is shortage of optical fibre in the country; and

(b) if so, the steps taken by the Government to meet the present requirement in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) Yes Sir, there is shortage of optical Fibre cable due to nonacceptance of tendered prices by various vendors against 24F/12F optical fibgre cable tendered during 2000-2001. Against the requirement of one lakh km of optical fibre cable availability is only approximately 58,000 km. (b) Fresh global tender and local tenders have been called to procure additional cable required for the year 2001-2002 and balance cable of year 2000-2001.

Construction of National Highways

4397. SHRI VIJAY GOEL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of National Highways proposed to be taken up for construction during 2001-2002;

(b) the details of such highways alongwith the estimated cost involved therein, State-wise; and

(c) the ratio of expenditure to be borne by the Union Government and the State Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) SHRI B.C. KHANDURI): (a) and (b) Development of National Highways is a continuous process. Works on National Highways are taken in Annual Plan based on the inter-se priority subject to overall availability of funds. State-wise plan provision for the sanction of new works for development of National Highways for the year 2001-2002 is attached.

(c) The entire expenditure for the development of National Highways is borne by the Central Government.

Statement

Annual Plan 2001-2002

| S. No. | State | Amount (Rs. Crore) |
|------------|------------------|-----------------------|
| 1 | 2 | 3 |
| 1. | Andhra Pradesh | 140.00 |
| 2 . | #Assam | 548.58 |
| 3 . | Bihar | 83.50 |
| 4. | Chandigarh | 8.38 |
| 5 . | Chhattisgarh | 84.45 |
| 6. | Delhi | 21.91 |
| 7. | Goa | 33.75 |
| 8. | Gujarat | 145.04 |
| 9 . | Haryana | 75.00 |
| 10. | Himachal Pradesh | 82.25 |

| 1 | 2 | 3 |
|-------------|-----------------|---------|
| 11. | Jammu & Kashmir | 9.50 |
| 12. | Jharkhand | 71.05 |
| 13. | Karnataka | 123.60 |
| 14. | Kerala | 178.26 |
| 15. | Madhya Pradesh | 115.75 |
| 16. | Maharashtra | 94.04 |
| 17. | Manipur | 44.00 |
| 18. | Meghalaya | 124.90 |
| 19. | Mizoram | 28.40 |
| 20. | Nagaland | 38.00 |
| 21. | Orissa | 160.40 |
| 22. | Pondicherry | 16.50 |
| 23 . | Punjab | 92.39 |
| 24. | Rajasthan | 144.20 |
| 25. | Tamil Nadu | 171.40 |
| 26. | Uttar Pradesh | 199.80 |
| 27. | Uttaranchal | 98.88 |
| 28. | West Bengal | 117.55 |
| | Total | 3051.47 |

Includes Plan provision for construction of Bogibee Bridge for Rs. 435 Crs.

Eco-Norms for Pollution

4398. SHRI CHANDRAKANT KHAIRE: SHRI ANNASAHEB M.K. PATIL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have formulated any strategy to provide and produce cost effective techniques of pollution control;

(b) if so, the details thereof and progress made in this regard;

(c) whether the Government propose to fund the research institute and encourage industries to develop pollution free methods of production;

(d) if so, the details thereof;

(e) whether the Government propsoe to enact a legislation to make mandatory for Multinational companies to adopt safe eco-norms in the country:

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) Integration of environmental considerations in the sectoral policies is envisaged for sustainable production and consumption patterns, proper management and conservation of natural resources. Prevention of pollution at sources and application of best available technology are propagated to minimize waste during industrial processes which will be economically viable in the long run. A National Environmental Action Plan is evolved which envisages control of pollution at sources and stipulates implementation of time bound programme entailing coordinated inter-departmental strategies. Emphasis is laid on the development of environmental standards. recognition of waste minimization environmental audit. simplification of consent procedures to protect the environment. Strict enforcement of various pollution control measures have been adopted within the legal framework. Methodologies such as Regional Environmental Qualities Management, Life Cycle Assessment in selected sectors, Natural Resources Accounting have been taken up.

(c) and (d) The scheme for promotion, development and adoption of clean technologies including waste reuse recycling has been launched which has benefited number of industries. Waste minimization circles have been formed to disseminate information to the shop floor level workers. This interaction has evolved various waste minimization options out of which the most acceptable are adopted as a measure for waste minimization and resource conservation. To introduce the concept of industrial ecology, a project has been taken up in selected industrial estates. Seting up of demonstration projects for implementations of cleaner technologies are provided through partial funding. National Productivity Council has developed cost effective pollution control systems in core industrial sectors like stone crushers, cement plants, mini steel plants, small industrial boilers etc. Waste minimisation demonstration projects in the sectors of electroplating, rice mills, dye and dye intermediates, edible oil, textiles, tanneries, agro-residue pulp and paper mills etc. have been implemented with an objective of waste minimisation/ pollution prevention.

(e) to (g) Effluent and Emmission Standards have been notified under the Environment (Protection) Act, 1986 for about 80 categories of industries. Besides, standards for ambient air and water quality have also been notified. These standards need to be complied with by the industry.

Endangered Herbs

4399. SHRI G.S. BASAVARAJ: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have taken a decision to free all varieties of herbs from forests across the country for exports;

(b) if so, the extent to which this decision is likely to boost the export of herbs;

(c) whether any list of herbs in the country has been declared threatened under the World Conservation International Red List of Endanger Plants; and

(d) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) No, Sir.

(b) Does not arise.

(c) and (d) According to the 1997 International Union for Conservation of Nature (IUCN) Red List of Threatened Plants, 1236 plants species from India are listed under threatened category.

[Translation]

Scheme for Linking of National Highways in Rajasthan

4400. DR. JASWANT SINGH YADAV. Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

 (a) whether the Government have any scheme to link the Highways with National Highways in Rajasthan;

(b) if so, the details thereof;

(c) the time by which this scheme is likely to be implemented alongwith the names of highways proposed to be linked; and

(d) the extent to which the inter linking to the highways is likely to facilitate the movement of heavy traffic in the State?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ GEN.

(RETD.) SHRI B.C. KHANDURI): (a) to (c) This Ministry is primarily responsible for the development and maintenance of National Highways. Development of other roads including highways linking with National Highways is the responsibility of the concerned State Government.

(d) Interlinking of State roads with National Highways will certainly facilitate movement of traffic.

[English]

Rural Development Fund

4401. SHRI RAMSHETH THAKUR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have created a Rural Development Fund to improve the telecom service in rural areas of the country;

(b) if so, the details thereof; and

(c) the other facilities to be provided to the rural subscribers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) No Sir, the Government has not created any rural development fund to improve the telecom services in rural areas of the country.

(b) and (c) Question does not arise in view of 'a' above.

[Translation]

Modernisation of Irrigation Projects

4402. DR. CHARAN DAS MAHANT: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of ongoing major and medium irrigation projects taken up for expansion and modernisation in Chhattisgarh;

(b) the estimated cost of each project alongwith the amount spent thereon;

(c) the amount earmarked for the said projects during the Ninth Five Year Plan and the amount likely to be spent during the current financial year; and

(d) the progress made so far in this regard?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN SETHI): (a) There are no ongoing major and medium irrigation projects for expansion and modernisation in Chhattisgarh.

(b) to (d) Do not arise.

[English]

MR. SPEAKER: The House stands adjourned to meet tomorrow, the 17th of April, 2001 at 11 A.M.

11.06 hrs.

The Lok Sabha then adjourned till Eleven of the clock on Tuesday, April 17, 2001/Chaitra 27, 1923 (Saka) P.L.S. 40. XVI.22/2001 570

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